

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF March 2025												
S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-236/2025	01.03.2025	VIPIN JAIN VS. CHARVI AGAGRWAL	NITIN ARORA	9818189667	nitin.arora465@gmail.com	28.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-244/2025	03.03.2025	AS ENTERPRISES VS. AJAY MOTORS PVT. LTD.	MAYANK GOEL	9999340256	mnglawoffice@gmail.com	01.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-261/2025	05.03.2025	UNION BANK OF INDIA VS. JITENDER	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	04.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-260/2025	05.03.2025	UNION BANK OF INDIA VS. NIKHIL SHARMA	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	04.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-259/2025	05.03.2025	M/S. A TO Z CHEMICALS VS. PRAVEEN AGGARWAL	EKESH AGGARWAL	9873300695	lovekesh27@gmail.com	04.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-258/2025	05.03.2025	BANK OF INDIA VS. GURDIYAL SINGH	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	04.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-274/2025	06.03.2025	THE FEDERAL BANK VS. ANIL KUMAR	KIRAN MAHAJAN	9810472145	kiranmahajan60@yahoo.com	05.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-283/2025	07.03.2025	SAHIL DUGAL VS. MUNICIPAL CORPORATION OF DELHI & ANR.	INDRA KUMAR	9811161525	sksingh116@gmail.com	06.03.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-284/2025	07.03.2025	AMIT KHANNA VS. KRISHNA DEVI	VIKAS BHATIA	9811084048	VIKASBHATIA@GMAIL.COM	06.03.2025	

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-299/2025	12.03.2025	ANSHUL GUPTA VS. MOAZZAM SIDDIQUEE	ATUL GUTPA	9810862405	atulguptaadv@hotmail.com	11.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	Cs COMM-307/2025	18.03.2025	ROLLING ELEMENTS PVT. LTD. VS. SINGH TRADERS	IL KUMAR SINGH	9313579493	Adv.anilsingh88@gmail.com	17.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-336/2025	25.03.2025	INLAND WORLD LOGISTICS INDIA PVT. LTD. VS. SURAJ GUPTA	P. SHEKHAWAT	9811165702	shekhawatjp@rediffmail.com	24.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-339/2025	26.03.2025	KARTIK GARG VS. M/s. FRANCHISE INDIA HOLDING PVT. LTD.	SUDESH KUMAR	9313195031	sudeshkradvocate@gmail.com	25.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-342/2025	27.03.2025	SUDAM DAS VS. A.K. ENTERPRISES	MAYANK GOEL	9999340256	mnlglawoffice@gmail.com	26.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-355/2025	28.03.2025	CANARA BANK VS. RAKESH KUMAR BHATIA	EEV KUMAR PA	9868089772	Sanjiv.pandey2010@gmail.com	27.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-359/2025	29.03.2025	ALUTIX INSULATIONS VS. MAYUR VENEER & PLYWOOD INDUSTRIES	PALLAV GUPTA	9910186086	advpallavgupta@gmail.com	28.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-238/2025	06.03.2025	AVANSE FINANCIAL SERVICES VS. ABHISHEK MANGE	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-245/2025	17.03.2025	TATA CAPITAL VS. JHUNJHAN INFRA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	12.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-267/2025	26.03.2025	DCB BANK VS. SHUBHAM GOYAL	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	25.03.2025

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			301, Extension Block, Tis Hazari Courts, Delhi								
				Execution Petition	EX. COMM-115/2025	01.03.2025	GURBUX SINGH SAMUNDER SINGH VS. MAA LAXMI TEXTILES	K.L. YADAV	9810502423	kishanlalyadav961@g mail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi								
				Execution Petition	EX. COMM-140/2025	11.03.2025	VIPIN SINGH CHADHA VS. BEENA GUPTA	AVTAR SINGH	9953889953	avtar_singh211@yah oo.com	10.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi								
				Execution Petition	EX. COMM-160/2025	24.03.2025	DAINIK SAMACHAR LTD. VS. SHALINI PUBLICITY & CREATIVE PVT. LTD.	KULDEEP RAI CHAWLA	9811043710	vchawla@krcco.co.in	22.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi								
				Execution Petition	EX. COMM-166/22025	29.03.2025	BANSAL CREDITS LTD. VS. DALIP SINGH	DEEPANKUR SONDHI	9999925860	deepankur@sondhipa rtners.com	28.03.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306								
				CS (COMM)	249/2025	04-03-2025	M/S R K And Sons Jewelers Vs M/S HEERA JEWELS And GEMS PVT Ltd	Arjun Bhaskar(P),	9711285445	adv.arjunbhaskar@g mail.com	28.02.2025
			306								
				ExCOMM - Award by Arb Comm	/5/2025	04-03-2025	SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116	advocatevikassharma 1@gmail.com	01.03.2025
			306								
				CS (COMM)	248/2025	04-03-2025	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.co m	22.02.2025
			306								
				OMP (I) (COMM)	229/2025	04-03-2025	HDFC BANK LTD Vs HIDAYAT KHAN	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	28.02.2025
			306								
				CS (COMM)	257/2025	05-03-2025	IDFC FIRST BANK LTD Vs AMIT RAJOO	Tanuj Agrawal(P),	9599153502	tagrawal5@gmail.co m	28.02.2025

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			306				ALPINESOFT IT SOLUTIONS PRIVATE LIMITED Vs KROMOZONES SOFTWARE PVT LTD	BHUPESH NARULA(P),		bhupeshnarula@gma il.com	
				ExCOMM - Award by Arb Comm	7/2025	05-03-2025			9810260246		01.03.2025
			306				Ms LITTLE PROFIT TRADING Co Vs MS BALA JEE AGENCIES	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@g mail.com	03.03.2025
			306				PREM NATH RAM SARUP (EPORTS) PVT LTD Vs SUMIT AGARWAL	Mehul Gupta(P),	98996 13344	NA	02.03.2025
			306				KRBL Limited Vs RAKSHIT TRADING COMPANY	Shravan Bansal(P),	26843455	unitedmark@uniteda ndunited.com	25.02.2025
			306				HAMDARD NATIONAL FOUNDATION (INDIA) Vs SHRAVAN KUMAWAT	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmec p.com	06.03.2025
			306				RAPID ENGINEERING CO PVT LTD Vs CHEMPHARM INDUSTRIES INDIA PVT LTD	Akash Kaushik(P),	9811805474	gaurandcompany@ya hoo.com	10.03.2025
			306				M P SINGH Vs SPS ELECTROTECH PVT LTD	Surbhi Tandon(P),	9818696988	advsugamsharma@g mail.com	11.03.2025
			306				RAMEAH BRIJ LAL SANTANI Vs VISHAL AGGARWAL	Aman Kumar(P),	9873938816	mittalpk08@gmail.co m	23.03.2025

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			306				M/s VIKAS PUBLISHING HOUSE PVT LTD Vs Mr NARASIMHA RAO SANAGAPALLI				
				Execution (Comm)	/164/2025	28-03-2025		RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.com	21.03.2025
			306				MS SCIENTIFIC INTERNATIONAL PVT LTD Vs MS USHA RANI JAIN				
				Execution (Comm)/	163/2025	28-03-2025		Sunil Kumar(P),	9810668042	yogendragautam.legal@gmail.com	25.03.2025

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM281/2025	07.03.2025	AMIT KHANNA VS MD SAKIL YAHYA ZAKI	VIKAS BHATIA	9811379676	VKS BHT6@GMAIL.COM	01.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 288/2025	10.03.2025	SUNIL MISHRA VS JAGDISH KUMAR	KUNAL MADAN	9717468652	KUNALMADAN@K MALAWOFFICE.CO	06.03.2023
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 301/2025	12.03.2025	RANBIR SINGH VS DEVENDER SINGH	R.S.YADAV	9810888624	NOT PROVIDED	07.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 310/25	19.03.2025	RAMESH CHAND GUPTA VS SH. KSHAMA GUPTA	SHIV LAL RAMI	9953283177	J.KA.LEGAL@GMAI L.COM	17.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 317/2025	20.03.2025	MANSA PLASTIC PVT. LTD. VS DELTON CABLES LTD.	SHRESH THA K	9582461463	ADVSHRESHTHA@ GMAIL.COM	08.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 332/2025	24.03.2025	SAHIL DUGAL VS MCD	SATYHENDER K	9811161525	SKSINGH116@GMAI L.COM	07.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 346/25	27.03.2025	SUDAMDAS VS LECTRIX EV PVT. LTD.	MAYANK GOEL	9999340256	MNGLAWOFFICE@ GMAIL.COM	25.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 347/2025	27.03.2025	SHASHI AGGARWAL VS AJANTA RAAJ PROTEINS LTD.	TUSHAR AGARV	9313202263	LAWAGGARWALTU SHAR@GMAIL.CO.	26.03.2025
			n Block, Tis Hazari	U/S9	OMP(COMM)06/2025	05.03.2025	M/S JAI MAA KITCHENWARE VS M/S GOYAL & GOEL STAINLESS STEEL	PUNAM KOUL	9212884685	ANISHBHOLA17@Y AHOO.COM	01.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP(I)COMM 239/2025	06.03.2025	DIMI HOUSING FIN. PVT. LTD. VS RAHUL KUMAR RAWAT	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	27.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP (I)COMM/243/2025	17.03.2025	TATA CAPITAL LTD. VS MURLIWALA STONE INDUSTRY LTD.	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	06.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP (I)COMM/244/2025	17.03.2025	TATA CAPITAL LTD. VS EVERGREEN INFRA SOLUTION	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	06.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/255/2025	25.03.2025	DCB VS MR. ARSHAD	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	21.03.2025

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34	OMP (I)COMM/256/2025	25.03.2025	DCB VS MUNENDRA SIINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/257/2025	25.03.2025	DCB VS SANJIV KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/265/2025	26.03.2025	DCB BANK LTD VS SHUBHAM GOYAL	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX (COMM) 114/2025	01.03.2025	KIRAN ROADWAYS PVT. LTD. VS RT PACKAGING LTD	VARUN GUPTA		GUPTAVARUN@GMAIL.COM	26.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX (COMM) 124/2025	06.03.2025	CHAHAT JEWELLERS VS VRDMAN JEWELS	SACHIM CHAWLA	9810062685	ADVSC82@GMAIL.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX (COMM) 130/2025	07.03.2025	SUPRABHAT ELECTRIC COMPANYH PVT LTD. VS LAKSHMI BANSAL	AMIT GOEL	9810122373	GOELASSOCIATE42@GMAIL.COM	10.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX (COMM) 142/2025	12.03.2025	MS BOSCH LIMITED VS MR. WAZIR SINGH	NAWEEB NAWAB	9871160477	INFO@SEUSIP.COM	11.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX (COMM) 161/2025	26.03.2025	NARSINGH DASS AND CO. VS PURPLE PAPER PRODUCTS LTD	NERRAJ GUPTA	9811267045	INFO@JUSLAWOFFICE.COM	07.03.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	MISC. DJ	MISC DJ/126/2025	03.03.2025	VARAHAMURTI FLEXIRUB INDUSTRIES	PRATEEK KOHLI	9873095411	PRATEEKADV@OUTLOOK.COM	22.02.2025
			304	RECOVERY	CS (COMM)254/2025	05.03.2025	SURYA ROSHNI V/S GAUTAM CHAUDHARY	SHRIHAR TRIPATHI	9548888420	ADVOCATESINHA@REDIFFMAIL.COM	22.02.2025
			304	ARBITRATION	OMP (I) (COMM)- 230/2025	04.03.2025	HDFC BANK LTD. VS. SUMAN FASHION	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.03.2025
			304	MISC. DJ	MISC DJ/147/2025	11.03.2025	M/S G.M. ENTERPRISES V/S M/S SURESH KUMAR	TUSHAR SINGH	9811634530	TUSHARSINGH145@GMAIL.COM	10.03.2025
			304	EXECUTION	EX (COMM)138/2025	11.03.2025	SH. RAKESH KUMAR GOEL V/S M.C.D AND ANR	SATYENDER KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	10.03.2025

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				304 RECOVERY	CS (COMM)298/2025	12.03.2025	ISHWAR DASS KHETWANI V/S PRAMOD KUMAR BEDI AND ORS	PRAVEEN SURI AND ASSOCIATES	9810928188	PRAVEENSURI73@ GMAIL.COM	11.03.2025
				304 EXECUTION	EX (COMM)141/2025	12.03.2025	VIVEK TRADING COMPANY V/S SI	RAKESH CHAHAR	9910411577	ADVB.CHAHAR@G MAIL.COM	16.03.2025
				304 RECOVERY	CS(COMM)309/2025	19.03.2025	AARAV PACKAGING PVT LTD V/S MANALI PASAND AGRO FOODS INDIA LTD.	ARUN MEHTA	9811-019-124	ADVMEHTA@GMAI L.COM	16.03.2025
				304 EXECUTION	EX (COMM)155/2025	21.03.2025	RAVI KUMAR AGGARWAL V/S RANJEET KUMAR GUPTA	SIDHANT DHIN	9650-677-902	SIDHANTDHINGRA @ADVOCATESIDHA NTDHINGRA.COM	17.03.2025
				304 RECOVERY	CS(COMM)326/2025	22.03.2025	AKDK JAIN TRADING PVT LTD V/S AMIT GUPTA	SANTOSH KUM	9717-973-422	NA	18.03.2025
				304 EXECUTION	EX (COMM)158/2025	22.03.2025	AMIT KHANNA V/S KHALID CHOUDHARY	VIKAS BHATIA	9811-379-671	VKSBHT6@GMAIL.C OM	19.03.2025
				304 EXECUTION	EX (COMM)157/2025	22.03.2025	AMIT KHANNA V/S PARVEJ	VIKAS BHATIA	9811-379-671	VKSBHT6@GMAIL.C OM	19.03.2025
				304 RECOVERY	CS(COMM)327/2025	22.03.2025	RAM CHARAN BANSAL CONSTRUCTION PVT LTD V/S DELHI JAL BOARD	SHIKHA GOEL	8287-634-805	shikhagoel63@gmail. com	20.03.2025
				304 RECOVERY	CS(COMM)328/2025	22.03.2025	STATE BANK OF INDIA V/S M/S CHANNDA ENTERPRISES	ASHOK KUMAR	9810-019-614	AKBAHL_ADV@YA HOO.CO.IN	20.03.2025
				304 ARBITRATION	OMP (COMM)-11/2025	24.03.2025	DR. B.R. AMBEDKAR UNIVERSITY DELHI VS. M/S SWASTIK CONSTRUCTION COMPANY	SH.LUCKY TIWARI	9811151216	rupalmohinder@gma il.com	19.02.2025
				304 EXECUTION	EX(COMM)-165/2025	28.03.2025	GHAZNAFAR HUSSAIN VS. VINOD PATEL	SH. MUSARRAF ALI	9313803166	mak.advol @gmail.com	27.03.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410						9811161525		24.02.2025
				Execution (Comm)/118/2025	Execution (Comm)/118/2025	04-03-2025	PANKAJ ARORA Vs Municipal Corporation of Delhi	ndra kumar sing		sksingh116@gmail.co m	
			410						6201970125		28.02.2025
				CS (COMM)/278/2025	CS (COMM)/278/2025	06-03-2025	NIKE INNOVATE CV AND ANR Vs ASHOK KUMAR	hravan Bansal(P		unitedmark@uniteda ndunited.com	
			410						9312400295		03.03.2025
				CS (COMM)/294/2025	CS (COMM)/294/2025	11-03-2025	UNION BANK OF INDIA Vs SANJEEV KUMAR	n Kumar Shukla		connect@snslegal.in	
			410								24.02.2025
				Execution (Comm)/120/2025	Execution (Comm)/120/2025	05-03-2025	STATE BANK OF INDIA Vs ARUN KUMAR YADAV	ranshu Vashisht	8999737525	NA	
410							9871441764		03.03.2025		

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			410						9811452022		25-02-2025
				OMP (I) (COMM)/264/2025	OMP (I) (COMM)/264/2025	26-03-2025	TATA CAPITAL LTD Vs GOVIND SINGH	NISH BHOLA(P		Anish_bhola17@yahoo.com	
			410						9811452022		06-03-2025
				OMP (I) (COMM)/254/2025	OMP (I) (COMM)/254/2025	18-03-2025	TATA CAPITAL LTD Vs KRISHNA CONSTRUCTION	NISH BHOLA(P		Anish_bhola17@yahoo.com	
			410								17.03.2025
				CS (COMM)/315/2025	CS (COMM)/315/2025	20-03-2025	M/S SABSONS AGENCIES PVT LTD Vs M/s RLF INDUSTRIES LTD AND ORS	Sonal Sarda(P),	8447478202	sonal.ssarda@gmail.com	
			410						9654978446		#VALUE!
				CONTEMPT PETITION 9/2025	CONTEMPT PETITION 9/2025	18-02-2025	HECTOR BEVERAGES LTD. DS DRINKS & BEVERAGES PVT. LTD. & ORS.	MANISH DHIR		chestlaw@chestlaw.com	
			410						9654599795		05.03.2025
				Execution (Comm)/143/2025	Execution (Comm)/143/2025	18-03-2025	M/S. SEHGAL CAPS VS. M/S. FRIENDS KART	NKAJ SACHDEV		NA	
			410						8825276304		21.02.2025
				OMP (COMM.)/9/2025	OMP (COMM.)/9/2025	9/2025	NALINI GUPTA VS. IDFC BANK LTD.	NEERAJ JHA		neerajjhaadv@gmail.com	
			410								27.02.2025
				CS (COMM)	CS (COMM)/237/2025	03-03-2025	SATYA NARAIN GUPTA VS. SHIRAJ KHAN	VIKRAM AGGAR	9811101108	sanjayaggarwal1345@yahoo.com	

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			410								27.02.2025
				MISC. DJ/140/2025	MISC. DJ/140/2025	07-03-2025	A & A ASSOCIATES VS. AMIT KUMAR	SUBHASH CHANDRA			
			410						9811299468		19.02.2025
				Execution (Comm)	Execution (Comm)/117/2025		MEENAKSHI POLYMERS PVT. LTD. VS. TOP TEAM MACHINE	SH. AMIT JOSHI		a.joshi@bmjlawpartn ers.com	
			410								24.02.2025
				CS (COMM)	CS (COMM)/250/2025	04-03-2025	RAJENDRA G. MEHTA VS. M/S. RIDHI SIDHI ENGINEERS	SH. MAHESH KATYAYEN	981033604	tridentlaw@hotmail.c om	
			410						9811452022		19-12-2024
				OMP (I) (COMM)/226/2025	OMP (I) (COMM)/226/2025	03-03-2025	TATA CAPITAL LTD. VS. SHIV TRADING CO.	NISH BHOLA(P		Anish_bhola17@yaho o.com	
7	SH. KUMAR DISTRICT COMMERCIAL COURT-07	MUKESH GUPTA, JUDGE,	CENTRAL	COURT 302	ROOM CIVIL SUIT						
							JAI GOVIND GUPTA VS LAKHAN GUPTA	SHRAVAN BAN	26936783	unitedmark@uniteda ndunited.com	28.02.2025
			COURT 302	ROOM CIVIL SUIT							
					OMP(I) COMM 227/2025	03.03.2025	TATA CAPITAL LTD. VS ALEEQ AHMAD	ANISH BHOLA	9811452022	Anish_bhola17@yaho o.com	24.02.2025
			COURT 302	ROOM CIVIL SUIT							
					OMP(I) COMM 231/2025	04.03.2025	HDFC BANK LTD. VS NAIM KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yaho o.com	01.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 302	ROOM	CIVIL SUIT						
						CS(COMM) 255/2025	05.03.2025	A S ENTERPRISES VS PUNJAB BODY BUILDERS	MAYANK GOEL	9999340256	mnglawoffice@gmail.com 01.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						MISC. DJ 138/2025	06.03.2025	M/S MARKETING KING ONLINE PVT. LTD. VS SAHIL GUPTA	SEEMA BENGAL	9891821120	NA 05.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						CS(COMM) 287/2025	10.03.2025	JAYPEE BROTHERS MEDICAL PUBLISHERS PVT. LTD. VS BHARTI MADHYAVARTI SAHKARI GRAHAK BHANDAR LTD.	JYOTI TANEJA	999500069	vyoti.taneja09@gmail.com 05.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						OMP(I)COMM 246/2025	17.03.2025	TATA CAPITAL LTD. VS NAND RAM SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com 12.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						CS (COMM) 324/2025	21.03.2025	GOBIND RAM GUPTA VS RAJESH SINGH	SUMMIT KAUSH	9810313802	NA 17.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						CS(COMM) 337/2025	25.03.2025	GURCHARAN SINGH VS SATPAL BAJAJ	VANDANA SHAH	9313703302	vandanaasharma@yahoo.co.in 24.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						CS(COMM) 349/2025	28.03.2025	PAWAN KUMAR AGGARWAL VS BABITA SHARMA	T K DADHICH	9350227991	tkdadhich@gmail.com 21.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						CS(COMM) 352/2025	28.03.2025	M/S ANANT OVERSEAS PVT. LTD. VS SOBHIT SHARMA	V.K. YADAV	8527233905	viyayyadav@gmail.com 27.03.2025
			COURT 302	ROOM	CIVIL SUIT						
						CS(COMM) 358/2025	28.023.2025	RAJESH KUMAR VS BRAHMA DEO TRIPATHI	MANAN KHARE	8368825905	kharbanda.manan2000@gmail.com 27.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK								
				OMP (I) (COMM.)	OMP (I) (COMM)/228/2025	03-03-2025	TATA CAPITAL LTD Vs NARENDRA KUMAR KHATIK	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	01.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				CS (COMM.)	CS (COMM)/246/2025	03-03-2025	Genuine Wears Vs Fashion Point	Shashank Sushil Mangal(P),	9999031928	office@shashankmangalandco.in	01.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				CS (COMM.)	CS (COMM)/245/2025	03-03-2025	STATE BANK OF INDIA Vs RADHA	suresh kumar(P),	9818159221	advocate.suresh75(dgmai1.corn	01.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				EXECUTION	Execution (Comm)/132/2025	07-03-2025	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	06.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				CS (COMM.)	CS (COMM)/282/2025	07-03-2025	VIKAS VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	06.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				EXECUTION	Execution (Comm)/134/2025	07-03-2025	M/S TAJ PRESS Vs SHALINI J JAIN	Nitin Arora(P),	9818189667	nitin.arora465@gmail.com	06.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				EXECUTION	ExCOMM - Award by Arb Comm/8/2025	12-03-2025	MS PAISALO DIGITAL LIMITED FORMERLY KNOWN AS MS S E INVESTMENTS LTD Vs MSANUBHAV HOTEL KASHISHMEHROTRA INTERNATIONAL	SANUBHAV MEHROTRA(P)	9198 10817397	chambersofaat@gmail.com	11.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
				OMP (I) (COMM.)	OMP (I) (COMM)/248/2025	17-03-2025	TATA CAPITAL LTD Vs EVERGREEN INFRA SOLUTIONS	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	12.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309 THIRD FLOOR EXTENTION BLOCK				M/s Super Bikes World Vs Kumar Nishant	ALOK BHATT(P),	9818489589	Office@rajindersingh co.in	17.03.2025
			309 THIRD FLOOR EXTENTION BLOCK				NIIR PROJECT CONSULTANCY SERVICES Vs SANDEEP KUMAR BANSLA	Dhruva Bhagat(P),	9910599996	B_LEGAL@OUTLOO K.COM	18.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/147/2025	19-03-2025	Ashish Singhal Vs ICICI BANK	Mordhwaj Singh(P),	9953001526	NA	18.03.2025
			309 THIRD FLOOR EXTENTION BLOCK				M/S ALLIANCE TUBES COMPANY AND CONSULTANT Vs M/S EVERALERT SYSTEMS		958953958,87439 68006	NA	19.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								
			309 THIRD FLOOR EXTENTION BLOCK				Vimal Rajpal Vs Majid Ali	SATISH KUMAR(P),	9717973922	santoshkumar@gmail .com	20.03.2025
			309 THIRD FLOOR EXTENTION BLOCK				M/S Lakshay Gauri Buildcon Vs M/S Sri MAA Montessory International				
			309 THIRD FLOOR EXTENTION BLOCK								
			309 THIRD FLOOR EXTENTION BLOCK				TEJ BHAN MARWAH Vs MATADEEN GUPTA	JEEWAN CHANDRA(P),	9717110848	Jeowanchanda19@g mail.com	24.03.2025
			309 THIRD FLOOR EXTENTION BLOCK								26.03.2025
			309 THIRD FLOOR EXTENTION BLOCK				AMBAY FOOTWEAR Vs ASHISH TRADING CO	KESHAV MUDGIL(P),	9716442809	mudgilkeshav@gmail .com	
			309 THIRD FLOOR EXTENTION BLOCK				GULSHAN ARORA Vs SARBJEET KAUR		011- 40153539;9910599 511	GAURAVDUAS@GM AIL.COM	27.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309 THIRD FLOOR EXTENTION BLOCK								06.03.2025
				MISC. DJ	Misc DJ/143/2025	07-03-2025	Tirupati Industries Vs Sitaram	Arun Arun(P),	9871425155	verma.arun2907@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK								06.03.2025
				MISC. DJ	Misc DJ/142/2025	07-03-2025	Dassoler agronegocios ltd Vs RB ent	Naman Agarwal	99992 75870	advnamanagarwal@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK								04.03.2025
				EXECUTION	Execution (Comm)/135/2025	07-03-2025	M/S TOYS INDIA Vs GUPTA TOYS	Vineet Aggarwal	9899406498	NA	
			309 THIRD FLOOR EXTENTION BLOCK								17.03.2025
				EXECUTION	Execution (Comm)/146/2025	18-03-2025	M/S JAINSONS LIGHTS PVT LTD Vs	Shailender Negi	9999012495 9999029218	SHAILNEGI1984@GMAIL.COM	
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION							26.03.2025
					Execution (Comm)/162/2025	27-03-2025	Ramesh Chand Gupta Vs Kshama G	Jatin Aggarwal	9953283 177	jka.legal@gmail.com	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)			M/S JAINSONS LIGHTS PVT LTD Vs Hindustan Millennium Pools through its Proprietor Sh Ajay Malhotra				17.03.2025
					CS (COMM)/306/2025	18-03-2025		SUNNY SACHDEVA	9990090890	sunnydeva IOO,agmail.com	
			307	Civil		04-03-2025	M/s STIMULUS RESEARCH SERVICES PVT LTD Vs SHIKHA GUPTA	Vikas Sethi	9891788743		19-02-2025
					Counter Claim/11/2025					sethiIawothcesgmail.com	
			307	Civil		04-03-2025	HDFC BANK LTD Vs NEELAM NEEL	ANISH BHOLA	9811452022		28-02-2025
					OMP (I) (COMM)/232/2025					anish_bhola17@yahoo.com	
			307	Civil		05-03-2025	UNION BANK OF INDIA Vs VINAY	ALOK KUMAR	9911000126		27-02-2025
					CS (COMM)/265/2025					ALOK.ADV2001@GMAIL.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	CS (COMM)/290/2025	10-03-2025	BANK OF INDIA Vs Rakesh Kumar	Varun Sharma	9811161300	Advvarunsharma@gmailcom	04-03-2025
			307	Civil	OMP (I) (COMM)/252/2025	17-03-2025	TATA CAPITAL LTD Vs KULDEEP	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	04-03-2025
			307	Civil	CS (COMM)/293/2025	10-03-2025	Hamdard National Foundation (India) Vs Ali Hassan (Proprietor of Alam Pharmacy)	NDRA PRATAP	9953394364	shivendra@theacmec.com	06-03-2025
			307	Civil	OMP (I) (COMM)/253/2025	17-03-2025	TATA CAPITAL LTD Vs JAI KARNI MINES AND MINERALS	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07-03-2025
			307	Civil	Execution (Comm.)/148/2025	19-03-2025	SAVITA PUNIA Vs KSHITIJ SINHA	NARESH GUPTA	9811360477	nareshadvocate@yahoo.com	10-03-2025
			307	Civil	Execution (Comm)/153/2025	20-03-2025	Amit Khanna Vs Pawan Girdhar	Vikas Bhatia	9811379676	V-KSbht6@gmail.com	17-03-2025
			307	Civil	CS (COMM)/338/2025	26-03-2025	SANGEETA TALWAR Vs M/s PUREARTH INFRASTRUCTURE LTD	BHANU MOHAN	7503768806	rv016972@gmail.com	17-03-2025
			307	Civil	OMP (I) (COMM)/266/2025	26-03-2025	DCB BANK LTD Vs SHUBHAM GO	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	21-03-2025
			307	Civil	OMP (COMM)/12/2025	26-03-2025	M/s ENKAY ENTERPRISES Vs UNION OF INDIA (COFMOW INDIAN RAILWAY)	ishan sachdeva	871300094	ishanlegalaidd@gmail.com	22-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	CS (COMM)/340/2025	26-03-2025	MOHD KASHIF Vs JALALUDDIN	Imran Ahmad	9350460168	imahd2012@gmail.com	24-03-2025
			307	Civil	CS (COMM)/351/2025	28-03-2025	Sharad Kapoor Proprietor of M/s ACE Electronics Vs Pramod Telecom Private Limited	Rhea Luthra	9917079999	advrtalchatnhers- f@GMAIL.COM	26-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/252/2025	04.03.2025	M/S PRAYAG POLYMERS PVT. LTD	Pavni Poddar	7838343021	robinsirohi81@gmail.com	25.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/263/2025	05-03-2025	M/s KUNDAN LAL AND SONS Vs SANJIB BHUNIA	Sumit Gupta	9811045845	advsumitgupta@gmail.com	04.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/271/2025	06-03-2025	SUPRABHA MITRA PROPRIETOR OF MS MULTAN PAINTS AND ELECTRICALS THROUGH SPA HOLDER MR HEMANT ARORA Vs MOHAMMAD ARIF	Archit Singhal	9599043045	legal@sigmalegal.in	24.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/272/2025	06-03-2025	SADHANA GUPTA Vs HANSRAJ GUPTA AND CO. PVT. LTD	Gupta, Sanjay A Vijay Sharma	9810031823	sa9860@gmail.com	25.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/273/2025	06-03-2025	HOUSE OF BAGS Vs MAYASHEEL RETAIL INDIA LTD.		9811368656	vijayrehni@gmail.com	24.02.2025
			COURT ROOM 310	Ex (Comm.)	Execution (Comm.)/129/2025	06.03.2025	PUNJAB NATIONAL BANK Vs HARGUN KAUR GULATI	Nitin Garg	9958986363	info@knowlex.in	22.02.2025
			COURT ROOM 310	Misc DJ	Misc DJ/136/2025	06.03.2025	VIKAS JAIN Vs ARUMAND STEEL I	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/296/2025	11-03-2025	THE FEDRAL BANK LTD Vs MOHD JAKIR HOSSAIN	Kiran Mahajan	9810472145	kiranmahajan60@yahoo.com	04.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/304/2025	18.03.2025	STATE BANK OF INDIA VS M/s BANARSI DASS AND COMPANY	Pradeep Kalher	9999330725	delhilawyers76@yahoo.co.in	10.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/308/2025	18.03.2025	M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	Bharat Gupta	9268300000	bharat.guptakrca@g mail.com	15.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/316/2025	20.03.2025	M/s DHARAM INDUSTRIES VS M/s BALAJI STEEL AGENCY	Mansimran Singh	9818908905	mansimrankhurana@ gmail.com	12.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/319/2025	20.03.2025	HARISH KUMAR VS SHRI SAI SIMRAN REAL ESTATE	Sunny Sachdeva	9990090890	sunnydeva100@gmai l.com	
			COURT ROOM 310	Misc DJ	Misc DJ/171/2025	20.03.2025	MUNICIPAL CORPORATION OF DELHI Vs MANOJ KUMAR AND ANR.	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/180/2025	24.03.2025	MANMOHAN SINGH WADHWA Vs MUNICIPAL CORPORATION OF DELHI	-	-	-	-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/268/2025	26.03.2025	DCB BANK LTD. VS AKSHAY KUMAR YADAV	Anish Bhola	9811452022	Anish_bhola17@yaho o.com	21.03.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/269/2025	26.03.2025	DCB BANK LTD. VS SATYA PRAKASH	Anish Bhola	9811452022	Anish_bhola17@yaho o.com	21.03.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/270/2025	26.03.2025	TATA CAPITAL LTD Vs MANISH YADAV	Anish Bhola	9811452022	Anish_bhola17@yaho o.com	19.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/344/2025	27.03.2025	COMBITIC GLOBAL CAPLET PVT LTD Vs MOHAN LAL JAWANMAL SAKARIA	Nidhi Jain	7988059993	lawnidhi99@gmail.co m	26.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/350/2025	28.03.2025	CANARA BANK Vs RAKESH KUMAR	Sanjeev Chopra	9711142200	chopra6791@gmail.com	22.03.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	247/2025	03.03.2025	ST. PETER LAW ACADEMY V/S NAKESHAV KUMAR	KESHAV KUMAR	8588938588	ADVOCATEKESHAV.VERMA@GMAIL.COM	01.03.2025
			401	CS COMM	251/2025	04.03.2025	NATHMAL VERMA V/S NISWA EN	SUMIT GUPTA	9811045845	ADVSUMITGUPTA@GMAIL.COM	28.02.2025
			401	EX COMM	119/2025	04.03.2025	BHARAT ARORA V/S MCD	SATYENDRA K	9811161525	SKSINGH116@GMAIL.COM	24.02.2025
			401	CS COMM	264/2025	05.03.2025	UNION BANK OF INDIA V/S RAJ KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	03.03.2025
			401	EX COMM	125/2025	06.03.2025	SONIA PUNJABI V/S HARVNDER SINGH	MOHD. BABAR	9891146454	MOHDBABARADV@GMAIL.COM	04.03.2025
			401	EX COMM	123/2025	06.03.2025	RENOVISION AUTOMATION SERVICES PVT LTD V/S BIG DIGITAL IMPRESSION PVT LTD	ASHISH SHARMA	9650398837	ASHISHADVOCATE07@GMAIL.COM	27.02.2025
			401	CS COMM	275/2025	06.03.2025	VIKAS VERMA V/S MCD & ORS	SATYENDRA K	9811161525	SKSINGH116@GMAIL.COM	04.03.2025
			401	CS COMM	276/2025	06.03.2025	RAJ KUKMAR GOEL V/S MCD & ORS	SATYENDRA K	9811161525	SKSINGH116@GMAIL.COM	04.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	MISC DJ	145/2025	10.03.2025	THE NANITAL BANK LTD V/S POO	ALOK MOHAN	967568910	ALOKMPI@GMAIL.COM	03.03.2025
			401	CS COMM	295/2025	11.03.2025	M/S INVICTUS DIGITAL V/S M/S SHREE DURGA ENTERPRISES	YASHPAL SINGH	9810220380	ADVOCATES.EKLA WYA@GMAIL.COM	03.03.2025
			401	OMP I COMM	241/2025	11.03.2025	SHEKHAR SHARMA V/S M/S ANSAL LOTUS MELANGE PROJECTS PVT LTD	KMG LEGAL	9582156789	KMGLEGALDELHI@ GMAIL.COM	07.03.2025
			401	OMP I COMM	247/2025	17.03.2025	TATA CAPITAL LTD V/S M/S M. CONSTRUCTION	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	07.03.2025
			401	CS COMM	323/2025	20.03.2025	UCO BANK V/S PRANSHU MANGLA	KAMLESH KUMAR	9310019131	AD.KAMLESHTIWA RI@GMAIL.COM	18.03.2025
			401	EX COMM	154/2025	21.03.2025	AJM HOUSING PVT LTD V/S KANJIYA LAL PRAKASH KUMAR	GAURAV M. LIB	9810955779	LIBERHANLAWOFF ICE@GMAIL.COM	18.03.2025
			401	MISC DJ	176/2025	22.03.2025	SUNIL CHAUDHARY V/S AMAN NAR	SRIKANT CHAUDH	9810872851		21.03.2025
			401	CS COMM	331/2025	22.03.2025	SHUBHAM GOEL V/S DIMPLE DIX	BHAVYA SETHI	9811389644	SETHIBHAVYA@GM AIL.COM	20.03.2025
			401	CS COMM	334/2025	25.03.2025	M/S VASTRAM INDIA PVT LTD V/S M/S PRIYANSHU ENTERPRISES	VIKRANT JAIN	9811377679	ADVOCATEWIDU@ GMAIL.COM	10.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)/249/2024		05-03-2025	383 DAYS	7 DAYS	NIL		
			RECOVERY	CS (COMM)/4105/2021	16-02-2024	18-03-2025	1254 DAYS	8 DAYS	NIL		
			RECOVERY	OMP (COMM.)/19/2024	11-10-2021	21-03-2025	372 DAYS	3 DAYS	NIL		
			RECOVERY	CS (COMM)/767/2023	14-03-2024	25-03-2025	686 DAYS	26 DAYS	ONE		
					09-05-2023						
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS (COMM)/173/2025		VINTAGE CREDIT AND LEASING PVT LTD Vs SAURABH JAITLEY AND ANR	GAURAV MALHOTRA(P),	9871040589	gaurnagpal@gmail.com		
				OMP (I) (COMM)/216/2025		AXIS BANK LTD Vs HARCHARAN SINGH	ADV DHEERAJ(P),	9811428418	advdheeraj@gmail.com		
				CS (COMM)/179/2025		Union Bank of India Vs RAM NIWAS SINGH AND ANR	SWATI GUPTA(P),	8130383143	swatigupta@gmail.com		
				OMP (I) (COMM)/224/2025		Yes Bank Ltd Vs GAURAV KUMAR	ADV. LALIT PANDEY(P),	9810182003	advlalitpandey@gmail.com		
				CS (COMM)/178/2025		BALDEV SINGH Vs VANEET KUMAR AND ANR	SANJEEV BEHL(P),	9810163624	sanjeevbehl@gmail.com		
				Execution (Comm)/61/2025		Proprietor of Om Auto Carrier Vs RAJU YADAV Son Of Ramprasad Yadav Proprietor of Neelam	om logistics(P),	9988661698	omlogistics@gmail.com		
				CS (COMM)/182/2025		STATE BANK OF INDIA Vs SAURABH KUMAR	Gaganpreet Singh Chawla(P),	8130383143	gaganpreet@gmail.com		
					05-03-2025						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM)/235/2025		AXIS BANK LTD Vs FARMINA	ADV. LALIT PANDEY(P),		8130383143	adv.lalitpandey@gmail.com		
				OMP (I) (COMM)/236/2025		Yes Bank Ltd Vs ANURAG GUPTA	ADV. LALIT PANDEY(P),		8130383143	adv.lalitpandey@gmail.com		
				OMP (I) (COMM)/237/2025		Yes Bank Ltd Vs AMANPREET SINGH	ADV. LALIT PANDEY(P),		8130383143	adv.lalitpandey@gmail.com		
				OMP (I) (COMM)/238/2025		Yes Bank Ltd Vs INNOVME SOLUTIONS PRIVATE LIMITED	ADV. LALIT PANDEY(P),		8130383143	adv.lalitpandey@gmail.com		
				OMP (I) (COMM)/239/2025		Yes Bank Ltd Vs YATENDER CHAUHAN	ADV. LALIT PANDEY(P),		9811783019	adv.prf@apartments.com		
				CS (COMM)/185/2025		TECHNOPLAST PACKAGING PVT LTD Vs NEW ORANGE CITY BEVERAGES PT AND ORS	Akshay Goel(P),		8130383143	adv.lalitpandey@gmail.com		
				OMP (I) (COMM)/246/2025		Yes Bank Ltd Vs JASVINDER SINGH	ADV. LALIT PANDEY(P),		8130383143	adv.lalitpandey@gmail.com		
				OMP (I) (COMM)/254/2025		YES BANK LTD Vs AMRENDER KUMAR	ADV. LALIT PANDEY(P),		9811896060	adv.lalitpandey@gmail.com		
				CS (COMM)/188/2025		STATE BANK OF INDIA Vs RAM SINGH	Ashok Kumar(P),		9953538322	not mentioned		
				CS (COMM)/193/2025		PROP M/S VEER METALS -- Vs AMANPREET SINGH PROP M/S INDER	SATISH CHANDER BAJAJ(P),		9891285888	ADVSHAILESHK UMAR(a)GMAIL.C OM		
				CS (COMM)/194/2025		BANK OF MAHARASHTRA Vs RUPA KUMARI GUPTA AND ORS	SHAILESH KUMAR(P),		9971550603	anandsharmaassoc iates.com		
				CS (COMM)/197/2025		Rishabh Infra Through Hari Mohan Gupta Vs sadbhav Engineering Limited	Shimpy Sharma(P),		9868262721	adv.lalitpandey@gmail.com		
				CS (COMM)/198/2025		RSPL LIMITED Vs ANOOP KUMAR SARASWAT	PRAKHAR SHARMA(P),					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Execution (Comm)/69/2025		12-03-2025	M/S RATNA TEXTILE LLP Vs M/S ENGLISH PREMIUM		Not applicable(P),	9899641617		11-03-2025
				CS (COMM)/206/2025		12-03-2025	EQUIPMENTS Vs M/PS INFRABUILD PRIVATE LIMITED THROUGH ITS		Jaspreet Singh(P),	9310096440	advyashvant@gmail.com	11-03-2025
				Execution (Comm)/68/2025		12-03-2025	ASHOK KUMAR THAKUR Vs DEEPMALA		Yashvant Singh(P),	9717173272		11-03-2025
				CS (COMM)/205/2025		12-03-2025	MISHRA THROUGH ITS KARTASANTOSH KUMAR MISHRA Vs M/S RADHA KRISHNA		Ashima Gupta(P),	9999410660	LOKESH@LEGALICONS.IN	11-03-2025
				Counter Claim/10/2025		17-03-2025	GURBACHAN LAL MAKHIJA AND ORS-- Vs BANIYA KI DUKAN PRIVATE LIMITED		Lokesh Bhola(P),	9999989589		16-03-2025
				OMP (COMM)/5/2025		17-03-2025	RUBBERS THROUGH ITS PARTNER VIJAYJULKA Vs M/S INDRAPRASTHA GAS		Pawan Kawrani(P),	9419002429		16-03-2025
				Misc DJ/266/2025		19-03-2025	M S SAGAR INTERNATIONAL Vs JN.A. BHAT K SUPER AGENCIES			9643008880		19-03-2025
				CS (COMM)/215/2025		19-03-2025	THROUGH ITS AR VIBHOR NIJHAWAN Vs PRABHAT RAI SOLE PROPRIETOR OF		Kritika Tuteja(P),	9999864070		18-03-2025
				Execution (Comm)/84/2025		20-03-2025	M/s Okaya Power Private Limited Vs M/s Neelkanth Enterprises		PRANAV JAIN(P),	9911411149	Pushkarkhatana@gmail.com	18-03-2025
				CS (COMM)/222/2025		20-03-2025	THROUGH ITS AUTHORISED REPRESENTATIVE Vs I WORLD BUSINESS SOLUTIONS PVT LTD		Aastik Dhingra(P),	9811502199	dbhatia@dblawn.in	19-03-2025
				CS (COMM)/221/2025		20-03-2025	M/S ASHITARAJ LTD SAHNI HUF AND ORS Vs EVEREST ELECTRICAL INDUSTRIES AND ORS		Davesh Bhatia(P),	8851884397		19-03-2025
				CS (COMM)/225/2025		21-03-2025	AMIT AGARWAL PROPRIETOR OF M/S SKENTERPRISES Vs RAUSHAN PRIVA		Rakesh Kumar(P),	8130383143		19-03-2025
				OMP (I) (COMM)/294/2025		21-03-2025	Yes Bank Ltd Vs CHIRAN JEEV SINGH		ADV. LALIT PANDEY(P),	8130383143		20-03-2025

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				OMP (I) (COMM)/296/2025		21-03-2025	Yes Bank Ltd Vs ANKUR GUPTA		ADV. LALIT PANDEY(P),	8130383143		20-03-2025
				OMP (I) (COMM)/297/2025		21-03-2025	Yes Bank Ltd Vs SURENDER SINGH		ADV. LALIT PANDEY(P),	8130383143		20-03-2025
				OMP (I) (COMM)/309/2025		24-03-2025	Yes Bank Ltd Vs ANIL PREM SINGH		ADV. LALIT PANDEY(P),	8130383143		
				Execution (Comm)/95/2025		24-03-2025	M/s Okaya Power Private Limited Vs M/s Victor Fashions		PRANAV JAIN(P),	9999864070	pranav@gjpartner s.in	21-03-2025
				Execution (Comm)/93/2025		24-03-2025	M/s Okaya Power Private Limited Vs M/s General Trading		PRANAV JAIN(P),	9999864070	pranav@gjpartner s.in	21-03-2025
				Execution (Comm)/94/2025		24-03-2025	M/s Okaya Power Private Limited Vs M/s JMV Motors		PRANAV JAIN(P),	9999864070	pranav@gjpartner s.in	21-03-2025
				CS (COMM)/231/2025		25-03-2025	SAFESEC SECURITIES AND FINANCE PVT LTD Vs Arya Veer Motors Pvt Ltd		ANANT RAO(P),	9958258255	amitvohra56@gmail.com	22-03-2025
				Execution (Comm)/97/2025		25-03-2025	M/s AKAANKSHA CREDIT AND LEASING PVT LTD Vs AMRITA SAINI		GAURAV MALHOTRA(P),	9999797229		22-03-2025
				OMP (I) (COMM)/321/2025		25-03-2025	AXIS BANK LTD Vs RAJESH		ADV. LALIT PANDEY(P),	8130383143		24-03-2025
				CS (COMM)/236/2025		26-03-2025	STATE BANK OF INIDA Vs KRISHAN		MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	24-03-2025
				CS (COMM)/235/2025		26-03-2025	STATE BANK OF INIDA Vs BANSHI LAL SHAH		MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	24-03-2025
				CS (COMM)/240/2025		27-03-2025	BANK OF INDIA Vs MR PRABHATSINGH and ANR		Vishwanath prasad Tiwari(P),	9990182901	vpptiwariadvocate@gmail.com	25-03-2025
				CS (COMM)/239/2025		27-03-2025	Sita Ram And Company Pvt Ltd Vs M/S PARASNATH ENTERPRISES		Sewa Singh(P),	9599300760	legal.srcr@sitaram co.com	17-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Misc DJ/298/2025			INDUSTRIES Vs MR VIJAY LAXMI BHATI PROPRIETOR OF M/S OM ENGINEERING		vaishali Sharma(P),	9599398403	vaishali.sharmas2 010@gmail.com	
					27-03-2025							26-03-2025
				CS (COMM)/244/2025			JSB BUILDWEL Vs PARMINDER SINGH		Chetan Roy(P),	011-46545551,		
					28-03-2025							27-03-2025
				CS (COMM)/259/2025			STATE BANK OF INDIA Vs VINOD CHAUDHARY PROP VISHAL PANI PURI		Sunil sehrawat(P),	9999330725		
					29-03-2025							27-03-2025
				Execution (Comm)/109/2025			M/s Okaya Power Private Limited Vs M/s Spencer Traders		PRANAV JAIN(P),	9999864070	pranav@gjpartner s.in	
					29-03-2025							27-03-2025
				CS (COMM)/258/2025			Canara Bank Vs Gulshan Kumar Alias Taneja		Govind Pandey(P),	9871434320	rbp5370@yahoo.c om	
					29-03-2025							27-03-2025
				CS (COMM)/257/2025			Shyam Sunder Rathi Vs M/s Supreme Polytubes Limited		Rakesh Kumar(P),	Not mentioned	not mentioned	
					29-03-2025							26-03-2025
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	OMP(I)/COMM		03.03.2025	AXIS BANK LTD VS. KAMLESH DEVI		SUNITA SINGH	9871040589		
					214/2025						indolexlaw@gmail.co m	
				CS COMM		03.03.2025	JWIL INFRA LTD VS. PATLIPUTRA CONCRETE PARTNERSHIP FIRM		SANYAM KHETERPAL	9873674225		
					168/2025						sanyam@kheterpalco in	
				MISC DJ. COMM		03.03.2025	VIRENDER KAUR KATARIA VS. TATA PROJECTS		TANMAY GARG	9910838298		
					211/2025						amol_sharma@sngpa rtners.in	
				OMP(I)/COMM		05.03.2025	YES BANK VS. BRAMJEET		LALIT PANDEY	8130383143		
					231/2025						lalitpandeyadv@gmai l.com	
				OMP(I)/COMM		05.03.2025	YES BANK VS. WAIHBUDIN		LALIT PANDEY	8130383143		
					232/2025						lalitpandeyadv@gmai l.com	
				OMP(I)/COMM		05.03.2025	YES BANK VS. RAVINDRA SINGH		LALIT PANDEY	8130383143		
					233/2025						lalitpandeyadv@gmai l.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)/COMM		05.03.2025	YES BANK VS. INNOVME SOLUTIONS PVT LTD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				CS COMM		05.03.2025	ASPB SERVICES PVT LTD VS. NEERAJ TYAGI	SHASHWAT KUMAR	9899810640	legallyshashwatt@gmail.com	
				CS COMM		06.03.2025	M/S R S TRADING COMPANY VS. M/SV9D INDUSTRIES	HEMANT KUMAR	9911840536	hemantkhu@yahoo.com	
				OMP(I)/COMM		06.03.2025	KOTAK MAHINDRA PRIME LTD VS. SHIVAM SHARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM		06.03.2025	KOTAK MAHINDRA PRIME LTD VS. KARAN KUMAR LAROIYA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM		10.03.2025	YES BANK VS. SUNIL KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM		10.03.2025	YES BANK VS. PARI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM		10.03.2025	YES BANK VS. JRD HOLDINGS	RAHUL MALHOTRA	9899218215	rahulssmalhotra@gmail.com	
				OMP(I)/COMM		11.03.2025	AXIS BANK VS. ADITYA JAISWAL	SUNITA SINGH	9971040589	indolexlaw@gmail.com	
				OMP(I)/COMM		11.03.2025	YES BANK VS. IRAM ANJUM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				CS COMM		11.03.2025	M/S MINDS ART VS. DISHA TECHNOLOGIES	MOHD. WADHWA	9871622030		
				CS COMM		11.03.2025	M/S SUSHMA ENTERPRISES VS PLANTINUM WALLTECH	SUMIT KUMAR	8826307745	sumitkumar.cnlu271@gmail.com	
				OMP(I)/COMM		21.03.2025	YES BANK VS. TABASSUM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)/COMM	298/2025	22.03.2025	YES BANK VS. SUNIL GAHLOT	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM	302/2025	24.03.2025	YES BANK LTD VS. MANBIR OM PRAKASH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM	303/2025	24.03.2025	YES BANK LTD VS. DHEERAJ SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM	304/2025	24.03.2025	YES BANK LTD VS. NITIN KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM	317/2025	25.03.2025	AXIS BANK LTD VS. RAJESH NATH				
				OMP(I)/COMM	318/2025	25.03.2025	AXIS BANK LTD VS. RENU DEVI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	
				OMP(I)/COMM	329/2025	26.03.2025	AVANSE FINANCIAL SERVICES VS. SHARNKAR BATHLA	MAYANK MAHAJAN	9873347339	mayank_mahajan05@yahoo.com	
				CS COMM	234/2025	26.03.2025	GOYAL PLY N WOOD PVT LTD VS. ARYAN INFRAHEIGHT PVT LTD	PRALABH BHARGAVA	9100781537	pralabhbhargava05@gmail.com	
				CS COMM	247/2025	28.03.2025	STATE BANK OF INDIA VS. SHER MOHAMMAD				
				CS COMM	247/2025	29.03.2025	ASHOK KUMAR VS. SWATI GUPTA	RAJESH KUMAR SINGLA	9810248506	rajeshsingla1971@gmail.com	
				CS COMM	248/2025	29.03.2025	FABLAS IMPEX PVT LTD. VS. A1 FURQAN	MAHENDER SINGH	9810740437	msinghadvocate@yahoo.co.in	
				CS COMM	249/2025	29.03.2025	DEEPAK GOLCHA VS. M/S DHEERAJ FOOTWEAR	SAMEER DIWAN	9810134864	sameer.dewan123@rediffmail.com	
				MISC.DJ COMM	303/2025	29.03.2025	STAR SPECIAL AIR GASES VS. HMP ENGINEERING PVT LTD	PRADEEP SHARMA	9818821063	advpkiangra@gmail.com	

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16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		OMP (I) (COMM)/213/2025	01-03-2025	AXIS BANK LTD Vs SAJIDA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	28-02-2025
					OMP (I) (COMM)/215/2025	03-03-2025	AXIS BANK LIMITED Vs VISHNU	ADV DHEERAJ(P),	9871040589 / 920586266	INDOLEXLAWAGMAIL.COM	01-03-2025
					Misc DJ/214/2025	03-03-2025	GOPAL BHATTIA VS CAMPUS ACTIVEWEAR LIMITED FORMERLY M S CAMPUS ACTIVEWEAR PVT LTD THOURGH ITS AR SANJAY CHILARRA	DEV PRAKASH PACHAURI(P),	8087305016	vinita26@yahoo.com	01-03-2025
					CS (COMM)/177/2025	04-03-2025	STATE BANK OF INDIA Vs Rekha	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993@gmail.com	03-03-2025
					OMP (I) (COMM)/222/2025	04-03-2025	AXIS BANK LIMITED Vs SANDEEP KUMAR VERMA	ADV DHEERAJ(P),			03-03-2025
					OMP (I) (COMM)/230/2025	05-03-2025	Yes Bank Ltd Vs LAKHAN KUMAR SINGH	ADV. LALIT PANDEY(P),			04-03-2025
					CS (COMM)/180/2025	05-03-2025	CENTRAL BANK OF INDIA Vs MURLIDHAR SHUKLA PROPRIETER OF MURLI COMPUTER CENTRE	AMAR SINGH(P),			04-03-2025
					OMP (I) (COMM)/249/2025	06-03-2025	Yes Bank Ltd Vs VAISHNAVI KULDEEP KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	05-03-2025
					OMP (I) (COMM)/247/2025	06-03-2025	Yes Bank Ltd Vs MOHAN JHA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	05-03-2025
					OMP (I) (COMM)/248/2025	06-03-2025	Yes Bank Ltd Vs NAVEEL AHAMAD	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	05-03-2025
					OMP (I) (COMM)/252/2025	07-03-2025	Shriram Finance Ltd Vs MOHD ARIF	Manoj Kumar(P),			06-03-2025
					OMP (I) (COMM)/260/2025	10-03-2025	Yes Bank Ltd Vs GAURAV DIXIT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	07-03-2025
					OMP (I) (COMM)/272/2025	11-03-2025	AXIS BANK LIMITED Vs PRAVESH VERMA	ADV DHEERAJ(P),	9871040589 / 920586266	INDOLEXLAWAGMAIL.COM	10-03-2025

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					CS (COMM)/201/2025	11-03-2025	VINTAGE CREDIT AND LEASING PVT LTD Vs SHIWANI KOUL	GAURAV MALHOTRA(P),	99997997229	malhotra_gaurav1976@yahoo.co.in	10-03-2025
					CS (COMM)/202/2025	12-03-2025	CANARA BANK Vs RUCHI HANDA PROP M/S KNITTERS	CHITRA MALHOTRA(P),	9212888057	citramalhotralegal@gmail.com	11-03-2025
					OMP (I) (COMM)/276/2025	17-03-2025	Yes Bank Ltd Vs TASLIM KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	12-03-2025
					OMP (I) (COMM)/275/2025	17-03-2025	Yes Bank Ltd Vs SURENDRA SINGH VERMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	12-03-2025
					CS (COMM)/208/2025	17-03-2025	Satish Ostawal Vs Bhawna	Shreshth Jain(P),	9871206484	shreshthlaw@gmail.com	12-03-2025
					CS (COMM)/213/2025	18-03-2025	State Bank Of India Vs THAPPANI SURESH BABU	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	17-03-2025
					CS (COMM)/212/2025	18-03-2025	State Bank Of India Vs BALAJI M	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	17-03-2025
					OMP (I) (COMM)/281/2025	18-03-2025	SMFG INDIA CREDIT CO LTD Vs SALUJA ENTERPRISES	Karan Chhibber(P),	Not Mentioned	Not Mentioned	17-03-2025
					Execution (Comm)/76/2025	19-03-2025	mukul tuli Vs rajeev grover	Sumit Baluja(P),-		-	18-03-2025
					Execution (Comm)/77/2025	19-03-2025	sahil oberoï Vs rajeev grover	Sumit Baluja(P),-		-	18-03-2025
					CS (COMM)/217/2025	20-03-2025	Canara Bank Vs M/S BATHLA MEDICOS	Varun Mittal(P),	9953062629	vm@vkmlegal.com	19-03-2025
					CS (COMM)/218/2025	20-03-2025	M/S Semiconic Devices Pvt Ltd Vs M/S Chetna Electronics Pvt Ltd	YASHPREET SINGH SAINI(P),			19-03-2025
					OMP (I) (COMM)/293/2025	21-03-2025	YES BANK LTD Vs DEVENDER SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	20-03-2025

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					Execution (Comm)/88/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs RANJANA SHARMA	Ruchi Kashyap(P),			20-03-2025
					OMP (I) (COMM)/308/2025	24-03-2025	YES BANK LTD Vs VINAYAK ENGINEERING WORKS	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	22-03-2025
					OMP (I) (COMM)/307/2025	24-03-2025	YES BANK LTD Vs SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	22-03-2025
					OMP (I) (COMM)/306/2025	24-03-2025	YES BANK LTD Vs NASRUDDIN MAHNUDDIN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	22-03-2025
					OMP (I) (COMM)/305/2025	24-03-2025	YES BANK LTD Vs FAROOQ DALLU KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	22-03-2025
					OMP (I) (COMM)/316/2025	25-03-2025	AXIS BANK LTD Vs MANPREET SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	24-03-2025
					CS (COMM)/238/2025	27-03-2025	MR MANU BHANDARI Vs POSIST TECHNOLOGIES PVT LTD	Nidhi Parashar(P),	9953899908	nidhimohanprashar@gmail.com	26-03-2025
					CS (COMM)/237/2025	27-03-2025	BANK OF INDIA Vs VINEET KOHLI	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	26-03-2025
					Execution (Comm)/104/2025	28-03-2025	UNION BANK OF INDIA Vs ABID HUSAIN	KAMALJIT SINGH RANOT(P),			27-03-2025
					Execution (Comm)/103/2025	28-03-2025	Canara Bank Vs Subodh Kumar	sumit virmani(P),			27-03-2025
					M-Ex/134/2025	28-03-2025	RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),			27-03-2025
					Execution (Comm)/106/2025	29-03-2025	Surinder Sethi Vs Gulshan Verma	Shubham Budhiraja(P),			28-03-2025
17	SH. JINDAL, JUDGE (COMMERCIAL)	SANJAY DISTRICT WEST	202 Extn Block	CS (COMM)	CS (COMM)/172/2025	03-03-2025	M/S SHRI ISHAR MOTORS VS SHREE SWAKASH FOOD AGRO PVT LTD	S SATYNARAYAN	9810178109	officeofssatyanarayan@gmail.com	28-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
	COURT)			CS (COMM)		04-03-2025	STATE BANK OF INDIA VS MANISH KUMAR	RAJEEV SAMIYAR	9811343911		04.03.2025
					CS (COMM)/175/2025					rbsamiyar.adv.@gmail.com	
				OMP (I) COMM		05-03-2025	YES BANK LTD. VS MUKESH KUMAR SINGH	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/225/2025					lalitpandey@gmail.com	
				OMP (I) COMM		05-03-2025	YES BANK LTD. VS RAMBEER CHATRI	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/226/2025					lalitpandey@gmail.com	
				OMP (I) COMM		05-03-2025	YES BANK LTD. VS SUNIL KUMAR	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/227/2025					lalitpandey@gmail.com	
				OMP (I) COMM		06-03-2025	YES BANK LTD. VS MOHIT MOHIT	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/244/2025					lalitpandey@gmail.com	
				OMP (I) COMM		06-03-2025	YES BANK LTD. VS AYUSH RANJAN	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/245/2025					lalitpandey@gmail.com	
				CS (COMM)		07-03-2025	JD ASSOCIATES VS BLD AGENCY	LALIT PANDEY	8130383143		07.03.2025
					CS (COMM)/187/2025					lalitpandey@gmail.com	
				OMP (I) COMM			YES BANK LTD. VS SULTAN GULFAM	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/253/2025					lalitpandey@gmail.com	
				OMP (I) COMM		10-03-2025	YES BANK LTD. VS POSWAL BUILDING MATERIAL	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/255/2025					lalitpandey@gmail.com	
				OMP (I) COMM		10-03-2025	YES BANK LTD. VS BHARAT KUMAR	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/256/2025					lalitpandey@gmail.com	
				CS (COMM)		11-03-2025	STATE BANK OF INDIA VS SUNDER	ASHOK KUMAR	9811896060		10.03.2025
					CS (COMM)/199/2025					kumarashokadvocate@gmail.com	
				CS (COMM)		11-03-2025	DE ORCHID GLOBAL TRADING COMPANY VS M/S ENKAY FOAM PVT LTD.	RAJEEV KUMAR	9811311082		10.03.2025
					CS (COMM)/200/2025					advrajeev74@gmail.com	
				OMP (I) COMM		11-03-2025	YES BANK LTD. VS SUNITA BHAGAT SINGH	LALIT PANDEY	8130383143		07.03.2025
					OMP (I) (COMM.)/269/2025					lalitpandey@gmail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM		11-03-2025	AXIS BANK LTD VS ABDUL RAHMAN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	10.03.2025
				OMP (I) COMM	OMP (I) (COMM.)/270/2025	11-03-2025	AXIS BANK LTD VS SUNITA DEVI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	10.03.2025
				OMP (I) COMM	OMP (I) (COMM.)/271/2025	17-03-2025	YES BANK LTD. VS DEV KUMAR TANWAR	LALIT PANDEY	8130383143	lalitpandey@gmail.com	07.03.2025
				OMP (I) COMM	OMP (I) (COMM.)/278/2025	17-03-2025	YES BANK LTD. VS DEEPAK GERA	LALIT PANDEY	8130383143	lalitpandey@gmail.com	07.03.2025
				ARB.A (COMM)	ARB. A. (COMM.)/3/2025	18-03-2025	AASHI SHABBIR KHAN VS YES BANK LIMITED	MOHD QUADEER	9958478695	shad.legal@gmail.com	18.03.2025
				OMP (I) (COMM)	CS (COMM)/216/2025	19-03-2025	PR METALS VS R K STEEL TRADERS	ANAND BL	818964910	srivastaveanand@yahoo.com	18.03.2025
				CS (COMM)	CS (COMM)/219/2025	20-03-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS MOHD AFTAB KHAN PROP MEGA ENTERPRISES	CHITRA MALHOTRA	9212888057	chitramalhotra@gmail.com	20.03.2025
				CS (COMM)	CS (COMM)/220/2025	20-03-2025	STATE BANK OF INDIA VS ANIL KUMAR	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	19.03.2025
				OMP (I) (COMM)	OMP (I) (COMM.)/288/2025	20-03-2025	KOTAK MAHINDRA PRIME LIMITED VS DHARMENDER KUMAR SHARMA	LALIT PANDEY	8130383143	lalitpandey@gmail.com	07.03.2025
				OMP (I) (COMM)	OMP (I) (COMM.)/289/2025	20-03-2025	YES BANK LTD VS NIDHI BENIWAL	LALIT PANDEY	8130383143	lalitpandey@gmail.com	07.03.2025
				CS (COMM)	CS (COMM)/223/2025	21-03-2025	AMIT KUMAR AGARWAL VS M/S PERFECTION EDUDEV PRIVATE LIMITED, TRADING UNDER THE NAME AND STYLE OF	MANOJ PANDEY	965437185	advpandeymanoj@gmail.com	26.03.2025
				CS (COMM)	CS (COMM)/224/2025	21-03-2025	M/S VVIP FLIGHTS PVT LTD VS NEXT LEVEL CONTRACTOR	KUSHAGRA BANSAL	9999448797	bansalkusagra@gmail.com	21.03.2025
				OMP (I) (COMM)	OMP (I) (COMM.)/292/2025	21-03-2025	YES BANK LTD VS MOHD NOORALAM QURESHI	LALIT PANDEY	8130383143	lalitpandey@gmail.com	20.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)		25-03-2025	ANKIT MANAKTALA VS UNITED CONSTRUCTIONS AND ENGINEERS	ANKUSH BHARDWAJ	9990332052	advankushbhardwaj@gmail.com	24.03.2025
				OMP (I) (COMM)	CS (COMM)/230/2025	25-03-2025	AXIS BANK LTD VS PRADEEP KUMAR	LALIT PANDEY	8130383143	lalitpandey@gmail.com	24.03.2025
				CS (COMM)	OMP (I) (COMM.)/319/2025	26-03-2025	STATE BANK OF INIDA VS SEPOY MANJEET KUMAR	RAKESH KUMAR	8851884397	rakeshdoi@gmail.com	21.03.2025
				CS (COMM)	CS (COMM)/233/2025	28-03-2025	STATE BANK OF INDIA VS HARI OM	KRISHAN KUMAR	9315165656	advkrishan1411@gmail.com	27.03.2025
				CS (COMM)	CS (COMM)/242/2025	29-03-2025	SHYAM SUNDER RATHI VS M/S SP AGRO INDUSTIRES	RAKESH KUMAR	8802416767	abrlegallofficer@gmail.com	27.03.2025
					CS (COMM)/246/2025						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	OMP (I) (COMM.)		01-03-2025	AXIS BANK LTD Vs JITENDER SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-03-2025
				CS (COMM)	OMP (I) (COMM.)/212/2025	03-03-2025	Flowline India Pvt Ltd Vs Halcyon Technologies And Engineers LLP	Sharad Nagpal	9312218622	sharad.nagpal2009@gmail.com	03-03-2025
				Execution (Comm.)	CS (COMM)/174/2025	04-03-2025	Bharat Bhushan Wadhwa Vs ASHOK KUMAR SINHA	Nitin Arora	9818189667	nitin.arora465@gmail.com	04-03-2025
				CS (COMM)	Execution (Comm.)/59/2025	04-03-2025	STATE BANK OF INDIA Vs Amit Kumar Sharma	Gaganpreet Singh	9988661698	gaganpreetsingh1993@gmail.com	04-03-2025
				OMP (I) (COMM.)	CS (COMM)/176/2025	04-03-2025	Yes Bank Ltd Vs ISMR LOGISTICS PVT LTD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/217/2025	04-03-2025	Yes Bank Ltd Vs Akbar Malik	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/218/2025	05-03-2025	Shriram Finance Ltd Vs NARESH SINGH	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	05-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/228/2025	05-03-2025	Yes Bank Ltd Vs AARTI MUKUL PRASAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-03-2025
					OMP (I) (COMM.)/229/2025						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/242/2025	06-03-2025	Yes Bank Ltd Vs MOHD ARIF	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/243/2025	06-03-2025	Yes Bank Ltd Vs SAVITA MAHENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-03-2025
				CS (COMM)	CS (COMM)/186/2025	07-03-2025	JITENDER NAGI Vs NYSA RETAIL VENTURES PVT LTD	Amit Bhatia	9811191766 , 9868041789	dbhatia123@gmail.com	07-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/250/2025	07-03-2025	Yes Bank Ltd Vs SHYAM CONSTRUCTION	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/251/2025	07-03-2025	Yes Bank Ltd Vs JAANVI TANEJA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/261/2025	10-03-2025	Yes Bank Ltd Vs HYDRO CARE ENGINEERING	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/262/2025	11-03-2025	Yes Bank Ltd Vs MOHD SHAHNAWAZ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/263/2025	11-03-2025	Yes Bank Ltd Vs NISHANT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/264/2025	11-03-2025	Yes Bank Ltd Vs VIPIN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-03-2025
				Execution (Comm.)	Execution (Comm.)/67/2025	12-03-2025	STATE BANK OF INDIA Vs Chandni Shrivastava	R.N. SINGH	9868523230 8076466594	advnrnarayan@gmail.com	12-03-2025
				CS (COMM)	CS (COMM)/203/2025	12-03-2025	GSI Enterprises Private Limited Vs M/s Siyaram and Company	Bhaskar Vali	9910358225	office@vali.co.in	12-03-2025
				CS (COMM)	CS (COMM)/204/2025	12-03-2025	KABEER Vs MADHU SARAF	MOHD QADEER	9899632950	rehman.azra2l@gmail.com	12-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/277/2025	17-03-2025	Yes Bank Ltd Vs DEV KUMAR TANWAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-03-2025

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				CS (COMM)	CS (COMM)/209/2025	18-03-2025	TRANSAFE SERVICES LIMITED Vs STARPORT CONTAINER LINE PRIVATE LIMITED	Arun Aggarwal	9810163624	advocatearun23@gmail.com	18-03-2025
				CS (COMM)	CS (COMM)/210/2025	18-03-2025	RAJ KUMAR BAGGA Vs SATISH	Pooja Garg	9560392307	advpoojagarg019gmail.com	18-03-2025
				CS (COMM)	CS (COMM)/211/2025	18-03-2025	State Bank Of India Vs SHIBIN CJ	Ashok Kumar	9811896060	kumarashokadvocate@gmail.com	18-03-2025
				Execution (Comm.)	Execution (Comm.)/78/2025	19-03-2025	M/S APURVA INTERNATIONAL Vs THE GM AND SONS	ADITYA KUMAR YADAV	9871454546, 9717699299 , 10604-74626	NIL	19-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/282/2025	19-03-2025	AXIS BANK LTD Vs FARMAN ALI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-03-2025
				Execution (Comm.)	Execution (Comm.)/83/2025	20-03-2025	M/S AMBER ENTERPRISES INDIA LTD Vs EMPIRE HOME APPLIANCES PVT LTD	Aman Jha	9971125056	adv.aman.jha@gmail.com	20-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/287/2025	20-03-2025	KOTAK MAHINDRA PRIME LIMITED Vs SANJAY GAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	20-03-2025
				Execution (Comm.)	Execution (Comm.)/85/2025	21-03-2025	Jmr Jewellers Pvt Ltd Vs Mukesh Kumar Bhavarlal	Kamal Jindal	9818369860	kjindal2004@gmail.com	21-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/291/2025	21-03-2025	Yes Bank Ltd Vs RAVINDER RAVINDER	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21-03-2025
				Ex.COMM - Award by Arb. Comm./6/2025	Ex.COMM - Award by Arb. Comm./6/2025	22-03-2025	ramesh bansal Vs prabhjot Singh deceased through LRS SH Devender kaur bhurji r kaur bhurji	Rahul Madan	9971030903	madanrahul8@gmail.com	22-03-2025
				CS (COMM)	CS (COMM)/227/2025	22-03-2025	SARDARNI RAVINDER KAUR Vs SHAKEEL KHAN	Amit Goswami	9311091092	ASSOCIATEGOSWAMI@GMAIL.COM	22-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/299/2025	24-03-2025	Yes Bank Ltd Vs AMIR KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	24-03-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/300/2025	24-03-2025	Yes Bank Ltd Vs SUNITA RANDHIR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	24-03-2025

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				OMP (I) (COMM.)		24-03-2025	Yes Bank Ltd Vs JOSHI JOSHI		8130383143		24-03-2025
					OMP (I) (COMM.)/301/2025			LALIT PANDEY		LALITPANDEYADV@GMAIL.COM	
				CS (COMM)		25-03-2025	PARMOD GUPTA Vs RAJIV MIGLANI	Subhash Chawla	9810838189	SCHAWLA@GMAIL.COM	25-03-2025
					CS (COMM)/229/2025						
				OMP (I) (COMM.)		25-03-2025	Yes Bank Ltd Vs RAM KISHOR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-03-2025
					OMP (I) (COMM.)/315/2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)		26-03-2025	STATE BANK OF INDIA Vs RAJU	Manoj Kumar Pandey		advpandeymanoj@gmail.com	26-03-2025
					CS (COMM)/232/2025				9654371856		
				CS (COMM)		28-03-2025	State Bank Of India Vs ACHYUT SHARMA	ASHOK KUMAR		KUMARASHOKADVOCATE@GMAIL.COM	28-03-2025
					CS (COMM)/241/2025				9811896060		
				CS (COMM)		29-03-2025	Nainital Bank Limited Vs Vijendra			adv.karananand@gmail.com	29-03-2025
					CS (COMM)/250/2025			KARAN ANAND	9811867947		
			403 Extn Block	CS (COMM)/169/2025		03-03-2025	Lakshmi Float Glass Limited Vs Ashok Kumar Prop Mahilpur Glass House	Vibhor Garg	9871351308		27-02-2025
					CS (COMM)/169/2025					ravinder@birlegal.in	
				CS (COMM)/170/2025		03-03-2025		Maneesh Gumber	9911315304		26-02-2025
					CS (COMM)/170/2025		uma seth Vs Yash Pal Sandhu			ascourtlawfirm@gmail.com	
				CS (COMM)/171/2025		03-03-2025	V N TRANDING CO Vs REHMAN BUILDERS PVT LTD	Shubankar Sehgal	9999147160		26-02-2025
					CS (COMM)/171/2025					shubhankarsehgal@gmail.com	
				Misc DJ/212/2025		03-03-2025	OM TRANS LOGISTICS LIMITED Vs AWS SHIPPING AND LOGISTICS PVT LTD	Mukesh Kumar	9910712720		01-03-2025
					Misc DJ/212/2025						
				CS (COMM)/183/2025		05-03-2025	RECURRING ENERGY PVT LTD Vs SAHIL RESEARCH AND TECHNOLOGY PVT LTD	Namandeep Singh	9873350565		02-03-2025
					CS (COMM)/183/2025					namansingh0013@gmail.com	
				Execution (Comm.)/62/2025		06-03-2025	SH ASHOK BANSAL Vs ALTIME POWER SYSTEMS PVT LTD				
					Execution (Comm.)/62/2025						
				CS (COMM)/189/2025		10-03-2025	SURESH KUMAR JAIN Prop Veer Metals Vs TAJINDER SINGH Prop Inder Sons	Satish Chander Bajaj	9953538322		06-03-2025
					CS (COMM)/189/2025					06-03-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/190/2025	CS (COMM)/190/2025	10-03-2025	SEMICONIC DEVICES PVT LTD Vs Sandeep yadav	Yashpreet Singh Saini	9911998109		06-03-2025
				CS (COMM)/191/2025	CS (COMM)/191/2025	10-03-2025	OM LOGISTICS LIMITED Vs PROTO D INDUSTRIES PRIVATE LIMITED	Arun	981063624	advocatearun23@gmail.com	06-03-2025
				CS (COMM)/192/2025	CS (COMM)/192/2025	10-03-2025	OM LOGISTICS LIMITED Vs AISHWARYA HEALTHCARE AND ORS	Arun	981063624	advocatearun23@gmail.com	06-03-2025
				Misc DJ/240/2025	Misc DJ/240/2025	10-03-2025	PRIYANKA MITTAL Vs AJNARA INDIA LTD	Satish Kumar	9716029192		07-03-2025
				Misc DJ/241/2025	Misc DJ/241/2025	10-03-2025	unique herbal and health care Vs Wamika hospitality Pvt Ltd	sumit Baluja	9999697699	sumitbaluja17@gmail.com	06-03-2025
				Execution (Comm.)/65/2025	Execution (Comm.)/65/2025	11-03-2025	M/S NIDHI Vs Amit Oberoi				
				Misc DJ/258/2025	Misc DJ/258/2025	17-03-2025	vintage credit Vs simmi	Mohit Chawla	9811863136	ranjeetsingh6378@gmail.com	11-03-2025
				OMP (I) (COMM.)/280/2025	OMP (I) (COMM.)/280/2025	17-03-2025	Yes Bank Ltd Vs RAHUL MALIK	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	11-03-2025
				CS (COMM)/214/2025	CS (COMM)/214/2025	18-03-2025	SHRI BALA JI STEEL Vs S D ENGINEERING PVT LTD	Kumar Bhawani Shankar	8882525642	kumarbhawanishankar@gmail.com	12-03-2025
				Execution (Comm.)/81/2025	Execution (Comm.)/81/2025	19-03-2025	Ruchika Gupta Vs Satender Kumar Mukhiya				
				OMP (I) (COMM.)/284/2025	OMP (I) (COMM.)/284/2025	19-03-2025	AXIS BANK LTD Vs SATISH KUMAR SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
				OMP (I) (COMM.)/285/2025	OMP (I) (COMM.)/285/2025	19-03-2025	AXIS BANK LTD Vs AVDHESH KUMAR SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
				OMP (I) (COMM.)/286/2025	OMP (I) (COMM.)/286/2025	19-03-2025	Yes Bank Ltd Vs PANKAJ BISHT	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/290/2025	OMP (I) (COMM.)/290/2025	20-03-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAVED ALI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	10-03-2025
				Execution (Comm.)/89/2025	Execution (Comm.)/89/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs ANP MEDICAL PRIVATE LIMITED				
				Execution (Comm.)/90/2025	Execution (Comm.)/90/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs SRG POLYPET PRIVATE LIMITED				
				Execution (Comm.)/91/2025	Execution (Comm.)/91/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs SUMIT CHAUHAN				
				Execution (Comm.)/92/2025	Execution (Comm.)/92/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs GAJENDER SINGH				
				CS (COMM)/226/2025	CS (COMM)/226/2025	21-03-2025	Canara Bank Vs Saroj Kukreja Prop Lakshita Traders	Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	18-03-2025
				CS (COMM)/228/2025	CS (COMM)/228/2025	22-03-2025	ZETA BUILDTECH PVT LTD Vs LATAMBARCEM BREWERS PRIVATE LIMITED	Rajeev kumar Tiwari	9312276651	r.tewari88@gmail.com	21-03-2025
				OMP (I) (COMM.)/314/2025	OMP (I) (COMM.)/314/2025	24-03-2025	Yes Bank Ltd Vs TARKESHVAR YADAV	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	21-03-2025
				OMP (I) (COMM.)/324/2025	OMP (I) (COMM.)/324/2025	25-03-2025	AXIS BANK LTD Vs ASHUTOSH MISHRA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
				OMP (I) (COMM.)/325/2025	OMP (I) (COMM.)/325/2025	25-03-2025	AXIS BANK LTD Vs ASHISH GAUTAM	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
				OMP (I) (COMM.)/326/2025	OMP (I) (COMM.)/326/2025	25-03-2025	AXIS BANK LTD Vs ABHISHEK KUMAR TIWARI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
				OMP (I) (COMM.)/327/2025	OMP (I) (COMM.)/327/2025	25-03-2025	Yes Bank Ltd Vs RAMESH CHOUHAN	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	22-03-2025
				OMP (I) (COMM.)/328/2025	OMP (I) (COMM.)/328/2025	25-03-2025	Yes Bank Ltd Vs LUKMAN LUKMAN	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	22-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution (Comm.)/105/2025	Execution (Comm.)/105/2025	28-03-2025	HEMANT KUMAR Vs Chander Shekhar				
				CS (COMM)/245/2025	CS (COMM)/245/2025	28-03-2025	State Bank of India Vs Raj Kumar	Krishna kr. Sharma	9315165656	advkrishna1411@gmail.com	27-03-2025
				Execution (Comm.)/107/2025	Execution (Comm.)/107/2025	29-03-2025	Saraogi Super Sales Pvt Ltd Vs KANHAIYA AGRAWAL				
				Execution (Comm.)/108/2025	Execution (Comm.)/108/2025	29-03-2025	Canara Bank Vs Megha Gupta				
				CS (COMM)/251/2025	CS (COMM)/251/2025	29-03-2025	Canara Bank Vs Shree Vansh Mishra	Govind Pandey	9871434320	rpl5370@yahoo.com	27-03-2025
				CS (COMM)/252/2025	CS (COMM)/252/2025	29-03-2025	State Bank of India Vs PRAVEEN SHARMA	Shalini Upadhyay	9899408618	shaliniupadhyay.advocate@gmail.com	27-03-2025
				CS (COMM)/253/2025	CS (COMM)/253/2025	29-03-2025	Nainital Bank Limited Vs Neeraj	Karan Annd	9891867947	adv.karananand@gmail.com	26-03-2025
				CS (COMM)/254/2025	CS (COMM)/254/2025	29-03-2025	GSI ENTERPRISES PVT LTD Vs SANGEETA AGGARWAL	Sangeeta Aggarwal	8700858746	birenderkumar619@gmail.com	25-03-2025
				CS (COMM)/255/2025	CS (COMM)/255/2025	29-03-2025	Sanat Ahuja Vs Arti Gupta	Anil Sharma	9811006742	anilsharma13@gmail.com	25-03-2025
				CS (COMM)/256/2025	CS (COMM)/256/2025	29-03-2025	BANK OF INDIA Vs M/S JAGGA INDUSTRIES	Vishwanath tiwari	9990182901	vptiwariadvocate@gmail.com	25-03-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	149/2025	01.03.2025	GANGOTRI ELECTRONICS PVT. LTD. VS. DIVYASANSAR ELECTRONICS THROUGH ITS PARTNERS	KARTIK BHAGAT	8126399945	ADVOCATEBHAGAT24@GMAIL.COM	10.02.2025
			1	OMP(COMM)	28/2025	03.03.2025	MR. ADITYA BHUTANI & ANR. VS.	AVINASH KR. TRIVEDI	9871441764	AKTRIVEDI@GMAIL.COM	13.02.2025
			1	CS(COMM)	158/2025	04.03.2025	FARMART SERVICE PVT. LTD. VS. S. K. ENTERPRISES	SONDHI & PARTNERS	9999925860	DEEPAKUR@SONDHIPARTNERS.COM	20.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	159/2025	04.03.2025	FARMART SERVICES PVT. LTD. VS. FADY FOODS PVT. LD.	SONDHI & PARTNERS	9999925860	DEEPANKUR@SON DHIPARTNERS.CO M	20.02.2025
			1	CS(COMM)	160/2023	04.03.2025	FARMART SERVICE PVT. LTD. VS. SG AGRO INDUSTRIES	SONDHI & PARTNERS	9999925860	DEEPANKUR@SON DHIPARTNERS.CO M	20.02.2025
			1	CS(COMM)	167/2025	05.03.2025	STATE BANK OF INDIA VS. SEPOY RAVINDE SINGH	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK @GMAIL.COM	01.03.2025
			1	CS(COMM)	168/2025	05.03.2025	STATE BANK OF INDIA VS. P PAUSAGLIAN	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK @GMAIL.COM	01.03.2025
			1	CS(COMM)	169/2025	05.03.2025	STATE BANK OF INDIA VS. SURES BAHADUR	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK @GMAIL.COM	01.03.2025
			1	CS(COMM)	170/2025	05.03.2025	DEUTSCHE BANK AG VS. SHASHI RAJ	SURI & COMPANY, LAW FIRM	9711066810	LITIGATION@SURI CO.IN	22.02.2025
			1	CS(COMM)	179/2025	06.03.2025	M/S APU CORRUMATE PACKAGING PVT. LTD. VS. M/S VIMAL PLAST INDIA PVT. LTD.	KINNORI GHOSH	9910490862	ROHITASHVACHAK RABORTY@GMAIL. COM	01.03.2025
			1	CS(COMM)	182/2025	07.03.2025	M/S CALCO POLYTECHNIK PVT. LTD. VS. M/S GANGOTRI ELECTRONICS PRIVATE LIMITE	SRIVASTAVA & ASSIATES	9899628833	SRIVASTAVA.VINAY AK@GMAIL.COM	03.03.2025
			1	OMP(MISC.)COMM	2/2025	10.03.2025	M/S SHIVA ENGINEERING VS. M/S RELIANCE COMMUNICATIN & ANR.	VIJAY JOSHI & ASSOCIATES	9873677817	ADVOCATEVIJAYJO SHI@GMAIL.COM	13.02.2025
			1	CS(COMM)	186/2025	10.03.2025	STATE BANK OF INDIA VS. RAHUL SHARMA	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GM AIL.COM	05.03.20252
			1	OMP(COMM)	33/2025	11.03.2025	MTNL VS. CHANDAN SINGH	PRASHANT SHARMA	9811996757	PRASHANT6757@G MAIL.COM	06.03.2025
			1	CS(COMM)	188/2025	11.03.2025	CANARA BANK VS. JAKIR HUSEAN	B. P. NAHAR	9868154420	BPNAHAR51@GMAI L.COM	05.03.20252
			1	CS(COMM)	194/2025	12.03.2025	M/S GREEN PLANET VS. SH. ASHWANI MANOCHA	VINOD KUMAR	9350999608	ADVOCATEVINOD19 69@GMAIL.COM	05.03.20252

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	193/2025	12.03.2025	BANK OF MAHARASHTRA VS. RUPALI SRIVASTAVBA	K & K LEGAL	9871226784, 7838821105	KKMUDGIL29@GM AIL.COM	20.12.2024
			1	OMP(I)COMM	42/2025	12.03.2025	KOTAK MAHINDRA PRIME LTD. VS. AKSHAY KUMAR & ORS.	PARAN KUMAR	9899829883	PRISTINECOUNCIL ORS@GMAIL.COM	6.03.2025
			1	OMP(I)COMM	41/2025	12.03.2025	KOTAK MAHINDRA PRIME LTD. VS. MADHAV KUMAR JHA & ANR.	PARAN KUMAR	9899829883	PRISTINECOUNCIL ORS@GMAIL.COM	6.03.2025
			1	EX(COMM)	45/2025	12.03.2025	CARGO PVT. LD. VS. SHRI KANT MISHRA (SINCE DECEASED) PROP. OF M/S BOMBAY SKY & ANR. THROUGH HIS LRS SH. AJIT	RAJESH KUMAR SHAMA	9810487956	RAJESHSHARMA181 614@GMAIL.COM	03.03.2025
			1	CS(COMM)	196/2025	17.03.2025	ARDEE MALL MAINTENANCE SERVICES PRIVATE LIMITED VS. PURSHOTTAM SARUP AGARAL HUF	BIMLENDU SHEKHAR	8010056536	BIMLENDUSHEKHA R77@GMAIL.COM	10.03.2025
			1	MISC. DJ	438/2025	17.03.2025	BANK OF INDIA VS. BISHAMBER SINGH	SANJEEV KUMAR	9810499372	NOT AVAILABLE	27.02.2025
			1	CS(COMM)	195/2025	17.03.2025	STATE BANK OF INDIA VS. TEJPAL SINGH	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GM AIL.COM	10.03.2025
			1	CS(COMM)	197/2025	17.03.2025	M/S NORTHERN AROMATICS PRIVATE LIMITED VS. M/S NATURON HEALTHCARE LTD. AND ORS.	SANDEEP KUMAR JAIN	7065479054	LEGALVIMARSH@G MAIL.COM	07.03.2025
			1	CONTEMP PETTTION	2/2025	17.03.2025	JITENDAR KUMAR KASHYAP AND ANR. VS. SHYAM SUNDAR KASHYAP	RAJESH KUMAR	9810195013	KUMARRAJESHADV @YAHOO.COM	01.03.2025
			1	CS(COMM)	201/20205	18.03.2025	RASHI SANTOSH SONI VS. SHRI BALAJI ELECTRONICS	JASPREET SINGH KAPUR	9650145159	JASPREET.KAPUR@ GMAIL.COM	17.03.2025
			1	CS(COMM)	202/2025	18.03.2025	STRYKER INDIA PRIVATE LIMITED VS. MDD MEDICAL SYSTEMS (INDIA) PRIVATE LIMITED	Abhay Chattopadhyay	9810507379	abhaychattopadhyay @elp-in.com	05.03.20252
			1	CS(COMM)	203/2025	18.03.2025	GURDAYAL AND SONS VS. IMPASTO COMMUNMICATION PRIVATE LIMITED	ARCHIT SINGHAL	9599043045	legal@asigmalegal.in	10.03.2025
			1	CS(COMM)	204/2025	18.03.2025	FARMART SERVICE PVT. LTD. VS. JYOTI ENTERPRISES	SONDHI & PARTNERS	9999925860	DEEPANKUR@SON DHIPARTNERS.CO M	04.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	205/2025	18.03.2025	FARMART SERVICE PVT. LTD. VS. PARAMSHUDH AGRO PVT. LTD.	SONDHI & PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	04.03.2025
			1	CS(COMM)	206/2025	18.03.2025	FARMART SERVICE PVT. LTD. VS. SRI GURU INDUSTRIES	SONDHI & PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	04.03.2025
			1	CS(COMM)	207/2025	18.03.2025	FARMART SERVICE PVT. LTD. VS. CITLY FOODS LTD.	SONDHI & PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	04.03.2025
			1	CS(COMM)	208/2025	18.03.2025	FARMART SERVICE PVT. LTD. VS. NUPUR MARKETINMG CONSULTANTS CO.	SONDHI & PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	04.03.2025
			1	CS(COMM)	216/2025	20.03.2025	RAHMAT ALI VERSUS SHRI SHARADA INSTITUTE OF INDIAN MANAGEMENT & ANR.	YOGI AND SHARMA ASSOCIATES	9717153888, 9818947063	NOT AVAILABLE	12.02.2025
			1	MISC. DJ	460/2025	20.03.2025	BANK OF INDIA VS. AJAY	DR. SUMIT KUMAR	8826307745	SUMITKUMAR.CNL U271@GMAIL.COM	17.03.2025
			1	MISC. DJ	459/2025	20.03.2025	BANK OF INDIA VS. RENU SAHNI	DR. SUMIT KUMAR	8826307745	SUMITKUMAR.CNL U271@GMAIL.COM	17.03.2025
			1	CS(COMM)	215/2025	20.03.2025	STATE BANK OF INDIA VS. LATE MS. SUDESH (SINCE DECEASED) THROUGH LEGAL HEIRS	VARUN R CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	05.03.20252
			1	CS(COMM)	214/2025	20.03.2025	THE SUPREME INDUSTRIES LTD. VS. RUDRA GAURI POLYPLAST PRIVATE LIMITED	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	11.03.2025
			1	CS(COMM)	218/2025	22.03.2025	TDG INFRAENGINEERING PVT. LTD. VS. M/S PARNIKA COMMERCIALS	RAJEEV GUPTA	9873560776	RAJEEVGUPTALAWYER@GMAIL.COM	11.03.2025
			1	CS(COMM)	223/2025	24.03.2025	STATE BANK OF INDIA VS. SURENDER KUMAR	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	19.03.2025
			1	CS(COMM)	222/2025	24.03.2025	SACHIN SARIYA VS. YATISH KUMAR BABURAO GAIKWAD & ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	20.03.2025
			1	EX(COMM) AWARD BY ARB.COMM.	8/2025	24.03.2025	CENTER FOR RESEARCH PLANNING & ACTOIN (CERPA) VS. NATIONAL MEDICINAL PLANTS BOARD, MINISTRY OF AYUSH	PSP LEGAL ADVOCATES AND SOLICITORS	9868012992, 9811506867	NOT AVAILABLE	17.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	231/2025	27.03.2025	ONE 97 COMMUNICATIONS LTD. VS. NINESTACKS GAMING LLP	ROHIT JAIN AND GAURAV JAIN	9811074162	ROHITJN2003@GM AIL.COM	19.03.2025
			1	OMP(COMM)	39/2025	27.03.2025	UNION O FINDIA VS. JU JU ASSOCIATES	PRASANTA VERMA	9818076828	prasantavaima@gmai l.com	21.03.2025
			1	CS(COMM)	234/2025	28.03.2025	THE SUPREME INDUSTRIES LTD. VS. DEEPAK GOYAL	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHA R@GMAIL.COM	24.03.2025
			1	CS(COMM)	233/2025	28.03.2025	M/S INDRAPRASTHA SERVICES VS. NATIONAL INFORMATICS CENTRE	SH. NAVIN KUMAR SEHRAWAT	9711117006	ADVSEHRAWAT7@ GMAIL.COM	22.03.2025
			1	OMP(COMM)	40/2025	28.03.2025	CENTRRAL MEDICAL SERVICES SOCIETY VS. M/S CENTURION LABORATORIES LTD.	AAKANSKSHA KAUL	9818131566	AAKANKSHAKAULL 54@GMAIL.COM	24.03.2025
			1	CS(COMM)	238/2025	29.03.20252	NUSARAT AHMED & ANR. VS VASIM AHMED & ORS.	YASH NAND & ASSOCIATES	9810255469	YASHANANDSC200 0@GAHOO.COM	26.03.2025
			1	CS(COMM)	237/2025	29.03.20252	INDIAN OVERSEAS BANK VS. SH. KULDEEP SINGH	RASHIKA CHOPRA	9811917774, 9220813179	ADVOCATE.RASHIK ACHOPRA@GMAIL. COM	25.03.2025
			1	EX(COMM) AWARD BY ARB.COMM.	410/2025	29.03.20252	BANSAL CONSTRUCTION CO. VS. UNION OF INDIA	H & A ASSOCIATES	9311307710, 8595665724	HAIDER.ADV@GMA IL.COM	24.03.20225
			1	OMP(COMM)	43/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATEM PROCESSING CO-OP. FED LTD.	NISHANT KUMAR TYAGI	9958880975,	NISHANTTYAGI195 0@GMAIL.COM	21.03.2025
			1	OMP(COMM)	42/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATEM PROCESSING CO-OP. FED LTD.	NISHANT KUMAR TYAGI	9958880975,	NISHANTTYAGI195 0@GMAIL.COM	20.03.2025
			1	OMP(COMM)	41/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATEM PROCESSING CO-OP. FED LTD.	NISHANT KUMAR TYAGI	9958880975,	NISHANTTYAGI195 0@GMAIL.COM	20.03.2025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)/147/2025	CS (COMM)/147/2025	01-03-2025	Somabrata Mandal Vs Shuvabrata Mandal	SAVINDER SINGH(P),	9311707848	newdelhi@foxmandal .com	21-02-2025
			25	CS (COMM)/152/2025	CS (COMM)/152/2025	04-03-2025	FARMART SERVICE PVT LTD Vs SHREE VIDYASAGAR AGRO FOOD INDUTRIES	DEEPANKUR SONDHI(P),	11- 41745180	Deepankur@sondhip artners.com	18-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/151/2025	CS (COMM)/151/2025	04-03-2025	FARMART SERVICE PVT LTD Vs SUNRISE TRADING CO	DEEPANKUR SONDHI(P),	011- 41745180	Deepankur@sondhip artners.com	19-02-2025
			25	CS (COMM)/153/2025	CS (COMM)/153/2025	04-03-2025	FARMART SERVICE PVT LTD Vs SHYAM FEED MILL	DEEPANKUR SONDHI(P),	1 1- 41745180	Deepankur@sondhip artners.com	18-02-2025
			25	OMP (I) (COMM)/37/2025	OMP (I) (COMM)/37/2025	04-03-2025	M/s Clix Capital Services Pvt Ltd Vs MS VIJAY MULTISPECIALITY HOSPITAL AND ORS	Ravi Shankar Garg(P),	9718182038	associatesrsgarg1@g mail.com	25-02-2025
			25	CS (COMM)/155/2025	CS (COMM)/155/2025	04-03-2025	FARMART SERVICE PVT LTD Vs BILAL RICE MILL	DEEPANKUR SONDHI(P),	1 1- 41745180	Deepankur@sondhip artners.com	18-02-2025
			25	CS (COMM)/156/2025	CS (COMM)/156/2025	04-03-2025	FARMART SERVICE PVT LTD Vs PARMESHWARI RICE MILLS	DEEPANKUR SONDHI(P),	1 1- 41745180	Deepankur@sondhip artners.com	18-02-2025
			25	CS (COMM)/157/2025	CS (COMM)/157/2025	04-03-2025	FARMART SERVICE PVT LTD Vs SRI NIVASA AGENCIES	DEEPANKUR SONDHI(P),	1 1- 41745180	Deepankur@sondhip artners.com	18-02-2025
			25	CS (COMM)/154/2025	CS (COMM)/154/2025	04-03-2025	FARMART SERVICE PVT LTD Vs YASH AGRO TRADERS	DEEPANKUR SONDHI(P),	1 1- 41745180	Deepankur@sondhip artners.com	18-02-2025
			25	CS (COMM)/166/2025	CS (COMM)/166/2025	05-03-2025	HT Media Ltd Vs M/s D Connect Media	Madhur Dhingra(P),	011-43032555	ajay.singh@fever.fm	25-02-2025
			25	CS (COMM)/164/2025	CS (COMM)/164/2025	05-03-2025	Hero InvestCorp Private Limited Vs ASHOK KUMAR	aastha sharma(P),	981048101	mail@thelegist.com	26-02-2025
			25	CS (COMM)/165/2025	CS (COMM)/165/2025	05-03-2025	Ms Velogic India Pvt Ltd Through Its Authorized Representative Mr Amit Rawat Vs Mr Anil Kumar Gupta	Gurvinder Suri(P),	011 - 43434600	LITIGATION@SURI CO.IN	27-02-2025
			25	CS (COMM)/177/2025	CS (COMM)/177/2025	06-03-2025	Ramesh Bansal Vs Aries Pre Fab Pvt Ltd	Nikhil Yadav(P),	9891070409	rao.daslawoffices@g mail.com	22-03-2025
			25	ExCOMM - Award by Arb Comm/4/2025	ExCOMM - Award by Arb Comm/4/2025	06-03-2025	Amar Drugs and Pharmaceuticals through Dr Arun Kumar Sachan Vs Ministry of Health and Family Welfare through HSCC India Limited	Siddhant Buxy(P),	9650409751	siddhant@vnbchamb ers.com	28-02-2025
			25	ExCOMM - Award by Arb Comm/5/2025	ExCOMM - Award by Arb Comm/5/2025	07-03-2025	ENVIRONMENT SOLUTIONS PRIVATE LIMITED Vs SEPSET PROPERTIES PRIVATE	Vibhu Jain(P),	9817536602	admin@vjlawofice.in	03-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	OMP (COMM)/30/2025	OMP (COMM)/30/2025	07-03-2025	GD Goenka Public School Vs EXTRAMARKS EDUCATION INDISA	Praveen Kumar Jain(P),	9871278525	pkj@lawyer.com	04-03-2025
			25	CS (COMM)/180/2025	CS (COMM)/180/2025	07-03-2025	M/S FAITH MERCANTILE PVT LTD Vs SHELLZ INDIA PVT LTD	Ayushi Chugh(P),	9999070992	msalawchambers@g mail.com	01-03-2025
			25	CS (COMM)/183/2025	CS (COMM)/183/2025	10-03-2025	Bhanu Tyagi Vs Capable Buildwell Private Ltd	Nilesh Tiwari(P),	9999070992	msalawchambers@g mail.com	04-03-2025
			25	CS (COMM)/185/2025	CS (COMM)/185/2025	10-03-2025	Times Internet Ltd Vs Mohit Gandhi	Rajeev Agarwal(P),	9810028877	lawyersinc@rediffmai l.com	03-03-2025
			25	CS (COMM)/184/2025	CS (COMM)/184/2025	10-03-2025	MINAKSHI SINGH Vs SUDHEESH CHANDRAN	Rajat Joseph(P),	9818451155	NOT PROVIDED	01-03-2025
			25	Execution (Comm)/44/2025	Execution (Comm)/44/2025	12-03-2025	FUTURESTEP RECRUITMENT SERVICES PVT LTD Vs SHIPRA LEASING PVT LTD	GAURAV TOKAS(P),	943343333	viren bansall@gmail.com	05-03-2025
			25	CS (COMM)/190/2025	CS (COMM)/190/2025	12-03-2025	MIS WINDOW MAGIC INDIA PRIVATE LIMITED Vs VINTAGE WINDOORS IND PRIVATE LTD LTD	lokesh kumar(P),	9871806767	info@windowmagicin dia.com	11-03-2025
			25	CS (COMM)/191/2025	CS (COMM)/191/2025	12-03-2025	Bank of Maharashtra Vs Tausif Akhtar	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil2g@gmail.c om	17-12-2024
			25	CS (COMM)/192/2025	CS (COMM)/192/2025	12-03-2025	ACE ENTERPRISES Vs Vendiman Pvt Ltd	Abhinay Gupta(P),	9999886478	abhinay@legalknigh ts.in	03-03-2025
			25	Execution (Comm)/43/2025	Execution (Comm)/43/2025	12-03-2025	KORN FERRY INTERNATIONAL PVT LTD Vs SHIPRA LEASING PVT LTD	GAURAV TOKAS(P),	943343333	virenbansall@gmail.c om	05-03-2025
			25	CS (COMM)/196/2025	CS (COMM)/196/2025	17-03-2025	Ardee Mall Maintenance Services Private Limited Vs Purshottam Sarup Aggarwal HUF	Bimlendu Shekhar(P),	9871424063	bimlendushekhar77@ gmail.com	08-03-2025
			25	OMP (I) (COMM)/45/2025	OMP (I) (COMM)/45/2025	18-03-2025	HERO FINCORP LTD Vs BHATT DHAVALKUMAR VINODRAY	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajano5@yahoo.c om	06-03-2025
			25	ExCOMM - Award by Arb Comm/6/2025	ExCOMM - Award by Arb Comm/6/2025	18-03-2025	M/s A S Sales Corporation Vs Indian Railway Catering and Tourism Corporation Limited	LALIT KUMAR(P),	9625461696	Katyanilegalservices @gmail.com	07-03-2025

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			25	OMP (I) (COMM)/46/2025	OMP (I) (COMM)/46/2025	18-03-2025	HERO FINCORP LTD Vs ROLLMANS ALUMINIUM PVT LTD	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajan05@yahoo.com	06-03-2025
			25	OMP (I) (COMM)/44/2025	OMP (I) (COMM)/44/2025	18-03-2025	M/s Clix Capital Services Pvt Ltd Vs SRIKANTH RAO DEVISHETTY AND ANR	Ravi Shankar Garg(P),	9718182038	associatesrsgargI@gmail.com	29-03-2025
			25	CS (COMM)/209/2025	CS (COMM)/209/2025	19-03-2025	LIC Housing Finance Limited Vs Amit Bhagat	SUNIL MITTAL(P),	9810513998	SUNILMITTAL37@GMAIL.COM	05-03-2025
			25	CS (COMM)/210/2025	CS (COMM)/210/2025	19-03-2025	M/s Annu Sales Vs Pureca Laboratories Private Limited	Bhaskar Vali(P),	9910358225	office@vali.co.in	10-03-2025
			25	Execution (Comm)/46/2025	Execution (Comm)/46/2025	19-03-2025	RAKESH KUMAR Vs TALE SINGH	Siddhant Buxy(P),	NOT PROVIDED	NOT PROVIDED	17-03-2025
			25	CS (COMM)/211/2025	CS (COMM)/211/2025	19-03-2025	Sweety Nayak alias Sweety Gooty Vs Parsvnath Developers Ltd	Manu Prabhakar(P),	9015853090	prabhakarmanu@gmail.com	29-03-2025
			25	Execution (Comm)/49/2025	Execution (Comm)/49/2025	20-03-2025	CANARA BANK Vs SUNIL KUMAR TANWAR	ARUN DUGGAL(P),	9811994122	NOT PROVIDED	01-03-2025
			25	Execution (Comm)/48/2025	Execution (Comm)/48/2025	20-03-2025	CANARA BANK Vs RAJESH KUMAR	ARUN DUGGAL(P),	9811994122	NOT PROVIDED	01-03-2025
			25	CS (COMM)/220/2025	CS (COMM)/220/2025	24-03-2025	vandhana varma Vs Ravi Dewan	vishal kumar(P),	9899040409	almcdelhi@gmail.com	07-03-2025
			25	CS (COMM)/219/2025	CS (COMM)/219/2025	24-03-2025	Prakash Legal Advisers Vs Indian Bank	Milind Garg(P),	NOT PROVIDED	NOT PROVIDED	28-02-2025
			25	OMP (I) (COMM)/49/2025	OMP (I) (COMM)/49/2025	24-03-2025	Indus Towers Limited Vs JAGDISH SINGH	Samanvaya Law and Partners(P),	93 1961515	office@samanvayalaw.com	04-04-2025
			25	Misc DJ/485/2025	Misc DJ/485/2025	24-03-2025	M/S Go Explore Private Limited Vs M/S Aura Herbal Private Limited	Ashutosh Nagar(P),	9999666398	ashutoshnagar@analaw.in	12-03-2025
			25	CS (COMM)/221/2025	CS (COMM)/221/2025	24-03-2025	priya sarin Vs BALJEET SINGH	vishal kumar(P),	9899040409	alrncdeIhi@grnaiL.com	07-03-2025

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			25	CS (COMM)/224/2025	CS (COMM)/224/2025	25-03-2025	Union Bank Of India Vs Rashid Ahmad	Uzair Elahi(P),	9999332412	NOT PROVIDED	19-03-2025
			25	OMP (COMM)/38/2025	OMP (COMM)/38/2025	25-03-2025	KNOCKOUT WELLNESS LABS LLP Vs G K VENTURES	NITESH KUMAR(P),	9999225026	keshaysrivastavall@gmail.com	10-03-2025
			25	CS (COMM)/225/2025	CS (COMM)/225/2025	26-03-2025	M/s True Link Finance Ltd Vs Ommmy	RAJAT SARAWAT(P),	9818004454	NOT PROVIDED	24-03-2025
			25	Execution (Comm)/53/2025	Execution (Comm)/53/2025	26-03-2025	TUSHAR SUNEJA Vs Sanjay Kumar	SHASHANK SHARMA(P),	9560417636	shashanksharma.advocate@gmail.com	17-03-2025
			25	CS (COMM)/226/2025	CS (COMM)/226/2025	26-03-2025	STATE BANK OF INDIA Vs AAVINASH KUMAR	Sunil sehrawat(P),	9999330725	delhilawyers76@yahoo.co.in	13-03-2025
			25	CS (COMM)/229/2025	CS (COMM)/229/2025	27-03-2025	Ardee Mall Maintenance Services Private Limited Vs M/S ELECTROTECH	Bimlendu Shekhar(P),	9871424063	bimlendushekhar77@gmail.com	20-03-2025
			25	ExCOMM - Award by Arb Comm/9/2025		28-03-2025	THROUGH ITS SOLE PROPRIETOR SH TILAK RAJ ARORA Vs DEPARTMENT OF POSTS MINISTRY OF COMMUNICATIONS	Mithil Malhotra(P),	9560690036	gargsahiladv@gmail.com	20-03-2025
			25	CS (COMM)/232/2025	CS (COMM)/232/2025	28-03-2025	JAYATI TOOLS Vs R R CONSULTING	ajay kumar(P),	9910782137	NOT PROVIDED	21-03-2025
			25	CS (COMM)/236/2025	CS (COMM)/236/2025	29-03-2025	ITS PROPRIETOR BASIL Y S BARADEIYA Vs M S MARCELLIA EXPORTS PVT LTD THOUGH	SUNNY JAIN(P),	9821964932	NOT PROVIDED	19-03-2025
			25	CS (COMM)/235/2025	CS (COMM)/235/2025	29-03-2025	LIC Housing Finance Limited Vs SITA	SUNIL MITTAL(P),	9810513998	SUNILMITTAL37@GMAIL.COM	19-03-2025
			25	OMP (I) (COMM)/33/2025	OMP (I) (COMM)/33/2025	01-03-2025	KOTAK MAHINDRA PRIME LTD Vs MUKESH KUMAR	PARAN KUMAR(P),	9899829883	pristinecouncilors@gmail.com	26-02-2025
			25	OMP (I) (COMM)/32/2025	OMP (I) (COMM)/32/2025	01-03-2025	KOTAK MAHINDRA PRIME LTD Vs RAJ KUMAR R AND ANR	PARAN KUMAR(P),	9899829883	pristinecouncilors@gmail.com	26-02-2025
			25	OMP (I) (COMM)/34/2025	OMP (I) (COMM)/34/2025	01-03-2025	KOTAK MAHINDRA PRIME LTD Vs MANJU RAGHAV AND ANR	PARAN KUMAR(P),	9899829883	pristinecouncilors@gmail.com	26-02-2025

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			25	OMP (I) (COMM)/39/2025	OMP (I) (COMM)/39/2025	10-03-2025	KOTAK MAHINDRA PRIME LTD Vs GAGANDEEP SINGH	PARAN KUMAR(P),	9899829883	pristinecouncilors@g mail.com	26-02-2025
			25	OMP (I) (COMM)/40/2025	OMP (I) (COMM)/40/2025	10-03-2025	KOTAK MAHINDRA PRIME LTD Vs MANOJ KUMAR	PARAN KUMAR(P),	9899829883	pristinecouncilors@g mail.com	26-02-2025
			25	OMP (I) (COMM)/38/2025	OMP (I) (COMM)/38/2025	10-03-2025	KOTAK MAHINDRA PRIME LTD Vs RAMESH CHANDER	PARAN KUMAR(P),	9899829883	pristinecouncilors@g mail.com	26-02-2025
			25	Execution (Comm)/47/2025	Execution (Comm)/47/2025	20-03-2025	CANARA BANK Vs AMJAD ALI	ARUN DUGGAL(P),	9811994122	ARUNDUGGAL@YA HOO.IN	01-03-2025
			25	CS (COMM)/217/2025	CS (COMM)/217/2025	22-03-2025	Nusarat Ahmed and Anr Vs Vasim Ahmed and Ors	Yash Anand(P),	9810255469	yashanandsc2000@y ahoo.com	17-03-2025
			25	Execution (Comm)/52/2025	Execution (Comm)/52/2025	24-03-2025	HT Media Ltd Vs Digambar Singh Proprietor Prachar Media Solutions	Madhur Dhingra(P),	011-43032555	NOT PROVIDED	12-03-2025
			25	Execution (Comm)/55/2025	Execution (Comm)/55/2025	27-03-2025	ATA FREIGHT LINE INDIA PVT LTD Vs LSLS LOGISTIKS INDIA PRIVATE LIMITED	Dipesh Sharma(P),	9971133684	office.wittons@gmail .com	19-03-2025
			25	Execution (Comm)/54/2025	Execution (Comm)/54/2025	27-03-2025	M/S ARS STEELS Vs M/S MKSS BUILDTECH PVT LTD	KARTIKEY MITTAL(P),	8802750752	adv.kartikeymittal@y ahoo.com	19-03-2025
			25	Execution (Comm)/57/2025	Execution (Comm)/57/2025	28-03-2025	M S TRUST COMMODITIES PVT LTD Vs MR DAVENDRA MANUPRIYA	KUSHAGRA BANSAL(P),	9999448797	NOT PROVIDED	22-02-2025
			25	OMP (I) (COMM)/53/2025	OMP (I) (COMM)/53/2025	28-03-2025	Surjit Singh Vs Tanuja Chandra	Harshbir Singh Kohli(P),	9810658944	advocatehskohli@gm ail.com	02-04-2025
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR RECOVERY	CS (COMM)/148/2025	01-03-2025	JARVIS TECHNOLOGY AND STRATEGY CONSULTING PRIVATE LIMITED VS M/S AVIGHNA INFOSOLUTIONS PRIVATE LIMITED AND ORS	KUNAL YADAV(P),	9899335073	kunaly42@gmail.com	25-02-2025
			24	EXECUTION PETITION	Execution (Comm)/41/2025	01-03-2025	VARDHMAN CLOTH STORE PVT LTD VS TOP SHOP IMPEX	SH. SUNNY JAIN,	9266715001	not available	25-02-2025

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			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/35/2025	01-03-2025	KOTAK MAHINDRA PRIME LTD. VS. SUNDARI	PARAN KUMAR	9899829883	pristinecouncilors@gmail.com	26-02-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/36/2025	01-03-2025	KOTAK MAHINDRA PRIME LTD. VS. SUBHASH	PARAN KUMAR	Not available	not available	26-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/150/2025	03-03-2025	M/S AGRO GOLD CHEMICALS INDIA LLP VS IDENTITY BUILDTECH PRIVATE LIMITED THROUGH ITS DIRECTORS/ AUTHORIZED PERSON	SUDHANSHU TOMAR(P),	9810206600	sudhanshutomar@yahoo.com	26-02-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/27/2025	03-03-2025	S KUMAR CONSTRUCTION CO THROUGH SHEETAL AGGARWAL VS BHARAT SANCHAR NIGAM LTD	SAHIL A. GARG NARWANA(P),	9643000033	advsahilnarwana@gmail.com	27-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/163/2025	04-03-2025	FARMART SERVICES PVT LTD VS SHANKAR RICE MILL	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	19-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/162/2025	04-03-2025	FARMART SERVICE PVT LTD VS SARV SHRI JAI DURGA MINI RICE MILL	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	19-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/161/2025	04-03-2025	FARMART SERVICE PVT LTD VS UNIVERSAL FEEDS (INDIA) PVT LTD	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@gmail.com	19-02-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/29/2025	04-03-2025	KIRAN INFRA ENGINEERS LTD. VS. NORTHERN RAILWAY	ANKUR GARG	9971420555	official@maplegal.in	22-02-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/173/2025	05-03-2025	DEUTSCHE BANK AG VS MS PANNGH THROUGH ITS PARTNER	GURVINDER SURI(P),	9871692197	litigation@surico.in	21-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/172/2025	05-03-2025	DEUTSCHE BANK AG VS MS VIGEN SEEDS AND BIOTECH PVT LTD THROUGH ITS DIRECTORS	GURVINDER SURI(P),	9871692197	litigation@surico.in	21-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/174/2025	05-03-2025	ANAND KUMAR GUPTA VS BLUE COAST INFRASTRUCTURE DEVELOPMENT PVT LTD	SHAMIK SAHA(P),	8510018144	not available	25-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/171/2025	05-03-2025	OM SAI CONSULTANCY SERVICES VS SHAPOORJI PALLONJI COMPANY PVT LTD	NISHANT NIGAM(P),	Not available	not available	25-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/175/2025	05-03-2025	RADHA KISHAN AND SONS PVT LTD AND ORS ORS VS ASIAN HOTELS NORTH LIMITED	CHARUL CHAUDHARY(P) ,	9711271195	charulo220@gmail.com	27-02-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/418/2025	05-03-2025	ARCHIES LIMITED VS ASIM CARRIER SERVICE	VIRAAT TRIPATHI(P),	8860435083	not available	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/176/2025	05-03-2025	IQBAL CHAND MALHOTRA VS NANDOS KARNATAKA RESTAURANTS PVT LTD	PRITI AGARWAL(P),	Not available	not available	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/178/2025	06-03-2025	ARDEE MALL MAINTENANCE SERVICES PVT LTD VS S AND A HOSPITALITY AND OTHERS	BIMLENDU SHEKHAR(P),	9871424063	bimlendushekh77@gmail.com	03-03-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/181/2025	07-03-2025	LEVI STRAUSS AND COMPANY VS. ASHOK KUMAR	SHRAVAN BANSAL	9810017859	skbansalipr@gmail.com	06-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/32/2025	10-03-2025	KRISHNA ENTERPRISES VS MINISTRY OF RAILWAYS	ANUPAM DWIVEDI(P),	7011660633	anupamadvsc@gmail.com	25-02-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/31/2025	10-03-2025	NORTHERN RAILWAYS VS VIVEK TRAVELS PVT LTD	KULDEEP SINGH(P),	9810510162	not available	01-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/187/2025	10-03-2025	MAHARAJA CABLES VS BANK OF BARODA AND ORS	SUNANDA TULSYAN(P),	9953469987	sunandatulsyano9@gmail.com	03-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/189/2025	11-03-2025	LIC HOUSING FINANCE LTD VS ASHWANI BISHNOI	SUNIL MITTAL(P),	9810513998	sunilmittal37@gmail.com	03-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/34/2025	11-03-2025	MAHANAGAR TELEPHONE NIGAM LTD VS CHANDAN SINGH	PRASHANT SHARMA(P),	9811996757	prashant6757@yahoo.co.in	05-03-2025
			24	EXECUTION PETITION	M.EX./8/2025	11-03-2025	C AND C ENERGY PVT. LTD. VS. WAPCOS LTD.	HIMANSHU KASTURI	Not available	not available	02-01-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/43/2025	17-03-2025	KOTAK MAHINDRA PRIME LTD VS MANISH MITTAL	PARAN KUMAR(P),	Not available	not available	05-03-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/198/2025	17-03-2025	ASIAN TECHNOLIGIES VS VIJAY KUMAR GUPTA	ASHISH KUMAR GUPTA(P),	9811517880	ashishgupta.legal@gmail.com	06-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/35/2025	17-03-2025	UNION OF INDIA VS BANSAL CONSTRUCTION CO	AASTHA GUPTA(P),	9999053821	not available	07-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/200/2025	18-03-2025	FARMART SERVICE PVT LTD VS GEETHA TRADERS	DEEPANKUR SONDHI(P),	7017361501	sondhianpartner@gmail.com	03-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/199/2025	18-03-2025	FARMART SERVICE PVT LTD VS OLIVIA MEDIGEAR PVT LTD	DEEPANKUR SONDHI(P),	7017361501	sondhianpartner@gmail.com	03-03-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/48/2025	18-03-2025	CLIX CAPITAL SERVICES PVT LTD VS PMR LIFE CARE HOSPITAL PVT LTD AND ORS	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	07-03-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/47/2025	18-03-2025	HERO FINCORP LTD. VS. JAY VASA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	06-03-2025
			24	EXECUTION PETITION	Execution (Comm)/7/2025	18-03-2025	FONZO EQUIPMENT LTD. VS. ULTIMATE TRADING	TAPAN KUMAR JHA	8588818770	tapankj@gmail.com	10-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/212/2025	19-03-2025	LIC HOUSING FINANCE LIMITED VS AMIT BHAGAT	SUNIL MITTAL(P),	9810513998	sunilmittal37@gmail.com	05-03-2025

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			24	APPLICATION U/S 151 CPC	Misc DJ/457/2025	19-03-2025	PUSHPENDER SACHDEVA VS MAHANAGAR TELEPHONE NIGAM LTD	JAVED AHMAD(P),	9810518138	javedahmadadv@gm ail.com	11-03-2025
			24	COUNTER CLAIM	Counter Claim/12/2025	19-03-2025	M/S GARG DYEING AND PROCESSING INDUSTRIES AND ANR VS MATRIMONYCOM LIMITED	SH. DHEERAJ SACHDEVA,	9818114050	not available	10-03-2025
			24	PETITION UNDER SECTION 29A OF THE ARBITRATION ANDCONCILIATION ACT,	OMP (MISC.) (COMM.)/3/2025	19-03-2025	UPPAL ENGINEERING PVT. LTD. VS. UNION OF INDIA	RITESH KHATRI	9899891989	rkhatr@petitjuris.co m	10-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/36/2025	20-03-2025	OYO HOTELS AND HOMES PVT LTD VS INDULGE SIGN AND GRAPHICS	SAKET AGARWAL(P),	9810176867	saket.advocate@gmai l.com	28-02-2025
			24	EXECUTION PETITION	Execution (Comm)/50/2025	20-03-2025	CANARA BANK VS NAVEEN KUMAR	ARUN DUGGAL(P),	9811024490	arunduggal@yahoo.i n	01-03-2025
			24	EXECUTION PETITION	Execution (Comm)/51/2025	20-03-2025	CANARA BANK VS PARVEEN KUMAR	ARUN DUGGAL(P),	9811024490	arunduggal@yahoo.i n	01-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/213/2025	20-03-2025	SURENDER KUMAR VS SUBHASH BHIWANIWAL	DEEPAK AGGARWAL(P),	9911686951	obshnate_dpk@yaho o.com	10-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/37/2025	24-03-2025	EXTRAMARKS EDUCATION INDIA PVT. LTD. VS. DEEKSHA PUBLIC SCHOOL	MITALI YADAV	Not available	not available	12-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/50/2025	25-03-2025	M/S ORIENTAL EPC PVT LTD VS UNION OF INDIA	ADDTYA KAPOOR(P),	9044888880	aditykapoor@gmail.c om	22-03-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/497/2025	25-03-2025	MTNL VS. PUSHPENDRA SACHDEVA	PRASHANT SHARMA	9811996757	prashant6757@yahoo .co.in	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/227/2025	26-03-2025	DEUTSCHE BANK AG VS MS SHARP THRILL INVESTIGATION AND FLINT FORCE PVT LTD AND ORS	GURVINDER SURI(P),	9871692197	litigation@surico.in	06-03-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/51/2025	26-03-2025	CR CATERING CO VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION	SHOBHIT TREHAN(P),	Not available	not available	17-03-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/52/2025	26-03-2025	M/S SHAHEED ENTERPRISES VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED	SHOBHIT TREHAN(P),	Not available	not available	17-03-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/228/2025	26-03-2025	M/S WELLA OPERATIONS US LLC VS YASIN SHAIKH	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.c om	22-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/230/2025	27-03-2025	DR TEJBIR SINGH VS SH GURVEEN SINGH	NISHANT KUMAR(P),	9910983851	nishantkumaradvocat e2009@gmail.com	21-03-2025
			24	EXECUTION PETITION	Execution (Comm)/56/2025	27-03-2025	DEKI ELECTRONICS LTD. VS. BRIGHT WESTECH SOLUTION PVT. LTD.	VARUN JAIN	9971540730	vdsassociates@gmail. com	18-03-2025

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			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/44/2025	29-03-2025	UNION OF INDIA VS GUJRAT STATE CO OP GRAIN GROWERS FED LTD	NISHANT KUMAR TYAGI(P),	9871816588	advnishant.tyagi@gm ail.com	18-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/239/2025	29-03-2025	DHAN SINGH VS CYBERTICK INDIA PVT LTD	DHIRAJ THAKUR(P),	9350221697	dadwal.advocate18@ gmail.com	22-03-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2001/2025	04/03/2025	AXIS BANK LIMITED Vs PRABHAT PAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2003/2025	04/03/2025	AXIS BANK LIMITED Vs NIHARIKA KANOJIA	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2002/2025	04/03/2025	AXIS BANK LIMITED Vs RADHEY SHYAM SHUKLA	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	03.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1997/2025	04/03/2025	AXIS BANK LTD Vs SHIV LAL MEENA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	03.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1998/2025	04/03/2025	Axis Bank Ltd Vs RIZWAN KURESHI 9664	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1999/2025	04/03/2025	AXIS BANK LTD Vs MAVA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	03.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2000/2025	04/03/2025	AXIS BANK LTD Vs KANHAIYA LAL GURJAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	03.03.2025
			12, New Court Block-I	EXECUTION PETITION	Execution (Comm)/42/2025	06/03/2025	SH ROHIT GUPTA PROPRIETOR Vs M S ACRO TECH INFRASTRUCURE PVT LTD	meenakshi sood(P),	9999969923	msmkverma@gmail.c om	05.03.2025
			12, New Court Block-I	EXECUTION PETITION	ExCOMM - Award by Arb Comm/3/2025	06/03/2025	MG TOOLS Vs GOVERNMENT OF NCT OF DELHI	MIHIR GARG(P),	9899143739	contact@thelawlens.c om	05.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2109/2025	07/03/2025	Axis Bank Ltd Vs KOSCHAR 8876	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2106/2025	07/03/2025	AXIS BANK LTD Vs TOMAR SHIVPAL SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2107/2025	07/03/2025	Axis Bank Ltd Vs AKSHAY SAXENA 0013	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2108/2025	07/03/2025	AXIS BANK LTD Vs NALINIBEN JAYANTIBHAI PATEL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2105/2025	07/03/2025	Axis Bank Ltd Vs ANIL KUMAR 0666	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2103/2025	07/03/2025	Axis Bank Ltd Vs AKHILESH TRIPATHI 6756	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2099/2025	07/03/2025	Axis Bank Ltd Vs BRAJMOHAN 1544	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2102/2025	07/03/2025	AXIS BANK LTD Vs PANCHANI AJAYKUMAR MUKESHBHAI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2104/2025	07/03/2025	Axis Bank Ltd Vs ADITYA PRAKASH MISHRA 2254	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2101/2025	07/03/2025	Axis Bank Ltd Vs ANIKET NISHAD 9955	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2100/2025	07/03/2025	Axis Bank Ltd Vs ANIL PRATAP SINGH 5240	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2096/2025	07/03/2025	Axis Bank Ltd Vs ABHISHEK AGARWAL 2464	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2097/2025	07/03/2025	Axis Bank Ltd Vs ISRAR AHMAD 8137	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2092/2025	07/03/2025	Axis Bank Ltd Vs ANOOP KUMAR DUBEY 6330	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	06.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2093/2025	07/03/2025	AXIS BANK LTD Vs PARMAR PUTIBEN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2095/2025	07/03/2025	AXIS BANK LTD Vs HUMBAL SURESHBHAI P	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2094/2025	07/03/2025	AXIS BANK LTD Vs ATUL MAHADEO MORDE	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	06.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2098/2025	07/03/2025	Axis Bank Ltd Vs SHAMEEM 9485	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/121/2025	10/03/2025	Arka Design LLP Vs Kohelika Kohli Architects and Design	Himanshu Jain(P),	9810441639	info@advocatehimanshujain.com	07.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/120/2025	10/03/2025	ONKAR INVESTMENTS PVT LTD Vs ANM EXHIBITIONS PVT LTD AND ORS	RISHABH GUPTA(P),	8586834657	rishabhgupta.lawyer@gmail.com	07.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2138/2025	10/03/2025	FUSION FINANCE LIMITED Vs S K HOSPITAL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	07.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2171/2025	11/03/2025	Axis Bank Ltd Vs KAPIL KUMAR 9691	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2168/2025	11/03/2025	Axis Bank Ltd Vs IQRAR HUSSAIN 6201	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2169/2025	11/03/2025	AXIS BANK LTD Vs SARWESH KUMAR MISHRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	10.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/126/2025	11/03/2025	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs Agri Junction Khurja	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	10.03.2025
			12, New Court Block-I	EXECUTION PETITION	Execution (Comm)/46/2025	12/03/2025	Kamod Kumar Thakur Vs Sanjay Kumar Kamat	SUSHIL KUMAR(P),	9999687550	sushil19847@gmail.com	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2229/2025	12/03/2025	AXIS BANK LTD Vs PANKAJ KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2227/2025	12/03/2025	AXIS BANK LTD Vs USAMA HAMID	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2237/2025	12/03/2025	AXIS BANK LTD Vs PEEYUSH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2235/2025	12/03/2025	AXIS BANK LTD Vs PRAKASH SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2245/2025	17/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs MD NABIL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	12.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2243/2025	17/03/2025	AXIS BANK LTD Vs PRABHAT DIXIT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	12.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2244/2025	17/03/2025	AXIS BANK LTD Vs MANSOOR KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	12.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2310/2025	18/03/2025	AXIS BANK LTD Vs PUSHPENDER TOMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2311/2025	18/03/2025	Axis Bank Ltd Vs DHAN SINGH MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co. in	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2309/2025	18/03/2025	Axis Bank Ltd Vs RAVINDRA MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co. in	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2306/2025	18/03/2025	Axis Bank Ltd Vs SURESH SO KANA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co. in	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2301/2025	18/03/2025	Axis Bank Ltd Vs AMIT KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co. in	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2302/2025	18/03/2025	Axis Bank Ltd Vs SIYARAM SO MADAN LAL	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co. in	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2303/2025	18/03/2025	AXIS BANK LTD Vs PRADEEP KUMAR VERMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2307/2025	18/03/2025	AXIS BANK LTD Vs DEEWAKAR SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2308/2025	18/03/2025	AXIS BANK LTD Vs SATYAVEER SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2304/2025	18/03/2025	AXIS BANK LTD Vs JCB MODERN SR SEC SCHOOL PALWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2305/2025	18/03/2025	AXIS BANK LTD Vs RAJESH GIRI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2298/2025	18/03/2025	YES BANK LIMITED Vs PRADEEP SINGH	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	17.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/138/2025	19/03/2025	Siddharth Engineering Vs Delta Infraventures Pvt Ltd	Sonu Vivek(P),	912591653	sanjeevsac@gmail.co m	18.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2403/2025	21/03/2025	Axis Bank Ltd Vs DEEPENDRA AGARWAL4619	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2402/2025	21/03/2025	Axis Bank Ltd Vs HIMANSHU KHAROD 2397	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2399/2025	21/03/2025	Axis Bank Ltd Vs VIKRANT VIKRAM SINGH 9466	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2390/2025	21/03/2025	Axis Bank Ltd Vs UMA VERMA 6018	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2392/2025	21/03/2025	Axis Bank Ltd Vs JEEVAN SINGH 4729	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2393/2025	21/03/2025	Axis Bank Ltd Vs SANDEEP 6239	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2388/2025	21/03/2025	Axis Bank Ltd Vs YOGESH BHARTI 5944	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2389/2025	21/03/2025	Axis Bank Ltd Vs ZAKI KALEEM RABBANI 2906	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2386/2025	21/03/2025	FUSION FINANCE LIMITED Vs GOHIL KETAN	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2385/2025	21/03/2025	FUSION FINANCE LIMITED Vs MO AMIR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2452/2025	22/03/2025	Axis Bank Ltd Vs TADVI MAHESHBHAI 4060	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2451/2025	22/03/2025	Axis Bank Ltd Vs ARVIND KUMAR AWASTHI 8236	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2449/2025	22/03/2025	Axis Bank Ltd Vs VISHESH SONI 9714	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2448/2025	22/03/2025	Axis Bank Ltd Vs B AND M BUILDING MATERIAL SUPPLIER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2450/2025	22/03/2025	Axis Bank Ltd Vs SUSHIL NIGAM 6845	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2500/2025	24/03/2025	AXIS BANK LIMITED Vs SANTOSH TUKARAM POWAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	22.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2499/2025	24/03/2025	AXIS BANK LIMITED Vs DINESH ASHOK BHANGARE	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	22.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2565/2025	25/03/2025	YES BANK LTD Vs SUNIL KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2568/2025	25/03/2025	YES BANK LTD Vs PANKAJ KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2566/2025	25/03/2025	YES BANK LTD Vs AJAY KUMAR JAIN	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	24.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2567/2025	25/03/2025	YES BANK Vs PAUL MASSI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2569/2025	25/03/2025	KOTAK MAHINDRA BANK Vs A S STEEL 4011	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.03.2025
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/12/2025	25/03/2025	Rajender Jaina HUF Vs muller martini india pvt ltd	RAJESH AGGARWAL(P),	9810179438	deekshalawfirm2017@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2563/2025	25/03/2025	AXIS BANK LTD Vs LOKESH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2564/2025	25/03/2025	AXIS BANK LTD Vs PANCHAN SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2562/2025	25/03/2025	AXIS BANK LTD Vs PRASHANT CHAHAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2560/2025	25/03/2025	AXIS BANK LTD Vs OM PRKASH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/151/2025	25/03/2025	CENTURY METAL RECYCLING LTD Vs GLOBUS TRANSITOS PRIVATE LIMITED	Sonu Vivek(P),	9891404883	gulafshagupta10@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2556/2025	25/03/2025	AXIS BANK LTD Vs NEERAJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2558/2025	25/03/2025	AXIS BANK LTD Vs RAMJEET SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2554/2025	25/03/2025	AXIS BANK LTD Vs RAVIKANT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2551/2025	25/03/2025	AXIS BANK LTD Vs AJEET KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2552/2025	25/03/2025	AXIS BANK LTD Vs MOHD TAHIR KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	24.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2546/2025	25/03/2025	AXIS BANK LTD Vs RAJKUMAR SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2553/2025	25/03/2025	AXIS BANK LTD Vs SHAHNAWAZ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2544/2025	25/03/2025	AXIS BANK LTD Vs M/S AJ PATHA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	24.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2588/2025	26/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs RASIK PRODUCT PVT LTD	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2591/2025	26/03/2025	KOTAK MAHINDRA BANK Vs TEJ SINGH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2590/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8463	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2592/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8478	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2593/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 2717	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2589/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 2721	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2585/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 63	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2586/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 78	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2587/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 82	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2584/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 17	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2629/2025	27/03/2025	IDFC FIRST BANK LTD Vs VAISHALI SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	26.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2628/2025	27/03/2025	IDFC FIRST BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	26.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2627/2025	27/03/2025	IDFC FIRST BANK LTD Vs JITENDER CHOUDHARY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	26.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2626/2025	27/03/2025	IDFC FIRST BANK LTD Vs SHAMBHU KUMAR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	26.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2625/2025	27/03/2025	PRATEEK SECURITIES PRIVATE LIMITED Vs ANALOG HEALTHCARE PRIVATE LIMITED	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	26.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2624/2025	27/03/2025	AXIS BANK LIMITED Vs VIKRAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	26.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2667/2025	28/03/2025	IDFC FIRST BANK LTD Vs SANJEEV KUMAR SOLANKI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2668/2025	28/03/2025	IDFC FIRST BANK LTD Vs AKHILESH MISHRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2666/2025	28/03/2025	IDFC FIRST BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2664/2025	28/03/2025	IDFC FIRST BANK LTD Vs DISCOVER PURE PRIVATE LIMITED	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2663/2025	28/03/2025	IDFC FIRST BANK LTD Vs VINOD NAGPAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2658/2025	28/03/2025	IDFC FIRST BANK LTD Vs RIYA MITRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2655/2025	28/03/2025	IDFC FIRST BANK LTD Vs SATISH CHANDER BHATT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	27.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2659/2025	28/03/2025	IDFC FIRST BANK LTD Vs VISHAL SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2661/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 55	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2657/2025	28/03/2025	KOTAK MAHINDRA BANK Vs MOHD ALI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2654/2025	28/03/2025	AXIS BANK LTD Vs OMPRAKASH PANWAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2653/2025	28/03/2025	IFFCO KISAN FINANCE LTD Vs AJIT RAMDHARI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	27.03.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/154/2025	28/03/2025	GOLDMEDAL ELECTRICALS PVT LTD Vs ABUZAR MOHAMMED	Shravan Bansal(P),	26843455	unitedmark@unitedadundunted.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2652/2025	28/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sagar Mal	Ravi Shankar Garg(P),	9911883595	associatesrsagar1@gmail.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2646/2025	28/03/2025	YES BANK LTD Vs ANURAG BENDUPRATAP SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2647/2025	28/03/2025	YES BANK LTD Vs DESHRAJ JAISWAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2649/2025	28/03/2025	YES BANK LTD Vs ROHIT PRASAD SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2644/2025	28/03/2025	YES BANK LTD Vs RAHUL CHAUHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2648/2025	28/03/2025	YES BANK LTD Vs MD ARIF	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2650/2025	28/03/2025	YES BANK LTD Vs AMANDEEP KAUSHAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	27.03.2025

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/159/2025	29/03/2025	SMALL FARMERS AGRI BUSINESS CONSOTIUM SFAC Vs MS Sankalp Industries	SURBHIT NANDAN(P),	9991877774	sandeepmishra@eloq encelegal.com	28.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2719/2025	29/03/2025	AXIS BANK LIMITED Vs BIRADAR MANMATH SHIVPRASAD	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	28.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2718/2025	29/03/2025	AXIS BANK LIMITED Vs MOHAMMAD JAVED	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	28.03.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/2015/2025	04/03/2025	YES BANK LTD Vs SABBO KHAN	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	22.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2014/2025	04/03/2025	YES BANK LTD Vs RISHAV CONSTRUCTION	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	22.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/109/2025	04/03/2025	SURESH KHURANA Vs M/S SAYA HOMES PRIVATE LIMITED	Shray Kaushal(P),	9899893689	adv.shraykaushal@gmail.com	11.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/111/2025	04/03/2025	Small Farmers Agri business Consortium (SFAC) Vs MS SHRI GIRRAJ COLD STORAGE	CHAKRADHAR PANDA(P),	7678160277	chakradhar.adv@gmail.com	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2012/2025	04/03/2025	AXIS BANK LTD Vs RAJKARAN RAWAT	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2013/2025	04/03/2025	YES BANK LTD Vs TARIF SINGH	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	22.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2057/2025	05/03/2025	Axis Bank Ltd Vs SHAHRUKH 5797	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2058/2025	05/03/2025	Axis Bank Ltd Vs KRISHNA KANT VARSHNEY 3371	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2059/2025	05/03/2025	Axis Bank Ltd Vs DINESH 4737	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2060/2025	05/03/2025	Axis Bank Ltd Vs KRIPASHANKAR 1259	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.03.2025
			6, New Court Block-I	Commercial	Execution (Comm)/39/2025	05/03/2025	Emu Lines Pvt Ltd Vs SUKRA LOGISTICS	Uday Kumar(P),	9810868102	advudaykumar@gmail.com	03.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2061/2025	05/03/2025	Axis Bank Ltd Vs KAVINDRA KUSHWAHA 3066	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2056/2025	05/03/2025	Axis Bank Ltd Vs GUFRAN NOOR 5465	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	CS (COMM)/128/2025	07/03/2025	State Bank of India Vs Laxmi	SHALINI UPADHYAY(P),	9899408618	shaliniupadhya.advocate@gmail.com	04.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	12.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/130/2025	17/03/2025	GSBA Builders Pvt Ltd Vs Arvind Kumar Singhania	ADITI SINGHAL(P),	8130120087	ravi@rkapoor.in	27.02.2025
			6, New Court Block-I	Commercial	OMP (COMM)/9/2025	18/03/2025	AIDA FOODS PVT LTD Vs M/s Ambience Commercial Developers Pvt Ltd	Ravinder Singh(P),	9811614545	e215.rsa@gmail.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2294/2025	18/03/2025	AXIS BANK LTD Vs SAMA ANVARBHAI MUSHABHAI 99	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2292/2025	18/03/2025	AXIS BANK LTD Vs PANDYA PRATIKKUMAR	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2293/2025	18/03/2025	AXIS BANK LTD Vs ASHOK TRIMBAK TOTARE	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	28.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/134/2025	18/03/2025	EXCLUSIVE CAPITAL LTD Vs TANMAN SPORTS AND GENERAL ORDERS	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffice.com	05.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2291/2025	18/03/2025	AXIS BANK LTD Vs SHIVBHADRASINH VANRAJSINH PARMAR	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2290/2025	18/03/2025	AXIS BANK LTD Vs MADHURI SACHIN BADHIYE	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2333/2025	19/03/2025	Axis Bank Ltd Vs RAJU	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2326/2025	19/03/2025	Axis Bank Ltd Vs MAHAMOOD AHAMAD	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2331/2025	19/03/2025	Axis Bank Ltd Vs RAJESH KUMAR SAXENA	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2325/2025	19/03/2025	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 78117	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2329/2025	19/03/2025	Axis Bank Ltd Vs BEETU KUMAR	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2332/2025	19/03/2025	Axis Bank Ltd Vs DHEERAJ SHUKLA	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	24.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/136/2025	19/03/2025	PUNJAB NATIONAL BANK Vs SHAHEEM AHMAD	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	06.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2320/2025	19/03/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs SALONI ENGG WORKS	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2321/2025	19/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs DHEERAJ MANCHANDA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2323/2025	19/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MANOJ KUMAR WADHWA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2324/2025	19/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs NAVED ALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2328/2025	19/03/2025	Axis Bank Ltd Vs JASPAL SINGH	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2317/2025	19/03/2025	KOTAK MAHINDRA BANK LTD Vs KAUSHALENDRA YADAV	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company@gmail.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2371/2025	20/03/2025	AXIS BANK LTD Vs RAVAL PRATIK	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2373/2025	20/03/2025	AXIS BANK LTD Vs GUNESH VISHNUPANT PARANERKAR	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2374/2025	20/03/2025	AXIS BANK LTD Vs NITESH BAHADURSINGH RAWAT	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	06.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2375/2025	20/03/2025	AXIS BANK LTD Vs DOSHI JATINKUMAR	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	06.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/139/2025	20/03/2025	360 ONE WAM Limited Vs 360 One Solutions	Abhineet Kalia(P),	1126920500	j.abhay@amsshradul. com	17.03.2025
			6, New Court Block-I	Commercial	Misc DJ/64/2025	20/03/2025	Ms Intec Capital Ltd Vs FRONTLINE RETAIL INDIA PVT LTD THROUGH ITS DIRECTOR	POOJA CHAUDHARY(P) ,	9871169411	legal.poojachaudhary @gmail.com	18.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2366/2025	20/03/2025	yes bank Vs ADIL AHMED	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	29.10.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2367/2025	20/03/2025	AXIS BANK LIMITED Vs SAHIL	Rahul Chauhan(P),	9971891788	info@aualegal.com	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2368/2025	20/03/2025	AXIS BANK LIMITED Vs LAKHWINDER KAUR	Rahul Chauhan(P),	9971891788	info@aualegal.com	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2369/2025	20/03/2025	AXIS BANK LIMITED Vs HARPARSHANT VIR SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2370/2025	20/03/2025	AXIS BANK LTD Vs JITENDRABHAI DULABHAI VAGHELA	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2372/2025	20/03/2025	AXIS BANK LTD Vs SHOBHA PRAKASH DABHEKAR	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	01.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2421/2025	21/03/2025	AXIS BANK LTD Vs PUSHPENDRA SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/142/2025	21/03/2025	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs VIJAYA RAJULAPUDI	Shravan Bansal(P),	9910888645	unitedmark@uniteda ndunited.com	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2411/2025	21/03/2025	AXIS BANK LTD Vs NEERAJ GUPTA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2412/2025	21/03/2025	AXIS BANK LTD Vs WAJID ALI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2413/2025	21/03/2025	AXIS BANK LTD Vs MEENA MALIK	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2414/2025	21/03/2025	AXIS BANK LTD Vs LOVLESH KUMAR RAWAT	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2417/2025	21/03/2025	AXIS BANK LTD Vs MANISH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2419/2025	21/03/2025	AXIS BANK LTD Vs NITU YADAV	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/141/2025	21/03/2025	AXIOM VISUAL COMMUNICATION PVT LTD VS CARGILL INDIA PVT LTD Vs CARGILL INDIA PRIVATE LIMITED	sumit chander(P),	9310024126	sumitchander@gmail .com	24.02.2025
			6, New Court Block-I	Commercial	Execution (Comm)/49/2025	21/03/2025	P P POLYPAST PRIVATE LIMITED Vs INDIAN OIL CORPORATION LTD	Sonu Vivek(P),	9891404883	gulafshagufta10@gm ail.com	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2410/2025	21/03/2025	FUSION FINANCE LIMITED Vs SACHIN CREATION	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2415/2025	21/03/2025	AXIS BANK LTD Vs PARVEEN NAQVI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2416/2025	21/03/2025	AXIS BANK LTD Vs SWASTIK SUPER SERVICES	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2418/2025	21/03/2025	AXIS BANK LTD Vs RANJEET KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2420/2025	21/03/2025	AXIS BANK LTD Vs PUSHPENDRA KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2478/2025	22/03/2025	Axis Bank Ltd Vs RAKESH KUMAR JANGIR	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2482/2025	22/03/2025	KOTAK MAHINDRA BANK LTD Vs DNY SUPPLY CHAIN SOLUTIONS PVT LTD	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.and.company @gmail.com	06.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2469/2025	22/03/2025	Axis Bank Ltd Vs AKHILESH KUMAR	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2470/2025	22/03/2025	Axis Bank Ltd Vs HEMENDRA KUMAR	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2471/2025	22/03/2025	Axis Bank Ltd Vs NISHANT KUMAR PANDEY	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2474/2025	22/03/2025	Axis Bank Ltd Vs KAILASH NATH	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2481/2025	22/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sachin Kashyap	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@g mail.com	18.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2472/2025	22/03/2025	Axis Bank Ltd Vs SONI JAISWAL	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2473/2025	22/03/2025	Axis Bank Ltd Vs RAMESH CHANDRA SHARMA	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2475/2025	22/03/2025	Axis Bank Ltd Vs SUHAIL AHAMAD	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2476/2025	22/03/2025	Axis Bank Ltd Vs ROHITAS 2583	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2477/2025	22/03/2025	Axis Bank Ltd Vs CHARAN SINGH	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2479/2025	22/03/2025	Axis Bank Ltd Vs ASHUTOSH SINGH	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2480/2025	22/03/2025	HDFC BANK LTD Vs GUNEET KAUR	SANJEEV PATHAK(P),	9717028845	litigation.srslegal.co m	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2487/2025	24/03/2025	YES BANK LTD Vs AMIT KUMAR DUBI	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	13.02.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2494/2025	24/03/2025	Axis Bank Ltd Vs ISRAR KHAN 6147	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2489/2025	24/03/2025	Axis Bank Ltd Vs ARCHANA KESHARWANI 2755	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2490/2025	24/03/2025	Axis Bank Ltd Vs ARSHI KHALEEL 2365	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2492/2025	24/03/2025	Axis Bank Ltd Vs SHEEBU 7339	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2491/2025	24/03/2025	Axis Bank Ltd Vs SANTOSH VERMA 1275	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2496/2025	24/03/2025	KOTAK MAHINDRA BANK Vs SARVAR LIYAS 5812	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2495/2025	24/03/2025	Axis Bank Ltd Vs AMAN KUMAR 8555	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/148/2025	24/03/2025	M/S OASIS TRADING Vs M/S YUMCHA LLP	PUNEET DHAWAN(P),	9899141610	pd.pdhawan@gmail.c om	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2493/2025	24/03/2025	Axis Bank Ltd Vs JOGRAJ SHARMA 2834	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2488/2025	24/03/2025	Axis Bank Ltd Vs BEERMATI 9944	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2526/2025	25/03/2025	Axis Bank Ltd Vs HATA RAM	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNE RS.CO.IN	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2531/2025	25/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs HARI OM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2532/2025	25/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GURPREET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2533/2025	25/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH NAGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2535/2025	25/03/2025	Axis Bank Ltd Vs DANISH ALI 4788	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2536/2025	25/03/2025	Axis Bank Ltd Vs SARVESH YADAV 1052	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2537/2025	25/03/2025	Axis Bank Ltd Vs BRAJKISHOR 5916	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2539/2025	25/03/2025	AXIS BANK LTD Vs MAHAVIRSINH SABALSINH GOHIL	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2543/2025	25/03/2025	AXIS BANK LTD Vs BUDHA RAM	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	03.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2530/2025	25/03/2025	YES BANK Vs ANKIT GUPTA	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	29.10.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2534/2025	25/03/2025	YES BANK LIMITED Vs MUNNA	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2538/2025	25/03/2025	Axis Bank Ltd Vs FAIZ ANSARI 3091	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2540/2025	25/03/2025	AXIS BANK LTD Vs PRAKASHBHAI CHANDUBHAI PATEL	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2541/2025	25/03/2025	AXIS BANK LTD Vs ZALA KAUSHALYABA VANRAJSINH	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2542/2025	25/03/2025	AXIS BANK LTD Vs MAYUR NAVINCHANDRA HINDOCHA	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2605/2025	26/03/2025	Axis Bank Ltd Vs VIKRAM SINGH 5122	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	20.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2613/2025	26/03/2025	AXIS BANK LTD Vs SAIYED HUSNUDDIN	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2614/2025	26/03/2025	yes bank Vs H S DEALS	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	26.10.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2615/2025	26/03/2025	YES BANK LIMITED Vs PRATIBHA AGGARWAL	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	28.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2617/2025	26/03/2025	AXIS BANK LIMITED Vs MD SHAHBAJ AALAM	avinash kumar(P),	9818796920	nehaashah6@gmail.c om	06.03.2025
			6, New Court Block-I	Commercial	OMP (COMM)/13/2025	26/03/2025	Dr Er Rajainderr Jaina Vs muller martini india pvt ltd	RAJESH AGGARWAL(P),	9810179438	deekshalawfirm2017 @gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2616/2025	26/03/2025	AXIS BANK LIMITED Vs MANMEET KAUR	avinash kumar(P),	9818796920	nehaashah6@gmail.c om	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2612/2025	26/03/2025	YES BANK LTD Vs KANHAIYA TRANSPORT SERVICE	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2606/2025	26/03/2025	Axis Bank Ltd Vs SURAJ KUMAR SAHANI 7708	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2607/2025	26/03/2025	Axis Bank Ltd Vs SHUMAYLA ANJUM 4753	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2608/2025	26/03/2025	Axis Bank Ltd Vs ARVIND KUMAR 7288	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2609/2025	26/03/2025	AXIS BANK LTD Vs MANOHAR SO MADAN LAL	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	9.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2610/2025	26/03/2025	YES BANK LTD Vs SASWAT KUMAR DAS	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.co m	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2634/2025	27/03/2025	YES BANK LIMITED Vs SIMARPREET SINGH	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	28.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2630/2025	27/03/2025	YES BANK LIMITED Vs KGN TUFF	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2635/2025	27/03/2025	Axis Bank Ltd Vs GAUTAM 5712	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2636/2025	27/03/2025	Axis Bank Ltd Vs TARUN KUMAR SHARMA 6652	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	19.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2637/2025	27/03/2025	Axis Bank Ltd Vs METRO ROADWAYS PRIVATE LIMITED 2348	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2631/2025	27/03/2025	YES BANK LIMITED Vs ASHISH LOGISTICS 728	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2632/2025	27/03/2025	YES BANK LIMITED Vs ANIL KUMAR	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	28.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2633/2025	27/03/2025	Axis Bank Ltd Vs MAMTA MAHANTA 4990	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	24.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2696/2025	28/03/2025	YES BANK LTD Vs ANUJKUMAR	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2690/2025	28/03/2025	YES BANK LIMITED Vs KULDEEP	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2691/2025	28/03/2025	IDFC FIRST BANK LTD Vs RAJAT KHANNA	SANJEEV PATHAK(P),	9717028845	litigation.srscslegal.com	26.03.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/5/2025	28/03/2025	RAJESH MALIK Vs DHEERAJ ANAND	HARPREET SINGH(P),	9811267302	harpreet.s.adv@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2688/2025	28/03/2025	IFFCO KISAN FINANCE LIMITED Vs PAWAN	ASHISH KUMAR GUPTA(P),	999918319	ANUJ@AGCPARTNERS.CO.IN	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2697/2025	28/03/2025	YES BANK Vs LALU SUNNY	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	24.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/2695/2025	28/03/2025	YES BANK LTD Vs MOHDPARVEZ	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	24.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2694/2025	28/03/2025	IDFC FIRST BANK LTD Vs SANDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	26.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2693/2025	28/03/2025	IDFC FIRST BANK LTD Vs PRAKASH CHAND	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	26.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2692/2025	28/03/2025	IDFC FIRST BANK LTD Vs PRAVEEN YADAV	SANJEEV PATHAK(P),	9717028845	litigation.srcslegal.com	26.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/157/2025	28/03/2025	Devvrat Impex Pvt Ltd Vs Ashirwad Sanitation Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2689/2025	28/03/2025	YES BANK LIMITED Vs NARAYAN PANDEY	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	13.02.2025
			6, New Court Block-I	Commercial	Execution (Comm)/53/2025	28/03/2025	Narender Kumar Vs MS OM DAILY NEEDS RETAILING PVT LTD	Arvind Gupta(P),	981108880	arvindguptaadv@yahoo.co.in	20.03.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (I) (COMM)/1979/2025	03/03/2025	AXIS BANK LTD Vs PANKAJ	Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1987/2025	03/03/2025	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 73363	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	27-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1977/2025	03/03/2025	AXIS BANK LTD Vs SOHAIL SADIQ HIROLI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1985/2025	03/03/2025	Axis Bank Ltd Vs PARA STRUCTURES 2865	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1984/2025	03/03/2025	Axis Bank Ltd Vs PRAVEEN KUMAR SINGH 3405	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1976/2025	03/03/2025	AXIS BANK LTD Vs CHHATRAPAL NARAYAN RAJPUT	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-2-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/1974/2025	03/03/2025	AXIS BANK LTD Vs SHRIDHAR GOVIND ANGANE	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1975/2025	03/03/2025	AXIS BANK LTD Vs GAIKWAD RAJENDRA BHASKAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1982/2025	03/03/2025	AXIS BANK Vs SOAIV	Shobha Gupta (P)	9811192158	srshobhagupta@gmai l.com	27-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1983/2025	03/03/2025	AXIS BANK Vs INDU SHARMA	Shobha Gupta (P)	9811192158	srshobhagupta@gmai l.com	28-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2024/2025	04/03/2025	AXIS BANK LIMITED Vs ANIKET SRIVASTAVA	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	23-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2023/2025	04/03/2025	AXIS BANK LIMITED Vs AMIT SONKAR	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	23-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2022/2025	04/03/2025	AXIS BANK LIMITED Vs SHAKIR HUSSAIN	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	23-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2025/2025	04/03/2025	AXIS BANK LIMITED Vs RAJAN CHAUDHARY	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	23-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2021/2025	04/03/2025	AXIS BANK LIMITED Vs KULWINDER SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2020/2025	04/03/2025	Axis Bank Ltd Vs GURJANT SINGH GORAYA 3731	MAYANK MAHAJAN(P)	9873347330	mayank _mahajan05@yahoo. com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2019/2025	04/03/2025	Axis Bank Ltd Vs SUKHJINDER SINGH 2593	MAYANK MAHAJAN(P)	9873347330	mayank _mahajan05@yahoo. com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2016/2025	04/03/2025	Axis Bank Ltd Vs RANJIT SINGH 3036	MAYANK MAHAJAN(P)	9873347330	mayank _mahajan05@yahoo. com	26-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2018/2025	04/03/2025	AXIS BANK Vs AFTAB	Shobha Gupta (P)	9811192158	srshobhagupta@gmai l.com	27-2-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2017/2025	04/03/2025	AXIS BANK Vs RAHUL ANAND	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	27-2-25
			17, New Court Block-I	Commercial	Execution (Comm)/37/2025	05/03/2025	AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH DHARAMVIR SINGH Vs AVINASH RAI	Vishnu Dutt Sharma & Co.	9810910048	Not provided	22-2-25
			17, New Court Block-I	Commercial	Execution (Comm)/38/2025	05/03/2025	AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH DHARAMVIR SINGH Vs AVINASH RAI	Vishnu Dutt Sharma & Co.	9810910048	Not provided	22-2-25
			17, New Court Block-I	Commercial	Execution (Comm)/40/2025	05/03/2025	AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH DHARAMVIR SINGH Vs AVINASH RAI	Vishnu Dutt Sharma & Co.	9810910048	Not provided	22-2-25
			17, New Court Block-I	Commercial	Execution (Comm)/36/2025	05/03/2025	AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SH DHARAMVIR SINGH Vs AVINASH RAI	Vishnu Dutt Sharma & Co.	9810910048	Not provided	22-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2055/2025	05/03/2025	DHARA MOTOR FINANCE LTD Vs VIRA ENTERPRISES	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	28-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2054/2025	05/03/2025	DHARA MOTOR FINANCE LTD Vs YK BUILDTECH PVT LTD	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	28-2-25
			17, New Court Block-I	Commercial	Misc DJ/54/2025	05/03/2025	M/S MNR ENTERPRISES Vs KARAN CHOPRA	Ayush Gupta(P)	9818402326	ayush@guptalegal.in	2-3-25
			17, New Court Block-I	Commercial	Execution (Comm)/41/2025	05/03/2025	Emu Lines Pvt Ltd Vs SEATRANS AGENCIES PVT LTD	Uday Kumar(P)	8882303942	advudaykumar@gmail.com	2-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2052/2025	05/03/2025	Axis Bank Ltd Vs IRFAN HUSSAIN 8121	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2053/2025	05/03/2025	Axis Bank Ltd Vs SANDEEP NISHAD 3651	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2078/2025	06/03/2025	AXIS BANK LIMITED Vs BABITA RANI	Avinash Kumar(P)	9811182985	avinash.adv@gmail.com	23-2-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2079/2025	06/03/2025	SMC INVESTMENTS AND ADVISORS LTD Vs KPDK BUILDTECH PRIVATE LTD	RISHABH KANOJIYA(P)	8805615212	rishabh@msslawchambers.com	1-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2077/2025	06/03/2025	AXIS BANK LIMITED Vs ABDUL AHAD	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2073/2025	06/03/2025	Axis Bank Ltd Vs HIMANSHU DWIVEDI 4911	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2074/2025	06/03/2025	Axis Bank Ltd Vs SHAILESH KUMAR 7086	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2076/2025	06/03/2025	Axis Bank Ltd Vs SHIKHA SHUKLA 6419	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2075/2025	06/03/2025	Axis Bank Ltd Vs GUFRAN 8947	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	3-3-25
			17, New Court Block-I	Commercial	CS (COMM)/114/2025	06/03/2025	RAJA ENGINEERING Vs TAP LINK AND ANR	MUKESH KUMAR(P)	7503246955	Not provided	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2135/2025	07/03/2025	YES BANK LTD Vs BABITA YADAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2134/2025	07/03/2025	HDFC BANK LTD Vs SUDHIR KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	3-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2136/2025	07/03/2025	AXIS BANK LIMITED Vs AMIT KUMAR PATEL	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2137/2025	07/03/2025	AXIS BANK LIMITED Vs ABHISHEK SINGH	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2133/2025	07/03/2025	Axis Bank Ltd Vs SANDEEP BAJPAI 4082	MAYANK MAHAJAN(P)	9873347330	mayank _mahajan05@yahoo. com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2132/2025	07/03/2025	Axis Bank Ltd Vs DEV SINGH 8174	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2131/2025	07/03/2025	Axis Bank Ltd Vs GUFRAN 5645	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	5-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2130/2025	07/03/2025	Axis Bank Ltd Vs MAHADEV LOGISTICS 5778	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2129/2025	07/03/2025	Axis Bank Ltd Vs PARVEEN 8491	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2128/2025	07/03/2025	Axis Bank Ltd Vs JATAN MISHRA 9267	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2152/2025	10/03/2025	Axis Bank Ltd Vs DHIRAJ SHARMA 4493	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2153/2025	10/03/2025	Axis Bank Ltd Vs SHISHIR KUMAR SRIVASTAVA 4789	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2154/2025	10/03/2025	Axis Bank Ltd Vs WAHEED 4960	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2155/2025	10/03/2025	Axis Bank Ltd Vs FARHEEN 3687	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2156/2025	10/03/2025	Axis Bank Ltd Vs AAKASH CHAUDHARY 0187	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2158/2025	10/03/2025	Axis Bank Ltd Vs ABHISHEK MISHRA 0084	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2159/2025	10/03/2025	Axis Bank Ltd Vs ARVIND PAL 5023	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2157/2025	10/03/2025	Axis Bank Ltd Vs SHIVAM GROUP OF COMPANIS 9000	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2206/2025	11/03/2025	AXIS BANK LTD Vs DHARMENDRA KUMAR WAGHELA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2205/2025	11/03/2025	AXIS BANK LTD Vs MEHUL KUMAR JOSHI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	4-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2207/2025	11/03/2025	AXIS BANK LTD Vs MOON BHARAT BHIKHABHAI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	4-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2204/2025	11/03/2025	AXIS BANK LTD Vs RABARI JYOTSANABEN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2199/2025	11/03/2025	AXIS BANK LIMITED Vs NASEEB KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	6-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2198/2025	11/03/2025	AXIS BANK LIMITED Vs JATINDER SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	7-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2202/2025	11/03/2025	Axis Bank Ltd Vs SHIV KUMAR 5415	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	8-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2203/2025	11/03/2025	Axis Bank Ltd Vs KARANDEEP SINGH o846	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	8-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2200/2025	11/03/2025	AXIS BANK LTD Vs AVNEESH KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	7-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2201/2025	11/03/2025	KOTAK MAHINDRA BANK Vs BADLU	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	9-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2224/2025	12/03/2025	AXIS BANK LTD Vs KOCHRA JACKIEBHAI ATMARAM	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2225/2025	12/03/2025	AXIS BANK LTD Vs MOD JITUDAN KARA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	5-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2223/2025	12/03/2025	AXIS BANK LTD Vs BHARVAD VIJAY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	5-3-25
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/4/2025	12/03/2025	ABCI INFRASTRUCTURE PVT LTD Vs Z TECH INDIA PVT LTD	Keshri Kumar (P)	9810337151	keshrik@yahoo.com	7-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2236/2025	12/03/2025	AXIS BANK LIMITED Vs AARTI	Rahul Chauhan(P)	9971891788	info@aualegal.com	7-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2234/2025	12/03/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALASAR COMSERVE LLP 9050	Rahul Bhardwaj(P)	8376049807	advocateashol.1@gmail.com	7-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2222/2025	12/03/2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG 521	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	10-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2228/2025	12/03/2025	KOTAK MAHINDRA BANK Vs SAHJAAD	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	11-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2230/2025	12/03/2025	KOTAK MAHINDRA BANK Vs DEEPAK KUMAR	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	11-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2232/2025	12/03/2025	KOTAK MAHINDRA BANK Vs IRSHAD AHMED	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	11-3-25
			17, New Court Block-I	Commercial	CS (COMM)/131/2025	17/03/2025	Mico Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs IFF KRISHI SEWA KENDRA CHUDAWAD	Shubham Saigal(P)	9407223688	shubhamsaigal@pinnaclelaw.in	7-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2258/2025	17/03/2025	AXIS BANK LTD Vs RAM PYARE	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	10-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2259/2025	17/03/2025	KOTAK MAHINDRA BANK Vs RAJESH	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	11-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2257/2025	17/03/2025	AXIS BANK LTD Vs MANENDRA KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	11-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2255/2025	17/03/2025	AXIS BANK LTD Vs VIRENDRA KUMAR YADAV	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	11-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2256/2025	17/03/2025	AXIS BANK LTD Vs RAHUL YADAV	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	11-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2313/2025	18/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Kamal Screening Plant Prop Satinder Kumar	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2314/2025	18/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Bijander Singh	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	15-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2312/2025	18/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Jeevan Kumar	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2316/2025	18/03/2025	Axis Bank Ltd Vs CHUNA SO NENA	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2315/2025	18/03/2025	Axis Bank Ltd Vs RAJENDRA SINGH	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2350/2025	19/03/2025	AXIS BANK LTD Vs MAMTA DEVI	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2347/2025	19/03/2025	AXIS BANK LTD Vs RUDRA SEN SINGH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2349/2025	19/03/2025	AXIS BANK LTD Vs DHAKA CONSTRUCTION COMPANY	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2345/2025	19/03/2025	AXIS BANK LTD Vs RAJBAHADUR SINGH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	15-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2344/2025	19/03/2025	AXIS BANK LTD Vs SAMROJ KHAN	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2351/2025	19/03/2025	AXIS BANK LTD Vs SHRIKANT SINGH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2343/2025	19/03/2025	AXIS BANK LTD Vs VIKASH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2352/2025	19/03/2025	AXIS BANK LIMITED Vs SUBHKARMAN SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2354/2025	19/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Shambhu Ram	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2353/2025	19/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sumit Kumar	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	18-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2380/2025	20/03/2025	KOTAK MAHINDRA BANK Vs MOHD SALEEM	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2381/2025	20/03/2025	Axis Bank Ltd Vs SUSHMA SHARMA 2255	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	18-3-25
			17, New Court Block-I	Commercial	CS (COMM)/140/2025	20/03/2025	UNION BANK OF INDIA Vs SAHIL LALWANI PROP OF M/S TWELVE 10	Arun Kumar Shukla(P)	9312400295	connect@snslegal.in	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2384/2025	20/03/2025	Axis Bank Ltd Vs VISHNU PRATAP 0199	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2383/2025	20/03/2025	Axis Bank Ltd Vs FURKAN 9152	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2382/2025	20/03/2025	Axis Bank Ltd Vs SURYA PAL 2309	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2378/2025	20/03/2025	KOTAK MAHINDRA BANK Vs VIPUL	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2379/2025	20/03/2025	KOTAK MAHINDRA BANK Vs AJAY SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2431/2025	21/03/2025	YES BANK LIMITED Vs RABIYA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2430/2025	21/03/2025	YES BANK LIMITED Vs NEERAJ KUMARI	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2422/2025	21/03/2025	KOTAK MAHINDRA BANK Vs GIRISH KUMAR	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2423/2025	21/03/2025	KOTAK MAHINDRA BANK Vs YOUSUF HUSEAIN	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	19-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2425/2025	21/03/2025	KOTAK MAHINDRA BANK Vs ANIS AHMAD	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	19-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2424/2025	21/03/2025	KOTAK MAHINDRA BANK Vs RAJU	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	19-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2428/2025	21/03/2025	Axis Bank Ltd Vs VARUN BAJPEI 8323	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	19-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2426/2025	21/03/2025	Axis Bank Ltd Vs SUBHAN ALI 7228	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	19-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2427/2025	21/03/2025	Axis Bank Ltd Vs MINTU SIWAL 6554	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	19-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2429/2025	21/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Jaiveer Sehwag EarthMovers	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	20-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2462/2025	22/03/2025	KOTAK MAHINDRA BANK Vs RAJESH 9104	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	18-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2461/2025	22/03/2025	KOTAK MAHINDRA BANK Vs RAJESH	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	18-3-25
			17, New Court Block-I	Commercial	CS (COMM)/147/2025	22/03/2025	M/s WOKNSTOVE FOODWORKS PVT LTD Vs M/s NETAMBIT VALUEFIRST SERVICES PVT LTD	AAKASH JANGHU(P)	8750052500	advocatejanghu@gm ail.com	19-3-25
			17, New Court Block-I	Commercial	CS (COMM)/146/2025	22/03/2025	Neelam Vs AM Webshop India Pvt Ltd	Alok Sinha(P)	9811969215	advocatealoksinha@g mail.com	19-3-25
			17, New Court Block-I	Commercial	CS (COMM)/145/2025	22/03/2025	Webkul Software Private Limited Vs BrowseInfo	Prashant Mishra(P)	8840503361	advocateprashantmis hrahc@gmail.com	20-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2458/2025	22/03/2025	AXIS BANK LIMITED Vs ABHAY JAIN	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	20-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2457/2025	22/03/2025	Axis Bank Ltd Vs MONU R 5937	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	20-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2459/2025	22/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sumit Kumar	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	20-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2456/2025	22/03/2025	Axis Bank Ltd Vs SOMENDRA YADAV 7454	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	20-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2460/2025	22/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Jeevan Kumar	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	20-3-25
			17, New Court Block-I	Commercial	CS (COMM)/149/2025	24/03/2025	Devvrat Impex Pvt Ltd Vs M/s Envirotech	Natwar Rai(P)	9818906064	natwarrai@gmail.co m	20-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2507/2025	24/03/2025	KOTAK MAHINDRA BANK Vs SAJID KHAN	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2505/2025	24/03/2025	KOTAK MAHINDRA BANK Vs CHAMAN PRAKESH SHARMA	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2506/2025	24/03/2025	KOTAK MAHINDRA BANK Vs VIVAK SINGH RANA	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2508/2025	24/03/2025	KOTAK MAHINDRA BANK Vs ABID ALI	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2510/2025	24/03/2025	KOTAK MAHINDRA BANK Vs MANNAT TRANSPORT CO 5313	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2509/2025	24/03/2025	KOTAK MAHINDRA BANK Vs JAI BHAGWATI ROAD LINES 1921	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2513/2025	24/03/2025	AXIS BANK LIMITED Vs SOURABH BALAKRUSHN TATUGADE	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2512/2025	24/03/2025	AXIS BANK LIMITED Vs GOPAL BALWANT DAPKE	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2511/2025	24/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ANIL KUMAR TIWARI	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	17-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2601/2025	26/03/2025	Axis Bank Ltd Vs SHIV KUMAR 7875	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	22-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2602/2025	26/03/2025	KOTAK MAHINDRA BANK Vs SAI INTERPRISES 5459	MAYANK MAHAJAN(P)	9873347330	mayank _mahajano5@yahoo. com	22-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2600/2025	26/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs UP Bihar Transport Company Prop Ramkishan	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	23-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2599/2025	26/03/2025	AXIS BANK LTD Vs NITESH SRIVASTAVA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2596/2025	26/03/2025	AXIS BANK LTD Vs PRIYANKA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2597/2025	26/03/2025	AXIS BANK LTD Vs MOHD NASEEF	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2595/2025	26/03/2025	AXIS BANK LTD Vs NADEEM	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2598/2025	26/03/2025	AXIS BANK LTD Vs MAHESH CHAND AGRAWAL	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	21-3-25
			17, New Court Block-I	Commercial	Execution (Comm)/50/2025	26/03/2025	M/S Ofb Tech Private Limited Vs M/s Shri Sainath Enterprises Private Limited	Sameer Abhyankar(P)	9953328394	contact@innovatusla w.in	24-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2594/2025	26/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs RBCL PILETECH INFRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	24-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2604/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8367	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2603/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8482	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2715/2025	28/03/2025	YES BANK Vs SURINDER AHUJA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	22-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2713/2025	28/03/2025	YES BANK LTD Vs ANIL PREMCHAND	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	22-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2714/2025	28/03/2025	YES BANK LTD Vs ANUP SHYAM SUNDER	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	22-3-25
			17, New Court Block-I	Commercial	CS (COMM)/158/2025	28/03/2025	AKHTAR ALI Vs SALMA	Anjali Chand(P)	9871173980	advanjalichand7@gm ail.com	24-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2711/2025	28/03/2025	IDFC FIRST BANK LTD Vs SUDHIR GULATI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2712/2025	28/03/2025	IDFC FIRST BANK LTD Vs VINOD KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2709/2025	28/03/2025	IDFC FIRST BANK LTD Vs PARAMJEET SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2710/2025	28/03/2025	IDFC FIRST BANK LTD Vs SANJEEV KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2707/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 2755	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2708/2025	28/03/2025	KOTAK MAHINDRA BANK Vs TEJ SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2716/2025	28/03/2025	FUSION FINANCE LTD Vs KEDARNATH ENTERPRISES	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail. com	24-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2727/2025	29/03/2025	YES BANK Vs MIRZA FAHEEM BEG	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	22-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2728/2025	29/03/2025	YES BANK LTD Vs HASIM ALI	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	22-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2729/2025	29/03/2025	YES BANK Vs RAKESHCHANANA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	22-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2726/2025	29/03/2025	IDFC FIRST BANK LTD Vs ROHIT KUMAR CHADHA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/2724/2025	29/03/2025	IDFC FIRST BANK LTD Vs MOHSIN KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2725/2025	29/03/2025	IDFC FIRST BANK LTD Vs MADAN LAL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2722/2025	29/03/2025	AXIS BANK LTD Vs ARVIND SINGH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2723/2025	29/03/2025	AXIS BANK LTD Vs DEEPAK RATHOUR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2721/2025	29/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 2721	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2720/2025	29/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 2736	Parv Mahajan(P)	9643646534	parv.mahajano07@g mail.com	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2730/2025	29/03/2025	AXIS BANK LIMITED Vs DATTATRAY KISAN BARKADE	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	28-3-25
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/1955/2025	01/03/2025	AXIS BANK LTD Vs KAVITA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1956/2025	01/03/2025	AXIS BANK LTD Vs SURAJ CHOUDHARY	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			29, New Court Block-II	Commercial	Misc DJ/50/2025	01/03/2025	MAX HEALTHCARE INSTITUTE LIMITED Vs SAHIL	Vijay k sharma(P),	9312274280	vijaysharmaadv@yah oo.co.in	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1951/2025	01/03/2025	AXIS BANK LTD Vs DINESH CHANDRA SHUKLA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1952/2025	01/03/2025	AXIS BANK LTD Vs DEEPAK	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1953/2025	01/03/2025	AXIS BANK LTD Vs ABHINAV VERMA	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1954/2025	01/03/2025	AXIS BANK LTD Vs SOORAJ KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1963/2025	03/03/2025	DHARA MOTOR FINANCE LTD Vs RAJESH SHARMA	J K YADAV(P),	9999855157	advjitenderyadav2017@gmail.com	28.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1964/2025	03/03/2025	AXIS BANK LTD Vs MANOJ KUMAR BALAKRISHNAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1965/2025	03/03/2025	AXIS BANK LTD Vs SHAKILA VEGUM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1966/2025	03/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs DINESH CHANDRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	28.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1967/2025	03/03/2025	AXIS BANK LTD Vs FULCHAND SUDAM PATIL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.02.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/1/2025	03/03/2025	KING BUILDERS Vs NATIONAL HEAVY ENGINEERING COOPERATIVE LTD	BHUPESH NARULA(P),	9810260246	info@iconofhumanity.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1968/2025	03/03/2025	AXIS BANK LTD Vs MANISH KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1957/2025	03/03/2025	AXIS BANK LTD Vs MANDEEP SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1958/2025	03/03/2025	AXIS BANK LTD Vs DADASO AMINSO MAKANDAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1959/2025	03/03/2025	AXIS BANK LTD Vs RAMESHKUMAR RAMDULAR SHRIWAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1960/2025	03/03/2025	AXIS BANK LTD Vs SARASWATI LAKSHAMAN PAWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1961/2025	03/03/2025	AXIS BANK LTD Vs MOHAMMAD ILYAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	28.02.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1962/2025	03/03/2025	AXIS BANK LTD Vs KAVALKAR VINOD PAUKUJI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	28.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1996/2025	04/03/2025	AXIS BANK LTD Vs NARAYAN LAL GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2032/2025	05/03/2025	AXIS BANK LTD Vs DIVYANSH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2031/2025	05/03/2025	AXIS BANK LTD Vs AVALESH KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2030/2025	05/03/2025	AXIS BANK LTD Vs APURVA SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/112/2025	05/03/2025	EXECUTIVE ACCESS (INDIA) PVT LTD Vs DEEPAK NITRITE LTD	SHAURYA MITTAL(P),	9810064432	anilmittal1@hotmail. com	25.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2026/2025	05/03/2025	AXIS BANK LTD Vs ASHISH KUMAR SAHU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2028/2025	05/03/2025	YES BANK LTD Vs BRIJ KISHORE ARORA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2029/2025	05/03/2025	AXIS BANK LTD Vs SHIWAM DIKSHIT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2027/2025	05/03/2025	AXIS BANK LTD Vs CHANDRA MOHAN YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2072/2025	06/03/2025	KOTAK MAHINDRA BANK Vs VIPUL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	05.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/116/2025	07/03/2025	STATE BANK OF INDIA Vs RAVINDER	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advo cate@gmail.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2112/2025	07/03/2025	AXIS BANK LIMITED Vs GAJRAJ SINGH	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	05.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2113/2025	07/03/2025	AXIS BANK LIMITED Vs ABHISHEK PANDEY	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2114/2025	07/03/2025	AXIS BANK LTD Vs ARUN KUMAR PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2115/2025	07/03/2025	AXIS BANK LTD Vs IRSHAD SAIFI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2110/2025	07/03/2025	AXIS BANK LTD Vs SHARVAN BISHNOI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2111/2025	07/03/2025	AXIS BANK LTD Vs ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2116/2025	07/03/2025	AXIS BANK LTD Vs KAKUL KUMARI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2091/2025	07/03/2025	AXIS BANK LTD Vs AKSHAYSINH VANRAJSINH ZALA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2087/2025	07/03/2025	AXIS BANK LTD Vs RAM CHAND	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2089/2025	07/03/2025	AXIS BANK LTD Vs BHANUPRATAP	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2086/2025	07/03/2025	AXIS BANK LTD Vs KHACHAR SHIVRAJBHAI VALKUBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2084/2025	07/03/2025	AXIS BANK LTD Vs AVINASHBHAI KAMLAKARBHAI SEVUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2085/2025	07/03/2025	AXIS BANK LTD Vs DINESH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2090/2025	07/03/2025	AXIS BANK LTD Vs SHIV PRATAP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2088/2025	07/03/2025	AXIS BANK LTD Vs SINDHAV YUVRAJBHAI ASHOKBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	04.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2081/2025	07/03/2025	Axis Bank Ltd Vs ISHITA SRIVASTAVA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2082/2025	07/03/2025	AXIS BANK LTD Vs ATUL KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2080/2025	07/03/2025	AXIS BANK LTD Vs ALLARKHA HASAM SAYCHA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2083/2025	07/03/2025	AXIS BANK LTD Vs SMITA MANGESH DABHADE	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	05.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2144/2025	10/03/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD KHALID	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2143/2025	10/03/2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KLD CREATION INFRASTRUCTURE PVT LTD	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	06.03.2025
			29, New Court Block-II	Commercial	Execution (Comm)/43/2025	10/03/2025	M/S DIMPLE ENTERPRISES Vs M/s DISRUPTIVE HEALTH SOLUTION PVT LTD	MOHAR SINGH	9213392006	advmoaharsingh.k10@ gmail.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2142/2025	10/03/2025	FUSION FINANCE LIMITED Vs BALAJI ASSOCIATES	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	07.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2141/2025	10/03/2025	AXIS BANK LTD Vs SARABJEET KOUR	Rahul Chauhan(P),	9971891788	info@aulegal.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2165/2025	11/03/2025	AXIS BANK LTD Vs SARPREET SINGH	Rahul Chauhan(P),	9971891788	info@aulegal.com	07.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2166/2025	11/03/2025	AXIS BANK LTD Vs RAMAN SETHI	Rahul Chauhan(P),	9971891788	info@aulegal.com	07.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2164/2025	11/03/2025	AXIS BANK LTD Vs ANOOP KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	08.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2162/2025	11/03/2025	AXIS BANK LTD Vs SUKHWINDER SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2163/2025	11/03/2025	KOTAK MAHINDRA BANK Vs MANKIT	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	09.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2161/2025	11/03/2025	FUSION FINANCE LIMITED Vs GUJARAT SNACKS COMPANY	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	08.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/122/2025	11/03/2025	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs NEW PREMJEE FERTILIZER	Shubham Saigal(P),	9407223688	shubhamsaigal@pinn aclelaw.in	07.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2160/2025	11/03/2025	M/S CITOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs CELESTA INFRAPROJECTS PRIVATE LIMITED	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	08.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/123/2025	11/03/2025	UNION BANK OF INDIA Vs SUJEET PRASAD KHARWAR	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	25.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/124/2025	11/03/2025	UNION BANK OF INDIA Vs M/S LIGHTNING CABLE ELECTRONICS AND ORS	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	25.02.2025
			29, New Court Block-II	Commercial	Execution (Comm)/44/2025	11/03/2025	SANJEEV GULATI Vs AVADH KISHORE YADAV	Rohit Valecha(P),	9013591914	valecha.advocate.09 @gmail.com	07.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/125/2025	11/03/2025	SUPREME BITUCHEM INDIA PVT LTD Vs DSC ENGINEERING PVT LTD	Rishav Ambastha(P),	9810491438, 7259528273	kdlawconnect@outlo ok.com	07.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2209/2025	12/03/2025	KOTAK MAHINDRA BANK Vs RAJESH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	10.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2210/2025	12/03/2025	AXIS BANK LTD Vs SONI VIJAY RAI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	10.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2208/2025	12/03/2025	KOTAK MAHINDRA BANK Vs RAJESH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	11.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2251/2025	17/03/2025	KOTAK MAHINDRA BANK Vs VIPUL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	11.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2250/2025	17/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs SONU DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/129/2025	17/03/2025	TOJO VIKAS INTERNATIONAL PVT LTD Vs NAMPONLIU ASSOCIATES	Rajdeep Rao(P),	9811024784, 9300420093	rajdeepsinghrao@gm ail.com	11.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2248/2025	17/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs TARIQUE HUSSAIN ANSARI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2249/2025	17/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHUBHAM KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	11.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2247/2025	17/03/2025	AXIS BANK LTD Vs AKASH VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	11.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2269/2025	18/03/2025	AXIS BANK LTD Vs BALINDER SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2264/2025	18/03/2025	AXIS BANK LTD Vs OM PRAKASH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2267/2025	18/03/2025	AXIS BANK LTD Vs ROHIT KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2268/2025	18/03/2025	AXIS BANK LTD Vs SAUMYA SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2263/2025	18/03/2025	AXIS BANK LTD Vs MOHD RAFIQ	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2265/2025	18/03/2025	AXIS BANK LTD Vs NITIN KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2266/2025	18/03/2025	AXIS BANK LTD Vs RAMVIR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	15.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2262/2025	18/03/2025	AXIS BANK LTD Vs RITA SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	17.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2260/2025	18/03/2025	KOTAK MAHINDRA BANK Vs ANIS AHMAD	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2261/2025	18/03/2025	KOTAK MAHINDRA BANK Vs BIKRAM SARKAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/10/2025	19/03/2025	SHIVSHAKTI TRACTORS AND ORS Vs CNH INDUSTRIAL CAPITAL INDIA PVT LTD	ARCHANA SHARMA	9650630011	lawyerarchanasharma@gmail.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2363/2025	20/03/2025	AXIS BANK LTD Vs TARUN SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2362/2025	20/03/2025	KOTAK MAHINDRA BANK Vs AMIR KHAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2365/2025	20/03/2025	KOTAK MAHINDRA BANK Vs GUFRA NA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2364/2025	20/03/2025	KOTAK MAHINDRA BANK Vs SALEEM	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2360/2025	20/03/2025	KOTAK MAHINDRA BANK Vs SHYAM VEER SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2361/2025	20/03/2025	KOTAK MAHINDRA BANK Vs KAMIL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2404/2025	21/03/2025	AXIS BANK LTD Vs VED PRAKASH SHUKLA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2401/2025	21/03/2025	AXIS BANK LTD Vs VINOD KUMAR SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2405/2025	21/03/2025	AXIS BANK LTD Vs SOHAN SINGH RAWAT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2406/2025	21/03/2025	AXIS BANK LTD Vs ADITYA GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2394/2025	21/03/2025	AXIS BANK LTD Vs PRATHVIRAJ SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	19.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2387/2025	21/03/2025	AXIS BANK LTD Vs MANOJ KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2391/2025	21/03/2025	AXIS BANK LTD Vs NADIM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2439/2025	22/03/2025	AXIS BANK LTD Vs MOHAMMED SHAHID	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2438/2025	22/03/2025	AXIS BANK LTD Vs M R CONTRACTOR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2441/2025	22/03/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Shambhu Ram	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2440/2025	22/03/2025	AXIS BANK LTD Vs SHUKLA AVENDRAKUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2443/2025	22/03/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs Kamal Screening Plant Prop Satinder Kumar	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2442/2025	22/03/2025	M/S CHOLAMANDALAM INVESTMENT FINANCE COMPANY LTD Vs Bijander Singh	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	20.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2437/2025	22/03/2025	KOTAK MAHINDRA BANK Vs MO AARISH KURESHI	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2435/2025	22/03/2025	KOTAK MAHINDRA BANK Vs FAIZAN	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2436/2025	22/03/2025	KOTAK MAHINDRA BANK Vs RAISUL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2434/2025	22/03/2025	KOTAK MAHINDRA BANK Vs PUSHPENDRA NAGAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2433/2025	22/03/2025	KOTAK MAHINDRA BANK Vs PRAGYA INDUSTRIES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2432/2025	22/03/2025	KOTAK MAHINDRA BANK Vs ASIF	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2486/2025	24/03/2025	AXIS BANK LTD Vs ANIKET SURESH MANJREKAR	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2484/2025	24/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs AJAY KUMAR SAHOTA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2485/2025	24/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GURDEEP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2523/2025	25/03/2025	YES BANK LTD Vs MURARI PATHAK	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	22.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2521/2025	25/03/2025	YES BANK LTD Vs ANIL CHOUDHARY	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	22.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2524/2025	25/03/2025	YES BANK LTD Vs VIKRAM DALAL	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	22.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2522/2025	25/03/2025	KOTAK MAHINDRA BANK Vs JANVI ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	22.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2525/2025	25/03/2025	KOTAK MAHINDRA BANK LTD Vs Rakesh	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	22.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2520/2025	25/03/2025	AXIS BANK LTD Vs PREMLATA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2519/2025	25/03/2025	AXIS BANK LTD Vs RAKESH KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2515/2025	25/03/2025	AXIS BANK LTD Vs RAVI VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2518/2025	25/03/2025	AXIS BANK LTD Vs SAGAR AGARWAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2517/2025	25/03/2025	AXIS BANK LTD Vs MOHD SALMAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2516/2025	25/03/2025	AXIS BANK LTD Vs RAVI KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2514/2025	25/03/2025	AXIS BANK LTD Vs JAKIR HUSAIN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2581/2025	26/03/2025	M/S FINGROW CAPITAL PRIVATE LIMITED Vs KESHAV ENTERPRISES	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffm ail.com	24.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2582/2025	26/03/2025	FUSION FINANCE LTD Vs BALAJI ASSOCIATES	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	24.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2583/2025	26/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs RASIK PRODUCT PVT LTD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	24.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2580/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2578/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2579/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2577/2025	26/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2623/2025	27/03/2025	IDFC FIRST BANK LTD Vs YASHVINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2622/2025	27/03/2025	IDFC FIRST BANK LTD Vs GAURI DUTT SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2684/2025	28/03/2025	IDFC FIRST BANK LTD Vs SHIV KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2685/2025	28/03/2025	IDFC FIRST BANK LTD Vs NEELAM MEENA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2686/2025	28/03/2025	IDFC FIRST BANK LTD Vs GEETA NARULA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2687/2025	28/03/2025	IDFC FIRST BANK LTD Vs RAKESH ATTRI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2683/2025	28/03/2025	IDFC FIRST BANK LTD Vs ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2682/2025	28/03/2025	KOTAK MAHINDRA BANK Vs PAWAN KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2678/2025	28/03/2025	AXIS BANK LTD Vs HIMANSHU SINGH CHAUHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	26.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2679/2025	28/03/2025	AXIS BANK LTD Vs LUCKY YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	26.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2681/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8463	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	26.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2680/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	26.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/155/2025	28/03/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320	mail.attriandattri@g mail.com	26.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2677/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	26.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/156/2025	28/03/2025	UNION BANK OF INDIA Vs POONAM	Jitendra Garg(P),	9810197621	jitendragargadv@gm ail.com	26.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2676/2025	28/03/2025	FINGROW CAPITAL PRIVATE LIMITED Vs ELECTRONIC HUB	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffm ail.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2675/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KULDEEP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2673/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs LAKHPAT SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2674/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMMAD SHARIB	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2672/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD ANIS	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2669/2025	28/03/2025	YES BANK LTD Vs AMAN ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2670/2025	28/03/2025	YES BANK LTD Vs SHUBHAM SINGH YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2671/2025	28/03/2025	YES BANK LTD Vs HEMANT KUMAR PAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2660/2025	28/03/2025	YES BANK LTD Vs MOHD IFTIKHAR ALI HASHMI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2665/2025	28/03/2025	YES BANK LTD Vs ANWAR AHMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2639/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SANGITA OM PRAKASH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2642/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SURESH ARORA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2656/2025	28/03/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAMANDEEP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	27.03.2025

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27	SH. KUMAR LOKESH SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/2662/2025	28/03/2025	YES BANK LTD Vs SAJIDA SAJIDA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2717/2025	29/03/2025	AXIS BANK LTD Vs CHETAN RAMESH NAGARDHANKAR	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	28.03.2025
			40, New Court Block-II	Commercial	ARBTN/158/2025	03/03/2025	AXIS BANK LIMITED Vs VINOD SAINI	avinash kumar(P),	981112985	avinash.adv@gmail.c om	25-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1995/2025	03/03/2025	Axis Bank Ltd Vs S R TRADING CO 3584	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-2-25
			40, New Court Block-II	Commercial	ARBTN/160/2025	03/03/2025	AXIS BANK LIMITED Vs SANJIV KUMAR MISHRA	avinash kumar(P),	981112985	avinash.adv@gmail.c om	25-2-25
			40, New Court Block-II	Commercial	CS (COMM)/106/2025	03/03/2025	M/S LEELAWATI CONTRACTS PVT LTD Vs SANT RAM MAURYA	Raghwendra Tiwari(P),	9582499135	raghwendra11@gmail .com	12-2-25
			40, New Court Block-II	Commercial	CS (COMM)/107/2025	03/03/2025	Ms B S Raman through its Proprietor B S Raman Vs Serene Homes through its Proprietor Priya Kapoor	MD HASNAIN ALI ZUBERI(P),	9540616195	contactdelhilaw@gm ail.com	28-2-25
			40, New Court Block-II	Commercial	CS (COMM)/108/2025	03/03/2025	M/S BHARAT RAM RAJ KUMAR CO Vs M/S O C SWEATEERS LLP AND ORS	SANJAY GOEL(P),	9810554030	san_goel.adv@yahoo. co.in	1-3-25
			40, New Court Block-II	Commercial	ARBTN/159/2025	03/03/2025	AXIS BANK LIMITED Vs BHAVNA JOSHI	avinash kumar(P),	981112985	avinash.adv@gmail.c om	25-2-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1994/2025	03/03/2025	Axis Bank Ltd Vs IRSAD 8899	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1993/2025	03/03/2025	Axis Bank Ltd Vs P K YADAV CARGO 6416	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1992/2025	03/03/2025	Axis Bank Ltd Vs PRAVEEN KUMAR SINGH 0872	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-2-25
			40, New Court Block-II	Commercial	OMP (COMM)/8/2025	03/03/2025	AIRPORTS AUTHORITY OF INDIA Vs AIR PORT AUTHORITY OF INDIA	Vaibhav Kalra(P),	9656310194	v.kalra@vidhitaslegal.com	20.-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/110/2025	04/03/2025	Prabhnoor Singh Chadha Vs Shopzo Brand Pvt	Dheeraj Kumar Nayal(P),	9810550260	knddheeraj2003@yahoo.co.in	1-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2047/2025	05/03/2025	Axis Bank Ltd Vs BRIJESH 0305	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2040/2025	05/03/2025	Axis Bank Ltd Vs JOGENDRA 9749	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2041/2025	05/03/2025	Axis Bank Ltd Vs HARISH BARUA 2986	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2042/2025	05/03/2025	Axis Bank Ltd Vs INDRA BAHADUR SINGH 7780	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2043/2025	05/03/2025	Axis Bank Ltd Vs FARHEEN 3817	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2044/2025	05/03/2025	Axis Bank Ltd Vs ANITA SHARMA 5209	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2045/2025	05/03/2025	Axis Bank Ltd Vs ANUJ PAWAR 8596	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2046/2025	05/03/2025	Axis Bank Ltd Vs DURGESH KUMAR YADAV 1472	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2048/2025	05/03/2025	AXIS BANK LTD Vs RESHAM SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2049/2025	05/03/2025	AXIS BANK LTD Vs NASAR ULLAH KHAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2050/2025	05/03/2025	AXIS BANK LTD Vs MANSIKANDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2051/2025	05/03/2025	AXIS BANK LTD Vs VIKAS KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2062/2025	05/03/2025	AXIS BANK LTD Vs FAIYAJUDDIN	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15-2-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2063/2025	05/03/2025	AXIS BANK LTD Vs MOH IRFHAN	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2064/2025	05/03/2025	AXIS BANK LTD Vs RAJ KUMAR CHAURASIYA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2065/2025	05/03/2025	AXIS BANK LTD Vs MANISH SHOBHAWAT	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2066/2025	05/03/2025	AXIS BANK LTD Vs RAM BHAROSI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2067/2025	05/03/2025	AXIS BANK LTD Vs REHAN AHMAD	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	15-2-25
			40, New Court Block-II	Commercial	CS (COMM)/115/2025	06/03/2025	HERBALIFE INTERNATIONAL INC Vs Sagar Rathore	Shravan Bansal(P),	9650682928	not given	4-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2120/2025	07/03/2025	Axis Bank Ltd Vs POOJA CONSTRUCTION 6157	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	6-3-25
			40, New Court Block-II	Commercial	CS (COMM)/117/2025	07/03/2025	State Bank of India Vs Vinod	SHALINI UPADHYAY(P),	9899408618	shaliniupadhayay.advocate@gmail.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2121/2025	07/03/2025	Axis Bank Ltd Vs GAURAV MISHRA 4357	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	6-3-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2119/2025	07/03/2025	Axis Bank Ltd Vs KAMLA DEVI 9252	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2117/2025	07/03/2025	Axis Bank Ltd Vs ASLAM KHAN 6851	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2127/2025	07/03/2025	Axis Bank Ltd Vs DEEPIKA CHOUDHURY 7396	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2126/2025	07/03/2025	Axis Bank Ltd Vs BASHEER AHMAD 5883	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2125/2025	07/03/2025	Axis Bank Ltd Vs DIKSHA TOMAR 6160	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2124/2025	07/03/2025	Axis Bank Ltd Vs ASHISH VERMA 6849	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2123/2025	07/03/2025	Axis Bank Ltd Vs SHILA TIWARI 1181	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2122/2025	07/03/2025	Axis Bank Ltd Vs SANDIP TIWARI 7249	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	CS (COMM)/119/2025	07/03/2025	INDRAPRASTHA MEDICAL CORPORATION LTD Vs Prince Singhal	Gaurav Barathi(P),	9810526981	gbharathi@glalaw.co m	28-2-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/118/2025	07/03/2025	VISHESH MILIND Vs PARAN THAKUR	Prakhar Srivastav(P),	9452303409	advprakharsrivastav @gmail.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2150/2025	10/03/2025	KOTAK MAHINDRA BANK Vs VIPUL 5040	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2149/2025	10/03/2025	FUSION FINANCE LIMITED Vs HINDUSTAN AGRO INDUSTRIES	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2148/2025	10/03/2025	FUSION FINANCE LIMITED Vs JSRM DIE CASTING	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2151/2025	10/03/2025	AXIS BANK LTD Vs RAMESH KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2186/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	CS (COMM)/127/2025	11/03/2025	AMARO TRADING Vs Al Noor Exports	PANKAJ SINGH(P),	8743904246	ch.aakash86@gmail.c om	10-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2172/2025	11/03/2025	Axis Bank Ltd Vs SAVITA DEVI 8561	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2173/2025	11/03/2025	Axis Bank Ltd Vs SHANKAR SHARAN PATHAK 3628	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2174/2025	11/03/2025	Axis Bank Ltd Vs DILEEP CHAUHAN 0022	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2175/2025	11/03/2025	Axis Bank Ltd Vs KHETA RAM JAKHAR 5478	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2176/2025	11/03/2025	Axis Bank Ltd Vs GOPAL SINGH 6607	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2177/2025	11/03/2025	Axis Bank Ltd Vs SANDEEP KUMAR BIND 6189	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2178/2025	11/03/2025	Axis Bank Ltd Vs ANKI DEVI 7081	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2179/2025	11/03/2025	Axis Bank Ltd Vs KISHAN KUMAR 8059	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2181/2025	11/03/2025	Axis Bank Ltd Vs ARUDRA DEO PRIPATHI 2461	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2183/2025	11/03/2025	KOTAK MAHINDRA BANK Vs RAMPHAL	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2184/2025	11/03/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2185/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2187/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VIKRAM	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2188/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2189/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2190/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2191/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2192/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 735	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2193/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2194/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2195/2025	11/03/2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2196/2025	11/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2197/2025	11/03/2025	YES BANK Vs MD BETAB	ANANJAY SINGH(P),	7930378800	asaplegalandadvocate s@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2212/2025	12/03/2025	KOTAK MAHINDRA BANK Vs VIKRAM	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2214/2025	12/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2215/2025	12/03/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2242/2025	12/03/2025	AXIS BANK LTD Vs NAZIR AHMAD MAGRAY	Rahul Chauhan(P),	9971891788	info@aualegal.com	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2221/2025	12/03/2025	KOTAK MAHINDRA BANK Vs MANOJ NATH	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2213/2025	12/03/2025	IARC Vs SAGEER CHIDDA CHIDDA	ASHIM BHATT(P),	9599624216	ashimbhatt17@gmail. com	27-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2220/2025	12/03/2025	KOTAK MAHINDRA BANK Vs RAJESH 948	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	6-3-25
			40, New Court Block-II	Commercial	Execution (Comm)/47/2025	12/03/2025	Shailesh Singh Vs Yogesh Sikka	Tushar Parashar(P),	9873349711	adv.tushar1345@gma il.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2219/2025	12/03/2025	KOTAK MAHINDRA BANK Vs MANKIT	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2218/2025	12/03/2025	KOTAK MAHINDRA BANK Vs VIPUL 5060	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2216/2025	12/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2211/2025	12/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs JCT Transport Service Prop Mohd Salik	Ravi Shankar Garg(P),	9911883595	associatesrsarg@gma il.com	17-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2252/2025	17/03/2025	IFFCO KISAN FINANCE LIMITED Vs PRADEEP BHATNAGAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.c o.in	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2281/2025	18/03/2025	YES BANK LTD Vs VINEET KALRA 51	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	11-2-25
			40, New Court Block-II	Commercial	CS (COMM)/133/2025	18/03/2025	UNION BANK OF INDIA Vs DHARMINDER KUMAR	Jitendra Garg(P),	9810197621	jitenderagargadv@g mail.com	3-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/135/2025	18/03/2025	Shakir Vs FRUIT FUL BUILDCON P LTD	ANKUR SINGHAL(P),	9811126091	ankursingaladavocate@gmail.com	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2279/2025	18/03/2025	KOTAK MAHINDRA BANK Vs SATISH KUMAR	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2280/2025	18/03/2025	KOTAK MAHINDRA BANK Vs SUNIL KUMAR	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2282/2025	18/03/2025	KOTAK MAHINDRA BANK Vs GIRISH KUMAR	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2283/2025	18/03/2025	KOTAK MAHINDRA BANK Vs YOUSUF HUSEAIN	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2284/2025	18/03/2025	IDFC FIRST BANK LTD Vs ANOOP JOGENDRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2285/2025	18/03/2025	IDFC FIRST BANK LTD Vs ANANYA MADAN PRASAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2286/2025	18/03/2025	AXIS BANK LTD Vs CHATUR DATTOBA PANDHARKAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2287/2025	18/03/2025	Axis Bank Ltd Vs DURGA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.co.in	17-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2288/2025	18/03/2025	Axis Bank Ltd Vs REVAT RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.co.in	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2289/2025	18/03/2025	IFFCO KISAN FINANCE LTD Vs SONU KUMAR RAJAK	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agepartners.co.in	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2270/2025	18/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2271/2025	18/03/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2272/2025	18/03/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2273/2025	18/03/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2274/2025	18/03/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2275/2025	18/03/2025	KOTAK MAHINDRA BANK Vs CHARDI KALAN CRANE SERVICES 492	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2276/2025	18/03/2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	11-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2277/2025	18/03/2025	KOTAK MAHINDRA BANK Vs VIPIN		parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2278/2025	18/03/2025	KOTAK MAHINDRA BANK Vs CHARDI KALAN CRANE SERVICES 492		parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2357/2025	19/03/2025	AXIS BANK LIMITED Vs AREEBA NAZ		avinash kumar(P),	981112985	avinash.adv@gmail.c om	24-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2358/2025	19/03/2025	AXIS BANK LIMITED Vs AMBRISH KUMAR SRIVASTAVA		avinash kumar(P),	981112985	avinash.adv@gmail.c om	24-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2348/2025	19/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs NEHA GARG		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	20.-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2355/2025	19/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ravi Kumar Enterprises		Ravi Shankar Garg(P),	9911883595	associatesrsarg@gma il.com	18-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2356/2025	19/03/2025	AXIS BANK LIMITED Vs MANMOHAN SINGH		avinash kumar(P),	981112985	avinash.adv@gmail.c om	24-2-25
			40, New Court Block-II	Commercial	CS (COMM)/137/2025	19/03/2025	IFFCO MICROP SCIENCE P LTD Vs Golden Sandhar Mills Limited		Shubham Saigal(P),	9407223688	shubhamsaigal@pinn eclelaw.co.in	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2359/2025	19/03/2025	AXIS BANK LIMITED Vs RAJAT KUMAR		avinash kumar(P),	981112985	avinash.adv@gmail.c om	24-2-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	Execution (Comm)/48/2025	20/03/2025	AJAY CHAUDHARY Vs DHIRENDER SINGH	Jeetin Jhala(P),	9971969550	jhalaz31@gmail.com	19-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2376/2025	20/03/2025	KOTAK MAHINDRA BANK Vs RAM BABOO	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2377/2025	20/03/2025	KOTAK MAHINDRA BANK Vs BHAVNEET KAUR	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2408/2025	21/03/2025	Axis Bank Ltd Vs UJJWAL AGARWAL 8040	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	CS (COMM)/143/2025	21/03/2025	Raj Enterprises Vs SOUTH DELHI MUNICIPAL CORPORATION	NITESH KUMAR(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2407/2025	21/03/2025	Axis Bank Ltd Vs METRO ROADWAYS PRIVATE LIMITED 7832	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2409/2025	21/03/2025	Axis Bank Ltd Vs VINEET KUMAR SINGH 4528	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2467/2025	22/03/2025	KOTAK MAHINDRA BANK Vs MOHD FARID	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2465/2025	22/03/2025	KOTAK MAHINDRA BANK Vs NAZAKAT HUSAIN	parv mahajan(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2455/2025	22/03/2025	Axis Bank Ltd Vs USHA SHARMA 4021	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2454/2025	22/03/2025	Axis Bank Ltd Vs ASGAR 8237	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2453/2025	22/03/2025	Axis Bank Ltd Vs SUNIL VERMA 5287	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-3-25
			40, New Court Block-II	Commercial	CS (COMM)/144/2025	22/03/2025	PUNJAB NATIONAL BANK Vs VISHWANATH MAURYA	Indra Narain(P),	9311824970	associatenarayan@gmail.com	19-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2466/2025	22/03/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURENDER KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2468/2025	22/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Om Celesta Infraprojects Private Limited	Ravi Shankar Garg(P),	9911883595	associatesrsarg@gmail.com	17-2-25
			40, New Court Block-II	Commercial	Execution (Comm)/52/2025	25/03/2025	INDIAN BANK Vs ASHISH GANGWAR	IN PERSON(P),	-	-	-
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2574/2025	25/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Om Sai Traders Prop Krishan Kumar	Ravi Shankar Garg(P),	9911883595	associatesrsarg@gmail.com	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2570/2025	25/03/2025	FUSION FINANCE LIMITED Vs SWATI ENTERPRISE	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	20-3-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2527/2025	25/03/2025	Axis Bank Ltd Vs ANAND RAV 4980	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20-3-25
			40, New Court Block-II	Commercial	Execution (Comm)/51/2025	26/03/2025	STATE BANK OF INDIA Vs SOMPAL	RANI BHARDWAJ(P),	9643680913	rbhardwajassociates @gmail.com	25-3-25
			40, New Court Block-II	Commercial	CS (COMM)/152/2025	26/03/2025	GURINDER SINGH NARULA Vs SHARAD KUMAR SINGH	Ashok Gupta(P),	9811347338	advocatesunil Kapoor3 0@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2620/2025	26/03/2025	YES BANK LTD Vs SHRI NIWAS TRANSPORT SERVICE	ANANJAY SINGH(P),	703037800	asaplegalandadvocate s@gmail.com	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2621/2025	26/03/2025	YES BANK Vs RAHUL KANDERA	ANANJAY SINGH(P),	703037800	asaplegalandadvocate s@gmail.com	24-3-25
			40, New Court Block-II	Commercial	CS (COMM)/153/2025	27/03/2025	CANARA BANK Vs ABHISHEK SINGH	FAHAD KHAN(P),	9219701219	fahadadvocatekhan@ gmail.com	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2705/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8478	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2702/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 2717	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2703/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 40	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	27-3-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2704/2025	28/03/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 8459	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2706/2025	28/03/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ashutosh Kumar	Ravi Shankar Garg(P),	9911883595	associatesrsarg@gma il.com	17-2-25
			40, New Court Block-II	Commercial	ARBTN/161/2025	03/03/2025	AXIS BANK LIMITED Vs GAURAV LODHI	avinash kumar(P),	981112985	avinash.adv@gmail.c om	24-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1978/2025	03/03/2025	AXIS BANK LTD Vs BINDU VERMA	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1980/2025	03/03/2025	AXIS BANK LTD Vs TAFJEEL	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1981/2025	03/03/2025	AXIS BANK LTD Vs SUDHIR SINGH	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1986/2025	03/03/2025	AXIS BANK LTD Vs AMITESH SINGH	shailey shukla(P),	9811192158	srshobhagupta@gmai l.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1988/2025	03/03/2025	AXIS BANK LTD Vs VICKEY KUMAR	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1989/2025	03/03/2025	AXIS BANK LTD Vs ADITYA JAISWAL	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	1-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1990/2025	03/03/2025	AXIS BANK LTD Vs SUNITA DEVI	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	1-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1991/2025	03/03/2025	AXIS BANK LTD Vs PRAVESH VERMA	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	1-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2004/2025	04/03/2025	AXIS BANK LTD Vs PINKI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2005/2025	04/03/2025	YES BANK LTD Vs DINESHKUMAR HARCHARAN LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2006/2025	04/03/2025	YES BANK LTD Vs PRADEEP GOYAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2007/2025	04/03/2025	AXIS BANK LTD Vs MANOHAR SO MADAN LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2008/2025	04/03/2025	AXIS BANK LIMITED Vs GIRISH SAMBHAJI BUJARE	Prince Pawaiya(P),	9810259228	princepawaiya@gnpl egal.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2009/2025	04/03/2025	AXIS BANK LIMITED Vs NARESH MAROTI WAGHMARE	Prince Pawaiya(P),	9810259228	princepawaiya@gnpl egal.com	28-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2010/2025	04/03/2025	AXIS BANK LTD Vs GOPI SO KESAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2011/2025	04/03/2025	YES BANK LTD Vs PANKAJ SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2118/2025	07/03/2025	Axis Bank Ltd Vs GAJENDRA KUMAR 3760	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	7-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2145/2025	10/03/2025	YES BANK LTD Vs DEEPAK KUMAR PALAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2146/2025	10/03/2025	YES BANK LTD Vs K K TRANSPORT SERVICE	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2147/2025	10/03/2025	AXIS BANK LTD Vs HAKARU SO HURAJI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2180/2025	11/03/2025	Axis Bank Ltd Vs MAMTA MAHANTA 4990	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	10-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2182/2025	11/03/2025	AXIS BANK LTD Vs PRABHJOT SINGH	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	1-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2217/2025	12/03/2025	Axis Bank Ltd Vs SHIV KUMAR 7875	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	10-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2254/2025	17/03/2025	AXIS FINANCE LTD Vs RAM SHIROMANI	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	12-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2295/2025	18/03/2025	KOTAK MAHINDRA BANK Vs MOHD FARID	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2296/2025	18/03/2025	KOTAK MAHINDRA BANK Vs SALEEM	parv mahajan(P),	9873347330	mayank_mahajan05 @yahoo.com	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2318/2025	19/03/2025	AXIS BANK LTD Vs MAIR MANIBEN MAHESHBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2319/2025	19/03/2025	AXIS BANK LTD Vs SHAH JIGNESHKUMAR VASANTLAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2322/2025	19/03/2025	AXIS BANK LTD Vs MEHTA KANUBHAI PREM JIBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2327/2025	19/03/2025	AXIS BANK LTD Vs SARVAIYA MAYURSINH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2330/2025	19/03/2025	AXIS BANK LTD Vs DODIYA DIMENDRASINH MANHARSINH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2334/2025	19/03/2025	AXIS BANK LTD Vs ADESARA SANJAYBHAI RASIKLAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2335/2025	19/03/2025	AXIS BANK LTD Vs MALI BAPU TULASHIRAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2336/2025	19/03/2025	YES BANK LTD Vs HARI CHOUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2337/2025	19/03/2025	AXIS BANK LTD Vs PARIKH RAHUL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2338/2025	19/03/2025	AXIS BANK LTD Vs VISHAL ADHIKRAO SHELAK	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2339/2025	19/03/2025	AXIS BANK LTD Vs PINKI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2340/2025	19/03/2025	KOTAK MAHINDRA BANK Vs PARDEEP SINGH	parv mahajan(P),	9717028845	litigation@srcslegal.c om	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2341/2025	19/03/2025	KOTAK MAHINDRA BANK Vs INDAL SINGH	parv mahajan(P),	9717028845	litigation@srcslegal.c om	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2346/2025	19/03/2025	KOTAK MAHINDRA PRIME LIMITED Vs SAGAR JHA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	20.-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2463/2025	22/03/2025	KOTAK MAHINDRA BANK Vs SHYAM VEER SINGH	parv mahajan(P),	9717028845	litigation@srcslegal.c om	11-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2464/2025	22/03/2025	KOTAK MAHINDRA BANK Vs BIKRAM SARKAR	parv mahajan(P),	9717028845	litigation@srcslegal.c om	11-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2483/2025	22/03/2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs EDVIN GARDIA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	19-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2501/2025	24/03/2025	AXIS BANK LTD Vs MOHD SAID	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2502/2025	24/03/2025	AXIS BANK LTD Vs RAJESH KUMAR PAL	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2503/2025	24/03/2025	AXIS BANK LTD Vs MANORAMA SINGH	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2504/2025	24/03/2025	AXIS BANK LTD Vs LUCKY YADAV	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	17-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2528/2025	25/03/2025	KOTAK MAHINDRA BANK Vs SONU KUMAR 4643	MAYANK MAHAJAN(P),	9717028845	litigation@srcslegal.c om	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2529/2025	25/03/2025	KOTAK MAHINDRA BANK Vs MOHD IRFAN 6681	MAYANK MAHAJAN(P),	9717028845	litigation@srcslegal.c om	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2571/2025	25/03/2025	AXIS BANK LTD Vs RAZA HAIDER	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2572/2025	25/03/2025	AXIS BANK LTD Vs RISHI PAL	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2573/2025	25/03/2025	AXIS BANK LTD Vs SADANANDA YADAV	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2575/2025	25/03/2025	AXIS BANK LTD Vs MOHD RIZWAN	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2576/2025	25/03/2025	AXIS BANK LTD Vs LAXMAN SINGH	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2618/2025	26/03/2025	AXIS BANK LTD Vs RISHI PRATAP SINGH	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2619/2025	26/03/2025	AXIS BANK LTD Vs MOHAMMAD ZIA	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	24-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2638/2025	28/03/2025	YES BANK Vs sachin kumar	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2698/2025	28/03/2025	AXIS BANK LTD Vs PRABHJOT SINGH	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2699/2025	28/03/2025	AXIS BANK LTD Vs RAHUL KUMAR	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2700/2025	28/03/2025	AXIS BANK LTD Vs VIKAS KUMAR	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	27-3-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2701/2025	28/03/2025	AXIS BANK LTD Vs MOHAMMAD RIJVAN	ADV DHEERAJ(P),	9871640589	indoexlaw@gmail.co m	27-3-25
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	180/2025	04-03-2025	BENTLEY SYSTEMS AND ANR. Vs UNITY IE WORLD PVT. LTD.	ANKUR KATYAL	NOT MENTIONED	ankurkatal@asklegal .co.in	27-02-2025
				CS(COMM)	181/2025	04-03-2025	BENTLEY SYSTEMS AND ANR. Vs CONGRUEX ASIA-PACIFIC LLP AND ANR.	ANKUR KATYAL	NOT MENTIONED	ankurkatal@asklegal .co.in	28-02-2025
				OMP (I) (COMM)	186/2025	04-03-2025	PARMINDER JIT KAUR AND ANR. Vs SPLENDOR BUILDWELL PVT. LTD AND ANR	SIDDHARTHA NEGI	9760422160	siddhant@asthanala w.in	26-02-2025
				OMP (I) (COMM)	187/2025	04-03-2025	PARMINDER JIT KAUR Vs SPLENDOR BUILDWELL PVT. LTD AND ANR.	SIDDHARTHA NEGI	9760422160	siddhant@asthanala w.in	26-02-2025
				Ex.COMM - Award by Arb. Comm.	1901/2025	04-03-2025	INAKATAN MOBILE ACCESSORIES PVT LTD THROUGH ITS DIRECTOR VS INTEX TECHNOLOGIES PVT. LTD. THROUGH ITS DIRECTOR	ROHIT GOEL	93122487 85	rohitgoel1975@gmail. com	21-02-2025
				EX(COMM)	188/2025	04-03-2025	VIBHA SEITHI AND ANOTHER Vs QWAZENT TALENT SOLUTIONS PRIVATE LIMITED (Formerly known as Qwazent Health Search Pvt. Ltd.)	AYUSH BHATIA & RAHUL	9810109329	sharmarahul301@ya hoo.com	27-02-2025
				OMP (COMM)	1824/2025	05-03-2025	SPLENDOR BUILDWELL PVT. LTD AND ANR. Vs RAJWINDER KAUR SINDHU	SARTHAK GUPTA	8826615068	adv.sarthakgupta@g mail.com	21-02-2025
				CS(COMM)	191/2025	10-03-2025	BENTLEY SYSTEMS INC AND ANR Vs SANDEEP KUMAR CHHAMUNYA AND ANR	RAHUL BERUAR	9910044787	rahul.beruar@beruar. com	07-03-2025
				CS(COMM)	192/2025	10-03-2025	PUNJAB NATIONAL BANK Vs PRIYA AND ORS	VIKRAM GOLA	9811244209	vikramgola2010@gm ail.com	27-02-2025
				CS(COMM)	199/2025	11-03-2025	M/S BIG TREE ENTERTAINMENT PVT LTD Vs M/S MARQUEE CINEMAS PVT LTD AND ORS	MANISH SHEKHARI	8527099904	bhartimrinal@hotmail. l.com	01-03-2025
				CS(COMM)	200/2025	11-03-2025	BRIJBASI ART PRESS LIMITED Vs INFINITY ADVERTISING SERVICES PVT LTD	ARJUN SANJAY	9899500164	arjunsanay24@gmail. com	27-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(COMM)	205/2025	12-03-2025	MILEAGE MEDIA MANTRA PRIVATE LIMITED Vs 9 YARDS IT TECHNOLOGY PRIVATE LIMITED	RACHIT DEVGUN	9810654154	rachitdevgun@gmail.com	03-03-2025
				CS(COMM)	206/2025	12-03-2025	RASHI PERIPHERALS LTD Vs PARUL TANDON PROP OF M/S KAVYA INFOSOLUTIONS	NITESH KUMAR & SANJEEV KUMAR GUPTA	8287975121	sanjeevgupta2003@gmail.com	27-02-2025
				CS(COMM)	236/2025	25-03-2025	GOODRICKE GROUP LIMITED Vs ASHOK KUMAR AND ORS.	POOJA DODD	9811045646	info@doddandco.com	21-03-2025
				EX(COMM)	111/2025	25-03-2025	BENCHMARK TEXTILES PVT LTD Vs RAMESH TRADERS	VIJAY WAGHEY	9810244197	vagheyvi@yahoo.com	22-03-2025
				EX(COMM)	113/2025	26-03-2025	INDOSPIRIT MARKETING PVT LTD Vs BROOKS MAGAZINE PVT LTD AND ORS.	ANAND SHANKAR JHA	9899617989	anand.jha@asjlegal.in	13-02-2025
				CS(COMM)	241/2025	26-03-2025	MAHADEV GLAZING INDIA PVT LTD Vs GANNON DUNKERLEY AND CO. LTD	DEVESH MALAN	9758321008	lawintotollp@gmail.com	24-03-2025
				CS(COMM)	248/2025	27-03-2025	SUPPLYTHIS TECHNOLOGIES PVT. LTD. Vs NEW AGE HEALTHTECH PRIVATE LIMITE	DIVYANSH SHARMA	9811981042	divyanshlawoffice@gmail.com	20-03-2025
				CS(COMM)	258/2025	28-03-2025	INDIAN BANK Vs AJAY KUMAR JHA	DINESH CHANDRA TRIPATHI	999337580	dineshtri210@gmail.com	12-03-2025
29	MS. SINGH, JUDGE	NEELAM DISTRICT	SOUTH-EAST	COMMERCIAL SUIT	CS/COMM/185/2025	04.03.2025	STATE BANK OF INDIA VS. KRISHAN PAL SINGH	SUCHITRA DIXIT	8896932838	AGNIHOTRISUCHITRA@GMAIL.COM	03.03.2025
					CS/COMM/186/2025	04.03.2025	CANARA BANK VS. ANAND KESHAN	JEEWAN PARKASH GUPTA	9810099243	JPADVOCATE@GMAIL.COM	03.03.2025
					CS/COMM/203/2025	11.03.2025	M/S THRUST SYSTEMS VS. M/S SHOYAB ULLAH	CHANDRA BHUSHAN TIWARI	9654643317	CB.TIWARILAW@GMAIL.COM	10.03.2025
					CS/COMM/204/2025	11.03.2025	M/S MATRI SUDHA-A VS. M/S INNOVATIVE PROJECT	NAVEEN KUMAR	9996922512	NAVEEN.LAWSPECTORS@GMAIL.COM	10.03.2025
					CS/COMM/212/2025	17.03.2025	STATE BANK OF INDIA VS. PREM KUMAR	DHARMENDRA SINGH	8800784740	SHUBHI1673@GMAIL.COM	16.03.2025

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			14		CS/COMM/215/2025	18.03.2025	M/S SHYAM SPECTRA PVT. LTD. VS. M/S DHANI SERVICES LTD.	SURENDRA KUMAR	9910860320	SURENDRA.LAW@G MAIL.COM	17.03.2025
					CS/COMM/223/2025	19.03.2025	WOODLAND WORKS INDIA VS. YEST BANK LTD.	TARUNESH KUMAR	9718354614	ADV.TARUN8@GMA IL.COM	18.03.2025
					CS/COMM/233/2025	24.03.2025	POOJA MITTAL VS. M/S NIVEA INDIA PVT. LTD.	PAWAN KUMAR MITTAL	9873938816	MITTALPKo8@GMA IL.COM	23.03.2025
					CS/COMM/234/2025	24.03.2025	M/S ORANGESTAR LOGISTICS VS. M/S P & G ENTERPRISES	RAVINDER KUMAR	9013554225	N/A	22.03.2025
					CS/COMM/253/2025	27.03.2025	REETA KHANNA VS. M/S AKS INFINITY	DEV RAJ SHARMA	9811387613	DEVSHARMAADVO CATE@GMAIL.COM	26.03.2025
					CS/COMM254/2025	27.03.2025	M/S JIT GLOBAL FREIGHT SOLUTIONS VS. M/S SNNR PVT. LTD.	AADESH SARASWAT	9999359053	AADESH9696@GMA IL.COM	26.03.2025
					CS/COMM/255/2025	27.03.2025	M/S E3 PANEL INDUSTRIES VS. ANOOP GOYAL	NANCY JAIN	7827867679	E3LEGAL@GMAIL.C OM	26.03.2025
				TRADEMARK/ COPYRIGHT	CS/COMM/190/2025	07.03.2025	I M VS. IPSITA MONDAL	M.K. MIGLANI	9811081980	MAIL@WRBINDIA.C OM	06.03.2025
				ARBITRATION	OMP(COMM)/25/2025	05.03.2025	SPLENDER BUILDWELL VS. PAWANJIT SANDU	SARTHAK GUPTA	8626615068	ADV.SARTHAKGUP TA@GMAIL.COM	04.03.2025
					OMP(COMM)/28/2025	10.03.2025	RNJ GREEN ENERGY PVT. LTD. VS. ENTERIA SUN POWER PVT. LTD.	AJAY KUMAR	8604005719	LITIGATION@GRAV ITASLEGAL.CO.IN	09.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/170/2024	14-03-2024	INDIAN OVERSEAS BANK Vs VINEET DWIVEDI	NEERAJ SOODH(P),	9999397965	s.n.legallawfirm.com	12.03.2024
				Commercial Suit	CS (COMM)/172/2024	15-03-2024	M/S INDIA SOTHEBYS INTERNATIONAL REALTY Vs BHANU CHOPRA	BHARAT GARG(P),	9711979113, 991077807	CHAMBER.SINGHVI@GMAIL.COMBHARATGARG93@GMAIL.COM	08.03.2024
				Commercial Suit	CS (COMM)/186/2024	16-03-2024	AYODHYA SINGH Vs M/S DINESH AND ASSOCIATES	Bharti Bhatt(P),	8291260270	rudghosh@gmail.com	15.03.2024
				Commercial Suit	CS (COMM)/185/2024	16-03-2024	CHAND MEHRA Vs BRITISH AIRWAYS PLC	Shaini Bhardwaj(P),	7895664246	Shine9st@gmai I .co m	13.03.2024
				Commercial Suit	CS (COMM)/189/2024	18-03-2024	M/S SAVANTOR PERFORMANCE MATERIALS INDIA PRIVATE LIMITED Vs M/S CREMICA FOOD INDUSTRIES LIMITED	Vidur Sikka(P),	9818388241	vidur.sikka@trulegal.co.in	15.03.2024.
				Commercial Suit	CS (COMM)/204/2024	20-03-2024	STATE BANK OF INDIA Vs ASHOK KUMAR	JAWAHAR CHAWLA(P),	9312965659	chawla8jl@gmail.co m	12.03.2024
				Commercial Suit	CS (COMM)/211/2024	22-03-2024	M/S INVESTAHOLIC LLP Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/209/2024	22-03-2024	JATIN CHAWLA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/210/2024	22-03-2024	GOMATI DEVI RITOLIA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/222/2024	28-03-2024	PUNJAB NATIONAL BANK Vs M/S SIGMA ENGINEERING WORKS	Sheepali Patial(P),	97173879798	advsheepali@gmail.com	11.03.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST		Arbitration and conciation act	OMP (COMM.)/26/2025	06-03-2025	Energy Efficiency Services Ltd Vs M/s Merrygold Enterprises	Bharath Gangadharan(P),	9810436518	sparklegalsolutions@gmail.com	45713
				Commercial suit	CS (COMM)/207/2025	12-03-2025	R K PRINTERS Vs M/s ROLIA TISSUES PVT LTD	Shourya Gupta(P),	9582908504	SHOURYAGUPTAADV@GMAIL.COM	45726
				Executiion petition	EXECUTION (COMM.)/102/2025	18-03-2025	M/S KAPOOR IMAGING PVT LTD Vs SHRI PRAVEEN KUMAR	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45723

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial suit	CS (COMM)/217/2025	18-03-2025	Naresh Kumar Bhardwaj Vs Satish Kumar	Ms. Suman Malhotra	9810349698	mnmadvocates@gmail.com	45728
				Executiion petition	Ex.COMM - Award by Arb. Comm./4/2025	19-03-2025	M/S BIFCO LEASING AND FINANCE PVT LTD Vs M/S Tinku Choudhary General Store AND ORS	Anoop Kumar Pandey(P),	9560815888	sanjuadvip@gmail.com	45728
				Commercial suit	CS (COMM)/220/2025	19-03-2025	Ms. Mahima Khanna Proprietor of M/s Design Aesthetic Vs Mr. Harpreet Marwah	NAMAN ISSRANI(P),	9711330006	advnamanissrani@gmail.com	45727
				Commercial suit	CS (COMM)/221/2025	19-03-2025	MS. SUGANDHA KUMARI Vs M/S TBC BY NATURE PVT LTD	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45722
				Arbitration and conciiation act	OMP (COMM.)/31/2025	24-03-2025	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	ROHIT GAUTAM(P),	8860637476	kdlawfirm@gmail.com	45734
			21	Executiion petition	EXECUTION (COMM.)/106/2025	24-03-2025	CAPT. PAWANJIT SINGH AHLUWALLA Vs TARANDEEP SINGH BAJAJ	SH. SHASHI BHUSHAN	9818203373	SASIADV@YAHOO.COM	45735
				Commercial suit	CS (COMM)/235/2025	24-03-2025	M/S APPLIED ELECTRO MAGNETICS PVT LTD Vs PUNJAB NATIONAL BANK	manish kaushik(P),	9818218885	manishkaushik.law@gmail.com	45733
				Commercial suit	CS (COMM)/243/2025	26-03-2025	KAILASH KUMAR JHA Vs NUTECH CONTRACTS PVT LTD.	Sidharth Joshi(P),	9818509714	sidharth@sidharthjoshi.com	45740
				Executiion petition	EXECUTION (COMM.)/119/2025	27-03-2025	PUNJAB NATIONAL BANK Vs NANDLAL ELECTRICALS	Sheepali Patial(P),	717387978	ADVSHIIPALI@GMAIL.COM	45734
				Commercial suit	CS (COMM)/249/2025	27-03-2025	ISHAAN RESEARCH LABORATORIES PRIVATE LIMITED Vs Gaurav Arora	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmecol.com	45726
				Commercial suit	CS (COMM)/250/2025	27-03-2025	INDIA GLYCOL LIMITED Vs ZEON BIOTECH PRIVATE LIMITED	PARTH DIXIT (p)	9899809187	GAUTAM@MIMANSALAW.IN	45741
				Commercial suit	CS (COMM)/251/2025	27-03-2025	CANARA BANK Vs SUMPI LAHA	CHITRA MALHOTRA(P),	9212888057	chitramalhotralegal@gmail.com	45734
				Executiion petition	EXECUTION (COMM.)/120/2025	28-03-2025	CEAT LIMITED Vs COUNTRY LINE LOGISTICS PVT LTD	ARVIND KUMAR	9868001254	ARVINDKUMAR2003@GMAIL.COM	45742

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial suit		28-03-2025	Dayanand Rajpal Vs Rajiv Rajpal	VIDIT GUPTA(P),	9910995511	a445defcol@gmail.co m	45741
32	SH. BHUPESH KUMAR	SOUTH-EAST		Commercial Suit	CS (COMM)/259/2025	03-03-2025	KAMINI PURI Vs SPLENDOR BUILDWELL PVT. LTD. AND ANR.	Siddhartha Negi	- 981850101	siddhant@asthanala w.in	26-02-2025
				Commercial Suit	OMP (I) (COMM.)/33/2025	03-03-2025	PAWANJIT SANDHU Vs SPLENDOR BUILDWELL PVT. LTD. AND ANR.	Siddhartha Negi	- 981850101	siddhant@asthanala w.in	26-02-2025
				Commercial Suit	OMP (I) (COMM.)/34/2025	07-03-2025	STATE BANK OF INDIA Vs MR. RAJENDER PRASAD	Dharmendra Singh	880078474	shubhi1673@gmail.co m	03-03-2025
				Commercial Suit	CS (COMM)/187/2025	11-03-2025	BENTLEY SYSTEMS INCORPORATED Vs MR. SUNIL KUMAR SASINDRAN	Aarshia Behl	9818061242	---	07-03-2025
				Commercial Suit	CS (COMM)/194/2025	11-03-2025	AKNA MEDICAL PVT. LTD. Vs NEW AGE HEALTHTECH PVT. LTD.	Divyansh Sharma	9811981042	DIVYANSHLA WOFFICES@GMAIL. COM	24-02-2025
				Commercial Suit	CS (COMM)/195/2025	18-03-2025	GURDEEP SINGH TULI Vs NIRUPAMA SHARMA AND ORS.	Saket Gogia	9739046560	saketgogia@lawttitud e.com	12-03-2025
				Execution Petition	CS (COMM)/214/2025	19-03-2025	RAVINDRA GOYAL VS M/S NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LIMITED (NAFFED)	SONAL SINHA	9810002285	sinhasonal0609@gm ail.co	12-03-2025
			22	Commercial Suit	Ex.COMM - Award by Arb. Comm./3/2025	19-03-2025	BENTLEY SYSTEMS INC. AND ANR. Vs BRIJESH KUMAR PANDEY AND ORS.	Rahul Beruar	9910044 787	rahul.beruar@beruar. com	18-03-2025
				Commercial Suit	CS (COMM)/219/2025	20-03-2025	STATE BANK OF INDIA Vs SHALIMAR B	SACHIN KUMAR LOHIA	9999353434	loh-associates mail.com,	19-03-2025
				Commercial Suit	CS (COMM)/222/2025	22-03-2025	THE JAMMU AND KASHMIR BANK LIMITED Vs GAGAN SACHDEVA PROPRIETOR OF M/S. INDIAN STORE	SHUBHAM BHARDWAJ	9S71923131	praninyayrgimg^i1» com	08-03-2025
				Commercial Suit	CS (COMM)/228/2025	24-03-2025	SANITARIO INDIA Vs SYNERGY EYE CARE	Dr Ajay Chaudhary	9717155565	advpls94@gmail.com	12-03-2025
				Commercial Suit	CS (COMM)/229/2025	26-03-2025	MRS. GEETA AGGARWAL Vs MS. RUPAN AHLUWALIA	Kamal Bansal	919810911743	kba@kbaa.in	24-03-2025
				Commercial Suit	CS (COMM)/238/2025						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/244/2025	27-03-2025	UNION BANK OF INDIA Vs MOHD. ADIL	Vandana Bhatia	9810092257	hlmtianndcompanyITl(ri}g nail.eon1	25-03-2025
				Commercial Suit	CS (COMM)/245/2025	27-03-2025	STATE BANK OF INDIA Vs SH. RAMESH KONDETI	NAZIA PARVEEN	011-22377840	sagarandsagar@live.com	25-03-2025
				Commercial Suit	CS (COMM)/252/2025	28-03-2025	STATE BANK OF INDIA Vs SMT. MUKESHWARI AND ANR.	AMIT SINGH	7011848843	amit.advocate13@gmail.com	26-03-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST			OMP (I) (COMM.)/35/2025	03-03-2025	MAJ. GEN. MANJIT SINGH SANDHU AND ANR. Vs SPLENDOR BUILDWELL PVT. LTD. AND ANR.	Siddhartha Negi	981850101	siddhant@asthanala.w.in	26-02-2025
					EXECUTION (COMM.)/89/2025	04-03-2025	SUNRISE ENTERPRISES Vs IJS ELECTRONICS	NITESH KUMAR	9999312369	akramadvocate83@gmail.com	28-02-2025
				Commercial Suit	EXECUTION (COMM.)/90/2025	04-03-2025	One97 Communications Ltd Vs R SANTHOSH	Gaurav Jain	9811074162	rohitjn2003@gmail.com	26-02-2025
					CS (COMM)/182/2025	05-03-2025	STATE BANK OF INDIA Vs SMT. DHARAMWATI	AMIT SINGH	7011848842	singhamit007@gmail.com	03-03-2025
					CS (COMM)/196/2025	11-03-2025	M/S HARVEL IRRIGATIONS PVT. LTD. Vs M/S BPTP LTD.	Neeraj Kumar	9599222549	Neeraj.justwin@gmail.com	10-02-2025
					EXECUTION (COMM.)/97/2025	12-03-2025	Bhushan Dealmark Private Limited Vs Meraj Ahamad	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	26-02-2025
					EXECUTION (COMM.)/105/2025	24-03-2025	NATIONAL SEEDS CORPORATION LTD Vs Cost to Cost Computers	Gyanendra Shukla	9650057524	yashvardhanroy@gmail.com	20-03-2025
					CS (COMM)/230/2025	24-03-2025	M/S LOGANI HUMAN PERFORMANCE LLP Vs MS. ZAINAB KHATOON	MOHIT SAROHA	9811216046	mohitsaroha.legal@gmail.com	01-03-2025
					EXECUTION (COMM.)/108/2025	25-03-2025	SANDEEP SAXENA Vs AB CAD CONSULTANCYPVTLTD	Rohtash Kanwar	9811207995	rohkan147@gmail.com	10-03-2025
					EXECUTION (COMM.)/109/2025	25-03-2025	anand rawat Vs NSB BPO SOLUTIONS PVT LTD	Shivom Garg	9650920980	shivomkumar84@gmail.com	22-03-2025

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					CS (COMM)/239/2025	26-03-2025	ISHAAN RESEARCH LABORATORIES PVT. LTD. Vs ORGANI BOTANIKI INDIA PVT. LTD.	SHIVENDRA PRATAP SINGH	9953394364	shivendra@ij=.theac meco.com	11-03-2025
					CS (COMM)/240/2025	26-03-2025	STATE BANK OF INDIA Vs MR. CHANDAN KUMAR	Suchita Dixit	S896932838	agnihotrisuchita@gm ail.com	21-03-2025
					CS (COMM)/246/2025	27-03-2025	VISTA LOGISTICS PVT. LTD. Vs TRACLAXX TRACTORE PVT. LTD.	BHARAT BHUSHAN	8076225938	RANANVATS29@ GMAIL.COM	26-03-2025
					CS (COMM)/247/2025	27-03-2025	PRECISION SYSTEM CONTROL Vs SAKET INFRADEVELOPERS PVT. LTD. AND ORS.	Pranav Proothi	9560205151,	MAIL@UTKASSOCI ATES.COM	26-03-2025
					CS (COMM)/261/2025	29-03-2025	DIWAKAR GUPTA Vs M/S EASTERN HERITAGE	Aditya Jain	8383953944	Jain.adityaraj@Yaho o.com	27-03-2025
					CS (COMM)/262/2025	29-03-2025	M/S GULSHAN POLYOLS LTD. Vs M/S SUDI PLASTIC PVT. LTD. AND ORS.	Madhur Verma	9716707407	vandvlegal@gmail.co m	27-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- DISTRICT EAST	NIL	CS (comm)	184/2025	05.03.2025	Sneh Biotech Pvt Ltd vs Flebo.In Pvt Ltd	Sh. Rishi Sood	9650133112	righisoodadvocate@gmail.com	03.03.2025
				CS (comm)	193/2025	10.03.2025	Cargo People Logistics & Shipping Pvt Ltd Vs Mr. Satish Kumar	Sh J S Arora	9811765540	jsarora.58@gmail.com	01.03.2025
				CS (comm)	201/2025	11.03.2025	Bhushan Dealmark Pvt. Ltd Vs Vijay Kumar Sahu Infrastructure Pvt Ltd	Sh S S Wani	8750618722	sswaniassociates@gmail.com	26.02.2025
				CS (comm)	202/2025	11.03.2025	Uma Kant Prop. M/S Shitala Enterprise Vs M/S Om Fire Safety Company Pvt. Ltd.	Sh Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	03.03.2025
				CS (comm)	208/2025	12.03.2025	M/S Anchor Fab Vs M/s Well Men	Sh. Swastik Verma	7979068894	verma.swastik19@gmail.com	18.02.2025
				CS (comm)	209/2025	12.03.2025	State Bank of India Vs Hari Krishna Jha	Sh Akhil Gupta	9811085046	gupta26a@yahoo.co.in	10.03.2025
				CS (comm)	211/2025	17.03.2025	M/S Omsons Marketing Pvt Ltd. Vs M/S Glow Infocon Pvt Ltd	Mr. Irshad Ahmed	9811962836	adv.irshad@gmail.com	23.01.2025
				CS (comm)	213/2025	17.03.2025	M/S Shiv Associates Vs M/S Millenium Infraengineers Pvt Ltd	Sh. Anil Gupta	9811042999	agearglawchambers.com	27.02.2025
				CS (comm)	237/2025	24.03.2025	Sushil Kumar Garg Vs Mittal Agencies	Sh Satvinder Singh	9310905051	team@sslegalsolutions.com	12.03.2025
				CS (comm)	256/2025	27.03.2025	State Bank of India Vs Sheela	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	21.03.2025
				CS (comm)	260/2025	28.03.2025	Superior Aircon Pvt Ltd. Vs M/S Spicetrix Engineering Pvt Ltd	Mr Apurv Parashari	8700451010	info@malawoffices.in	20.03.2025
				CS (comm)	263/2025	29.03.2025	RX Infotech Pvt. Ltd Vs M/S Bright Beginnings Pvt. Ltd.	Sh Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	27.03.2025
				OMP (comm)	23/2025	03.03.2025	Uttar Pradesh RajKiya Nigam Ltd. Vs Vedang Soft Pvt. Ltd.	Sh. Shivank Pratap Singh	9911797547	shivank@spslaw.co.in	13.02.2025

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				OMP (comm)	30/2025	20.03.2025	Ambuj Kumar Vs Abhishek Golecha	Sh. Vikram Kumar	9958319099	vikramkumaro4@yahoo.co.in	18.03.2025
				Misc DJ	330/2025	24.03.2025	Kenneth Arun Paul Vs Dinesh Goel	Sh Akshat Gupta	8860349935	adv.akshatg@gmail.com	12.03.2025
				EXE.	110/2025	25.03.2025	Elnova Pvt Ltd Vs M/S Trim Line Computers	Sh Rajeev Nayan	9899396765	rajeevnayan1.adv@gmail.com	19.03.2025
				EXE.	104/2025	24.03.2025	M/S Convergia Digital Education Vs Heritage English School	Sh Rajesh Kumar	9811389028	anjubagai@yahoo.com	25.02.2025
				EXE.	5/2025	04.01.2025	Infosys Ltd Vs Software Technology of India	Sh Arjun Sayal	9873136938	syalandcompany@gmail.com	15.10.2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		OMP COM	38/2025	04.3.2025	RAJWINDER KAUR SIDHU VS SPLENDOR BUILDWELL PVT	SIDDHANT ASTHANA	9818501011	siddhant@asthanalaw.in	23.01.2025
				CS COM	183/25	05.03.2025	MS LEELA TAXI SERVICE VS OFFICE OF THE DISTRICT MAGISTRATE	KARAN ASSOCIATION	8700292532	rk@karnassociates.com	27.02.2025
				CS COM	189/25	07.03.2025	BHUSHAN DEALMARK VS HYT ENGINERING COMPANY PVT	SS WANI & ASSOCIATION	8750618722	sswaniassociates@gmail.com	23.01.2025
				CS COM	197/25	11.03.2025	S B I VS RAVINDER	SUCHITRA DIXIT	8896932838	agnihotrisuchitra@gmail.com	26.02.2025
				OMP COM	27/25	11.03.2025	NITTYNANDA FARAK VS INDIA BULLS ENTERPRISE	DHANANJAY BHASKAR RAY	9717718294	ray.dhananjay@gmail.com	10.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			39 Block I	EX COM	98/25	17.03.2025	S. CHARANJIT V/S SH. PRAVINDER	SHAILEN BHATIA	98185586	advocate.shailenbhatia89@gmail.com	26.02.2025
				EX COM	99/25	17.03.2025	S. CHARANJIT V/S SH. PRAVINDER	SHAILEN BHATIA	98185586	advocate.shailenbhatia89@gmail.com	26.02.2025
				CS COM	227/2025	21.03.2025	MS WD -40 MANUFACTURING COMPANY VS ABHISEK BERA TRADING AS MS BAJRANGBALI TRADERS & ANATHER	SUDARSHAN KU BANSAL	9810132015	legal@unitedworld.co.in	
				CS COM	225/25	21.03.2025	ASHISH TYAGI V/S RUDRA BUILDING	SHANTNU AGGARWAL	9999347367	officeoflip@gmail.com	28.02.2025
				CS COM	226/25	21.03.2025	cargo people v/s a square	JS ARORA	9811765540	jsarora@gmail.com	07.03.2025
				MIS DJ	325/25	22.03.2025	SIVANANDA COMMERCIAL VS CONTANER CORPARATION	R P PAWA	9540889100	rppahwa01@gmail.com	15.03.2025
				CS COM	231/25	24.03.2025	CANARA BANK VS MAHAMMAD KUDUS	FAHAD KHAN	9219701292	fahad_advocate@gmail.com	18.03.2025
				A R B A COM	02/2025	25.03.2025	RAMAN GUPTA VS AXIS BANK	HARSH GATTANI	7415314431	harshgatani@outlook.com	23.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS COM	242/25	26.03.2025	PUNJAB NATIONAL BANK V/S MUJEEB	VIKRAM GOLA	9811244209	vikramgola@gmail.com	25.03.2025
				EX COM	7/25	26.03.2025	RAJU TIWARI & OTHER	SACHIN BAJPAI	9958992778	info@recennslegal.com	26.03.2025
				EX COM	116/25	26.03.2025	P N B VS MS TECHNODYNE	SHEEPALI	9717387978	Advsheepali@gmail.com	26.03.2025
				EX COM	1506/25	27.03.2025	GUNJAN GUPTA V/S M/S A.J.	PRAVEEN PAHUJA	9871220945	praveenpahuja72@gmail.com	23 03 .2025
				CS COM	257/2025	28.03.2025	SANJIVA SANDHU	MS ERISHA AGRITECH PVT	9891920235	rishikawasthi@yahoo.co.in	26.03.2025
				MIS DJ	350/25	29.03.2025	VIKRAM WADHAWAN VS MS RELIANCE GENERAL INSURANCE CO, LTD	VIKRAM WADHAWAN	8587846448	factshacks14@gmail.com	27.03.2025
				MIS DJ	350/25	29.03.2025	VIKRAM WADHAWAN VS MS RELIANCE GENERAL INSURANCE CO, LTD	VIKRAM WADHAWAN	8587846448	factshacks14@gmail.com	27.03.2025
36	SH. DUTT, JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	565/2025	04-03-2025	UNION BANK OF INDIA VS MANOJ KUMAR SINGH	SH ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	04.03.25
			209	CS COMM 74	617/2025	07-03-2025	AMIT RASTOGI VS PARMESH CONSTRUCTION CO. LTD.	MS SANGEETA GULATI	9810156556	surenderraizada@gmail.com	07.03.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	645/2025	11-03-2025	PUNJAB NATIONAL BANK VS NISHA KHANDELWAL	SH SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	11.03.25
			209	CS COMM 74	668/2025	11-03-2025	STATE BANK OF INDIA VS SUDEEP KUMAR	SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	11.03.25
			209	CS COMM 74	743/2025	17-03-2025	AR KAY MEDICOS PVT. LTD. VS LOUIS AND CLARK PHARMACEUTICALS LLP	SH AMIT DAYAL	9810164421	mail@amitdayal.attorney	17.03.25
			209	CS COMM 74	754/2025	18-03-2025	BANK OF BARODA VS SANGEETA ARORA	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	18.03.25
			209	CS COMM 74	760/2025	18-03-2025	CANARA BANK VS TINA SHARMA	SH SUNIL KUMAR JHA	9013351414	kjhasunil943@gmail.com	18.03.25
			209	CS COMM 74	788/2025	20-03-2025	STATE BANK OF INDIA VS DUKKA SIVAJI	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	20.03.25
			209	CS COMM 74	792/2025	21-03-2025	SANDEEP VERMA VS NOIDA CYBERPARK PVT. LTD.	SH ATUL KUMAR SINGH	9555526556	officekslaw@gmail.com	20.03.25
			209	CS COMM 74	817/2025	24-03-2025	P DINESH VS PSA IMPEX	SH MOHIT SINGHAL	9911692228	singhalmohitlegal@gmail.com	24.03.25
			209	CS COMM 74	825/2025	24-03-2025	SHALU KAPOOR VS ULTRA INTECH IT SOLUTIONS	SH J. S. KOHLI	9999631964	chamber@kohliandasociates.in	24.03.25
			209	CS COMM 74	842/2025	26-03-2025	BANK OF BARODA VS YOGESH SHARMA	SH SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	26.03.25
			209	CS COMM 74	849/2025	26-03-2025	RICH CREDIT FINANCE PVT. LTD VS DHARAM PRAKASH	SH NISHANT MITTAL	9650886707	concepts.legals@gmail.com	26.03.25
			209	CS COMM 74	850/2025	26-03-2025	RICH CREDIT FINANCE PVT. LTD VS AMRIT PAL SINGH	SH NISHANT MITTAL	9650886707	concepts.legals@gmail.com	26.03.25
			209	CS COMM 74	871/2025	27-03-2025	STATE BANK OF INDIA VS PRASHANT KUMAR SINGH	MS SHCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	27.03.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	875/2025	28-03-2025	ONE97 COMMUNICATIONS LTD. VS PRYMUS BRANDCOM INDIA PVT. LTD.	SH ROHIT JAIN	9811074162	rohitjn2003@gmail.com	27.03.25
			209	CS COMM 74	881/2025	28-03-2025	STATE BANK OF INDIA VS SAHIL CHAWLA	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	28.03.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	564/2025	04-03-2025	UNION BANK OF INDIA VS MANOJ KUMAR SINGH	SH ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	04.03.25
			101	CS COMM 74	575/2025	04-03-2025	RANJEET SINGH VS JASWANT SINGH	SH R. K. GUPTA	8595667401	advocaterkgupta1958@gmail.com	04.03.25
			101	CS COMM 74	578/2025	04-03-2025	SARAB PAL SINGH BAWA VS JATIN ARORA	SH JITENDER KUMAR KHULLAR	8860122933	jitenderkhullar@gmail.com	04.03.25
			101	OMP COMM 73	583/2025	05-03-2025	PEEJAY FINANCE COMPANY PVT. LTD. VS KHILAFAT ALI	SH B.B. SHARMA	9891887145	bankebiharisharma@rediffmail.com	05.03.25
			101	CS COMM 74	600/2025	06-03-2025	BHAGWAN GUPTA VS DURGESH DHAWAN	SH MANJEET KAPIL	9650010337	adv.manjeetkapil@gmail.com	06.03.25
			101	CS COMM 74	616/2025	07-03-2025	PRIYA RANJAN KUMAR VS A B CLEARING AND FORWARDING AGENCY	SH ANURAG VASHISHTT	9818926676	anurag7vashisht@gmail.com	07.03.25
			101	CS COMM 74	626/2025	10-03-2025	BANK OF BARODA VS HITESH KUMARI	SH SHAILENDER SINGH SISODIA	8130237770	shailender.sisodia@gmail.com	07.03.25
			101	CS COMM 74	630/2025	10-03-2025	CANARA BANK VS MAYUR NANDWANI	SH KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.com	10.03.25
			101	CS COMM 74	644/2025	11-03-2025	AMIT JAIN VS CHINAR FORGE LTD.	SH JAYANAT PAWAR	9871133705	jayant.lawyer@gmail.com	11.03.25
			101	OMP COMM 77	742/2025	17-03-2025	TRIANGLE SYSCOM SERVICES VS CENTRAL ELECTRONICS LTD	SH SHAILENDER SAINI	9891223626	office1.ms law@gmail.com	17.03.25
			101	CS COMM 74	753/2025	18-03-2025	BANK OF BARODA VS SANDEEP KUMAR	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	18.03.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	759/2025	18-03-2025	COGENT TRANSWARE SOLUTIONS PVT. LTD. VS MEX STROAGE SYSTEM PVT. LTD,	SH HITESH CHOPRA	8178800668	advocatehiteshchopra@gmail.com	18.03.25
			101	CS COMM 74	764/2025	18-03-2025	PRINCE GOLD AND DIAMONDS INDIA PVT. LTD. VS SHAKEEL AHMED TRADING AS PRINCE JEWELLERS	SH JAYANT KUMAR	9654425878	jayantkumarr@gmail.com	18.03.25
			101	CS COMM 74	796/2025	21-03-2025	TRANE TECHNOLOGIES INDIA PVT. LTD. VS NOIDA CYBERPARK PVT. LTD.	SH SUMEET ANAND	9953154353	suprapartnerslegal@gmail.com	21.03.25
			101	CS COMM 74	819/2025	24-03-2025	RAJIV TYAGI VS SANGWAN HEIGHTS PVT. LTD.	SH RAJEEV JAIN	9810736621	rajivjj178@gmail.com	24.03.25
			101	CS COMM 74	833/2025	25-03-2025	USHA DEVI PROP AJN CONTRACTORS VS THE NEW INDIA ASSURANCE CO. LTD.	SH SACHIN KUMAR JAIN	9136136336	advskjain@gmail.com	25.03.25
			101	CS COMM 74	841/2025	26-03-2025	BANK OF BARODA VS ADITYA GUPTA	SH SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	26.03.25
			101	CS COMM 74	844/2025	26-03-2025	BUDDHA SHIPPING AND SERVICES PVT. LTD. VS SEASPRINT LOGISTICS PVT. LTD.	SH SAURABH SHARMA	9354787060	advsaaurabhsharma1998@gmail.com	26.03.25
			101	CS COMM 74	845/2025	26-03-2025	BANK OF BARODA VS DISHA ENTERPRISES	SH SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	26.03.25
			101	CS COMM 74	847/2025	26-03-2025	RICHCREDIT FINANCE PVT. LTD VS PKS PERFUMERY AND MANUFACTURING PVT. LTD.	SH NISHANT MITTAL	9650886707	concepts.legals@gmail.com	26.03.25
			101	CS COMM 74	873/2025	27-03-2025	RESOLUTE PROJECTS PVT. LTD. VS BROADWAYS ENTERPRISES PVT. LTD.	SH S. K. MATHUR	9810065075	skmathur1952@gmail.com	27.03.25
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	SANJEEV NORTH EAST	201, New Building KKD								28.02.2025
				C.S.(COMM)	30/2025	03-03-2025	M/S VISHWAKARMA ENGG.WORKSVsM/S KHUNTHUNATHPOWER	LALIT KUMAR	9971028405	kumarlalito78@gmail.com	01.03.2025
			---do--	C.S.(COMM)	31/2025	03-03-2025	INDIAN OVERSEAS BANKVsRACHNA GUPTA	SHAILENDER SHARMA	9910817646	advchetri@gmail.com	01.03.2025
			---do--	Execution(Comm	17/2025	03-03-2025	VASUDHA ENVIROACTIONLLP THROUGH ITS ARVsMS GREENWAVESENvironmental SOLUTIONS AND OTHERS	ANKUR TRIPATHI	9313872085	aankurtripathi@gmail.com	01.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	Execution(Comm.)	18/2025	03-03-2025	HARSHAD GUPTA Vs MS GREEN WAVESENVIRONMENTALSOLUTION AND OTHER	ANKUR TRIPATHI	9313872085	aankurtripathi@gmail.com	01.03.2025
			---do--	OMP (I)(COMM)	8/2025	04-03-2025	AVANSE FINANCIALSERVICES LTD Vs TAMANNA GUSAIN	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	04.03.2025
			---do--	OMP(COMM)	1/2025	05-03-2025	NEELAM PANDEY AND ANRVs SHRI OM SAI COOPERATIVE URBAN T/CSOCIETY LTD AND ANR	MANOJ MISHRA	9210317462	manojmishra9210@gmail.com	04.03.2025
			---do--	Execution(Comm.)	19/2025	05-03-2025	JASMINE HYGIENEPRODUCTS PVT LTD Vs SACHIN KUMAR	DINESH YADAV	9811184067	advdinesh482@gmail.com	20.02.2025
			---do--	Execution(Comm.)	20/2025	06-03-2025	ORIENT LINKS PVT LTD Vs RUPAM JHA PROPRIETOR OF ANAMICA COPYMANUFACTURING	MAHESH SHARMA	9810493325	advmesharma2010@gmail.com	06.03.2025
			---do--	C.S.(COMM)	32/2025	07-03-2025	MR RAJKUMAR GUPTA Vs ICICI HOME FINANCE Co Ltd Through its AR	SIDHANT ANTIL	9654404407	advsidhantantil@gmail.com	06.03.2025
			---do--	C.S.(COMM)	33/2025	07-03-2025	WISE TECH INTERIORS Vs BUILDCONCONSTR UCTIONS	DISHA PASSI	997 1706014	dishapassi5767@gmail.com	06.03.2025
			---do--	C.S.(COMM)	34/2025	07-03-2025	WISE TECH INTERIORS Vs DHARAMPAL CHIMANLAL THROUGH ITS PARTNERS&iothers	DISHA PASSI	997 1706014	dishapassi5767@gmail.com	06.03.2025
			---do--	Execution(Comm.)	21/2025	07-03-2025	RISHI PAL SHARMA Vs SANTITUDE COMMUNI CATION DIGITALIZATION MINING PVT LTD	INDER SINGH	98110009971	inder-s- adhikari@gmail.com	17.03.2025
			---do--	Execution(Comm.)	22/2025	07-03-2025	Chandrasekhara Pharma Pvt Ltd Vs SUNITA DEVI	ANKIT KUMAR		adv.aankitarya@gmail.com	17.03.2025
			---do--	Execution(Comm.)	23/2025	10-03-2025	CANARA BANK Vs SHIV KUMAR	RAHUL KHANNA	9810288424	anilsinghandcompany@gmail.com	10.03.2025
			---do--	C.S.(COMM)	35/2025	11-03-2025	Bank of Baroda Vs Ram Kumar	UMESH JOSHI	9910568669	advumeshioshi@gmail.com	10.03.2025
			---do--	C.S.(COMM)	36/2025	11-03-2025	Bank of Baroda Vs Om Prakash Gupta	UMESH JOSHI	9910568669	advumeshioshi@gmail.com	10.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
						11-03-2025			MOHINDER KU			11.03.2025
			---do--	Execution(Comm.)	24/2025		JAIDEEP SINGHVvsJag Pravesh ChandraHospita			98688085961	jusremedium6@gmail.com	
						12-03-2025			HEMANT GUPTA			11.03.2025
			---do--	C.S.(COMM)	37/2025		RANDHIR KUMAR JHAVsPARO MUTHREJA AND OR			9811249331	legalteam.plc@gmail.com	
						12-03-2025			RICKY CHOPRA			11.03.2025
			---do--	Execution(Comm.)	25/2025		SUPER SURGMED PVT LTDVsSRISHTI PHARMA			8800855555	rickichopra@rickichopra.in	
						12-03-2025			RICKY CHOPRA			11.03.2025
			---do--	Execution(Comm.)	26/2025		SUPER SURGMED PVT LTDVsHELICON SURGICAL ANDMEDICAL DEVICES			8800855555	rickichopra@rickichopra.in	
												12.03.2025
			---do--	C.S.(COMM)	38/2025	17-03-2025	BANK OF MAHARASHTRAVsSUNITA DEVI		RICKY KUMAR	9891691568	rakesh.advct@gmail.com	
			---do--	C.S.(COMM)	39/2025	17-03-2025	Smt Neelam JainVsSh Ankur		PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	12.03.2025
			---do--	C.S.(COMM)	40/2025	19-03-2025	M/s Choudhary TelecomThrough A RVsHabibul Hussain		VIVEK SINGH	9811097145	n/a	11.03.2025
			---do--	C.S.(COMM)	41/2025	19-03-2025	GUDDU GUPTA TRADINGAS MS LEELA COSMETICSVsKALIA GUPTA AND ORS		SANJEEV SINGH	9811129304	sanjeev.singh(@singhnassociates.com	17.03.2025
			---do--	Execution(Comm.)	27/2025	19-03-2025	ASHOK NISCHALVsJITENDER SINGH		ABHAY MOHAN	989153006	advabhaymohen@gmail.com	19.03.2025
			---do--	Execution(Comm.)	28/2025	19-03-2025	STATE BANK OF INDIAVsSATENDER KUMAR					26.03.2025
			---do--	MISC DJ	110/2025	20-03-2025	meet marketingVsswastik industries		ADARSH KUMA	8512853939	aor.adarsh@atchambers.in	
			---do--	Execution(Comm.)	29/2025	20-03-2025	State Bank Of IndiaVsVirendra Singh		SUCHITA DIXIT	8896932838	agnihortisuchita@gmail.com	20.03.2025
			---do--	Execution(Comm.)	30/2025	20-03-2025	ANIL JAINVsFIROZ KHAN		NAGENDER LAI	9810157128	nlakraadv@gmail.com	20.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	Ex. Comm- Award byArb.Comm	1/2025	24-03-2025	KOTAK MAHINDRA PRIMELTDVsTUSHAR SINGH	SAGAR MISHRA	7053284188	sagarmishra2490@g mail.com	
			---do--	Execution(Comm.)	31/2025	25-03-2025	Mangal Sales CorporationVsShree Bala Jee Papers	VIJAY KUMAR	9810169432	n/a	24.03.2025
			---do--	C.S.(COMM)	42/2025	26-03-2025	DeepaVsAnupama Singh	SUBHASH CHA	9868467111	n/a	26.03.2025
			---do--	C.S.(COMM)	43/2025	27-03-2025	Kotak Mahindra PrimeLimitedVsMANJEET Y AND ANR	AJAY UPPAL	9811740125	VIRTUOUS.PEOPLE @GMAIL.COM	11.03.2025
			---do--	C.S.(COMM)	44/2025	27-03-2025	Kotak Mahindra PrimeLimitedVsANIL KUMAR	AJAY UPPAL	9811740125	VIRTUOUS.PEOPLE @GMAIL.COM	11.03.2025
			---do--	OMP(COMM)	2/2025	27-03-2025	NEELAM PANDEYVsSHRI OM SAICOOPERATIVE URBAN T/CSOCIETY LTD AND ORS	MANOJ MISHR	9210317462	manojmishra9210@g mail.com	27.03.2025
			---do--	C.S.(COMM)	45/2025	28-03-2025	Credology Services PrivateLimitedVsTijara Enterprises andothers	ABHISHEK GAR	8802583497	purushehrawat22@g mail.com	28.03.2025
39	SH. KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	BRIJESH GARG, JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)						
						04-03-2025	M/S GUPTA OIL AND FLOUR MILLS Vs M/S GANESH TRADING	RAVISH KUMAR GOYAL(P),	9560258745	ravishgoel@gmail.co m	28.02.2025
				301, New Court Building	CS (COMMERCIAL)						
						04-03-2025	M/S GUPTA OIL AND FLOUR MILLS Vs M/S JAIN TRADING CO	RAVISH KUMAR GOYAL(P),	9560258745	ravishgoel@gmail.co m	28.02.2025
				301, New Court Building	CS (COMMERCIAL)						
						05-03-2025	CANARA BANK Vs Shahvez Siddiqui	Eshu Chaudhary(P) ,	9711275697	eshuadvocate@gmail. com	01.03.2025

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			301, New Court Building	CS (COMMERCIAL)							
					06-03-2025	CS (COMM)/142/2025	Metal Monger Vs MANU BANSAL	Ashu Ralhan(P),	9312882106	arlegal266@gmail.co m	01.03.2025
			301, New Court Building	CS (COMMERCIAL)							
					07-03-2025	Execution (Comm)/53/2025	CANARA BANK Vs RITA ROY	Eshu Chaudhary(P) ,	9711275697	eshuadvocate@gmail. com	04.03.2025
			301, New Court Building	CS/COMMERCIAL							
					11-03-2025	CS (COMM)/152/2025	SANA HERBAL PVT LTD Vs DEHLVI AMBER HERBALS PVT LTD AND ANR	MAHESH KUMAR MIGLANI(P),	9811081980	mail@wrbindia.com	05.03.2025
			301, New Court Building	CS (COMMERCIAL)							
					11-03-2025	CS (COMM)/155/2025	Pawan Kumar Vs r r agencies	Gaurav sharma(P),	9811695953	vashishtgaurav.07@g mail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
					11-03-2025	CS (COMM)/156/2025	Shuaib Siddique Vs Rogin Son Lobo	Sharat Kapoor(P),	9811051218	office@kadvocates.in	06.03.2025
			301, New Court Building	CS (COMMERCIAL)							
					17-03-2025	MISC DJ/264/2025	ram kumar sharma Vs IHBAS AND ORS	SUDHIR KUMAR SHARMA(P),	9811736052	sksad4u@gmail.com	10.03.2025
			301, New Court Building	CS (COMMERCIAL)							
					18-03-2025	Execution (Comm)/57/2025	Rishab Goel Vs Lalit Jain	Dharini Windlass(P),	9899992118	dhariniw11@gmail.co m	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			301, New Court Building	CS (COMMERCIAL)			Dinesh Gupta Vs Rajesh Kumar	Avnish Shukla(P),	9871603366	adnishshuklaadvocat es@gmail.com	11.03.2025	
			301, New Court Building	CS (COMMERCIAL)	21-03-2025	MISC DJ/277/2025						
			301, New Court Building	CS (COMMERCIAL)	18-03-2025	CS (COMM)/166/2025	MUTHOOT FINANCE LTD Vs JAI KARAN GOEL	S S Sobti(P),	6560609412	kohlisobti@gmail.co m	13.03.2025	
			301, New Court Building	CS (COMMERCIAL)								
			301, New Court Building	CS (COMMERCIAL)	24-03-2025	CS (COMM)/179/2025	M/S THE SUPREME INDUSTRIES LTD Vs M/s Cool Airways Engineers Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.co m	17.03.2025	
			301, New Court Building	CS (COMMERCIAL)								
			301, New Court Building	CS (COMMERCIAL)	20-03-2025	CS (COMM)/175/2025	VISTORY CONSULTANTS PVT LTD Vs ACHIVEMENTS POINTS AND ORS	Navdeep Dev Singh(P),	9654417727	navdeepdev@gmail.c om	17.03.2025	
			301, New Court Building	CS (COMMERCIAL)								
			301, New Court Building	CS (COMMERCIAL)	21-03-2025	CS (COMM)/178/2025	PRAMOD KUMAR GARG Vs M/S ABCZ BUILDCON PVT LTD	Lalit kumar(P),	9971759150	adv.lalitikumar2010@ gmail.com	17.03.2025	
301, New Court Building	CS (COMMERCIAL)											
			301, New Court Building	CS (COMMERCIAL)	27-03-2025	Execution (Comm)/62/2025	Sarita Pandey Vs Shahnawaz alias Prem bhatia	SUNIL KUMAR BHARDWAJ(P),	9971859591	sarita7678564179	21.03.2025	
			301, New Court Building	CS (COMMERCIAL)	27-03-2025	Execution (Comm)/63/2025	Shiv Kumar Gandhi Vs APK VALUE RETAIL LLP	Manish Kumar(P),	9971859591	sarita7678564179	21.03.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/54/2025	HDFC BANK LTD Vs UMESH UMESH	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/53/2025	HDFC BANK LTD Vs HARI SINGH	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/52/2025	HDFC BANK LTD Vs DAVINDRA CHAUHAN	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/51/2025	HDFC BANK LTD Vs ASHISH BANSAL	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/50/2025	HDFC BANK LTD Vs ANNU BASANT	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/49/2025	HDFC BANK LTD Vs MANSI SAINI	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025
			301, New Court Building	CS (COMMERCIAL)							
						OMP (I) (COMM)/48/2025	HDFC BANK LTD Vs NEERAJ KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	08.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	21-03-2025	MISC DJ/279/2025	PUNJAB NATIONAL BANK Vs SHRIKANT SINGH	HONEY KUMAR(P),	9711763896	honeykuma.01@gmail.com	21.03.2025
			301, New Court Building	CS (COMMERCIAL)	21-03-2025	MISC DJ/280/2025	M/S ROBOTECH PVT LTD Vs M/S IDEAL PUBLIC SCHOOL	Mahendra Singh Sharma(P),	9643327486	nishantjain.25@gmail.com	21.03.2025
			301, New Court Building	CS (COMMERCIAL)	06-03-2025	MISC DJ/246/2025	VISHAL SHARMA Vs MUBARAK HUSSAIN	SAMRIDHI SAMRIDHI(P),	9654713565	infoakelellp@gmail.com	06.03.2025
			301, New Court Building	CS (COMMERCIAL)	03-03-2025	Execution (Comm)/46/2025	VIMLESH Vs ABHISHEK KUMAR	SIDHANT DHINGRA AND ASSOCIATES(P),	9650677902	sidhantdhingra@advocatessidhantdhingra.com	03.03.2025
			301, New Court Building	CS (COMMERCIAL)	03-03-2025	MISC DJ/238/2025	MOHD IMRAN Vs MAYASHEEL RETAIL INDIA LTD	Zareef Ahmad(P),	9811740125	zaheerahmad.07@gmail.com	03.03.2025
			301, New Court Building	CS (COMMERCIAL)	03-03-2025	Execution (Comm)/47/2025	M/S OP AND SON TRADER PVT LTD Vs Gurdayal Aggarwal	Rama Sharma(P),	9911855122	ramashrma4597@gmail.com	03.03.2025
			301, New Court Building	CS (COMMERCIAL)	45728	CS (COMM)/179/2025	M/S THE SUPREME INDUSTRIES LTD Vs M/s Cool Airways Engineers Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.com	24.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		COMMERCIAL							
			ROOM NO 208		05-03-2025	CS (COMM)/139/2025	aji Trading Vs M/s Sahil Cable L	Chirag Chaturvedi	8285832757	chamberfosttarungar g@gmail.com	05-03-2025
			ROOM NO 208	COMMERCIAL	07-03-2025	CS (COMM)/148/2025	s winding wires Vs MS Ashoka E	Avnish Shukla	9871603366	avineshshuklaadvocat e@gmail.com	07-03-2025
			ROOM NO 208	COMMERCIAL	10-03-2025	CS (COMM)/150/2025	AR MITTAL Vs Lakshaman Prasa	ARUN KUMAR	9210004370	adv.vyasarun@gmail. com	10-03-2025
			ROOM NO 208	COMMERCIAL	11-03-2025	CS (COMM)/158/2025	W TRADING Vs RAMANJINAMA	Neelam Malik	7303296156	neelammalik8512@g mail.com	11-03-2025
			ROOM NO 208	COMMERCIAL	11-03-2025	CS (COMM)/159/2025	kesh Jain Vs Bhai Bahi Mens We	Himanshu Nagpal	9818981831	himanshunagpal@gm ial.com	11-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	CS (COMM)/163/2025	DIWAKAR Vs M/S KR ENTERPI	SD WINDLESH	9811196203	sdwindleshadv@gmai l.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	CS (COMM)/164/2025	N BANK Vs MS VAIBHAV RO SY	RAHUL KHANNA	9868213110	anilsinghandcompan y@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	18-03-2025	CS (COMM)/167/2025	L PUROHIT Vs CHILUKA SHIVA	Kushal Aggarwal	9910131155	aggarwalkushal99@g mauil.com	18-03-2025
			ROOM NO 208	COMMERCIAL	18-03-2025	CS (COMM)/168/2025	VIKASH NAHAR Vs ANITA	SIDHANT DHINGRA AND ASSOCIATES	9650677902	siddhantdhingra@sid dhantdhingra.com	18-03-2025
			ROOM NO 208	COMMERCIAL	04-03-2025	cution (Comm.)/48/2	ROUGH ITS PROP SH SACHIN G	Bhanu Gupta	9953546358	guptabhanu197197@g mail.com	04-03-2025
			ROOM NO 208	COMMERCIAL	11-03-2025	cution (Comm.)/54/2	Rathi Vs M/s Shakti Polytube P	Rakesh Kumar	1141450767	infoabrlegal@gmial.c om	11-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	cution (Comm.)/55/2	AL Vs MORPHEUS DEVELOPER	Zareef Ahmad	9999440419	vikasbhatia28o@gmi al.com	12-03-2025
			ROOM NO 208	COMMERCIAL	18-03-2025	cution (Comm.)/58/2	av Jain Vs DD Infraventure PVT	Pradeep Kumar	9818107715	advocatepradeepsaga r@gmail.com	18-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL							
			ROOM NO 208		29-03-2025	IP (I) (COMM)/55/2025	oses Private Limited Vs Space In	Krishnan V(P)	9884911093	sacgub_s@outlook.com	29-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/38/2025	DFC BANK LTD Vs ROHIT KUMAR	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/39/2025	DFC BANK LTD Vs AMIT CHAWLA	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/40/2025	HDFC BANK LTD Vs RAJNI	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/41/2025	DFC BANK LTD Vs RAM SINGH YADAV	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/42/2025	DFC BANK LTD Vs ASHVNI KUMAR	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/43/2025	DFC BANK LTD Vs RAJAT NAYAK	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/44/2025	HDFC BANK LTD Vs RAFEEK	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/45/2025	DFC BANK LTD Vs MANISHA SHARMA	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	12-03-2025	IP (I) (COMM)/46/2025	DFC BANK LTD Vs MANISHA SHARMA	AJAY UPPAL	9811740125	virtuous.people@gmail.com	12-03-2025
			ROOM NO 208	COMMERCIAL	17-03-2025	IP (I) (COMM)/47/2025	DFC BANK LTD Vs UMESH VERMA	AJAY UPPAL	9811740125	virtuous.people@gmail.com	17-03-2025
			ROOM NO 208	COMMERCIAL	21-03-2025	OMP (COMM)/2/2025	TERPRISES Vs GURU TEG BAHADUR	Saurabh Kumar Tuteja	9810162373	tarkeshwarnath@rediffmail.com	21-03-2025
			ROOM NO 208	COMMERCIAL	11-03-2025	MISC DJ/252/2025	INDIA PVT LTD Vs SHIPRA SINHA	SUSHIL Shukla	9582483990	ssalegal.09@gmail.com	11-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL							
			ROOM NO 208		17-03-2025	MISC DJ/262/2025	SH AGGARWAL Vs MUKESH K	satish verma	8588908173	satishvermaadv@gmail.com	17-03-2025
				COMMERCIAL							
			ROOM NO 208		20-03-2025	MISC DJ/271/2025	ank of Baroda Vs Rahul Upadhy	S.L.sagar	9958874062	slsagaradv@gmail.com	20-03-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA						through its Proprietor Nishant Gupta	PUSHPDEEP SINGH(P),		
					CS (COMM)/144/2025	03-03-2025		LOKESH (PROPRIETOR OF L KARCHIT CHILD CARE)	SINGHAL(P),	9650771971	
					CS (COMM)/140/2025	05-03-2025				9599043045	
					CS (COMM)/153/2025	11-03-2025		Manoj Vs JBMS retails	Gaurav sharma(P),	9811695953	
					CS (COMM)/154/2025	11-03-2025		Manoj Vs Muskan Bulani	Gaurav sharma(P),	9811695953	
					Execution (Comm)/56/2025	12-03-2025		Vs MOHD YUSUF PROP OF GULSHAN FRUIT CO	SUNNY JAIN(P),	9266715001	
					MISC DJ/263/2025	17-03-2025		AJAY GUPTA Vs VINAY GOYAL	Akash Gupta(P),	9999347367	
					Execution (Comm)/59/2025	19-03-2025		GLOBAL INFRA PROJECTS LTD	Shitanshu(P),	9958052214	
					Execution (Comm)/61/2025	22-03-2025		KUMAR ARORA Vs PRAGYA SHARMA	Suraj Gupta(P),		
					CS (COMM)/176/2025	20-03-2025		Asha Sharma Proprietor of JSK Fitness Gym	Suchita Dixit(P),	8896932838	
					Execution (Comm)/60/2025	21-03-2025		MAHARASTRA Vs GOLD SHAGUN AND ORS	not known	not known	not known
					MISC DJ/295/2025	25-03-2025		SARLA DEVI Vs ASHOK KUMAR GUPTA	kk tyagi(P),	9810497887	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (COMM) 4/25	28-03-2025		ALKA V/S JAMMU ESS IEE FINANCE PVT LTD			
					MISC DJ 300/25	26-03-2025		GRANTES PVT LTD VS RAMESH CHAND RAM	devender singh	9818317222	
					CS (COMM) 172/25	19-03-2025		PVT LTD VS FOLIFLEX CABLE INDIA PVT LTD	natwar rai	9670617869	
					CS (COMM) 173/25	19-03-2025		GARMENTS VS M.S KAKA BAZAR PVT LTD	vishal	9910703213	
					CS (COMM) 147/25	07-03-2025		KUMAR VS ASHOK KUMAR RAJPUROHIT	neelam malik	7303296156	
					CS (COMM) 143/25	06-03-2025		KISHAN GUPTA VS COMMISSIONER MCD	SATYENDRA KUMAR SINGH	9811161525	
					CS (COMM) 137/25	04-03-2025		M/S AYUSHI DENIM LLP VS M/S YS TRADERS	PIYUSH KATIYAL	8700925528	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304								
				COMMERCIAL	28-02-2025	CS (COMM)/133/2025	MOHD. HAROON VS JAMIATUL HUDA	MOHD. ASIF	9818576258	advmohdasif@gmail.com	03-03-2025
				COMMERCIAL	01-03-2025	CS (COMM)/134/2025	ASHISH TYAGI VS SUPER CITY DEVELOPERS PVT LTD.	NTNU AGGAR	9999347367	officeofllp@gmail.com	03-03-2025
				COMMERCIAL	28.02.2025	CS (COMM)/138/2025	MAMTA JAIN VS MONIKA TOMAR	OHAN BHATI	9971606007	RohanBhatia@gmail.com	04.03.2025
				COMMERCIAL	03.03.2025	MISC DJ/243/2025	YOHESH FABRICS VS AARTI COLLECTION	PREM RATAN	9717703511	-	04.03.2025
				COMMERCIAL	01-03-2025	CS (COMM)/141/2025	POOJA SHARMA VS MALIK WATCH AND MOBILE	R.N. DUBEY	9811179209	-	05-03-2025
				COMMERCIAL	28.02.2025	CS (COMM)/145/2025	SUDHIR KUMAR VS GULFAM	ALEWAR SING	7982546417	rajorapan23@gmail.com	01.03.2025

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				COMMERCIAL	06.03.2025	CS(COMM)146/2025	M/S IMPRESSIVE DATA SERVICES PVT LTD VS NATIONAL MEDICAL COMMISSION	MOHD AZEEM	9868334630	mahantashivanath@gmail.com	06.03.2025
				COMMERCIAL	06.03.2025	CS(COMM)149/2025	SMT. PRATIMA GUPTA VS SHRI AJAY KUMAR AGGARWAL	MOHD. BABAR	9891146454	mohdbabaradv@gmail.com	07.03.2025
				COMMERCIAL	19-02-2025	EX(COMM)49/2025	GAURAV JAIN VS PARVEZ AHMED	RAKESH JAIN	9899372907	rakeshjain68@yahoo.co.in	04-03-2025
				COMMERCIAL	01-03-2025	EX(COMM)51/2025	CANARA BANK VS SHAHNEZ SIDDIQUI	HU CHAUDHARY	9711275697	eshuadvocate@gmail.com	06-03-2025
				COMMERCIAL	01-03-2025	EX(COMM)52/2025	CANARA BANK VS GREESH PARKASH	HU CHAUDHARY	9711275697	eshuadvocate@gmail.com	06-03-2025
				COMMERCIAL	06.03.2025	CS(COMM)151/2025	JAMMU & KASHMIR BANK LTD. VS SMT. SUDESH SHARMA	DAYIB QURESHI	8800543987	SOAYIB@GMAIL.COM	10.03.2025
				COMMERCIAL	06-03-2025	CS(COMM)157/2025	SPR PAPERS PVT. LTD. VS MRIDULA CARTON CREATORS	S.S. GANGWAR	9717211123	gangwar@gsgangwar.com	11-03-2025
				COMMERCIAL	08-03-2025	CS(COMM)160/2025	PAWAN KUMAR LAKHOTIA VS ANIL BHATIA	AURAV SHARMA	9811695953	-	11-03-2025
				COMMERCIAL	08-03-2025	CS(COMM)161/2025	MANOJ KUMAR SHARMA VS KRITI BANSAL	AURAV SHARMA	9811695953	-	11-03-2025
				COMMERCIAL	10-03-2025	CS(COMM)165/2025	GOYAL STEEL ENTERPRISES VS SD ENGINEERING SOLUTIONS	KARTIK JAIN	8368060074	advocatekartik98@gmail.com	17-03-2025
				COMMERCIAL	13-03-2025	CS(COMM)169/2025	BANK OF BARODA VS LAKSHAY SHARMA	TANJALI SHAH	8447833470	advocate.134@gmail.com	18-03-2025
				COMMERCIAL	17-03-2025	CS(COMM)170/2025	CANARA BANK VS MANOJ KUMAR	MOJ KUMAR ARORA	9811254078	manvakil378s@gmail.com	18-03-2025
				COMMERCIAL	10-03-2025	CS(COMM)171/2025	SAROJ TEXTILE VS SONAM GARMENTS	A.S. JUNEJA	9899565511	avneetjuneja86@gmail.com	18-03-2025

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				COMMERCIAL	11-03-2025	CS(COMM)174/2025	PUNJAB NATIONAL BANK VS DEEPAK JAIN	K BANDYOPA	9818307300	sayak.law@gmail.co m	19-03-2025
				COMMERCIAL	18-03-2025	CS(COMM)177/2025	MR. SHOBHIT BHUSHAN VS ANURAG MISHRA	RAJIV RAHEJA	9811826000	rrajive@gmail.com	20-03-2025
				COMMERCIAL	25-03-2025	OMP(COMM) 3/2025	SANJEEV SINGH THAKUR VS NAVIN SINGHAL	ISK KHARBA	9999457850	kanishk.kharbanda20 @gmail.com	25-03-2025
				COMMERCIAL	26-03-2025	CS(COMM)180/2025	BANK OF BARODA VS MANNAT SHARMA	UMESH JOSHI	9910568669	advvumeshjoshi@gma il.com	26-03-2025
				COMMERCIAL	27-03-2025	CS(COMM)181/2025	BANK OF BARODA VS SARVESH KUMAR	UMESH JOSHI	9910568669	advvumeshjoshi@gma il.com	27-03-2025
				COMMERCIAL	25-03-2025	EX(COMM)64/2025	RAVI KHUARANA VS MEHARBAN	ANKAJ SINGH	9891475320	pankajsinghal.advoca te@gmail.com	27-03-2025
				COMMERCIAL	10-03-2025	CS(COMM)182/2025	KOTAK MAHINDRA PRIME LTD. VS AMAN	AMOD MISHRA	9811740125	virtuous.people@gma il.com	28-03-2025
43	MS. AGARWAL PREETI GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH- WEST	406	Civil	CS (COMM)/155/2025	01-03-2025	Siddharth Gupta Vs Sudesh Ch	Kislaya Mishra	9654968449	kk.mishra@midasleg al.org	28-02-2025
					CS (COMM)/163/2025	03-03-2025	Tripaksha Vs Bhavansh Arora	RATTANDIP S	9013466127	advjyotisharma94@g mail.com	01-03-2025
					CS (COMM)/162/2025	03-03-2025	M/S VAIBHAV LAXMI THROUG	A THONPIN	9218999999	aj@abhimanyujhamb a.com	01-03-2025
					CS (COMM)/164/2025	04-03-2025	IDBI BANK LTD Vs RAMESH K	Vivek Kumar(C	9811867703	kumarvivekadv@gma il.com	03-03-2025
					CS (COMM)/168/2025	05-03-2025	PUNJAB NATIONAL BANK Vs	ANJALI NEHR	NIL		04-03-2025
					CS (COMM)/170/2025	06-03-2025	M/S SUNNY PRINTER Vs M/S	Jitendra Singh	9818619148	jsinghteotiaoie@gmai l.com	05-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/172/2025	07-03-2025	CENTRAL BANK OF INDIA Vs	MANOJ KUMAR	MANIL			06-03-2025
					CS (COMM)/176/2025	10-03-2025	MANJU RANI Vs RAVI BHUSH	Mukesh Mehra		9810039036	tarunrattan1969@gmail.com	07-03-2025
					CS (COMM)/177/2025	11-03-2025	A A MARKETING SERVICES Vs	Satish Kumar		9811067617	mukulsharmacompany@gmail.com	10-03-2025
					CS (COMM)/181/2025	12-03-2025	Smt Shakuntala Jain Vs Rishab	preetpal singh		9958555055	chamberppsingh@gmail.com	11-03-2025
					CS (COMM)/182/2025	12-03-2025	Smt Shakuntala Jain Vs Deepal	preetpal singh		9958555055	chamberppsingh@gmail.com	11-03-2025
					CS (COMM)/183/2025	17-03-2025	UNION BANK OF INDIA Vs Nit	Deepta Gupta		9312292558	advocate.deepta.gupta@gmail.com	12-03-2025
					CS (COMM)/186/2025	19-03-2025	E-COM FEEDER THROUGH ITS	Kashish(P),		9910515215	advlokesh86@gmail.com	17-03-2025
					CS (COMM)/187/2025	19-03-2025	RAVI RAJ MEHTA Vs RAVI BH	Mukesh Mehra		9810039036	tarunrattan1969@gmail.com	17-03-2025
					CS (COMM)/188/2025	20-03-2025	MANISH KUMAR AGGARWAL	Mukesh Mehra		9810039036	tarunrattan1969@gmail.com	19-03-2025
					CS (COMM)/189/2025	20-03-2025	M/S SNEHA FAB PVT LTD Vs	VIKITA GUPTA		9711894248	advnikitagupta@gmail.com	19-03-2025
					CS (COMM)/190/2025	20-03-2025	M/S JAIN ENTERPRISES Vs	MMUNISH VOHRA		9811427955	munishlaw.vohra@gmail.com	19-03-2025
					CS (COMM)/195/2025	21-03-2025	PUNJAB NATIONAL BANK Vs	ALOK KUMAR		9811000126	alok.adv2001@gmail.com	20-03-2025
					CS (COMM)/201/2025	26-03-2025	AIPL ZORRO PVT LTD Vs SHIN	Varun Mittal		9868414528	advocatekartikdabas@gmail.com	25-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/202/2025	26-03-2025	MRITUNJAY NARAYAN JHA Vs	Harshit Jain(F	9899113806	contact@harshitjain.c o.in	25-03-2025
					CS (COMM)/208/2025	27-03-2025	AJIT INDUSTRIES PVT LTD Vs	Kartik Dabas(C	9868414528	advocatekartikdabas @gmail.com	26-03-2025
					CS (COMM)/209/2025	27-03-2025	Anuj Kumar Gond Vs Raman A	Manish Kapoor	9250505401	manish.legal@yahoo. com	26-03-2025
					CS (COMM)/210/2025	27-03-2025	LIC HOUSING FINANCE LTD Vs	SUNIL MITTA	9810513998	sunilmittal37@gmail. com	26-03-2025
					CS (COMM)/211/2025	28-03-2025	RAJEEV KUMAR SINGH SOLE	RISHABH GU	8586834657	rishabhgupta.office@ gmail.com	27-03-2025
					CS (COMM)/214/2025	29-03-2025	M/s KRC Impex Vs Jan Mohd H	Mahesh Katya	9810133604	tridentlaw@hotmail.c om	28-03-2025

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44	SH.VINOD YADAV	NORTH- WEST	316	Civil		01.03.25	M/s Rama Suresh Enterprises Pvt. Ltd. Vs. M/s Amit Pachherwal	Neeraj Gupta	9811267045	info@juslawoffices.com	10.02.25
					CS(Comm.)/154/25	03.03.25	Canara Bank Vs. Vikram Singh	Raj Kr. Singh	8447002421	adv.rks.sikriwal@gmail.com	21.02.25
					CS(Comm.)/156/25	03.03.25	M/s CD Garg & Sons Vs. Imperial Industries	harendra Kr. Duf	9260958246	outsmartadvocate@gmail.com	17.12.24
					CS(Comm.)/157/25	03.03.25	C.L Products India Ltd. Vs. Shreesr Trading Pvt. Ltd.	Abhimanyu Singl	9015668564	abhimanyu@aspartneer.in	06.02.25
					CS(Comm.)/158/25	03.03.25	C.L Products India Ltd. Vs. Aftab Alam	Abhimanyu Singl	9015668564	abhimanyu@aspartneer.in	10.02.25
					CS(Comm.)/159/25	03.03.25	Satpal Singh Vs. The New India Assurance Co. Ltd.	D.R Jain	9871059348	rchandrashekhar1947@gmail.com	27.02.25
					CS(Comm.)/160/25	03.03.25	Miraj Entertainment Ltd. Vs. Puri Buildwell Pvt. Ltd.	nubhav Srivastav	9045375818	upadhyayarun137@gmail.com	28.02.25
					CS(Comm.)/161/25	04.03.25	Shiv Polymers Vs. Gulshan Dhawan	MMA Associates	011-41688216	mmatassociates@gmail.com	24.02.25
					CS(Comm.)/165/25	04.03.25	DTC Vs. Punjab Agri Export Corporation Ltd.	Rahul Kr. Verma	9711328632	rahulslaw@gmail.com	02.03.25
					CS(Comm.)/166/25	05.03.25	M/s Vaibhav Laxmi Vs. Sri Jee Enterprises	Abhimanyu Singl	9218999999	aj@abhimanyujhambha.com	27.02.25
					CS(Comm.)/167/25	05.03.25	M/s Mahaveera Trading Co. Vs. M/s Rajendra Gears	Munish Vohra	9811427955	munishlaw.vohra@gmail.com	20.02.25
					CS(Comm.)/169/25	06.03.25	M/s Standard Tube Co. Vs. M/s Svam Power Plants (P) Ltd.	Ankit Dwivedi	9871383435	advankitdwivedi@gmail.com	27.02.25
					CS(Comm.)/171/25	07.03.25	Shri Sai Properties Vs. Ishwar Singh	Sudeesh Kumar	9355033033	advsk33@gmail.com	14.02.25
					CS(Comm.)/173/25						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
						10.03.25	The Supreme Industries Ltd. Vs. Ashok Kr. & Anr.	Nitin Kr. Gupta	9711118411	nitinkgupta@lexsunraj.com	05.03.25
					CS(Comm.)/174/25	10.03.25	Astral Ltd. Vs. Ashok Kr. & Anr.	Nitin Kr. Gupta	9711118411	nitinkgupta@lexsunraj.com	05.03.25
					CS(Comm.)/175/25	11.03.25	Smt. Sudha Gupta Vs. M/s Aggarwal & Rawal Associates	Raj Kr. Chandiwal	9868054250	rchandiwal000@gmail.com	05.03.25
					CS(Comm.)/178/25	12.03.25	Sunny Printers Vs. Y.Denterprises	Jitender Singh	9818619148	jsinghteotia01@gmail.com	03.03.25
					CS(Comm.)/179/25	12.03.25	M/s Aldeko Panels Pvt. Ltd. Vs. Anoop Goyal	Gourav Dhyan	9599469442	gouravdhyan4@gmail.com	27.02.25
					CS(Comm.)/180/25	17.03.25	Anuj Trading Co. Vs. Dinesh Kumar	Mukesh Mishra	8287733844	mukeshmishra18121980@gmail.com	23.02.25
					CS(Comm.)/184/25	17.03.25	Union Bank of India Vs. Mrs. Rupam Kumari	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	07.03.25
					CS(Comm.)/185/25	20.03.25	Suresh Mehta Vs. Ravi Bhushan	Tarun Kr. Rattan	9810039036	tarunrattan1969@gmail.com	12.03.25
					CS(Comm.)/191/25	20.03.25	Smt. Daya Rani Mehta Vs. Ravi Bhushan	Tarun Kr. Rattan	9810039036	tarunrattan1969@gmail.com	13.03.25
					CS(Comm.)/192/25	20.03.25	Smt. Teena Mehta Vs. Ravi Bhushan	Tarun Kr. Rattan	9810039036	tarunrattan1969@gmail.com	13.03.25
					CS(Comm.)/193/25	20.03.25	M/s Gupta Chemicals Vs. M/s Orient Craft ltd.	lovekesh Aggarwal	9891947575	lovekesh27@gmail.com	12.03.25
					CS(Comm.)/194/25	21.03.25	M/s Saini Devices Pvt. Ltd. Vs. Sandeep Yadav	hmeet Singh Lamba	9582028538	sukhmitlamba@gmail.com	12.03.25
					CS(Comm.)/196/25	22.03.25	PNB Vs. Abhinav Aggarwal & Ors.	alok Kr. Advocate	9911000126	alok.adv2001@gmail.com	19.03.25
					CS(Comm.)/197/25						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
						24.03.25	Smt. Radha Garg Vs. Narender Sharma	Shivam Mehta	7678191666	advocatesshivammehta@gmail.com	22.03.25
					CS(Comm.)/198/25	24.03.25	Rishabh Garg Vs. Shyam Babu Bappudi	Bhaskar Jain	9717182077	jainbhaskar96@gmail.com	19.03.25
					CS(Comm.)/199/25	25.03.25	Bhagwan Singh Dabas & Ors. Vs. Mohit Sehrawat	J. V Rana	9810764919	ranajv0034@rediffmail.com	19.03.25
					CS(Comm.)/200/25	26.03.25	Shubham Tour & Travels Vs. Hiyan Enterprises	Ankit Rathi	9810102798	dharamlegalnexus@gmail.com	17.03.25
					CS(Comm.)/203/25	26.03.25	Canara Bank Vs. M/s Om Pharmaceuticals	Varun Mittal	9953062629	vm@vkmlegal.com	20.03.25
					CS(Comm.)/204/25	26.03.25	Easy Proc Solutions Pvt. Ltd. Vs. Parth Rahul Shah	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	17.03.25
					CS(Comm.)/205/25	27.03.25	PNB Vs. Pooja Sharma	A.K Shakya	9810362626	akshakya01@gmail.com	20.03.25
					CS(Comm.)/206/25	27.03.25	Jain Narrow Fabrics Pvt. Ltd. Vs. Paragon Apparels Pvt. Ltd.	bhat Ranjan Tiw	9850476648	prabhatranjantiwari9@gmail.com	25.03.25
					CS(Comm.)/207/25	28.03.25	Jai Mata Enterprises Vs. M/s HI Bond Infra Pvt. Ltd.	Mohit Thakur	8468951743	mohitthakur816@gmail.com	27.03.25
					CS(Comm.)/212/25	28.03.25	M/s Fosroc Chemicals India Pvt. Ltd. Vs. M/s Premier Waterproofing And Rehabilitation Pvt. Ltd.	Rahul Dahiya	919319652727	rahul@legitproassociates.com	03.03.25
					CS(Comm.)/213/25	29.03.25	Adarsh Shivshakti Shiksha Samiti Vs. Kotak Mahindra Bank Ltd.	Anurag Lakhotia	9910081392	officelexlabour@gmail.com	26.03.25
					CS(Comm.)/215/25						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-	-	-	-	s	-	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/140/2025	01-03-2025	M/S Gold Plus Glass Industry Vs Da	Priti Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/141/2025	01-03-2025	M/S Gold Plus Float Vs David Antor	Priti Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/139/2025	01-03-2025	Gold Plus Float Vs Anwar Bhai	Priti Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/137/2025	01-03-2025	M/S EKKAA ELECTRONICS INDIA	Chander Prakash	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/135/2025	01-03-2025	union bank of india Vs JITENDRA	Grajiv kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/136/2025	01-03-2025	PUNJAB NATIONAL BANK Vs HAF	Bharti(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/44/2025	01-03-2025	IDFC First Bank Vs ARVIND GUPTI	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/45/2025	01-03-2025	Idfc First Bank Vs JAI SHIVA VASH	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/46/2025	01-03-2025	IDFC First Bank Vs VIKAS KUMAR	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/47/2025	01-03-2025	IDFC First Bank Vs ANANAD KUMAR	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/142/2025	03-03-2025	Deepak Khanna Vs Gurmeet Singh	YUVRAJ SETHI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/143/2025	04-03-2025	GIRISH BANSAL Vs SHIV KANT CHADHA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/144/2025	04-03-2025	ISHWAR FOOTWEAR Vs PRADEEP	Hitesh Chhabra	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/145/2025	04-03-2025	Kaithal Metal Industries Vs Bansal Industries	DEEPAK MAHENDRA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/146/2025	04-03-2025	SHRUTI SINGH Vs DEEPAK SINGH	DEEPAK SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/147/2025	04-03-2025	SHRUTI SINGH Vs DEEPAK SINGH	DEEPAK SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/146/2025	04-03-2025	Interview Bit Software Services Private Limited Vs Interview Bit Software Services Private Limited	Shashank shekhar	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/147/2025	04-03-2025	KRC Impex Vs Jitendra Kumar Sachdev	Mahesh Katyave	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/148/2025	04-03-2025	KRC Impex Vs Aruna	Mahesh Katyave	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/153/2025	05-03-2025	M/s Sanskriti Food Equipments Export Vs M/s Sanskriti Food Equipments Export	PAWAN KUMAR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/152/2025	05-03-2025	Vikram Gupta Vs Dinesh Kumar	MOHIT SINGHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/149/2025	04-03-2025	ICICI BANK LTD Vs NEERAJ KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/36/2025	06-03-2025	MAHESH KUMAR SHARMA Vs AFRAMESH SHARMA	AFRAMESH SHARMA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/56/2025	10-03-2025	IDFC FIEST BANK LTD Vs ASHISH	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/419/2025	10-03-2025	CANARA BANK Vs Sandeep Kumar	Harpreet Singh	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/418/2025	10-03-2025	CANARA BANK Vs Sandeep kaushil	Harpreet Singh	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/164/2025	11-03-2025	CANARA BANK Vs SANJAY VERMA	RAVI KUMAR(P	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/4/2025	11-03-2025	EQUITAS SMALL FINANCE BANK L	Aakash Tyagi(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/3/2025	11-03-2025	KOTAK MAHINDRA BANK Vs VIM	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/57/2025	12-03-2025	IDFC FIRST BANK LTD Vs SHRUT	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/165/2025	12-03-2025	RAM PRASAD Vs SOLID STEEL INDUSTRIES	SANJAY PADAM	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/433/2025	12-03-2025	CHIRAG GOYAL Vs ROHIT GROVER	MANU BAKSHI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/435/2025	12-03-2025	ROHIT GROVER Vs RAJESH GOYAL	MANU BAKSHI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/434/2025	12-03-2025	DELHI COMMERCIAL BUILDERS PVT LTD Vs ANAGENDRA PRASAD		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/169/2025	17-03-2025	PUNJAB NATIONAL BANK Vs AMAN	NITIN GARG(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/168/2025	17-03-2025	Punjab National Bank Vs Aaysha Ahluwalia	PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. UMED SINGH DISTRICT JUDGE (COMMERCIAL)	NORTH	110	Civil							

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/35/2025	01-03-2025	AMIT GUPTA vs Pawan	LOVEKESH AGO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/49/2025	01-03-2025	Idfc First Bank vs JASHEN PREET SINGH 1110	MAYANK MAHA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/50/2025	01-03-2025	Idfc First Bank vs ANKUR SHARMA 9041	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/51/2025	01-03-2025	Idfc First Bank vs RISHI PAL	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/150/2025	01-03-2025	Gold Plus Glass vs Anwar Bhai	PRITI AGARWA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/151/2025	01-03-2025	sandeep khatri vs Shri khatu shyam mega mart and ors	SHUBHAM MISHRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/154/2025	03-03-2025	KARNATAKA BANK LIMITED vs BRIJENDRA SINGH PAL	DEV PRAKASH PACHAURI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/155/2025	03-03-2025	Atul Jain Vs ROHINI FLANGE INDUSTRIES PVT. LTD.	VIKRANT MITTAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/156/2025	03-03-2025	The Design Village Foundation vs Tulika Vaish	AMITA KUMARI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/157/2025	03-03-2025	Mrs Jasveen Kaur vs SURENDER KUMAR DEWAN	SUNIL KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/158/2025	04-03-2025	Dinesh Yadav vs Shafiq Ahmed	ABHISHEK WADHWA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/414/2025	04-03-2025	Durga laxmi Traders VS Ugro Capital Limited	GOLDY GOEL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/55/2025	06-03-2025	Idfc First Bank VS SAABIR SIDDIQUI 9142	MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/162/2025	07-03-2025	M/S MOREPEN LIMITED VS S AND G MARKETING	SRIJAN ITIWARI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/180/2025	07-03-2025	ORGANO FARMS VS DAMRUDHAR	ANAND VIJOY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/8/2025	10-03-2025	Dilip Kumar Shukla VS Hdb financial service limited	GAURAV ANTIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/38/2025	10-03-2025	PUNJAB NATIONAL BANK VS RAVNEESH SINGH	NITIN GARG	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/181/2025	10-03-2025	MS PATANJALI AYURVED LIMITED VS MR PREM KUMAR	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/469/2025	10-03-2025	CANARA BANK VS Dr Sunil Kumar	HARPREET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/182/2025	11-03-2025	M/S A S KRISHNA ASSOCIATES LTD VS M/S AURIC TECHNO SERVICES PVT LTD	YOGESH RATHEE	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/183/2025	11-03-2025	OMKARA TRANSPORT PVT LTD VS MAINI CONSTRUCTION EQUIPMENTS PVT LTD	VARUN GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/184/2025	11-03-2025	M/s Dharti Dhan Agencies VS INDO ORGANIC PVT LTD	ANKITA WASON	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/44/2025	12-03-2025	UMA SHANKAR SHARMA AND ANR VS MAHA SHIV ENTERPRISES	AJEET KUMAR SHAHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/58/2025	12-03-2025	Idfc First Bank VS ANKIT MAHESHWARI 7904	MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/185/2025	12-03-2025	STATE BANK OF INDIA VS MR NEERAJ KUMAR	HIMANSHU	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/186/2025	17-03-2025	MOHAMMAD SHADAN vs AAARA SHIPPING PRIVATE LTD.	MOHD. ZAHID	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/187/2025	17-03-2025	M/S MEHTA INTERSTATE TRANSPORT CORP. Vs Shashi Prakash	DIVYANSHU TIWARI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/9/2025	18-03-2025	TOTOTA FINANCIAL SERVICE INDIA LTD vs MOHD SHAZAD	HITESH PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/188/2025	18-03-2025	GREEN EARTH PUBLICATIONS PVT LTD vs ST XAVIER PUBLIC SCHOOL	RAHUL PANDIT	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/189/2025	18-03-2025	Ms Viteleaf Agrotech Pvt Ltd vs Rajender Kumar	AMIT SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/190/2025	19-03-2025	SUSHIL KUMAR BANSAL vs M/S ASIA INTERNATIONAL	SACHIN MALIK	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/191/2025	19-03-2025	BARBIE KITCHEN AND SERVICES vs MV HOSPITALITY	PRIYANKA MARWAH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/192/2025	19-03-2025	STATE BANK OF INDIA vs Kanha General Store	KRISHNA KUMAR SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/193/2025	19-03-2025	THE SUPREME INDUSTRIES LIMITED vs MANPREET SINGH	SHRIHAR TRIPATHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/45/2025	20-03-2025	Nitesh Kumar Jha vs FIZZA INTERIORS AND SIGNAGE	Advocate- SHARAD MALHOTRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/46/2025	20-03-2025	Nitesh Kumar Jha V SSK equipment pvt ltd	Advocate-SHARAD MALHOTRA			
					CS (COMM.)/194/2025	20-03-2025	SH RAJESH KUMAR GUPTA PROP OF ONS ENTERPRISES VS SH SANJAY MANHAS PROPRIETOR OF M/S S K TRADERS	Advocate-VISHVA NATH KUMAR			
					CS (COMM.)/195/2025	20-03-2025	DAVINDER SINGH VS KRISH AUTOMOTORS PVT. LTD.	RAJEEV NANDA			
					MISC DJ/515/2025	21-03-2025	Galaxo Enterprises VS Sai Nayyar Trading Co	Sandeep Kumar Verma			
					CS (COMM.)/201/2025	22-03-2025	Ashwani kant khanna vs Mohd Mansoor Naikoo	Advocate-vivek jain			
					Ex.Comm - Award by Arb.Comm/6/2025	26-03-2025	KOTAK MAHINDRA PRIME LTD vs KAUSHAL JOGINDER SINGH 2) SONAM HANS	Advocate- Sagar Mishra			
					Execution (Comm.)/49/2025	26-03-2025	Atul Gupta Prop Krishna Trading Co VS TOTAL PRINT PACKAGING 2) Sanjay Gupta	SUNIL MITTAL			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILID	DATE OF E- FILING
					OMP (I) (COMM.)/71/2025	27-03-2025	Idfc First Bank VS EKTA SEHGAL 9970	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/72/2025	27-03-2025	IDFC FIRST BANK VS SHAKTIBHAN SHIV 2934	ADVOCATE- MAYANK MAHAJAN			
					OMP (I) (COMM.)/73/2025	27-03-2025	Idfc First Bank VS IRFAN ALI 3973	ADVOCATE- MAYANK MAHAJAN			
					MISC DJ/516/2025	27-03-2025	Union Bank of India VS M/S GEETA ENTERPRISES	Advocate- SHALU KUMARI			
					OMP (I) (COMM.)/75/2025	28-03-2025	Idfc First Bank VS RAJEEV KUMAR 1031	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/76/2025	28-03-2025	Idfc First Bank VS 1) MD ERFAN LUKMAN 6074	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/77/2025	28-03-2025	Idfc First Bank VS MANOJ SINGH 3814	Advocate- MAYANK MAHAJAN			

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					CS (COMM.)/206/2025	28-03-2025	BANK OF INDIA VS BISHWAS FASHION	Advocate- Vishwanath prasad Tiwari			
					CS (COMM.)/207/2025	28-03-2025	M/S SANSKRITI FOOD EQUIPMENTS EXIM PVT. LTD. VS M/S PANJWANI FOODS PVT. LTD	Advocate- PAWAN KUMAR SHARMA			
					CS (COMM.)/208/2025	28-03-2025	PUNJAB NATIONAL BANK VS Rajni Devi	Advocate- PARAS AGGARWAL			
					CS (COMM.)/209/2025	28-03-2025	AGI Greenpac Limited Formerly known as HSIL Limited VS Ridley Life Science P Ltd	Advocate- D.S. Chauhan			
					CS (COMM.)/210/2025	28-03-2025	PUNJAB NATIONAL BANK VS Sukriti Mehta	Advocate- PARAS AGGARWAL			
					CS (COMM.)/211/2025	28-03-2025	Midson Chits Pvt Ltd Through Its Ar Amit Gupta VS Tarun Mathur 2) Anjali Mathu	Advocate- J S JAISWAL			
					OMP (I) (COMM.)/78/2025	29-03-2025	Idfc First Bank VS ARVIND CHAUDHARY 7024	Advocate- MAYANK MAHAJAN			

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					OMP (I) (COMM.)/79/2025	29-03-2025	Idfc First Bank VS RISHI PAL 9122	ADVOCATE MAYANK MAHAJAN			
					OMP (I) (COMM.)/80/2025	29-03-2025	Idfc First Bank VS BABLU SURESH 5129	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/81/2025	29-03-2025	Idfc First Bank VS) NANHE RAM 5669	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/82/2025	29-03-2025	Idfc First Bank VS RAVI AJEET2992	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/83/2025	29-03-2025	Idfc First Bank VS HEMANT KUMAR	ADVOCATE MAYANK MAHAJAN			
					CS (COMM.)/212/2025	29-03-2025	SUN SIGN AND TECHNOLOGIES VSPOWER LITES	Advocate- Rahul Kumar Pandit			
					CS (COMM.)/213/2025	29-03-2025	) mohd Sajid VS ispak ahmed	Advocate- MUKESH KUMAR			

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47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	Commercial Suit	CS COMM. 104/2025	01.03.2025	PUMA SE VS HIMANSHU	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	28.02.2025
			603	Commercial Suit	CS COMM. 105/2025	01.03.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	28.02.2025
			603	Commercial Suit	CS COM. 109/2025	03.03.2025	BABLOO SAINI VS GAURAV GROVER	NIKHLESH VASHISHTH	9911363574	nikhleshvashishth@gmail.com	03.03.2025
			603	Commercial Suit	CS COMM. 114/2025	05.03.2025	PUMA SE VS SANJAY GOEL	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	04.03.2055
			603	Commercial Suit	CS COMM. 117/2025	06.03.2025	MAHADEV GLAZING INDIA PRIVATE LIMITED VS GLASSWALL INDIA PRIVATE LTD	ROHIT SHARMA	9758321008	lawintotollp@gmail.com	05.03.2025
			603	Commercial Suit	CS COMM. 135/2025	18.03.2025	STATE BANK OF INDIA VS ASHOK KUMAR YADAV	BIPLAB KUMAR MUKHERJEE	9811767517	advocatebkm@gmail.com	18.03.2025
			603	Commercial Suit	CS COMM. 137/2025	19.03.2025	PUNJAB NATIONAL BANK VS MOHD ISRAYAL	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	18.03.2025
			603	Commercial Suit	CS COMM. 142/2025	22.03.2025	UNION BANK OF INDIA VS INDO REMEDIES AND ORS	KESHAV KUMAR	9999626126	Keshav.adv1@gmail.com	19.03.2025
			603	Commercial Suit	CS COMM. 143/2025	22.03.2025	INDIAN BANK VS SUMIT	AMIT MAHALIYAN	9899491980	AmitMahaliya@gmail.com	19.03.2025
			603	Commercial Suit	CS COMM 150/2025	25.03.2025	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S SINGHAL EXPORTS	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	24.03.2025
			603	Commercial Suit	CS COMM. 160/2025	28.03.2025	STATE BANK OF INDIA VS VINAY KAPOOR	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	27.03.2025
			603	Commercial Suit	CS COMM. 161/2025	28.03.2025	STATE BANK OF INDIA VS REKHA PALIWAL	VINAY KUMAR	9811134771	Kumarvinay65@gmail.com	26.03.2025
			603	Commercial Suit	CS COMM. 165/2025	29.03.2025	M/S PAVIKA POWER EQUIPMENT VS M/S PUNN SONS INDIA	PRADEEP	9868455501	NOT GIVEN	28.03.2025

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			603	Commercial Suit	CS COMM. 166/2025	29.03.2025	M/S TIGER HUNT SECURITY SERVICES PVT LTD VS DIRECTOR SPORTS DEPARTMENT HARYANA GOVERNMENT	NITIN KUMAR	9999355333	anubhav.singh@aalaaw.in	28.03.2025
			603	Commercial Suit	CS COMM. 167/2025	29.03.2025	ARK SOLUTION PRIVATE SERVICES VS SATENDRA NARAIN PANDEY	AMIT JOSHI	9811299468	a.joshi@bmjlawpartners.com	29.03.2025
			603	MISC. APPLICATION	MISCDJADJ140/2025	03.03.2025	PANDIT VENTURES PVT LTD VS SWEETY SINGH	SIDDHANT KUMAR SINGH	9911827445	siddhantksingh@outlook.com	03.03.2025
			603	MISC. APPLICATION	MISCDJADJ176/2025	24.03.2025	CANARA BANK VS SHIV SHAKTI AYURVEDIC STORE	MUMTAZ AHMAD	9811884380	ramnws33@gmail.com	24.03.2025
			603	MISC. APPLICATION	MISCDJADJ 184/2025	26.03.2025	REENA SHARMA VS RISHIPAL CHAUHAN	SAHIL AERON	9910007125	NOT GIVEN	25.03.2025
			603	MISC. APPLICATION	MISCDJADJ191/2025	28.03.2025	CANARA BANK VS RAM KISHAN	MUMTAZ AHMAD	9811884380	ramnws33@gmail.com	26.03.2025
			603	MISC. APPLICATION	MISCDJADJ192/2025	28.03.2025	M/S MBF 19 LLP VS M/S RAJMANDIR GROUP	AJEET KUMAR	7042519118	advajeet@outlook.com	27.03.2025
			603	EXECUTION	EX. COMM.59/2025	04.03.2025	PUNJAB NATIONAL BANK VS M/S DELTA INSTRUMENTS INDIA & ANR	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	01.03.2025
			603	EXECUTION	EX. COMM.60/2025	04.03.2025	PUNJAB NATIONAL BANK VS M/S SHIV SAGAR MEDICOS & ANR	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	01.03.2025
			603	EXECUTION	EX. COMM.55/2025	04.03.2025	PUNJAB NATIONAL BANK VS NIRANJAN SINGH YADAVA & ANR	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	03.03.2025
			603	EXECUTION	EX. COMM.58/2025	04.03.2025	PUNJAB NATIONAL BANK VS M/S MARUTI ELECTORNICS & ANR	LAWSPECTIVE	8800420426	lawapactive.j4j@gmail.com	03.03.2025
			603	EXECUTION	EX. COMM.74/2025	27.03.2025	CANARA BANK VS JITENDER KUMAR	SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	26.03.2025
			603	EXECUTION	EX. COMM.77/2025	29.03.2025	STATE BANK OF INDIA VS RAJ KUMAR	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	27.03.2025

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			603	EXECUTION	EX. COMM.81/2025	29.03.2025	BANK OF BARODA VS HARISH CHANDRA	SHWETA BAKSHI	9811568328	shweta.bakshio4@gmail.com	29.03.2025
			603	EXECUTION	EX. COMM.72/2025	25.03.2025	AARUSHI ELECTRICAL INDIA PVT. LTD. VS SVR BROTHERS PVT. LTD.	SATYAWAN ATTRI	8527857002	swsadv2252@gmail.com	24.03.2025
			603	EXECUTION	EX. COMM.73/2025	27.03.2025	EAGLE EYE SECURITY & CONSULTANCY VS DYNAMIC AURA LLP	PUNEET SRIVASTAVA	7042607290	adv.puneetsrivastava@gmail.com	25.03.2025
			603	EXECUTION	EX. COMM. Award 1/2025	11.03.2025	M/S PANZER DIVISION SECURITY & ALLIED SERVICES PVT. LTD. VS PICCADILY HOTELS PVT. LTD.	KRISHAN KUMAR & ASSOCIATES	9910577700	KRISHANKUMARA NDASSOCIATES@GMAIL.COM	06.03.2025
			603	EXECUTION	EX. COMM.80/2025	29.03.2025	A G TRADERS VS BUDDY RETAIL PVT. LTD.	AKUL MEHANDRU	9873730409	akul.mehandru@gmail.com	29.03.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/108/ 2025	03-03-2025	IDBI BANK Vs M/S KASHISH GLOBAL	Ms. Nisha Chaudhary	9899154299	nishi.eap@gmail.com	12-02-2025
			613	Commercial Suit	CS (COMM)/110/ 2025	03-03-2025	IDBI BANK Vs M/S GOSWAMI TRADERS	Ms. Nisha Chaudhary	9899154299	nishi.eap@gmail.com	18-02-2025
			613	Commercial Execution	Execution (Comm.)/56/2025	04-03-2025	HARISH GUPTA Vs Maxworth Infrastructures Pvt Ltd	Sh. Samir Jha	9999901307	samirjha.advocate@gmail.com	25-02-2025
			613	Misc Application	MISC DJ ADJ/142/2025	04-03-2025	Rama Suri Vs PETUNIA BEAUTY AND CARE Pvt LTD	Sh Rahul Madhwani	9999558504	rahul_madhwani@hotmail.com	28-02-2025
			613	Misc Application	MISC DJ ADJ/143/2025	04-03-2025	Rama Suri Vs NISHTHA ARORA KAKKAR	Sh Rahul Madhwani	9999558504	rahul_madhwani@hotmail.com	28-02-2025
			613	Commercial Execution	Execution (Comm.)/63/2025	07-03-2025	ANANYA ENTERPRISES THROUGH SH UMESH SHARMA Vs S SQUARE THROUGH MR AZHAR KHAN	Sh YASHVIR GAHLOT	9999277049	antillawofficecq@email.com	03-03-2025
			613	Commercial Suit	CS (COMM)/118/ 2025	07-03-2025	DHIRENDRA KUMAR VARSHNEY Vs SHRI PURNAGIRI FOOD PRODUCTS AND ORS	Sh. sanchay Mehrotra	9953755591	sanchay.mehrotra@lexsunraj.com	06-03-2025
			613	Commercial Suit	CS (COMM)/121/2025	07-03-2025	UNION BANK OF INDIA Vs SAHIL	Ms. Rupak Srivastava	9650943775	glelawfirm16@gmail.com	03-03-2025

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			613	Commercial Suit	CS (COMM)/122/2025	07-03-2025	UNION BANK OF INDIA Vs ANKIT KUMAR	Ms. Rupak Srivastava	9650943775	glelawfirm16@gmail.com	03-03-2025
			613	Commercial Suit	CS (COMM)/123/2025	07-03-2025	Navin Kumar Gupta Vs Mukesh Khatri Alias Mew Khatri	Sh Arvind Kumar	9810676750	arvind_Kumar253@yahoo.com	06-03-2025
			613	Commercial Suit	CS (COMM)/131/2025	17-03-2025	Puma Se Vs Rajesh Garg and Anr	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	12-03-2025
			613	Commercial Suit	Counter Claim/12/2025	20-03-2025	M/S KB ASSOCIATES Vs M/S GUPTA GROUP OF CONSTRUCTION	Sh Himanshu	9654475269	khlawoffice22@gmail.com	07-03-2025
			613	Commercial Suit	CS (COMM)/138/2025	20-03-2025	Asics Corporation Vs Rajesh Garg	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	19-03-2025
			613	Commercial Execution	Execution (Comm.)/69/2025	24-03-2025	Veervati Pro M/S Prosafe Automation Vs Niharika Aggarwal	Sh Nirmal Jeet Singh	9811432933	adv_kumarmunish@yahoo.in	03-03-2025
			613	Commercial Execution	Execution (Comm.)/70/2025	24-03-2025	HIND TERMINALS PRIVATE LIMITED Vs AERO MARINE LOGISTICS PRIVATE LIMITED	Ms Savyasachi k Sahai	9910081428	savyasachi.sahai@gmail.com	22-03-2025
			613	Commercial Suit	CS (COMM)/145/2025	24-03-2025	M/s DREAMZ SERVICES Vs ALL INDIA FOOTBALL FEDERATION	Sh Rajat Gupta	9015403345	adv.guptarajat@gmail.com	19-03-2025
			613	Commercial Suit	CS (COMM)/149/2025	25-03-2025	UNION BANK OF INDIA Vs M/s G S Fitness	Sh Rothas Kumar Jajoria	9868750997	RKJAJORIA26@GMAIL.COM	24-03-2025
			613	Commercial Suit	CS (COMM)/155/2025	26-03-2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD. Vs SAHASRA ELECTRONIC SOLUTIONS LIMITED	Sh. Ashish Bansal	8750998800	meridianattorneys@gmail.com	25-03-2025
			613	Commercial Suit	CS (COMM)/156/ 2025	27-03-2025	M/S INDOIN BIOLOFE PVT LTD Vs M/S NEW SINGLA PESTICIDES	Sh. Ashish Garg	9999277049	ashishgarglegal@gmail.com	17-03-2025
			613	Commercial Suit	CS (COMM)/157 /2025	27-03-2025	A K ELECTRICALS through its Partner Mr Dhruv Chopra Vs M/s The PICCADILY HOTELS	Sh Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	27-03-2025
			613	Commercial Execution	Execution (Comm.)/75/2025	28-03-2025	Canara Bank Vs Rashmi Singh	Sh Sumit Virmani	9711829114	virmanilawco@gmail.com	27-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Execution	Execution (Comm.)/76/2025	28-03-2025	Canara Bank Vs Mahesh Kumar Prop of GG Enterprises	Sh Sumit Virmani	9711829114	virmanilawco@gmail. com	27-03-2025
			613	Commercial Suit	CS (COMM)/162/2025	28-03-2025	M/S KAVYA ENTERPRISES Vs M/S NATIONAL CONSTRUCTION COMPANY	Sh Atul Kharbanda	9811333939	r.a.g.chambers@gmai l.com	05-03-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/103/2025	01-03-2025	LFX TECHNOLOGIES PRIVATE LIMITED VS VISHWAGURU EDUCATIONAL ACADEMY LLP	SH. PRANAV GADI	9711161468	P.GADI@GNALAWY ERS.COM	28.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/106/2025	01-03-2025	PUNJAB NATIONAL BANK VS HARISH	SH. SAURAV BHASIN	9899331166	SAURAVBHASIN10 @GMIAL.COM	01.03.2025
			614	EXECUTION	Execution (Comm.)/54/2025	03-03-2025	PUNJAB NATIONAL BANK VS MANOJ DRY CLEANERS	SH. SAURAV BHASIN	9899331166	SAURAVBHASIN10 @GMIAL.COM	01.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/107/2025	03-03-2025	SAURABH CHADHA VS CLOUD INFOTECH PVT LTD	SH. VISHAL GARG	9810171302	VISHALGARG777@G MAIL.COM	28.02.2025
			614	EXECUTION	Execution (Comm.)/57/2025	04-03-2025	PUNJAB NATONAL BANK VS SATDEV JAIN	SH. VED PRAKASH	971900673	ADVOCATEPRAKAS HVED@GMAIL.COM	03.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/111/2025	04-03-2025	ICONNECTTE INTEGRATED TECHNOLOGIES PVT LTD VS NOESIS CONNECTUS LLP	SH. S. CHAKRABORT Y	9810643431	ADVCHAK@GMAIL. COM	03.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/112/2025	04-03-2025	VINOD KUMAR SHARMA VS KUNDARAH TRADING CORPORATION PRIVATE LIMITED	SH. ANUJ JAIN	9810062060	ADVANUJJAIN@GM AIL.COM	03.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/115/2025	06-03-2025	PUMA SE VS ASHOK KUMAR	SH. GAUTAM BHASIN	9999093893	ELUDICATION.LEG AL@OUTLOOK.COM	04.03.2025
			614	EXECUTION	Execution (Comm.)/64/2025	07-03-2025	RAHUL GUPTA VS MANISH CHADHA	MS. NETRA PAL	9868643592	ADV.NPS8o@GMAIL .COM	04.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/119/2025	07-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS MAHENDER	SH. RUPESH GUPTA	9643008880	CONTACT@AAALEG AL.PRO	06.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/120/2025	07-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS NARENDER	SH. RUPESH GUPTA	9643008880	CONTACT@AAALEG AL.PRO	06.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/125/2025	10-03-2025	INDIANNICA LEARNING PRIVATE LIMITED VS NEW VIDYA MANDIR	SH. SANDEEP CHATTERJEE	9911558224	LEGAL@CHATTERJEE@LAW.COM	05.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/126/2025	11-03-2025	UNDER ARMOUR INC VS ASHOK KUMAR	SH. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	09.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/127/2025	11-03-2025	BINDU JAGGI VS JAI RAM	SH. SUNIL DUTT	9313345075	ADVOCATESUNILDUTT@GMAIL.COM	05.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/128/2025	12-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS VIJENDRA KUMAR	SH. RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	11.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/130/2025	17-03-2025	MASCOT HEALTH SERIES PVT LTD VS JUBILATION BIO SCIENCES PVT LTD	SH. NAVEEN CHANDRA	9810078786	NAVEENCHANDRA502@GMAIL.COM	11.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/132/2025	18-03-2025	NAVIN KUMAR GUPTA VS KULDEEP GUPTA	SH. ARVIND KUMAR	9810676750	ARVIND_KUMAR253@GMAIL.COM	16.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/133/2025	18-03-2025	APJ ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR MR FAISAL YOUNUS	SH. RANJAN KUMAR	9560511243	INFO.ANANDCO@GMAIL.COM	11.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/136/2025	19-03-2025	DREAMZ SERVICES VS SHRI BALAJI TRADERS	SH. SANJEEV BENIWAL	9810257726	ADVSANJEEVBENIWAL29@GMAIL.COM	17.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/141/2025	21-03-2025	ANGADDEEP SINGH MATTA THROUGH SPA JAGMOHAN SINGH VS M/S DIAMOND MULTI STATE CGHS LTD	SH. KAPIL YADAV	9811370721	EGU_NRPERITRLNT\$ GUL A IL.COIN_	13.03.2025
			614	ARBITRATION	OMP (I)(COMM.)/5/2025	24-03-2025	M/S ALETHIA INFOTEL PRIVATE LIMITED VS YES BANK LIMITED	SH. RAJAN MALHOTRA	9990666940	ADV.RAJANMAIHOTRA@GMAIL.COM	22.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/146/2025	24-03-2025	SI ENERGY VENTURES PVT LTD VS BUTTAR BIOFUELS PVT LTD	SH. RANJAN KUMAR RAI	850589818	ADVVRANJANRAI@GMAIL.COM	20.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/147/2025	24-03-2025	SI ENERGY VENTURES PVT LTD VS ETH BUTTAR BIOFUELS PVT LTD	SH. RANJAN KUMAR RAI	850589818	ADVVRANJANRAI@GMAIL.COM	20.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/151/2025	26-03-2025	MS SUJATA JINDAL VS MARC FOUR HOSPITALITY SERVICES PVT LTD	MR. ANJANEYA MISHRA	9910169360	ANJANEYA.CREDENCE@GMAIL.COM	20.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/154/2025	26-03-2025	QUICKSHIP GLOBAL EXPRESS PVT LTD VS ALL WORLD CARGO LOGISTICS SERVICES THROUGH ITS PROPRIETOR KESHAV DEV	SH. ASHISH BANSAL	8750998800	MERIDIANATTORNS@GMAIL.COM	24.03.2025
			614	MISCELLANEOUS	MISC DJ ADJ/183/2025	26-03-2025	STATE BANK OF INDIA VS MUKESH DEVI PROP OF ATHLETICS SPORTS	SH. SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@YASO.CO.IN	24.03.2025
			614	MISCELLANEOUS	MISC DJ ADJ/186/2025	27-03-2025	STATE BANK OF INDIA VS VIKAS RAWAT	SH. R.K. SINHA	9718814471	ADVOCATESINHA@REDIFFMAIL.COM	03.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/159/2025	28-03-2025	SANTOSH KUMAR VS AZEEM SHAH ANSARI	SH. NMANISH KUMAR	9910580816	MANISHKUMARADV6@GMAIL.COM	21.03.2025
			614	EXECUTION	Execution (Comm.)/79/2025	29-03-2025	CANARA BANK VS MUKESH SHARMA	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	26.03.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH- DISTRICT WEST	509	CS (COMM)	113/2025	04.03.2025	M/S COLORS FOOT FASHION PVT LTD VS M/S CKM ENTERPRISES	NAVEEN KUMAR TRIPATHI	9810419936	navintripathi3012@gmail.com	01.03.2025
			509	OMP(COMM)	5/2025	06.03.2025	JAMIL AHMAD VS PAWAN KUMAR	SUDHIR KUMAR ROY	9899409082	sudhirroy1970@yahoo.co.com	03.03.2025
			509	Execution (COMM)	61/2025	06.03.2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI AND ANR	R & V LAW ASSOCIATES	9560905884	robinbhardwaj529@gmail.com	01.03.2025
			509	EXECUTION (COMM)	62/2025	06.03.2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI AND ANR	R & V LAW ASSOCIATES	9560905884	robinbhardwaj529@gmail.com	01.03.2025
			509	CS(COMM)	116/2025	06.03.2025	KISHAN LAL VS GTL INFRASTRUCTURE	NEERAJ KANT	8750443902	nkant7171@gmail.com	28.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	124/2025	10.03.2025	TOMMY HILFIGER EUROPE BV VS SANJAY GOEL	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	06.03.2025
			509	EXECUTION (COMM)	65/2025	18.03.2025	M/S LAMONEA S.R.L VS MADHAV SHASTRI	PARTH DIXIT	9810690505	parth@mimansalaw.in	16.03.2025
			509	Execution (COMM)	66/2025	18.03.2025	LAMONEA S.R.L. THROUGH KERSTIN ANNIKA SVENSSON VS GARIB DAS	PARTH DIXIT	9810690505	parth@mimansalaw.in	16.03.2025
			509	CS (COMM)	134/2025	18.03.2025	IDBI BANK LTD VS M/S SUGAX ENTERPRISES	NISHI CHOUDHARY	9899154299	nishi.cap@gmail.com	25.02.2025
			509	EXECUTION (COMM)	67/2025	19.03.2025	JAGRAM PRASAD VS JAVED KHAN	MOHAR SINGH	9213392006	advmoaharsingh.k10@gmail.com	14.02.2025
			509	M.EX.	38/2025	19.03.2025	M/S CLARE FREIGHT INDIA PVT LTD VS M/S PBC LGS PVT LTD & ORS	M.R. JANGID	9810828193	advocatemrj@gmail.com	18.03.2025
			509	CS (COMM)	139/2025	20.03.2025	THE SUPREME INDUSTRIES VS RAMAN GARG	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	18.03.2025
			509	CS(COMM)	140/2025	20.03.2025	BALJEET KAUR VS VIKAS BHASIN	NIKHIL MALHOTRA	9811287280	themalhotra.office@gmail.com	18.03.2025
			509	EXECUTION (COMM)	68/2025	22.03.2025	MS ACME INDIA INDUSTRIES PVT LTD VS RUDRA PRATAP SINGH	ASHISH CHAUHAN	9999468603	ashishchauhan@akasociates.org.in	25.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	EXECUTION (COMM)	71/2025	24.03.2025	PUNJAB NATIONAL BANK VS SATYA NARAIN AND ANR	ARUN BHARDWAJ	9899138242	arunbhardwaj206@g mail.com	10.03.2025
			509	CS (COMM)	144/2025	24.03.2025	INDIAN BANK VS AMIT KUMAR	AMIT MAHALIYAN	9899491980	amitmahaliyan@gma il.com	19.03.2025
			509	CS (COMM)	148/2025	24.03.2025	SI ENERGY VENTURES PVT LTD VS KARIMGANJ BIOFUELS PVT	RANJAN KUMAR RAI	98181326241	advranjan.raai@gmail. com	21.03.2024
			509	CS (COMM)	152/2025	26.03.2025	INEX LOGISTICS AND SUPPLY CHAIN PVT LTD VS MIL OVERSEAS EXPORT PVT LTD	ASHISH BANSAL	8750998800	meridianattorneys@g mail.com	10.03.2025
			509	CS (COMM)	153/2025	26.03.2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS SAHASRA ELECTRONICS	ASHISH BANSAL	8750998800	meridianattorneys@g mail.com	10.03.2025
			509	MISC DJ ADJ	182/2025	26.03.2025	RELCOM TECHNOLOGY PVT LTD VS SENCHIT SINGH BANGA	VIKRAM ANAND	9643571789	vikram_anand01@g mail.com	25.03.2025
			509	CS (COMM)	158/2025	28.03.2025	M/S KAVYA ENTERPRISES VS M/S DELHI BUILDTECH PRIVATE LIMITED	ATUL KHARBANDA	9811113331	r.a.g.chambers@gmai l.com	28.02.2025
			509	EXECUTION (COMM)	78/2025	29.03.2025	M/S SNAKALP FIN SEC PVT LTD VS JYOTI	AMAN OBEROI	9811740707	oberoiaman.adv@gm ail.com	26.03.2025
			509	CS (COMM)	163/2025	29.03.2025	CONTINENTAL CARRIERS PRIVATS LIMITED VS KVN M TRADE	RAJAN MIGLANI	9728410090	rajanmiglani@gmail. com	26.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	164/2025	29.03.2025	CONTINENTAL CARRIERS PRIVATS LIMITED VS SAMRAT GEMS IMPLEX PRIVATE LIMITED	RAJAN MIGLANI	9728410090	rajanmiglani@gmail. com	26.05.2025
TOTAL							1975				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF March-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-244/2025	03.03.2025	AS ENTERPRISES VS. AJAY MOTORS PVT. LTD.	MAYANK GOEL	mnglawoffice@gmail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-261/2025	05.03.2025	UNION BANK OF INDIA VS. JITENDER	ALOK KUMAR	Alok.adv2001@gmail.com	27.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-260/2025	05.03.2025	UNION BANK OF INDIA VS. NIKHIL SHARMA	ALOK KUMAR	Alok.adv2001@gmail.com	27.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-259/2025	05.03.2025	M/S. A TO Z CHEMICALS VS. PRAVEEN AGGARWAL	LOVEKESH AGGARWAL	lovekesh27@gmail.com	22.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-258/2025	05.03.2025	BANK OF INDIA VS. GURDIYAL SINGH	VARUN SHARMA	Adv.varunsharma@gmail.com	19.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-274/2025	06.03.2025	THE FEDERAL BANK VS. ANIL KUMAR	KIRAN MAHAJAN	kiranmahajan60@yahoo.com	04.03.2025/-
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-283/2025	07.03.2025	SAHIL DUGAL VS. MUNICIPAL CORPORATION OF DELHI & ANR.	SATYENDR A KUMAR SINGH	sksingh116@gmail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-284/2025	07.03.2025	AMIT KHANNA VS. KRISHNA DEVI	VIKAS BHATIA	VIKASBHATIA@GMAIL.COM	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-299/2025	12.03.2025	ANSHUL GUPTA VS. MOAZZAM SIDDIQUEE	ATUL GUTPA	atulguptadv@hotmail.com	28.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-307/2025	18.03.2025	ROLLING ELEMENTS PVT. LTD. VS. SINGH TRADERS	ANIL KUMAR SINGH	Adv.anilsingh8@gmail.com	20.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-336/2025	25.03.2025	INLAND WORLD LOGISTICS INDIA PVT. LTD. VS. SURAJ GUPTA	J.P. SHEKHAWAT	shekhawatjp@rediffmail.com	12.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-339/2025	26.03.2025	KARTIK GARG VS. M/s. FRANCHISE INDIA HOLDING PVT. LTD.	SUDESH KUMAR	sudeshkradvocate@gmail.com	12.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-342/2025	27.03.2025	SUDAM DAS VS. A.K. ENTERPRISES	MAYANK GOEL	mnglawoffice@gmail.com	25.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-355/2025	28.03.2025	CANARA BANK VS. RAKESH KUMAR BHATIA	SANJEEV KUMAR PANDEY	Sanjiv.pandey2010@gmail.com	25.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-359/2025	29.03.2025	ALUTIX INSULATIONS VS. MAYUR VENEER & PLYWOOD INDUSTRIES	PALLAV GUPTA	advpallavgupta@gmail.com	25.03.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306				M/S R K And Sons Jewelers Vs M/S HEERA JEWELS And GEMS PVT Ltd	Arjun Bhaskar(P).		adv.arjunbhaskar@gmail.com	
				CS (COMM)	249/2025	04-03-2025			9711285445		27.02.2025
			306				VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P).		sksingh116@gmail.com	
				CS (COMM)/	248/2025	04-03-2025			9811161525		20.02.2025
			306				IDFC FIRST BANK LTD Vs AMIT RAJOO	Tanuj Agrawal(P).		tagrawal5@gmail.com	
				CS (COMM)/	257/2025	05-03-2025			9599153502		29.01.2025
			306				Ms LITTLE PROFIT TRADING Co Vs MS BALA JEE AGENCIES	MUNISH VOHRA(P).		munishlaw.vohra@gmail.com	
				CS (COMM)/	256/2025	05-03-2025			9811427955		10.02.2025
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	306				KRBL Limited Vs RAKSHIT TRADING COMPANY	Shravan Bansal(P).		unitedmark@unitedandunited.com	
				CS (COMM)/	280/2025	07-03-2025			26843455		25.02.2025
			306				HAMDARD NATIONAL FOUNDATION (INDIA) Vs SHRAVAN KUMAWAT	SHIVENDRA PRATAP SINGH(P).		shivendra@theacmecocom	
				CS (COMM)	292/2025	10-03-2025			9953394364		06.03.2025
			306				RAMEAH BRIJ LAL SANTANI Vs VISHAL AGGARWAL	Aman Kumar(P).		mittalpk08@gmail.com	
				CS (COMM)/	348/2025	28-03-2025			9873938816		NA
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			AMIT KHANNA PROP M/S SARTHAK TRADING. CO VS MD SAKIL YAHYA ZAKI	VIKAS BHATIA		VIKASHK@GMAIL.COM	
					CSCOMM 281/2025	07.03.2025			9811379676		28.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			PROP OF M/S R.S.M.BEARING CO VS JADISH KR. PROP OF M/S J.K.MOTORS	KUMAL MADAN		KUNALMADAN@KAMLAOFFICE.COM	
					CS COMM 288/2025	10.03.2025			9717468652		06.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			RANBIR SINGH VS DEVENDER SINGH	R.S. YADAV		NOT PROVIDED	
					CSC COMM 301/2025	12.03.2025			9810888624		06.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			RAMESH CHAND GUPTA VS KSHAMA GUPTA	SHIV LAL		JKALEGAL@GMAIL.COM	
					CSCOMM 310/2025	19.03.2025			9953283177		NOT FILED
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			MANSA PLASTIC P.LTD. VS DELTON CABLES LTD	SHRESHTHA KUMAR		ADVSHRESHTHA@GMAIL.COM	
					CS COMM 317/2025	20.03.2025			9582461463		07.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			SAHIL DUGAL VS MCD	SATYENDE KR. SINGH		S.K.SINGH116@GMAIL.COM	
					CSCOMM 332/2025	24.03.2005			9811161525		28.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			SUDAM DAS VS ELECTRIX PVT.LTD	MAYANK GOEL		MANGLAWOFFICE@GMAIL.COM	
					CS COMM 346/2025	27.03.2025			9999340256		25.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery			SUSHIL AGG VS AJANTA RAJ PROTEINS LTD	TUSHAR AGG		LAWAGGARWALTUSHAR@GMAIL.COM	
					CSCOMM 347/2025	27.03.2025			9313202263		NOT PROVIDED

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
4	MS. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL DELHI					SURYA ROSHNI V/S GAUTAM CHAND PARKASH	SHRIHAR TRIPATHI	9548888420	AD VOCATESINHA@REDIFFMAIL.COM	27.02.2025
			ROOM NO.304	RECOVERY	CS (COMM)254/2025	05.03.2025	ISHWAR DASS KHETWANI V/S PRAMOD KUMAR BEDIA AND ORS	SPRAVEEN SURI AND ASSOCIATES	9810928188	PRAVEENSURI73@GMAIL.COM	07.03.2025
			ROOM NO.304	RECOVERY	CS (COMM)309/2025	19.03.2025	PACKAGING PVT LTD V/S MANALI PASAND AGRO FOODS INDIA LTD.	ARUN MEHTA	9811-019-124	ADVMEHTA@GMAIL.COM	20.01.2025
			ROOM NO.304	RECOVERY	CS (COMM)326/2025	22.03.2025	AKDK JAIN TRADING PVT LTD V/S AMIT GUPTA	SANTOSH KUMAR	9717-973-422	NA	04.03.2025
			ROOM NO.304	RECOVERY	CS (COMM)327/2025	22.03.2025	RAM CHARAN BANSAL CONSTRUCTION PVT LTD V/S DELHI JAL BOARD	SHIKHA GOEL	8287-634-805	shikhagoel63@gmail.com	04.03.2025
			ROOM NO.304	RECOVERY	CS (COMM)328/2025	22.03.2025	STATE BANK OF INDIA V/S M/S CHANNDIA ENTERPRISES	ASHOK KUMAR	9810-019-614	AKBAHL_ADV@YAHOO.CO.IN	04.03.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL DELHI	nil								
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL DELHI					NIKE INNOVATE CV AND ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	27.02.2025
			410		CS (COMM)/278/2025	06-03-2025	UNION BANK OF INDIA Vs SANJEEV KUMAR	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	03.03.2025
			410		CS (COMM)/294/2025	11-03-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	28.02.2025
			410		CS (COMM)/277/2025	06-03-2025	SANJAY GOEL Vs MUKUL GUPTA	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.com	19.02.2025
			410		CS (COMM)/289/2025	10-03-2025	M/S SABSONS AGENCIES PVT LTD Vs M/s RLF INDUSTRIES LTD AND ORS	Sonal Sarda(P),	8447478202	Sonal.ssarda@gmail.com	17.03.2025
			410		CS (COMM)/315/2025	20-03-2025	SATYA NARAIN GUPTA Vs SHIRAJ KHAN	SH. VIKRAM AGGARWAL	9811101108	sanjayaggarwal1345@yahoo.com	10.02.2025
			410		CS (COMM)/237/2025	03-03-2025	RAJENDRA G. MEHTA VS. M/S. RIDHI SIDHI ENGINEERS	SH. MAHESH KATYAYEN	981033604	tridentlaw@hotmail.com	24.02.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL DELHI	COURT ROOM 302		CS (COMM) 243/2025	03.03.2025	JAI GOVIND GUPTA VS LAKHAN GUPTA	SHRAVAN BANSAL	26936783	unitedmark@unitedandunited.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			COURT ROOM 302				TATA CAPITAL LTD. VS ALEEQ AHMAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 227/2025	03.03.2025					
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 231/2025	04.03.2025	HDFC BANK LTD. VS NAIM KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 255/2025	05.03.2025	A ENTERPRISES VS PUNJAB BODY BUILDERS	MAYANK GOEL	9999340256	mnglawoffice@gmail.com	28.02.2025
			COURT ROOM 302	CIVIL SUIT	MISC. DJ 138/2025	06.03.2025	M/S MARKETING KING ONLINE PVT. LTD. VS SAHIL GUPTA	SEEMA BENGANI	9891821120	NA	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 287/2025	10.03.2025	PUBLISHERS PVT. LTD. VS BHARTI MADHYAVARTI SAHKARI GRAHAK BHANDAR LTD.	JYOTI TANEJA	999500069	vyoti.taneja09@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 246/2025	17.03.2025	TATA CAPITAL LTD. VS NAND RAM SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 324/2025	21.03.2025	GOBIND RAM GUPTA VS RAJESH SINGH	SUMMIT KAUSHAL	9810313802	NA	11.03.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 337/2025	25.03.2025	GURCHARAN SINGH VS VANDANA SATPAL BAJAJ	VANDANA SHARMA	9313703302	vandanaasharma@yahoo.co.in	20.01.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 349/2025	28.03.2025	PAWAN KUMAR AGGARWAL VS BABITA SHARMA	T K DADHICH	9350227991	ekdadhich@gmail.com	18.03.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 352/2025	28.03.2025	M/S ANANT OVERSEAS PVT. LTD. VS SOBHIT SHARMA	V.K. YADAV	8527233905	vijayyadav@gmail.com	17.01.2020
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 358/2025	28.03.2025	RAJESH KUMAR VS BRAHMA DEO TRIPATHI	MANAN KHARBAND	8368825905	kharbanda.manan2000@gmail.com	24.03.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK				TATA CAPITAL LTD. Vs NARENDRA KUMAR KHATIK	ANISH BHOLA(P)	9811452022	Anish_bhola@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	OMP (COMM.)	(I) OMP (COMM)/228/2025	03-03-2025					
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/246/2025	03-03-2025	Genuine Wears Vs Fashion Point	Shashank Sushil Mangal(P)	9999031928	office@shashankmangalandco.in	28.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/245/2025	03-03-2025	STATE BANK OF INDIA Vs RADHA	suresh kumar(P)	9818159221	advocate.suresh75@gmail.com	24.12.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/132/2025	07-03-2025	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	satyendra kumar singh(P), 9811161525	sksinghll6@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/282/2025	07-03-2025	VIKAS VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh(P), 9811161525	sksinghll6@gmail.com	20.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/134/2025	07-03-2025	M/S TAJ PRESS Vs SHALINI JAIN	Nitin Arora(P), 9818189667	nitin.arora465@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	ExCOMM - Award by Comm/8/2025	12-03-2025	E INVESTMENTS LTD Vs MS HOTEL KASHISH INTERNATIONAL	ANUBHAV MEHROTRA(P), 9198 10817397	chambersofaat@gmail.com	
			309 THIRD FLOOR EXTENTION BLOCK	COMP (COMM.)	COMP (COMM)/248/2025	17-03-2025	TATA CAPITAL LTD Vs EVERGREEN INFRA SOLUTION 8983	ANISH BHOLA(P), 9811452022	Anish_bhola@gmail.com	25.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/305/2025	18-03-2025	M/s Super Bikes World Vs Kumar Nishant	ALOK BHATT(P), 9818489589	Office@rajindersingh.co.in	01.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/311/2025	19-03-2025	NIIR PROJECT CONSULTANCY SERVICES Vs SANDEEP KUMAR BANSLA	Dhruva Bhagat(P), 9910599996	B_LEGAL@OUTLOOK.COM	
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/147/2025	19-03-2025	Ashish Singhal Vs ICICI BANK	Mordhwaj Singh(P), 9953001526	NA	17.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/318/2025	20-03-2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT Vs M/S EVERALERT SYSTEMS	Neeraj Saini(P), 958953958,874 3968006	NA	10.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/325/2025	21-03-2025	Vimal Rajpal Vs Majid Ali	SATISH KUMAR(P), 9717973922	santoshkumar@gmail.com	19.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/329/2025	22-03-2025	M/S Lakshay Gauri Buildcon Vs M/S Sri MAA Montessory International	Rajal Dua(P), 989191480	info@duasnduas.com	25.04.2023
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/335/2025	25-03-2025	TEJ BHAN MARWAH Vs MATADEEN GUPTA	JEEWAN CHANDRA(P), 9717110848	Jeowanchandani@gmail.com	25.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/343/2025	27-03-2025	AMBAY FOOTWEAR Vs ASHISH TRADING CO	KESHAV MUDGIL(P), 9716442809	mudgilkeshav@gmail.com	

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			309 THIRD FLOOR EXTENTION BLOCK				GULSHAN ARORA Vs SARBJEET KAUR	Gaurav Dua(P),	011-40153539;9910599511	GAURAVDUAS@GMAIL.COM	27.02.2025
				CS (COMM.)	CS (COMM)/353/2025	28-03-2025					
			309 THIRD FLOOR EXTENTION BLOCK				Tirupati Industries Vs Sitaram	Arun Arun(P),	9871425155	verma.arun2907@gmail.com	
				MISC. DJ	Misc DJ/143/2025	07-03-2025					
			309 THIRD FLOOR EXTENTION BLOCK				Dassoler agronegocios ltd Vs RB Naman enterprises	Naman Agarwal(P),	99992 75870	advnmanagarwal@gmail.com	
				MISC. DJ	Misc DJ/142/2025	07-03-2025					
			309 THIRD FLOOR EXTENTION BLOCK				M/S TOYS INDIA Vs GUPTA TOYS AND GIFT CORNER	Vineet Aggarwal(P)	9899406498	NA	
			309 THIRD FLOOR EXTENTION BLOCK				LIGHTS PVT LTD Vs Hindustan Millennium Pools through its Proprietor Sh Ajay Malhotra	Shailender Negi(P),	9999012495;9999029218	SHAILNEGH1984@GMAIL.COM	
				EXECUTION	Execution (Comm)/135/2025	07-03-2025					
			309 THIRD FLOOR EXTENTION BLOCK				Ramesh Chand Gupta Vs Jatin Aggarwal(P)			jka.legal@gmail.com	
				EXECUTION	Execution (Comm)/162/2025	27-03-2025					
			309 THIRD FLOOR EXTENTION BLOCK				LIGHTS PVT LTD Vs Hindustan Millennium Pools through its Proprietor Sh Ajay Malhotra	SUNNY SACHDEVA	9990090890	sunnydeva100@gmail.com	11.03.2025
				CS (COMM.)	CS (COMM)/306/2025	18-03-2025					
			307	Civil			Hamdard National Foundation (India) Vs Ali Hassan (Proprietor of Alam Pharmacy)	SHIVENDR A PRATAP SINGH	9953394364	shivendra@theacemeco.com	06-03-2025
10	SH. AJAY PANDEY DISTRICT JUDGE, CENTRAL COMMERCIAL COURT						SANGEETA TALWAR Vs M/s PUREARTH INFRASTRUCTURE LTD	BHANU MOHAN	7503768806	rvo16972@gmail.com	17-03-2025
			307	Civil			MOHD KASHIF Vs JALALUDDIN	Imran Ahmad	9350460168	imahd2012@gmail.com	13-03-2025
				Civil			Sharad Kapoor Proprietor of M/s ACE Electronics Vs Pramod Telecom Private Limited	Rhea Luthra	9917079999	advrtalchatnhera-@GMAIL.COM	17-03-2025
			307	Civil							
				Civil							
			307	Civil							
				Civil							
11	SH. S.S RATHI, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT		COURT ROOM 310				M/S PRAYAG POLYMERS PVT. LTD Vs M/S KRISHNA BATH COLLECTION	Pavni Poddar		robinsirohi81@gmail.com	31.01.2025
				CS (COMM)	CS (COMM)/252/2025	04.03.2025					
			COURT ROOM 310				M/s KUNDAN LAL AND SONS Vs SANJIB BHUNIA	Sumit Gupta	9811045845	advsumitgupta@gmail.com	19.12.2024
				CS (COMM)	CS (COMM)/263/2025	05-03-2025					
			COURT ROOM 310				THROUGH SPA HOLDER MR HEMANT ARORA Vs MOHAMMAD ARIF	Archit Singhal	9599043045	legal@sigmalegal.in	24.02.2025
				CS (COMM)	CS (COMM)/271/2025	06-03-2025					

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			COURT ROOM 310	CS (COMM)	CS (COMM)/272/2025	06-03-2025	SADHANA GUPTA Vs HANSRAJ GUPTA AND CO PVT. LTD	Vsujawal Gupta, Sanjay Aggarwal	9810031823	sa9860@gmail.com	24.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/273/2025	06-03-2025	HOUSE OF BAGS Vs MAYASHEEL RETAIL INDIA LTD.	Vijay Sharma	9811368656	vijayrehni@gmail.com	20.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/296/2025	11-03-2025	THE FEDERAL BANK LTD Vs MOHD JAKIR HOSSAIN	Kiran Mahajan	9810472145	kiranmahajan60@yahoo.com	04.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/304/2025	18.03.2025	STATE BANK OF INDIA VS M/s BANARSI DASS AND COMPANY	Pradeep Kalher	9999330725	delhilawyers76@yahoo.co.in	14.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/308/2025	18.03.2025	M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	Bharat Gupta	9268300000	bharat.guptakrc@gmail.com	12.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/316/2025	20.03.2025	M/s DHARAM INDUSTRIES VS M/s BALAJI STEEL AGENCY	Mansimran Singh	9818908905	mansimrankhuran@gmail.com	12.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/319/2025	20.03.2025	HARISH KUMAR VS SHRI SAI SIMRAN REAL ESTATE	Sunny Sachdeva	9990090890	sunnydeva100@gmail.com	07.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/344/2025	27.03.2025	COMBITIC GLOBAL CAPLET PVT LTD Vs MOHAN LAL JAWANMAL SAKARIA	Nidhi Jain	7988059993	lawnidhi99@gmail.com	24.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/350/2025	28.03.2025	CANARA BANK Vs RAKESH KUMAR TRIPATHI PROPRIETOR R S MOTORS	Sanjeev Chopra	9711142200	chopra6791@gmail.com	22.03.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL									
			401	CS COMM	247/2025	03.03.2025	ST. PETER LAW ACADEMY V/S NAVEEN SHARMA	SKESHAV KUMAR VERMA	8588938588	ADVOCATE KE SHAV.VERMA@GMAIL.COM	18.02.2025
			401	CS COMM	251/2025	04.03.2025	NATHMAL VERMA V/S NISWA ENGG SOLUTIONS INDIA PVT LTD	SUMIT GUPTA	9811045845	ADV SUMIT GUPTA@GMAIL.COM	22.01.2025
			401	EX COMM	119/2025	04.03.2025	BHARAT ARORA V/S MCD	SATYENDR KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	
			401	CS COMM	264/2025	05.03.2025	UNION BANK OF INDIA V/S RAJ KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	27.02.2025
			401	EX COMM	125/2025	06.03.2025	SONIA PUNJABI V/S HARVINDER SINGH	MOHD. BABAR	9891146454	MOHDBABAR ADV@GMAIL.COM	
			401	EX COMM	123/2025	06.03.2025	REPROVISION AUTOMATION SERVICES PVT LTD V/S BIG DIGITAL IMPRESSION PVT LTD	ASHISH SHARMA	9650398837	ASHISHADVOCATE07@GMAIL.COM	

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43	SH. M.K. NAGPAL, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT									
			401	CS COMM	275/2025	06.03.2025	VIKAS VERMA V/S MCD & ORS	SATYENDR A KUMAR SINGH 9811161525	SKSINGH116@GMAIL.COM	20.02.2025
			401	CS COMM	276/2025	06.03.2025	RAJ KUMAR GOEL V/S MCD & ORS	SATYENDR A KUMAR SINGH 9811161525	SKSINGH116@GMAIL.COM	27.02.2025
			401	MISC DJ	145/2025	10.03.2025	THE NANITAL BANK LTD V/S POOJA YADAV & ORS	ALOK MOHAN 967568910	ALOKMPI@GMAIL.COM	
			401	CS COMM	295/2025	11.03.2025	M/S INVICTUS DIGITAL V/S M/S SHREE DURGA ENTERPRISES	YASHPAL SINGH 9810220380	ADVOCATES.EKLAWYA@GMAIL.COM	03.03.2025
			401	OMP I COMM	241/2025	11.03.2025	SHREKANT SHARMA V/S M/S ANSALI LOTUS MELANGE PROJECTS PVT LTD	KMG LEGAL 9582156789	KMGLEGALDEHLI@GMAIL.COM	
			401	OMP I COMM	247/2025	17.03.2025	TATA CAPITAL LTD V/S M/S MANISH CONSTRUCTION	ANISH BHOLA 9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	323/2025	20.03.2025	UCO BANK V/S PRANSHU MANGLA	KAMLESH KUMAR TIWARI 9310019131	AD.KAMLESH TIWARI@GMAIL.COM	06.03.2025
			401	EX COMM	354/2025	21.03.2025	AJM HOUSING PVT LTD V/S KANHIYA LAL PRAKASH KUMAR	GAURAV M. LIBERHAN 9810955779	LIBERHANLA WOFFICE@GMAIL.COM	
			401	MISC DJ	176/2025	22.03.2025	SUNIL CHAUDHARY V/S AMAN NARANG	SRIKANT CHAUDHARY SPA 9810872851		
			401	CS COMM	331/2025	22.03.2025	SHUBHAM GOEL V/S DIMPLE DIXIT	SBHAVYA SETHI 9811389644	SETHIBHAVYA@GMAIL.COM	20.03.2025
			401	CS COMM	334/2025	25.01.2025	M/S VASTRAM INDIA PVT LTD V/S M/S PRIYANSHU ENTERPRISES	VIKRANT JAIN 9811377679	ADVOCATEWIDU@GMAIL.COM	07.03.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/238/2025	03-03-2025	LIMITED Vs M/S MODE RETAILS SALES MARKETING PRIVATE LIMITED	SUYASH PANDEY 9876221056	advocatesuyashpandey@gmail.com	
43	SH. M.K. NAGPAL, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT		COURT ROOM 402	CIVIL SUIT	CS (COMM)/240/2025	03-03-2025	STATE BANK OF INDIA Vs KAMLESH	SURESH KUMAR 9818159221	adv.suresh75@gmail.com	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/241/2025	03-03-2025	ANIL KUMAR GUPTA Vs PULUGU MADHU SUDHANA REDDY	PANKAJ SINGHAL 9891475320	PANKAJ SINGHAL.ADVOCATE@GMAIL.COM	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/242/2025	03-03-2025	VIKAS VERMA Vs MUNICIPAL CORPORATION OF INDIA	SATYENDR A KUMAR SINGH 9811161525	SKSINGH116@gmail.com	

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			COURT ROOM 402				GURBUX SINGH SAMUNDER SINGH VS M/S DURGA TEXTILE			kishanlalyadavk961@g.mail.com	
			CIVIL SUIT	Execution (Comm)/116/2025	03-03-2025			K.L. YADAV	9810502423		
			COURT ROOM 402				STATE BANK OF INDIA Vs RAJESH PUSHPA	PRANSHU VASHISHT	NA	NA	
			CIVIL SUIT	Execution (Comm)/121/2025	05-03-2025						
			COURT ROOM 402				STATE BANK OF INDIA Vs RAJESH NARAYAN	PRANSHU VASHISHT	NA	NA	
			CIVIL SUIT	Execution (Comm)/122/2025	05-03-2025						
			COURT ROOM 402				STATE BANK OF INDIA Vs ARJUN SINGH	SURESH KUMAR	9818159221	adv.suresh75@gmail.com	
			CIVIL SUIT	CS (COMM)/286/2025	10-03-2025						
			COURT ROOM 402				M/S DILIP TEXTILES Vs M/S RISHABH SAREE KENDRA	TANISHQ TYAGI			
			CIVIL SUIT	Misc DJ/148/2025	11-03-2025						
			COURT ROOM 402				YOGESH KAPOOR Vs M/S CALCUTTA PLASTIC STORE AND ORS			pawanrawal_advocate@yahoo.co.in	
			CIVIL SUIT	CS (COMM)/302/2025	12-03-2025			P.K. RAWAL	9810008623		
			COURT ROOM 402				HDFC BANK LTD. VS SARABJEET SINGH KOHLI	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP (COMM) 242/2025	12-03-2025						
			COURT ROOM 402				TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED 4942	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	
			CIVIL SUIT	OMP (COMM)/249/2025	17-03-2025						
			COURT ROOM 402				TATA CAPITAL LTD Vs MANVENDRA SINGH AND ANR				
			CIVIL SUIT	Misc DJ/164/2025	17-03-2025						
			COURT ROOM 402				SUPRAJIT ENGINEERING LIMITED Vs ASHOK KUMAR	SANCHAY MEHROTRA	8826009919	sanchay.mehrotra@lexsunraj.com	
			CIVIL SUIT	CS (COMM)/313/2025	19-03-2025						
			COURT ROOM 402				TARUN CHADHA Vs SUSHIL ARORA AND Ors	Shailender Dahiya	9312275287	shailender_967@yahoo.com	
			CIVIL SUIT	CS (COMM)/312/2025	19-03-2025						
			COURT ROOM 402				TANISHTHA COLLECTION Vs NEOGROWTH CREDIT PVT LTD	AKASH GUPTA	9560740322	advakash18@outlook.com	
			CIVIL SUIT	ARB (COMM)/1/2025	19-03-2025						
			COURT ROOM 402				PROP OF M/S SAARTHAK TRADING CO Vs HARSH PROP OF M/S SBB FASHION	Vikas Bhatia	9811379676	NA	
			CIVIL SUIT	Execution (Comm)/149/2025	19-03-2025						
			COURT ROOM 402				MOHD ANWAR Vs MS MANEK APPARELS	HIMANSHU BUTTAN	9910037222	himanshubuttan@gmail.com	
			CIVIL SUIT	Misc DJ/170/2025	20-03-2025						
			COURT ROOM 402				ENGINEERING CORPORATION Vs M/S GOYAL AND GOEL STAINLESS STEELS	AYUSH SINGHAL	9833439070	vianlegal@gmail.com	
			CIVIL SUIT	OMP (COMM)/10/2025	21-03-2025						

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT			JHA CONSTRUCTION S PRIVATE LTD Vs MCD	Dheeraj Gupta	9811412191	dheerajgupta1982@gmail.com	
			COURT ROOM 402	CIVIL SUIT			KOTAK MAHINDRA PRIME LTD Vs ASHOK KUMAR				
			COURT ROOM 402	CIVIL SUIT			DCB BANK LTD. VS SALEEM AHMAD	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	
			COURT ROOM 402	CIVIL SUIT			SITA DEVI Vs GEETIKA ENTERPRISES	DEEPAK RAO			
			COURT ROOM 402	CIVIL SUIT			TRADING COMPANY Vs M/S PARASNATH PRINTERS PVT LTD	Priyanka Sethia	9711251567	chambersofpriyankasethia@gmail.com	
			COURT ROOM 402	CIVIL SUIT			INDUSTRIES Vs M/S KONARK FIRE SOLUTIONS PRIVATE LIMITED	PRATEEK KOHLI	9873095411	NA	
			COURT ROOM 402	CIVIL SUIT			ADITYA BIRLA FINANCE LTD Vs JITENDRA RAY AND ANR	AJAY UPPAL	9811740125	VIRTUOUS PEOPLE@GMAIL.COM	
			COURT ROOM 402	CIVIL SUIT			PVT LTD Vs AMAN SURI SOLE PROPRIETOR OF M S SURI ENGINEERS	Harsit Khurana	9910009277	kclegal@gmail.com	
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS		03-03-2025	VINTAGE CREDIT AND LEASING LTD Vs SAURABH JAITLEY AND ANR	GAURAV MALHOTRA(P),	9871040589	INDOLEXLAW@GMAIL.COM	33430
				CS		04-03-2025	Union Bank of India Vs RAMS NIWAS SINGH AND ANR	SWATI GUPTA(P),	8130383143	nalitpandeyadv@gmail.com	13920
				CS		04-03-2025	BALDEV SINGH Vs VANEET KUMAR AND ANR	SANJEEV BEHL(P),	9810163624	ADVOCATE ARUN23@GMAIL.COM	09-01-2025
				CS		05-03-2025	STATE BANK OF INDIA Vs SAURABH KUMAR	Gaganpreet Singh Chawla(P),	8130383143	nalitpandeyadv@gmail.com	28-01-2025
				CS		06-03-2025	TECHNOPLAST PACKAGING PVT LTD Vs NEW ORANGE CITY BEVERAGES PT AND ORS	Akshay Goel(P),	8130383143	nalitpandeyadv@gmail.com	17-01-2025
				CS		07-03-2025	STATE BANK OF INDIA Vs RAM SINGH	Ashok Kumar(P),	9953538322	not mentioned	10-12-2021
				CS		10-03-2025	KUMAR JAIN PROP M/S VEER METALS - Vs AMANPREET SINGH PROP M/S SINGH PROP	SATISH CHANDER BAJAJ(P),	9891285888	ADVSHAILES HKUMAR(a)GMAIL.COM	09-09-2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/194/2025	10-03-2025	BANK OF MAHARASHTRA Vs RUPA KUMARI GUPTA AND ORS	SHAILESH KUMAR(P),	9971550603	anandsharmaassociates.com	01-02-2025
				CS	CS (COMM)/197/2025	11-03-2025	Rishabh Infra Through Har Mohan Gupta Vs sadbhav Engineering Limited	Shimpy Sharma(P),	9868262721	info@indiantm.com	03-02-2025
				CS	CS (COMM)/198/2025	11-03-2025	RSPL LIMITED Vs ANOOP KUMAR SARASWAT	PRAKHAR SHARMA(P)			14-02-2025
				CS	CS (COMM)/206/2025	12-03-2025	EQUIPMENTS Vs M/S PS INFRABUILD PRIVATE LIMITED THROUGH ITS	Jaspreet Singh(P),	9310096440	advyashvant@gmail.com	12-02-2025
				CS	CS (COMM)/205/2025	12-03-2025	MISHRA HUF THROUGH ITS KARTA SANTOSH KUMAR MISHRA Vs M/S RADHA GURBACHAN LAL MAKHIJA AND ORS-- Vs BANIIYA DUKAN PRIVATE LIMITED	Ashima Gupta(P),	9999410660	LOKESH@LEGALCONS.IN	11-02-2025
				CS	Counter Claim/10/2025	17-03-2025	LAL MAKHIJA AND ORS-- Vs BANIIYA DUKAN PRIVATE LIMITED	Lokesh Bhola(P),	9999989589	pawankawrani@gmail.com	19-02-2025
				CS	CS (COMM)/236/2025	26-03-2025	STATE BANK OF INDIA Vs KRISHAN	MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	21-03-2025
				CS	CS (COMM)/235/2025	26-03-2025	STATE BANK OF INDIA Vs BANSHI LAL SHAH	MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	21-03-2025
				CS	CS (COMM)/240/2025	27-03-2025	BANK OF INDIA MR PRABHATSINGH and ANR	Vishwanath Prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	25-03-2025
				CS	CS (COMM)/239/2025	27-03-2025	Sita Ram And Company Pvt Ltd Vs M/S PARASNATH ENTERPRISES	Sewa Singh(P),	9599300760	legal.srcr@sitaranmco.com	27-03-2025
				CS	CS (COMM)/244/2025	28-03-2025	JSB BUILDWEL Vs PARMINDER SINGH	Chetan Roy(P),	011-46545551,		28-11-2024
				CS	CS (COMM)/259/2025	29-03-2025	STATE BANK OF INDIA Vs VINOD CHAUDHARY PROP VISHAL PANI PURI	Sunil sehwat(P),	9999330725	delhilawyers76@yahoo.co.in	27-03-2025
				CS	CS (COMM)/258/2025	29-03-2025	Canara Bank Vs Gulshan Kumar Alias Taneja	Govind Pandey(P),	9871434320	rbp5370@yahoo.co.com	26-03-2025
				CS	CS (COMM)/257/2025	29-03-2025	Shyam Sunder Rathi Vs M/s Supreme Polytubes Limited	Rakesh Kumar(P),	Not mentioned	not mentioned	
45	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	168/2025	03.03.2025	JWIL INFRASTRUCTURE LTD VS KHETERPAL CONCRETE PARTNERSHIP FIRM	SANYAM	9873674225	sanyam@kheterpalco.in	04.02.2025

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				CS COMM		05.03.2025	ASPB SERVICES PVT LTD VS. NEERAJ TYAGI	SHASHWAT KUMAR	9899810640	legallyshashwat@gmail.com	02.02.2025
				CS COMM	181/2025	06.03.2025	M/S R TRADING COMPANY VS. M/S VOD INDUSTRIES	HEMANT KUMAR	9911840536	hemantkhu@yahoo.com	07.02.2025
				CS COMM	184/2025	11.03.2025	M/S MINDS ART VS. DISHA TECHNOLOGIES	MOHD. WADHWA	9871622030		24.10.2025
				CS COMM	195/2025	11.03.2025	M/S SUSHMA ENTERPRISES VS. PLANTINUM WALLTECH	SUMIT KUMAR	8826307745	sumitkumar.cnl1271@gmail.com	11.02.2025
				CS COMM	196/2025	26.03.2025	GOYAL PLY WOOD PVT LTD VS. ARYAN INFRAHEIGHT PVT LTD	PRALABH BHARGAVA	9100781537	pralabhbhargava05@gmail.com	09.09.2025
				CS COMM	234/2025	29.03.2025	ASHOK KUMAR VS. SWATI GUPTA	RAJESH KUMAR SINGLA	9810248506	rajeshsingla1971@gmail.com	26.03.2025
				CS COMM	247/2025	29.03.2025	FABLAS IMPEX PVT LTD. VS. ADR SINGH FURQAN	MAHENDE R SINGH	9810740437	msinghadvocate@yahoo.co.in	26.03.2025
				CS COMM	248/2025	29.03.2025	DEEPAK GOLCHA VS. M/S DHEERAJ FOOTWEAR	SAMEER DIWAN	9810134864	sameer.dewan123@rediffmail.com	24.03.2025
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			249/2025						
					OMP (COMM)/213/2025	01-03-2025	AXIS BANK LTD Vs SAJIDA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (COMM)/215/2025	03-03-2025	AXIS BANK LIMITED Vs VISHNU	ADV DHEERAJ(P),	9871040589 / 920586266	INDOLEXLAW AGMAIL.COM	-
					Misc DJ/214/2025	03-03-2025	ACTIVEWEAR LIMITED FORMERLY M S CAMPUS ACTIVEWEAR PVT LTD THOURGH ITS	DEV PRAKASH PACHAURI(P),	8087305016	vinita26@yahoo.com	-
					CS (COMM)/177/2025	04-03-2025	STATE BANK OF INDIA Vs Rekha	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993@gamail.com	27-02-2025
					OMP (COMM)/222/2025	04-03-2025	AXIS BANK LIMITED Vs SANDEEP KUMAR VERMA	ADV DHEERAJ(P),			
					OMP (COMM)/230/2025	05-03-2025	Yes Bank Ltd Vs LAKHAN KUMAR SINGH	ADV. LALIT PANDEY(P),			
					CS (COMM)/180/2025	05-03-2025	OF INDIA Vs MURLIDHAR SHUKLA PROPRIETER OF MURLI COMPUTER	AMAR SINGH(P),			

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					OMP (I) (COMM)/249/2025	06-03-2025	Yes Bank Ltd Vs VAISHNAVI KULDEEP KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/247/2025	06-03-2025	Yes Bank Ltd Vs MOHAN JHA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/248/2025	06-03-2025	Yes Bank Ltd Vs NAVEEL AHAMAD	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/252/2025	07-03-2025	Shriram Finance Ltd Vs MOHD ARIF	Manoj Kumar(P),			
					OMP (I) (COMM)/260/2025	10-03-2025	Yes Bank Ltd Vs GAURAV DIXIT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/272/2025	11-03-2025	AXIS BANK LIMITED Vs PRAVESH VERMA	ADV DHEERAJ(P),	9871040589 / 920586266	INDOLEXLAW AGMAIL.COM	-
					CS (COMM)/201/2025	11-03-2025	VINTAGE CREDIT LEASING LTD Vs SHIWANI KOUL	AND GAURAV PVT MALHOTRA(P),	99997997229	malhotra_gaurav1976@yahoo.co.in	
					CS (COMM)/202/2025	12-03-2025	CANARA BANK Vs RUCHI HANDA PROF M/S KNITTERS	CHITRA MALHOTRA(P),	9212888057	citramalhotralegal@gamil.com	
					OMP (I) (COMM)/276/2025	17-03-2025	Yes Bank Ltd Vs TASLIM KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/275/2025	17-03-2025	Yes Bank Ltd Vs SURENDRA SINGH VERMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					CS (COMM)/208/2025	17-03-2025	Satish Ostawal Vs Bhawna	Shreshth Jain(P),	9871206484	shreshthlaw@gamil.com	
					CS (COMM)/213/2025	18-03-2025	State Bank Of India Vs THAPPANI SURESH BABU	Ashok Kumar(P),	9811896060	kumarashokadvocate@gamil.com	07-03-2025
					CS (COMM)/212/2025	18-03-2025	State Bank Of India Vs BALAJI M	Ashok Kumar(P),	9811896060	kumarashokadvocate@gamil.com	07-03-2025
					OMP (I) (COMM)/281/2025	18-03-2025	SMFG INDIA CREDIT CO LTD Vs SALUJA ENTERPRISES	Karan Chhibber(P)	Not Mentioned	Not Mentioned	06-02-2025
					Execution (Comm)/76/2025	19-03-2025	mukul tuli Vs rajeev grover	Sumit Baluja(P),	-	-	-

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					Execution (Comm)/77/2025	19-03-2025	sahil obero Vs rajeev grover	Sumit Baluja(P),	-	-	-
					CS (COMM)/217/2025	20-03-2025	Canara Bank Vs M/S BATHLA MEDICOS	Varun Mittal(P),	9953062629	vm@vkmlegal.com	20-02-2025
					CS (COMM)/218/2025	20-03-2025	M/S Semicon Devices Pvt Ltd Vs M/S Chetna Electronics Pvt Ltd	YASHPREET SINGH SAINI(P),			
					OMP (I) (COMM)/293/2025	21-03-2025	YES BANK LTD Vs DEVENDER SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					Execution (Comm)/88/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs RANJANA SHARMA	Ruchi Kashyap(P),			
					OMP (I) (COMM)/308/2025	24-03-2025	YES BANK LTD Vs VINAYAK ENGINEERING WORKS	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/307/2025	24-03-2025	YES BANK LTD Vs SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/306/2025	24-03-2025	YES BANK LTD Vs NASRUDDIN MAHNUDDIN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/305/2025	24-03-2025	YES BANK LTD Vs FAROOQ DALLU KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					OMP (I) (COMM)/316/2025	25-03-2025	AXIS BANK LTD Vs MANPREET SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEY ADV(@GMAIL.COM	-
					CS (COMM)/238/2025	27-03-2025	MR MANU BHANDARI Vs POSIST TECHNOLOGIES PVT LTD	Nidhi Parashar(P),	9953899908	nidhimohanprashar@gamil.com	24-03-2025
					CS (COMM)/237/2025	27-03-2025	BANK OF INDIA Vs VINEET KOHLI	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gamil.com	25-03-2025
					Execution (Comm)/104/2025	28-03-2025	UNION BANK OF INDIA Vs ABID HUSAIN	KAMALJIT SINGH RANOT(P),	-	-	-
					Execution (Comm)/103/2025	28-03-2025	Canara Bank Vs Subodh Kumar	sumit virmani(P),	-	-	-
					M-Ex/134/2025	28-03-2025	RAJ TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),	-	-	-

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					Execution (Comm)/106/2025	29-03-2025	Surinder Sethi Vs Gulshan Verma	Shubham Budhiraja(P),		
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)		03-03-2025	M/S SHRI ISHAR MOTORS VS SHREEYAN SWAKASH FOOD AGRO PVT LTD	9810178109	officeofssatyana rayana@gmail.com	25-02-2025
				CS (COMM)		04-03-2025	STATE BANK OF INDIA MANISH KUMAR	9811343911	rbmsamiyar.adv@gmail.com	25.02.25
				OMP (I) COMM		05-03-2025	YES BANK LTD VS MUKESH KUMAR SINGH	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM		05-03-2025	YES BANK LTD VS RAMBEER CHATRI	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM		05-03-2025	YES BANK LTD VS SUNIL KUMAR	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM		06-03-2025	YES BANK LTD VS MOHIT MOHIT	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM		06-03-2025	YES BANK LTD VS AYUSH RANJAN	8130383143	lalitpandey@gmail.com	NIL
				CS (COMM)		07-03-2025	JD ASSOCIATES VS BLD AGENCY	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM			YES BANK LTD VS SULTAN GULFAM	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM		10-03-2025	YES BANK LTD VS POSWAL BUILDING MATERIAL	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM		10-03-2025	YES BANK LTD VS BHARAT KUMAR	8130383143	lalitpandey@gmail.com	NIL
				CS (COMM)		11-03-2025	STATE BANK OF INDIA SUNDER	9811896060	kumarashokadvocate@gmail.com	07.03.2025
				CS (COMM)		11-03-2025	DE ORCHID GLOBAL TRADING COMPANY VS M/S ENKAY FOAM PVT LTD.	9811311082	advrajeev74@gmail.com	07.03.2025
				OMP (I) COMM		11-03-2025	YES BANK LTD VS SUNITA BHAGAT SINGH	8130383143	lalitpandey@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM		11-03-2025	AXIS BANK LTD VS ABDUL SUNITA RAHMAN SINGH	9871040589	indolexlaw@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/270/2025 (I)	11-03-2025	AXIS BANK LTD VS SUNITA DEV SINGH	9871040589	indolexlaw@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/271/2025 (I)	17-03-2025	YES BANK LTD VS DEV KUMAR TANWAR PANDEY	8130383143	lalitpandey@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/278/2025 (I)	17-03-2025	YES BANK LTD VS DEEPAK GERA PANDEY	8130383143	lalitpandey@gmail.com	NIL
				ARB.A (COMM)	ARB. (COMM.)/3/2025 A.	18-03-2025	AASHI SHABIR MOHD KHAN VS YES BANK LIMITED	9958478695	shad.legal@gmail.com	NIL
				OMP (COMM)	CS (COMM)/216/2025 (I)	19-03-2025	PR METALS VS ANAND BL R K STEEL TRADERS	818964910	srivastaveanand@yahoo.com	17.03.2025
				CS (COMM)	CS (COMM)/219/2025	20-03-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS MOHD AFTAB KHAN PROP MEGA	9212888057	chitramalhotra@gmail.com	01.03.2025
				CS (COMM)	CS (COMM)/220/2025	20-03-2025	STATE BANK OF INDIA VS ANIL KUMAR	9811896060	kumarashokadvocate@gmail.com	18.03.2025
				OMP (COMM)	OMP (COMM.)/288/2025 (I)	20-03-2025	KOTAK MAHINDRA PRIME LIMITED VS DHARMENDER KUMAR SHARMA	8130383143	lalitpandey@gmail.com	NIL
				OMP (COMM)	OMP (COMM.)/289/2025 (I)	20-03-2025	YES BANK LTD VS NIDHI BENIWAL PANDEY	8130383143	lalitpandey@gmail.com	NIL
				CS (COMM)	CS (COMM)/223/2025	21-03-2025	AMIT KUMAR AGARWAL M/S PERFECTION EDUDEV PRIVATE LIMITED	965437185	advpandeymanoj@gmail.com	21.03.2025
				CS (COMM)	CS (COMM)/224/2025	21-03-2025	M/S VVIP FLIGHTS LTD VS NEXT LEVEL CONTRACTOR	9999448797	bansalkusagra@gmail.com	11.03.2025
				OMP (COMM)	OMP (COMM.)/292/2025 (I)	21-03-2025	YES BANK LTD VS MOHD NOORALAM QURESHI	8130383143	lalitpandey@gmail.com	NIL
				CS (COMM)	CS (COMM)/230/2025	25-03-2025	ANKIT MANAKTALA VS UNITED CONSTRUCTION S AND ENGINEERS	9990332052	advankushbhardwaj@gmail.com	25.03.2025
				OMP (COMM)	OMP (COMM.)/319/2025 (I)	25-03-2025	AXIS BANK LTD VS PRADEEP KUMAR PANDEY	8130383143	lalitpandey@gmail.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)		26-03-2025	STATE BANK OF INDIA VS SEPOY KUMAR MANJEET KUMAR	RAKESH KUMAR	8851884397	rakeshdoi@gmail.com	06.03.2025
				CS (COMM)	CS (COMM)/233/2025	28-03-2025	STATE BANK OF INDIA VS HARJOM	KRISHAN KUMAR	9315165656	advkrishan1411@gmail.com	18.03.2025
				CS (COMM)		29-03-2025	SHYAM SUNDER RATHI VS M/S SP AGRO INDUSTRIES	RAKESH KUMAR	8802416767	ablrlegalofficer@gmail.com	25.02.2025
				CS (COMM)	CS (COMM)/246/2025						
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)		03-03-2025	Flowline India Pvt Ltd Vs Halcyon Technologies And Engineers LLP	Sharad Nagpal	9312218622	sharad.nagpal2009@gmail.com	30.01.2025
				CS (COMM)	CS (COMM)/174/2025						
				CS (COMM)		04-03-2025	STATE BANK OF INDIA Vs Amit Kumar Sharma	Gaganpreet Singh	9988661698	gaganpreetsingh1993@gmail.com	27.02.2025
				CS (COMM)	CS (COMM)/176/2025						
				CS (COMM)		07-03-2025	JITENDER NAGI Vs NYSA RETAIL VENTURES PVT LTD	Amit Bhatia	9811191766 , 9868041789	dbhatia123@gmail.com	21.01.2025
				CS (COMM)	CS (COMM)/186/2025						
				CS (COMM)		12-03-2025	GSI Enterprises Private Limited Vs M/s Siyaram and Company	Bhaskar Vali	9910358225	office@vali.co.in	07.03.2025
				CS (COMM)	CS (COMM)/203/2025						
				CS (COMM)		12-03-2025	KABEER Vs MOHD MADHU SARAF QADEER		9899632950	rehman.azra21@gmail.com	25.03.2025
				CS (COMM)	CS (COMM)/204/2025						
				CS (COMM)		18-03-2025	TRANSFAS SERVICES LIMITED Vs Arun Aggarwal		9810163624	advocatearun23@gmail.com	28.03.2025
				CS (COMM)	CS (COMM)/209/2025						
				CS (COMM)		18-03-2025	RAJ KUMAR BAGGA Vs Pooja Garg		9560392307	advpoojagarg01@gmail.com	22.11.2022 24.02.2025
				CS (COMM)	CS (COMM)/210/2025						
				CS (COMM)		18-03-2025	State Bank Of India Vs SHIBIN CJ	Ashok Kumar	9811896060	kumarashokadvocate@gmail.com	07.03.2025
				CS (COMM)	CS (COMM)/211/2025						
				CS (COMM)		22-03-2025	SARDARNI RAVINDER KAUR Vs Amit Goswami		9311091092	ASSOCIATEGOSWAMI@GMAIL.COM	27.02.2025
				CS (COMM)	CS (COMM)/227/2025						
				CS (COMM)		25-03-2025	PARMOD GUPTA Vs RAJIV MIGLANI	Subhash Chawla	9810838189	SCHAWLA@GMAIL.COM	05.03.2025
				CS (COMM)	CS (COMM)/229/2025						
				CS (COMM)		26-03-2025	STATE BANK OF INDIA Vs RAJU	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	21.03.2025
				CS (COMM)	CS (COMM)/232/2025						
				CS (COMM)		28-03-2025	State Bank Of India Vs ASHOK KUMAR SHARMA		9811896060	KUMARASHOKADVOCATE@GMAIL.COM	26.03.2025
				CS (COMM)	CS (COMM)/241/2025						

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)		29-03-2025	Nainital Bank Limited Vs Vijendra	KARAN ANAND		adv.karananand@gmail.com	25.03.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/169/2025	CS (COMM)/250/2025	03-03-2025	Lakshmi Float Glass Limited Vs Ashok Kumar Prop Mahilpur Glass House	Vibhor Garg	9871351308	ravinder@birlegal.in	27-02-2025
				CS (COMM)/170/2025	CS (COMM)/169/2025	03-03-2025		Maneesh Gumber	9911315304		26-02-2025
				CS (COMM)/171/2025	CS (COMM)/170/2025	03-03-2025	ama seth Vs Yash Pal Sandhu	Shubankar Sehgal	9999147160	ascourtlawfirm@gmail.com	26-02-2025
				CS (COMM)/171/2025	CS (COMM)/171/2025	03-03-2025	V N TRANDING CO Vs REHMAN BUILDERS PVT LTD			shubhankarsehgal@gmail.com	
				Misc DJ/212/2025	Misc DJ/212/2025	03-03-2025	OM TRANSPORT LOGISTICS LIMITED Vs AWS SHIPPING AND LOGISTICS PVT LTD	Mukesh Kumar	9910712720		01-03-2025
				CS (COMM)/183/2025	CS (COMM)/183/2025	05-03-2025	RECURRING ENERGY PVT LTD Vs SAHIL RESEARCH AND TECHNOLOGY PVT LTD	Namandeep Singh	9873350565	namansingh0013@gmail.com	02-03-2025
				Execution (Comm.)/62/2025	Execution (Comm.)/62/2025	06-03-2025	SH ASHOK BANSAL Vs ALTIME POWER SYSTEMS PVT LTD				
				CS (COMM)/189/2025	CS (COMM)/189/2025	10-03-2025	SURESH KUMAR JAIN Prop Veer Metals Vs TAJINDER SINGH Prop Inder Sons	Satish Chander Bajaj	9953538322		06-03-2025
				CS (COMM)/190/2025	CS (COMM)/190/2025	10-03-2025	SEMICONIC DEVICES PVT LTD Vs Sandeep vadav	Yashpreet Singh Saini	9911998109		06-03-2025
				CS (COMM)/191/2025	CS (COMM)/191/2025	10-03-2025	OM LOGISTICS LIMITED Vs PROTO INDUSTRIES PRIVATE LIMITED	Arun	981063624	advocatearun23@gmail.com	06-03-2025
				CS (COMM)/192/2025	CS (COMM)/192/2025	10-03-2025	OM LOGISTICS LIMITED Vs AISHWARYA HEALTHCARE AND ORS	Arun	981063624	advocatearun23@gmail.com	06-03-2025
				Misc DJ/240/2025	Misc DJ/240/2025	10-03-2025	PRIYANKA MITTAL Vs AJNARA INDIA LTD	Satish Kumar	9716029192		07-03-2025
				Misc DJ/241/2025	Misc DJ/241/2025	10-03-2025	unique herbal and health care Vs Wamika hospitality Pvt Ltd	sumit Baluja	9999697699	sumitbaluja17@gmail.com	06-03-2025
				Execution (Comm.)/65/2025	Execution (Comm.)/65/2025	11-03-2025	M/S NIDHI Vs Amit Oberoi				
				Misc DJ/258/2025	Misc DJ/258/2025	17-03-2025	vintage credit Vs simmi	Mohit Chawla	9811863136	ranjeetsingh6378@gmail.com	11-03-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)/280/2025	OMP (I) (COMM.)/280/2025	17-03-2025	Yes Bank Ltd Vs RAHUL MALIK	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	11-03-2025
				CS (COMM.)/214/2025	CS (COMM.)/214/2025	18-03-2025	SHRI BALA JI STEEL Vs S D ENGINEERING PVT LTD	Kumar Bhawani Shankar	8882525642	kumarbhawanishankar@gmail.com	12-03-2025
				Execution (Comm.)/81/2025	Execution (Comm.)/81/2025	19-03-2025	Ruchika Gupta Vs Satender Kumar Mukhiya				
				OMP (I) (COMM.)/284/2025	OMP (I) (COMM.)/284/2025	19-03-2025	AXIS BANK LTD Vs SATISH KUMAR SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
				OMP (I) (COMM.)/285/2025	OMP (I) (COMM.)/285/2025	19-03-2025	AXIS BANK LTD Vs AVDHESH KUMAR SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
				OMP (I) (COMM.)/286/2025	OMP (I) (COMM.)/286/2025	19-03-2025	Yes Bank Ltd Vs PANKAJ BISHT	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	17-03-2025
				OMP (I) (COMM.)/290/2025	OMP (I) (COMM.)/290/2025	20-03-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAVED ALI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	10-03-2025
				Execution (Comm.)/89/2025	Execution (Comm.)/89/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs ANP MEDICAL PRIVATE LIMITED				
				Execution (Comm.)/90/2025	Execution (Comm.)/90/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs SRG POLYPET PRIVATE LIMITED				
				Execution (Comm.)/91/2025	Execution (Comm.)/91/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs SUMIT CHAUHAN				
				Execution (Comm.)/92/2025	Execution (Comm.)/92/2025	21-03-2025	ALCOBREW DISTILLERIES INDIA LTD Vs GAJENDER SINGH				
				CS (COMM.)/226/2025	CS (COMM.)/226/2025	21-03-2025	Canara Bank Vs Saroj Kukreja Prop Lakshita Traders	Chitra Malhotra	9212888057	chitramalhotralagal@gmail.com	18-03-2025
				CS (COMM.)/228/2025	CS (COMM.)/228/2025	22-03-2025	BUILDTech PVT LTD Vs LATAMBARCEM BREWERS PRIVATE LIMITED	Rajeev Kumar Tiwari	9312276651	r.tiwari88@gmail.com	21-03-2025
				OMP (I) (COMM.)/314/2025	OMP (I) (COMM.)/314/2025	24-03-2025	Yes Bank Ltd Vs TARKESHVAR YADAV	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	21-03-2025
				OMP (I) (COMM.)/324/2025	OMP (I) (COMM.)/324/2025	25-03-2025	AXIS BANK LTD Vs ASHUTOSH MISHRA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
20	SH. ANURAG SAINI, NEW DISTRICT JUDGE (COMMERCIAL COURT)-01	DELHI	1	OMP (COMM.)/325/2025	OMP (COMM.)/325/2025	25-03-2025	AXIS BANK LTD Vs ASHISH GAUTAM	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
				OMP (COMM.)/326/2025	OMP (COMM.)/326/2025	25-03-2025	AXIS BANK LTD Vs ABHISHEK KUMAR TIWARI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-03-2025
				OMP (COMM.)/327/2025	OMP (COMM.)/327/2025	25-03-2025	Yes Bank Ltd Vs RAMESH CHOUHAN	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	22-03-2025
				OMP (COMM.)/328/2025	OMP (COMM.)/328/2025	25-03-2025	Yes Bank Ltd Vs LUKMAN LUKMAN	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	22-03-2025
				Execution (Comm.)/105/2025	Execution (Comm.)/105/2025	28-03-2025	HEMANT KUMAR Vs Chander Shekhar				
				CS (COMM)/245/2025	CS (COMM)/245/2025	28-03-2025	State Bank of India Vs Raj Kumar	Krishna kr. Sharma	9315165656	advkrishna1411@gmail.com	27-03-2025
				Execution (Comm.)/107/2025	Execution (Comm.)/107/2025	29-03-2025	Saraogi Super Sales Pvt Ltd Vs KANHAIYA AGRAWAL				
				Execution (Comm.)/108/2025	Execution (Comm.)/108/2025	29-03-2025	Canara Bank Vs Megha Gupta				
				CS (COMM)/251/2025	CS (COMM)/251/2025	29-03-2025	Canara Bank Vs Shree Vansh Mishra	Govind Pandey	9871434320	rpl5370@yahoo.com	27-03-2025
				CS (COMM)/252/2025	CS (COMM)/252/2025	29-03-2025	State Bank of India Vs PRAVEEN SHARMA	Shalini Upadhyay	9899408618	shaliniupadhyay.advocate@gmail.com	27-03-2025
				CS (COMM)/253/2025	CS (COMM)/253/2025	29-03-2025	Nainital Bank Limited Vs Neeraj	Karan Anand	9891867947	adv.karananand@gmail.com	26-03-2025
				CS (COMM)/254/2025	CS (COMM)/254/2025	29-03-2025	GSI ENTERPRISES PVT LTD Vs SANGEETA AGGARWAL	Sangeeta Aggarwal	8700858746	birenderkumar619@gmail.com	25-03-2025
				CS (COMM)/255/2025	CS (COMM)/255/2025	29-03-2025	Sanat Ahuja Vs Arti Gupta	Anil Sharma	9811006742	anilsharma13@gmail.com	25-03-2025
				CS (COMM)/256/2025	CS (COMM)/256/2025	29-03-2025	BANK OF INDIA Vs M/S JAGGA INDUSTRIES	Vishwanath tiwari	9990182901	vptiwariadvocate@gmail.com	25-03-2025
				CS (COMM)/149/2025	CS (COMM)/149/2025	01.03.2025	GANGOTRI ELECTRONICS PVT. LTD. VS DIVYASANSAR ELECTRONICS THROUGH ITS PARTNERS	KARTIK BHAGAT	8126399945	ADVOCATEBHAGAT24@GMAIL.COM	04.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	167/2025	05.03.2025	STATE BANK OF INDIA SEPOY RAVINDE SINGH VS. VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	19.02.2025
			1	CS(COMM)	168/2025	05.03.2025	STATE BANK OF INDIA VS. PAUSAGLIAN	9818365119	OFFICE.CHANDIOK@GMAIL.COM	28.02.2025
			1	CS(COMM)	169/2025	05.03.2025	STATE BANK OF INDIA VS. SURES BAHADUR	9818365119	OFFICE.CHANDIOK@GMAIL.COM	28.02.2025
			1	CS(COMM)	170/2025	05.03.2025	DEUTSCHE BANK AG VS. SHASHI RAJ	SURI & COMPANY, LAW FIRM	LITIGATION@SURICO.IN	11.02.2025
			1	CS(COMM)	179/2025	06.03.2025	M/S APU CORRUMATE PACKAGING PVT. LTD. VS. M/S VIMAI PLAST INDIA PVT. LTD.	KINNORI GHOSH	ROHITASHVA CHAKRABORTY@GMAIL.COM	24.12.2025
			1	CS(COMM)	182/2025	07.03.2025	M/S CALCO POLYTECHNIK PVT. LTD. VS. M/S GANGOTRI ELECTRONICS PRIVATE LIMITE	SRIVASTAV ASSIATES	SRIVASTAVA.VINAYAK@GMAIL.COM	10.01.2025
			1	CS(COMM)	186/2025	10.03.2025	STATE BANK OF INDIA RAHUL SHARMA VS. SHIV KUMAR TYAGI	9811059032	SHIVKTYAGH1@GMAIL.COM	04.03.2025
			1	CS(COMM)	188/2025	11.03.2025	CANARA BANK VS. JAKIR HUSEAN	B. NAHAR P.	BPNAHAR51@GMAIL.COM	05.09.2024
			1	CS(COMM)	194/2025	12.03.2025	M/S GREEN PLANET VS. SH. ASHWANI MANOCHA	VINOD KUMAR	ADVOCATEVINOD1969@GMAIL.COM	04.03.2025
			1	CS(COMM)	193/2025	12.03.2025	BANK OF MAHARASHTRA VS. RUPALI SRIVASTAVA	K & LEGAL	KKMUDGIL29@GMAIL.COM	12.12.2024
			1	CS(COMM)	196/2025	17.03.2025	MAINTENANCE SERVICES PRIVATE LIMITED VS. PURSHOTTAM SARUP AGARAL	BIMLENDU SHEKHAR	BIMLENDUSH EK HAR77@GMAIL.COM	06.03.2025
			1	CS(COMM)	195/2025	17.03.2025	STATE BANK OF INDIA VS. TEJPAL SINGH	SHIV KUMAR TYAGI	SHIVKTYAGH1@GMAIL.COM	07.03.2025
			1	CS(COMM)	197/2025	17.03.2025	M/S NORTHERN AROMATICS PRIVATE LIMITED VS. M/S NATURON HEALTHCARE LTD. AND ORS.	SANDEEP KUMAR JAIN	LEGALVIMARSH@GMAIL.COM	06.03.2025
			1	CS(COMM)	201/20205	18.03.2025	RASHI SANTOSH SONI VS. SHRI BALAJI ELECTRONICS	JASPREET SINGH KAPUR	JASPREET.KAPUR@GMAIL.COM	16.03.2025
			1	CS(COMM)	202/2025	18.03.2025	PRIVATE LIMITED VS. MDD MEDICAL SYSTEMS (INDIA) PRIVATE	Abhay Chattopadhyay	abhaychattopadhyay@elp-in.com	28.02.2025

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			1	CS(COMM)	203/2025	18.03.2025	GURDAYAL AND SONS VS. IMPASTO COMMUNICATION PRIVATE LIMITED	ARCHIT SINGHAL	9599043045	legal@asigmalegal.in	16.05.2024
			1	CS(COMM)	218/2025	22.03.2025	TDG INFRAENGINEERING PVT. LTD. VS. PARNIKA COMMERCIALS	RAJEEV M/S GUPTA	9873560776	RAJEEVGUPTALAWYER@GMAIL.COM	10.03.2025
			1	CS(COMM)	223/2025	24.03.2025	STATE BANK OF INDIA SURENDER KUMAR VS.	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	17.03.2025
			1	CS(COMM)	222/2025	24.03.2025	SACHIN SARIYA VS. YATISH KUMAR BABURAO GAIKWAD ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	18.03.2025
			1	CS(COMM)	231/2025	27.03.2025	ONE COMMUNICATIONS LTD. VS. NINESTACKS GAMING LLP	ROHIT JAIN AND GAURAV JAIN	9811074162	ROHITJN2003@GMAIL.COM	11.03.2025
			1	CS(COMM)	234/2025	28.03.2025	THE SUPREME INDUSTRIES LTD. VS. DEEPAK GOYAL	SHRIHAR TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	21.03.2025
			1	CS(COMM)	233/2025	28.03.2025	M/S INDRAPRASTHA SERVICES VS. NATIONAL INFORMATICS CENTRE	SH. NAVIN KUMAR SEHRAWAT	9711117006	ADVSEHRAWAT7@GMAIL.COM	05.03.2025
			1	CS(COMM)	238/2025	29.03.2025	NUSARAT AHMED & ANR. VS. VASIM AHMED & ORS.	YASH N. AND ASSOCIATES	9810255469	YASHANANDSC2000@GAHOQ.COM	17.03.2025
			1	CS(COMM)	237/2025	29.03.2025	INDIAN OVERSEAS BANK VS. SH. KULDEEP SINGH	RASHIKA CHOPRA	9811917774, 9220813179	ADVOCATE.RASHIKACHOPRA@GMAIL.COM	22.03.2025
			1	OMP(COMM)	43/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATE PROCESSING CO-OP. FED. LTD.	NISHANT KUMAR TYAGI	9958880975	NISHANTTYAGI1950@GMAIL.COM	11.03.2025
			1	OMP(COMM)	42/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATE PROCESSING CO-OP. FED. LTD.	NISHANT KUMAR TYAGI	9958880975	NISHANTTYAGI1950@GMAIL.COM	11.03.2025
			1	OMP(COMM)	41/2025	29.03.2025	UNION OF INDIA VS. GUJARAT STATE PROCESSING CO-OP. FED. LTD.	NISHANT KUMAR TYAGI	9958880975	NISHANTTYAGI1950@GMAIL.COM	11.03.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/147/2025	CS (COMM)/147/2025	01-03-2025	Somabrata Mandal Vs Shuvabrata Mandal	SAVINDER SINGH(P),	9311707848	newdelhi@foxmandal.com	21-02-2025
			25	CS (COMM)/152/2025	CS (COMM)/152/2025	04-03-2025		DEEPANKUR SONDHI(P),	11- 41745180	Deepankur@sondhipartners.com	18-02-2025
			25	CS (COMM)/151/2025	CS (COMM)/151/2025	04-03-2025		DEEPANKUR SONDHI(P),	011- 41745180	Deepankur@sondhipartners.com	19-02-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/153/2025	CS (COMM)/153/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@sondhipartners.com	18-02-2025
			25	CS (COMM)/155/2025	CS (COMM)/155/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@sondhipartners.com	18-02-2025
			25	CS (COMM)/156/2025	CS (COMM)/156/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@sondhipartners.com	18-02-2025
			25	CS (COMM)/157/2025	CS (COMM)/157/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@sondhipartners.com	18-02-2025
			25	CS (COMM)/154/2025	CS (COMM)/154/2025	04-03-2025			DEEPANKUR SONDHI(P),	11-41745180	Deepankur@sondhipartners.com	18-02-2025
			25	CS (COMM)/166/2025	CS (COMM)/166/2025	05-03-2025			Madhur Dhingra(P),	011-43032555	ajay.singh@fever.fm	25-02-2025
			25	CS (COMM)/164/2025	CS (COMM)/164/2025	05-03-2025			aastha sharma(P),	981048101	mail@thelegist.com	26-02-2025
			25	CS (COMM)/165/2025	CS (COMM)/165/2025	05-03-2025			Gurvinder Suri(P),	011 - 43434600	LITIGATION@SURICO.IN	27-02-2025
			25	CS (COMM)/177/2025	CS (COMM)/177/2025	06-03-2025	Ramesh Bansal Vs Aries Pre Fab Pvt Ltd	Nikhil Yadav(P),	9891070409		rao.daslawoffices@gmail.com	22-03-2025
			25	CS (COMM)/180/2025	CS (COMM)/180/2025	07-03-2025			Ayushi Chugh(P),	9999070992	msalawchambers@gmail.com	01-03-2025
			25	CS (COMM)/183/2025	CS (COMM)/183/2025	10-03-2025			Nilesh Tiwari(P),	9999070992	msalawchambers@gmail.com	04-03-2025
			25	CS (COMM)/185/2025	CS (COMM)/185/2025	10-03-2025	Times Internet Ltd Vs Mohit Gandhi	Rajeev Agarwal(P),	9810028877		lawyersinc@rediffmail.com	03-03-2025
			25	CS (COMM)/184/2025	CS (COMM)/184/2025	10-03-2025			Rajat Joseph(P),	9818451155	NOT PROVIDED	01-03-2025
			25	CS (COMM)/190/2025	CS (COMM)/190/2025	12-03-2025			lokesh kumar(P),	9871806767	info@windowmagcindia.com	11-03-2025
			25	CS (COMM)/191/2025	CS (COMM)/191/2025	12-03-2025	Bank of Maharashtra Vs Tausif Akhtar	KADAMBIN KUMAR MUDGIL(P),	9871226784		kkmudgil2g@gmail.com	17-12-2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/192/2025	CS (COMM)/192/2025	12-03-2025	ACE ENTERPRISES Vs Vendiman Pvt Ltd	Abhinay Gupta(P),	9999886478	abhinay@legalknightts.in	03-03-2025
			25	CS (COMM)/196/2025	CS (COMM)/196/2025	17-03-2025		Bimlendu Shekhar(P),	9871424063	bimlendushekar77@gmail.com	08-03-2025
			25	CS (COMM)/209/2025	CS (COMM)/209/2025	19-03-2025		SUNIL MITTAL(P),	9810513998	SUNILMITTAL37@GMAIL.COM	05-03-2025
			25	CS (COMM)/210/2025	CS (COMM)/210/2025	19-03-2025		Bhaskar Vali(P),	9910358225	office@vali.co.in	10-03-2025
			25	CS (COMM)/211/2025	CS (COMM)/211/2025	19-03-2025		Manu Prabhakar(P),	9015853090	prabhakarmanu@gmail.com	29-03-2025
			25	CS (COMM)/220/2025	CS (COMM)/220/2025	24-03-2025	wandhana varma Vs Ravi Dewan	vishal kumar(P),	9899040409	almcdelhi@gmail.com	07-03-2025
			25	CS (COMM)/219/2025	CS (COMM)/219/2025	24-03-2025	Prakash Legal Advisers Vs Indian Bank	Milind Garg(P),	NOT PROVIDED	NOT PROVIDED	28-02-2025
			25	CS (COMM)/221/2025	CS (COMM)/221/2025	24-03-2025	priya sarin Vs BALJEET SINGH	vishal kumar(P),	9899040409	alrncdelhi@grnail.com	07-03-2025
			25	CS (COMM)/224/2025	CS (COMM)/224/2025	25-03-2025	Union Bank Of India Vs Rashid Ahmad	Uzair Elahi(P),	9999332412	NOT PROVIDED	19-03-2025
			25	CS (COMM)/225/2025	CS (COMM)/225/2025	26-03-2025	M/s True Link Finance Ltd Vs Ommy	RAJAT SARAWAT(P),	9818004454	NOT PROVIDED	24-03-2025
			25	CS (COMM)/226/2025	CS (COMM)/226/2025	26-03-2025		Sunil sehwat(P),	9999330725	delhilawyers76@yahoo.co.in	13-03-2025
			25	CS (COMM)/229/2025	CS (COMM)/229/2025	27-03-2025		Bimlendu Shekhar(P),	9871424063	bimlendushekar77@gmail.com	20-03-2025
			25	CS (COMM)/232/2025	CS (COMM)/232/2025	28-03-2025	JAYATI TOOLS Vs R CONSULTING	rajay kumar(P),	9910782137	NOT PROVIDED	21-03-2025
			25	CS (COMM)/236/2025	CS (COMM)/236/2025	29-03-2025		SUNNY JAIN(P),	9821964932	NOT PROVIDED	19-03-2025
			25	CS (COMM)/235/2025	CS (COMM)/235/2025	29-03-2025	LIC Housing Finance Limited Vs SITA	SUNIL MITTAL(P),	9810513998	SUNILMITTAL37@GMAIL.COM	19-03-2025

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			25	CS (COMM)/217/2025	CS (COMM)/217/2025	22-03-2025		Yash Anand(P),	9810255469	yashanandsc2000@yahoo.com	17-03-2025
22	SH. VINEETA GOYAL	DISTRICT JUDGE (COMMERCIAL COURT)-03	24	SUIT FOR RECOVERY	CS (COMM)/148/2025	01-03-2025	AND STRATEGY CONSULTING PRIVATE LIMITED VS M/S AVIGHNA INFOSOLUTIONS PRIVATE	KUNAL KADAV(P),	9899335073	kunaly42@gmail.com	03-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/150/2025	03-03-2025	INDIA LLP VS IDENTITY BUILDTECH PRIVATE LIMITED THROUGH ITS	SUDHANSHU TOMAR(P),	9810206600	sudhanshutomar@yahoo.com	25-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/163/2025	04-03-2025	FARMART SERVICES LTD VS SHANKAR RICES MILL	DEEPAK R SONDHI(P),	7017361501	sondhiandpartner@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/162/2025	04-03-2025	FARMART SERVICE LTD VS SARV SHRI DURGA MINI RICE MILL	DEEPAK R SONDHI(P),	7017361501	sondhiandpartner@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/161/2025	04-03-2025	FARMART SERVICE LTD VS UNIVERSAL FEEDS (INDIA) PVT LTD	DEEPAK R SONDHI(P),	7017361501	sondhiandpartner@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/173/2025	05-03-2025	DEUTSCHE BANK AG VS MS PANNK THROUGH ITS PARTNER	GURVINDE R SURI(P),	9871692197	litigation@surico.in	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/172/2025	05-03-2025	DEUTSCHE BANK AG VS MS VIGEN SEEDS AND BIOTECH PVT LTD THROUGH ITS DIRECTORS	GURVINDE R SURI(P),	9871692197	litigation@surico.in	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/174/2025	05-03-2025	ANAND KUMAR GUPTA VS BLUE COAST INFRASTRUCTURE DEVELOPMENT PVT LTD	SHAMIK SAHA(P),	8510018144	not available	04-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/171/2025	05-03-2025	OM SAI CONSULTANCY SERVICES VS SHAPOORJI PALLONJI COMPANY PVT LTD	NISHANT NIGAM(P),	Not available	not available	24-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/175/2025	05-03-2025	RADHA KISHAN AND SONS PVT LTD AND ORS VS ASIAN HOTELS NORTH LIMITED	CHARUL CHAUDHARY(P),	9711271195	charulo220@gmail.com	28-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/176/2025	05-03-2025	IQBAL CHAND MALHOTRA VS NANDOS KARNATAKA RESTAURANTS PVT LTD	PRITI AGARWAL(P),	Not available	not available	24-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/178/2025	06-03-2025	ARDEE MALL MAINTENANCE SERVICES PVT LTD VS S AND A HOSPITALITY AND OTHERS	BIMLENDU SHEKHAR(P),	9871424063	bimlendushekharr77@gmail.com	28-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/181/2025	07-03-2025	LEVI STRAUSS AND COMPANY VS. ASHOK KUMAR	SHRAVAN BANSAL	9810017859	skbansalipr@gmail.com	04-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/187/2025	10-03-2025	MAHARAJA CABLES VS BANK OF BARODA AND ORS	SUNANDA TULSYAN(P)	9953469987	sunandatulsyano9@gmail.com	07-10-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/189/2025	11-03-2025	LIC HOUSING FINANCE LTD VS ASHWANI BISHNOI	SUNIL MITTAL(P),	9810513998	sunilmittal37@gmail.com	01-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/198/2025	17-03-2025	ASIAN TECHNOLOGIES VS VIJAY KUMAR GUPTA	ASHISH KUMAR GUPTA(P),	9811517880	ashishgupta.legal@gmail.com	18-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/212/2025	19-03-2025	LIC HOUSING FINANCE LIMITED VS AMIT BHAGAT	SUNIL MITTAL(P),	9810513998	sunilmittal37@gmail.com	04-03-2025
			24	COUNTER CLAIM	Counter Claim/12/2025	19-03-2025	M/S GARG DYEING AND PROCESSING INDUSTRIES AND ANR VS MATRIMONYCOM LIMITED	SH. DHEERAJ SACHDEVA,	9818114050	not available	05-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/213/2025	20-03-2025	SURENDER KUMAR VS SUBHASH BHIWANIWAL	DEEPAK AGGARWAL(P),	9911686951	obshnate_dpk@yahoo.com	24-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/227/2025	26-03-2025	BANK AG VS MS SHARP THRILL INVESTIGATION AND FLINT FORCE PVT LTD	GURVINDE R SURI(P),	9871692197	litigation@suricop.in	06-03-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/228/2025	26-03-2025	M/S WELLA OPERATIONS US LLC VS YASIN SHAIKH	SHRAVAN BANSAL(P),	9810017859	skbansalpr@gmail.com	06-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/230/2025	27-03-2025	DR TEJBIR SINGH VS SH GURVEEN SINGH	NISHANT KUMAR(P),	9910983851	nishantkumaraadvocate2009@gmail.com	05-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/239/2025	29-03-2025	DHAN SINGH VS CYBERTICK INDIA PVT LTD	DHIRAJ THAKUR(P)	9350221697	dadwal.advocate18@gmail.com	19-03-2025
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/121/2025	10/03/2025	Arka Design LLP Vs Kohli Architects and Design	Himanshu Jain(P),	9810441639	info@advocatehimanshujain.com	05.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/120/2025	10/03/2025	ONKAR INVESTMENTS PVT LTD Vs ANM EXHIBITIONS PVT LTD AND ORS	RISHABH GUPTA(P),	8586834657	rishabhgupta.lawyer@gmail.com	06.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/126/2025	11/03/2025	Science Private Limited Through Its Authorized Representative Mr Dheera Kumar Gupta Vs Agri Junction	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	27.02.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/138/2025	19/03/2025	Siddharth Engineering Vs Delta Infraventures Pvt Ltd	Sonu Vivek(P),	912591653	sanjeevsac@gmail.com	12.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/151/2025	25/03/2025	CENTURY METAL RECYCLING LTD Vs GLOBUS TRANSITOS PRIVATE LIMITED	Sonu Vivek(P),	9891404883	gulafshagupta10@gmail.com	24.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM)/154/2025	28/03/2025	GOLDMEDAL ELECTRICALS PVT LTD Vs ABUZAR MOHAMMED	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	25.03.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/159/2025	29/03/2025	SMALL FARMERS AGRICULTURE BUSINESS CONSORTIUM SFAC Vs MS), Sankalp Industries	SURBHIT NANDAN(P)	9991877774	sandeepmishra@eloquencelegal.com	26.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	irishi@unitedandunited.com	12.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	irishi@unitedandunited.com	12.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/157/2025	28/03/2025	Devvrat Impex Pvt Ltd Vs Ashirwad Sanitation Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.com	21.03.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/114/2025	06/03/2025	RAJA ENGINEERING Vs TAP LINK AND ANR	MUKESH KUMAR(P)	7503246955	Not provided	07-02-25
			17, New Court Block-I	Commercial	CS (COMM)/131/2025	17/03/2025	Limited Through Its Authorized Representative Mr Dheera Kumar Gupta Vs IFF KRISHI	Shubham Saigal(P)	9407223688	shubhamsaigal@pinnaclelaw.in	27-02-25
			17, New Court Block-I	Commercial	CS (COMM)/140/2025	20/03/2025	UNION BANK OF INDIA Vs SAHIL LALWAN PROP OF M/S TWELVE 10	Arun Kumar Shukla(P)	9312400295	connect@snslegal.in	21-02-25
			17, New Court Block-I	Commercial	CS (COMM)/145/2025	22/03/2025	Webkul Software Private Limited Vs BrowseInfo	Prashant Mishra(P)	8840503361	advocateprashantmishra@gmail.com	03-03-25
			17, New Court Block-I	Commercial	CS (COMM)/146/2025	22/03/2025	Neelam Vs AM Webshop India Pvt Ltd	Alok Sinha(P)	9811969215	advocatealoksinha@gmail.com	11-03-25
			17, New Court Block-I	Commercial	CS (COMM)/147/2025	22/03/2025	WOKNSTOVE FOODWORKS PVT LTD Vs M/s NETAMBIT VALUEFIRST SERVICES PVT	AAKASH JANGHU(P)	8750052500	advocatejanghu@gmail.com	03-03-25
			17, New Court Block-I	Commercial	CS (COMM)/149/2025	24/03/2025	Devvrat Impex Pvt Ltd Vs M/s Envirotech	Natwar Rai(P)	9818906064	natwarrai@gmail.com	17-03-25
			17, New Court Block-I	Commercial	CS (COMM)/158/2025	28/03/2025	AKHTAR ALI Vs SALMA	Anjali Chand(P)	9871173980	advanjalichand7@gmail.com	11-03-25
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/112/2025	05/03/2025	EXECUTIVE ACCESS (INDIA) PVT LTD Vs DEEPAK NITRITE LTD	SHAURYA MITTAL(P),	9810064432	anilmittal1@hotmail.com	31.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/116/2025	07/03/2025	STATE BANK OF INDIA Vs RAVINDER	SHALINI UPADHYAY (P),	9899408618	shaliniupadhyay.advocate@gmail.com	03.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/122/2025	11/03/2025	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs NEW PREMJEET FERTILIZER	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclelaw.in	27.02.2025

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			29, New Court Block-II	Commercial	CS (COMM)/123/2025	11/03/2025	UNION BANK OF INDIA Vs SUJEET PRASAD KHARWAR	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	21.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/124/2025	11/03/2025	UNION BANK OF INDIA Vs M/S LIGHTNING CABLE ELECTRONICS AND ORS	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	21.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/125/2025	11/03/2025	SUPREME BITUCHEM INDIA PVT LTD Vs DSC ENGINEERING PVT LTD	Rishav Ambastha(P),	9810491438, 7259528273	kdlawconnect@outlook.com	13.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/129/2025	17/03/2025	TOJO VIKAS INTERNATIONAL PVT LTD Vs NAMPONLIU ASSOCIATES	Rajdeep Rao(P),	9811024784, 9300420093	rajdeep Singhrao@gmail.com	11.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/10/2025	19/03/2025	SHIVSHAKTI TRACTORS AND ORS Vs CNH INDUSTRIAL CAPITAL INDIA PVT LTD	ARCHANA SHARMA	9650630011	lawyerarchanasharma@gmail.com	01.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/155/2025	28/03/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320	mail.attriandattari@gmail.com	23.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/156/2025	28/03/2025	UNION BANK OF INDIA Vs POONAM	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	25.03.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST		CS(COMM)	180/2025	04-03-2025	BENTLEY SYSTEMS AND ANR. Vs UNITY IE WORLD PVT LTD.	ANKUR KATYAL	NOT MENTIONED	ankurkatyal@asklegal.co.in	27-02-2025
				CS(COMM)	181/2025	04-03-2025	BENTLEY SYSTEMS AND ANR. Vs CONGRUEX ASIA-PACIFIC LLP AND ANR.	ANKUR KATYAL	NOT MENTIONED	ankurkatyal@asklegal.co.in	28-02-2025
				OMP (COMM)	136/2025	04-03-2025	PARMINDER JIT KAUR AND ANR. Vs SPLENDOR BUILDWELL PVT. LTD AND ANR	SIDDHART HA NEGI	9760422160	siddhant@asthinalaw.in	10-02-2025
				OMP (COMM)	137/2025	04-03-2025	PARMINDER JIT KAUR Vs SPLENDOR BUILDWELL PVT. LTD AND ANR.	SIDDHART HA NEGI	9760422160	siddhant@asthinalaw.in	10-02-2025
				CS(COMM)	191/2025	10-03-2025	BENTLEY SYSTEMS INC AND ANR Vs SANDEEP KUMAR CHHAMUNYA AND ANR	RAHUL BERUAR	9910044787	rahul.beruar@beruar.com	06-03-2025
				CS(COMM)	192/2025	10-03-2025	PUNJAB NATIONAL BANK Vs PRIYA AND ORS	VIKRAM GOLA	9811244209	vikramgola2010@gmail.com	04-02-2025
				CS(COMM)	199/2025	11-03-2025	M/S BIG TREE ENTERTAINMENT PVT LTD Vs MANISH M/S MARQUEESHEKHARI CINEMAS PVT LTD AND ORS	MANISH SHEKHARI	8527099904	bhartimrinal@hotmail.com	24-02-2025

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			RO BLOCK 1	CS(COMM)	200/2025	11-03-2025	BRIJBASI ART PRESS LIMITED Vs INFINITY ADVERTISING SERVICES PVT LTD	9899500164	arjunsanay24@gmail.com	25-02-2025
				CS(COMM)	205/2025	12-03-2025	MEDIA MANTRA PRIVATE LIMITED Vs 9 YARDS TECHNOLOGY PRIVATE	9810654154	rachitdevgun@gmail.com	24-01-2025
				CS(COMM)	206/2025	12-03-2025	RASHI PERIPHERALS LTD Vs PARUL KUMAR TANDON PROP OF M/S KAVYA KUMAR INFOSOLUTION S	8287975121	sanjeevgupta2003@gmail.com	NOT FILED
				CS(COMM)	236/2025	25-03-2025	GOODRICKE GROUP LIMITED Vs ASHOK KUMAR AND ORS.	9811045646	info@doddandc.com	18-02-2025
				CS(COMM)	241/2025	26-03-2025	MAHADEV GLAZING INDIA PVT LTD Vs GANNON DUNKERLEY AND CO. LTD	9758321008	lawintotollp@gmail.com	17-02-2025
				CS(COMM)	248/2025	27-03-2025	SUPPLYTHIS TECHNOLOGIES PVT. LTD. Vs NEW AGE HEALTHTECH PRIVATE LIMITE	9811981042	divyanshlawoffice@gmail.com	24-02-2025
				CS(COMM)	258/2025	28-03-2025	INDIAN BANK Vs AJAY KUMAR JHA	999337580	dineshtri210@gmail.com	05-03-2025
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/185/2025	04.03.2025	STATE BANK OF INDIA VS. KRISHAN SINGH	8896932838	AGNIHOTRISUCHITRA@GMAIL.COM	26.02.2025
					CS/COMM/186/2025	04.03.2025	CANARA BANK VS. ANAND KESHAN	9810099243	JPADVOCATE@GMAIL.COM	20.02.2025
					CS/COMM/203/2025	11.03.2025	M/S THRUST SYSTEMS VS M/S SHOYAB ULLAH	9654643317	CB.TIWARILAW@GMAIL.COM	22.02.2025
					CS/COMM/204/2025	11.03.2025	M/S MATRI SUDHA-A VS M/S INNOVATIVE PROJECT	9996922512	NAVEEN.LAW SPECTORS@GMAIL.COM	12.02.2025
					CS/COMM/212/2025	17.03.2025	STATE BANK OF INDIA VS. PREM KUMAR	8800784740	SHUBHI1673@GMAIL.COM	25.02.2025
					CS/COMM/215/2025	18.03.2025	M/S SHYAM SPECTRA PVT LTD. VS. M/S DHANI SERVICES LTD.	9910860320	SURENDRA.LAW@GMAIL.COM	24.02.2025
					CS/COMM/223/2025	19.03.2025	WOODLAND WORKS INDIA VS. YEST BANK LTD.	9718354614	ADV.TARUN8@GMAIL.COM	11.02.2025 & 13.02.2025
					CS/COMM/233/2025	24.03.2025	POOJA MITTAL VS. M/S NIVEA KUMAR INDIA PVT. LTD.	9873938816	MITTALPK08@GMAIL.COM	19.03.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS/COMM/234/2025	24.03.2025	M/S ORANGESTAR LOGISTICS VS M/S P & ENTERPRISES	RAVINDER KUMAR	9013554225	N/A	05.09.2022
					CS/COMM/253/2025	27.03.2025	REETA KHANNA VS. M/S AKS INFINITY	DEV RAJ SHARMA	9811387613	DEVSHARMAADVOCATE@GMAIL.COM	25.03.2025
					CS/COMM254/2025	27.03.2025	M/S JIT GLOBAL FREIGHT SOLUTIONS VS M/S SNNR PVT. LTD.	AADESH SARASWAT	9999359053	AADESH9696@GMAIL.COM	08.03.2025
					CS/COMM/255/2025	27.03.2025	M/S E3 PANEL INDUSTRIES VS ANOOP GOYAL	NANCY JAIN	7827867679	E3LEGAL@GMAIL.COM	12.03.2025
				TRADEMARK/COPYRIGHT	CS/COMM/190/2025	07.03.2025	I M VS. IPSITAMONDAL	M.K. MIGLANI	9811081980	MAIL@WRBIN.DIA.COM	26.02.2025
				ARBITRATION	OMP(COMM)/25/2025	05.03.2025	SPLENDER BUILDWELL VS. PAWANJIT SANDU	SARTHAK GUPTA	8626615068	ADV.SARTHAKGUPTA@GMAIL.COM	NA
					OMP(COMM)/28/2025	10.03.2025	RNJ GREEN ENERGY PVT. LTD. VS. ENTERIA SUNKUMAR PVT. LTD.	AJAY KUMAR	8604005719	LITIGATION@GRAVITASLEGAL.CO.IN	NA
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/170/2024	14-03-2024	INDIAN OVERSEAS BANK VS VINEET DWIVEDI	NEERAJ SOODH(P),	9999397965	s.n.legallawfirm.com	01.03.2024
				Commercial Suit	CS (COMM)/172/2024	15-03-2024	M/S INDIA SOTHEBYS INTERNATIONAL REALTY L VS BHANU CHOPRA	BHARAT GARG(P),	9711979113, 9910777807	CHAMBER.SINGHVI@GMAIL.COM BHARAT GARG93@GMAIL.COM	23.02.2024
				Commercial Suit	CS (COMM)/186/2024	16-03-2024	AYODHYA SINGH VS M/S DINESH AND ASSOCIATES	Bharti Bhatt(P),	8291260270	rudghosh@gmail.com	29.08.2023
				Commercial Suit	CS (COMM)/185/2024	16-03-2024	CHAND MEHRA VS BRITISH AIRWAYS PLC	Shaini Bhardwaj(P)	7895664246	Shine9st@gmail.com	13.03.2024
				Commercial Suit	CS (COMM)/189/2024	18-03-2024	PERFORMANCE MATERIALS INDIA PRIVATE LIMITED VS M/S CREMICA FOOD INDUSTRIES	Vidur Sikka(P),	9818388241	vidur.sikka@trulegal.co.in	07.12.2023
				Commercial Suit	CS (COMM)/204/2024	20-03-2024	STATE BANK OF INDIA VS CHAWLA (PASHOK KUMAR)	JAWAHAR CHAWLA(P)	9312965659	chawla8jl@gmail.com	23.12.2024.
				Commercial Suit	CS (COMM)/211/2024	22-03-2024	M/S INVESTAHOLIC LLP VS BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/209/2024	22-03-2024	JATIN CHAWLA VS BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P),	+91-9810575121	NITISHCY@GMAIL.COM	15.01.2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/210/2024	22-03-2024	GOMATI DEVT RITOLIA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY(P), +91-9810575121	NITISHCY@GMAIL.COM	15.01.2024
				Commercial Suit	CS (COMM)/222/2024	28-03-2024	PUNJAB NATIONAL BANK Vs M/S SIGMA ENGINEERING WORKS	Sheepali Patial(P), 97173879798	advsheepali@gmail.com	-
31	MS. ANU GROVER BALIGAS	SOUTH-EAST		Arbitration and conciation act	OMP (COMM.)/26/2025	06-03-2025	Energy Efficiency Services Ltd Vs M/s Merrygold Enterprises	Bharath Gangadhara n(P), 9810436518	sparklegalsolutions@gmail.com	45707
				Commercial suit	CS (COMM)/207/2025	12-03-2025	R K PRINTERS Vs M/s ROLIA TISSUES PVT LTD	Avinit Gupta(P), 9582908504	SHOURYAGUPTAADV@GMAIL.COM	45717
				Executiion petition	EXECUTION (COMM.)/102/2025	18-03-2025	M/S KAPOOR IMAGING PVT LTD Vs SHRI PRAVEEN KUMAR	Rajendra yadav(P), 9312046733	yadavrazen@gmail.com	07-03-2025
				Commercial suit	CS (COMM)/217/2025	18-03-2025	Naresh Kumar Bhardwaj Vs Satish Kumar	Ms. Suman Malhotra, 9810349698	mnmadvocates@gmail.com	45708
				Executiion petition	Ex.COMM - Award by Comm./4/2025	19-03-2025	M/S BIECO LEASING AND FINANCE PVT LTD Vs M/S Tinku Choudhary General Store AND ORS	Anoop Kumar Pandey(P), 9560815888	sanjuadvip@gmail.com	45625
				Commercial suit	CS (COMM)/220/2025	19-03-2025	Ms. Mahima Khanna Proprietor of M/s Design Aesthetic Vs Mr. Harpreet Marwah	NAMAN ISSRANI(P), 9711330006	advnamanissrani@gmail.com	45712
				Commercial suit	CS (COMM)/221/2025	19-03-2025	MS. SUGANDHA KUMARI Vs M/S TBC BY NATURE PVT LTD	Rajendra yadav(P), 9312046733	yadavrazen@gmail.com	45722
				Arbitration and conciation act	OMP (COMM.)/31/2025	24-03-2025	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	ROHIT GAUTAM(P), 8860637476	kdlawfirm@gmail.com	45559
				Executiion petition	EXECUTION (COMM.)/106/2025	24-03-2025	CAPT. PAWANJIT SINGH AHLUWALIA Vs TARANDEEP SINGH BAJAJ	SH. SHASHI BHUSHAN, 9818203373	SASIADV@YAHOO.COM	45726
				Commercial suit	CS (COMM)/235/2025	24-03-2025	M/S APPLIED ELECTRO MAGNETICS PVT LTD Vs PUNJAB NATIONAL BANK	manish kaushik(P), 9818218885	manishkaushik.law@gmail.com	45717
				Commercial suit	CS (COMM)/243/2025	26-03-2025	KAILASH KUMAR JHA Vs NUTECH CONTRACTS PVT LTD.	Sidharth Joshi(P), 9818509714	sidharth@sidharthjoshi.com	45692
				Executiion petition	EXECUTION (COMM.)/119/2025	27-03-2025	PUNJAB NATIONAL BANK Vs NANDLAL ELECTRICALS	Sheepali Patial(P), 717387978	ADVSHIIPALI@GMAIL.COM	45670
				Commercial suit	CS (COMM)/249/2025	27-03-2025	ISHAAN RESEARCH LABORATORIES PRIVATE LIMITED Gaurav Arora	SHIVENDRA PRATAP SINGH(P), 9953394364	shivendra@theacmecoc.com	45726

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial suit	CS (COMM)/250/2025	27-03-2025	INDIA GLYCOL LIMITED Vs ZEON BIOTECH PRIVATE LIMITED	9899809187	GAUTAM@MANSALAW.IN	45712
				Commercial suit	CS (COMM)/251/2025	27-03-2025	CANARA BANK Vs SUMPI LAHA	9212888057	chitramalhotralgal@gmail.com	45717
				Execution petition	EXECUTION (COMM)/120/2025	28-03-2025	CEAT LIMITED Vs COUNTRY LINE LOGISTICS PVT LTD	9868001254	ARVINDKUMAR2003@GMAIL.COM	45636
				Commercial suit	CS (COMM)/259/2025	28-03-2025	Dayanand Rajpal Vs Rajiv Rajpal	9910995511	a445defcol@gmail.com	45734
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/187/2025	07-03-2025	STATE BANK OF INDIA Vs MR. RAJENDER PRASAD	880078474	shubhi1673@gmail.com	28-02-2025
				Commercial Suit	CS (COMM)/194/2025	11-03-2025	BENTLEY SYSTEMS INCORPORATED Vs MR. SUNIL KUMAR SASINDRAN	9818061242	---	04-03-2025
				Commercial Suit	CS (COMM)/195/2025	11-03-2025	AKNA MEDICAL PVT. LTD. Vs NEW AGE HEALTHTECH PVT. LTD.	9811981042	DIVYANSHLA WOFFICES@GMAIL.COM	21-02-2025
				Commercial Suit	CS (COMM)/214/2025	18-03-2025	GURDEEP SINGH TULI Vs NIRUPAMA SHARMA AND ORS.	9739046560	saketgogia@lawtitude.com	---
				Commercial Suit	CS (COMM)/219/2025	19-03-2025	BENTLEY SYSTEMS INC. AND ANR. Vs BRIJESH KUMAR PANDEY AND ORS.	9910044 787	rahul.beruar@beruar.com	17-03-2025
				Commercial Suit	CS (COMM)/222/2025	20-03-2025	STATE BANK OF INDIA Vs SHALIMAR B	9999353434	loh-associates a mail.com,	17-03-2025
				Commercial Suit	CS (COMM)/228/2025	22-03-2025	THE JAMMU AND KASHMIR BANK LIMITED Vs GAGAN SACHDEVA PROPRIETOR OF M/S. INDIAN STORE	9871923131	praninyayrgigm@gmail.com	17-02-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/229/2025	24-03-2025	SANITARIO INDIA SYNERGY CARE Vs Dr. EYE Chaudhary	Ajay	9717155565	advpls94@gmail.com	---
				Commercial Suit	CS (COMM)/238/2025	26-03-2025	MRS. GEETA AGGARWAL Vs Kamal MS. RUPAN Bansal	AHLUWALIA	919810911743	kba@kbaa.in	20-03-2025
				Commercial Suit	CS (COMM)/244/2025	27-03-2025	UNION BANK OF INDIA Vs MOHD. ADIL	Vandana Bhatia	9810092257	hlmtianndcompanyITI(ri)glmail.eon1	---
				Commercial Suit	CS (COMM)/245/2025	27-03-2025	STATE BANK OF INDIA Vs SH. RAMESH KONDETI	NAZLA PARVEEN	011-22377840	sagarandsagar@live.com	20-01-2025
				Commercial Suit	CS (COMM)/252/2025	28-03-2025	STATE BANK OF INDIA Vs SMT. AMIT MUKESHWARI AND ANR.	AMIT SINGH	7011848843	amit.advocate13@gmail.com	20-03-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)			Commercial Suit	CS (COMM)/182/2025	05-03-2025	STATE BANK OF INDIA Vs SMT. DHARAMWATI	AMIT SINGH	7011848842	singhamit0071@gmail.com	03-03-2025
				Commercial Suit	CS (COMM)/196/2025	11-03-2025	M/S HARVEL IRRIGATIONS PVT. LTD. Vs M/S BPTP LTD.	Neeraj Kumar	9599222549	Neeraj.justwin@gmail.com	24-01-2025
				Commercial Suit	CS (COMM)/230/2025	24-03-2025	M/S LOGANI HUMAN PERFORMANCE LLP Vs MS. SAROHA ZAINAB KHATOON	MOHIT SAROHA	9811216046	mohitsaroha.legal@gmail.com	---
				Commercial Suit	CS (COMM)/239/2025	26-03-2025	ISHAAN RESEARCH LABORATORIES PVT. LTD. Vs ORGANI BOTANIK INDIA PVT. LTD.	SHIVENDRA PRATAP SINGH	9953394364	shivendra{(ij)=,t}heacmeco.com	10-03-2025
				Commercial Suit	CS (COMM)/240/2025	26-03-2025	STATE BANK OF INDIA Vs MR. CHANDAN KUMAR	Suchita Dixit	8806932838	agnihotrisuchita@gmail.com	20-03-2025
				Commercial Suit	CS (COMM)/246/2025	27-03-2025	VISTA LOGISTICS PVT. LTD. Vs BHARAT BHUSHAN TRACTORE PVT. LTD.		8076225938	RANANVATS29@GMAIL.COM	23-12-2024
				Commercial Suit	CS (COMM)/247/2025	27-03-2025	PRECISION SYSTEM CONTROL Vs SAKET INFRADEVELOPERS PVT. LTD. AND ORS.	Pranav Proothi	9560205151,	MAIL@UTKASOCIATES.COM	20-07-2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/261/2025	29-03-2025	DIWAKAR GUPTA Vs M/S EASTERN HERITAGE	Aditya Jain	8383953944	Jain.adityaraj@Yahoo.com	16-01-2023
				Commercial Suit	CS (COMM)/262/2025	29-03-2025	M/S GULSHAN POLYOLS LTD. Vs M/S SUDIP PLASTIC PVT. LTD. AND ORS.	Madhur Verma	9716707407	vandvlegai@gmail.com	20-03-2025
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST		CS (comm)		11.03.2025	Uma Kant Prop. M/S Shitala Enterprise Vs Sh Navneet M/S Om Fire Safety Company Pvt. Ltd.	Sh Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	03.03.2025
			30	CS (Comm)		24.03.2025	Sushil Kumar Garg Vs Mittal Agencis	Satvinder Singh	9310905051	team@sslegalso lution.com	12.03.2025
				CS (Comm)		27.03.2025	State Bank of India Vs Sheela	Suchita Dixit	8896932838	agnihotrisuchit a@gmail.com	21.03.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil		256/2025						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	88/2025	24-03-2025	RAJIV TYAGI V/S SANGWAN HEIGHTS PVT. LTD.	RAJEEV JAIN	9810736621	RAJIVJJ178@GMAIL.COM	21-03-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	41/2025	19-03-2025	GUDDU GUPTA TRADINGAS MS LEELA COSMETICSVsK ALIA GUPTA AND ORS	SANJEEV SINGH	9811129304	sanjeev.singh(@singhnassocia tes.com	05.03.2025
			--do--	C.S.(COMM)	43/2025	27-03-2025	Kotak Mahindra PrimeLimitedVs MANJEET AND ANR	YAJAY UPPAL	9811740125	VIRTUOUS.PE OPLE@GMAIL. COM	01.03.2025
			--do--	C.S.(COMM)	44/2025	27-03-2025	Kotak Mahindra PrimeLimitedVsA NIL KUMAR	AJAY UPPAL	9811740125	VIRTUOUS.PE OPLE@GMAIL. COM	01.03.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNARA	301, New Court Building	CS(COMMERCI AL)	(COMM)/135/2025	28.02.2025	M/S GUPTA OIL AND FLOUR MILLS Vs M/S RAVISH GANESH TRADING	RAVISH KUMAR GOYAL(P).			24.02.2025
			301, New Court Building	CS(COMMERCI AL)	(COMM)/136/2025	28.02.2025	M/S GUPTA OIL AND FLOUR MILLS Vs M/S RAVISH JAIN TRADING CO	RAVISH KUMAR GOYAL(P).			24.02.2025
			301, New Court Building	CS(COMMERCI AL)	(COMM)/142/2025	01.03.2025	Metal Monger Vs MANU BANSAL	Ashu Ralhan(P).			25.02.2025

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40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHNARA	301, New Court Building				SANA HERBAL PVT LTD Vs MAHESH DEHLVI AMBERKUMAR HERBALS PVT LTD AND ANR			04.03.2025
				CS(COMMERCIAL)	(COMM)/155/2025	08.03.2025				
			301, New Court Building				Pawan Kumar Vs r r agencies	Gaurav sharma(P).		03.03.2025
				CS(COMMERCIAL)	(COMM)/156/2025	06.03.2025				
			301, New Court Building				MUTHOOT FINANCE LTD Vs JAI KARAN GOEL	S S Sobti(P).		07.03.2025
				CS(COMMERCIAL)	(COMM)/166/2025	13.03.2025				
			301, New Court Building				M/S THE SUPREME INDUSTRIES LTD Vs M/s Cool Airways Engineers Pvt Ltd	Natwar Rai(P).		12.03.2025
				CS(COMMERCIAL)	(COMM)/179/2025	17.03.2025				
			301, New Court Building				VISTORY CONSULTANTS PVT LTD Vs ACHIVEMENTS POINTS AND ORS	Navdeep Dev Singh(P).		12.03.2025
				CS(COMMERCIAL)	(COMM)/175/2025	17.03.2025				
			301, New Court Building				PRAMOD KUMAR GARG Vs M/S ABCZ BUILDCON PVT LTD	Lalit kumar(P).		12.03.2025
				CS(COMMERCIAL)	(COMM)/178/2025	17.03.2025				
			301, New Court Building				M/S THE SUPREME INDUSTRIES LTD Vs M/s Cool Airways Engineers Pvt Ltd	Natwar Rai(P).		19.03.2025
				CS(COMMERCIAL)	(COMM)/179/2025	24.03.2025				
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHNARA	ROOM NO 208	COMMERCIAL	CS (COMM)/139/2025	05-03-2025	M/s Balaji Trading Vs M/s Sahil Cable Industry	Chirag Chaturvedi		15.11.2018
			ROOM NO 208	COMMERCIAL	CS (COMM)/148/2025	07-03-2025	M S Precious winding wires Vs MS Ashoka Electrical CO	Avnish Shukla		05.07.2023
			ROOM NO 208	COMMERCIAL	CS (COMM)/150/2025	10-03-2025	JAWAHAR MITTAL Lakshaman Vs Prasad Gupta	ARUN KUMAR		07.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/158/2025	11-03-2025	JAI BHAGWAN TRADING Vs RAMANJINAMA BALAGUNDLA	Neelam Malik		28.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/159/2025	11-03-2025	Lokesh Jain Vs Bhai Bahi Mens Wear	Himanshu Nagpal		27.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/163/2025	12-03-2025	AMIT DIWAKAR Vs M/S KRSD ENTERPRISES	WINDLESH		29.11.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/164/2025	12-03-2025	INDIAN BANK Vs MS VAIBHAV RO SYSTEM	RAHUL KHANNA		11.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/167/2025	18-03-2025	BABULAL PUROHIT Vs CHILUKA SHIVAK KUMAR	Kushal Aggarwal		05.03.2025

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41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDA DISTRICT JUDGE, COMMERCIAL COURT	ROOM NO 208	COMMERCIAL	CS (COMM)/168/2025	18-03-2025	VIKASH NAHAR Vs ANITA	SIDHANT DHINGRA AND ASSOCIATES			10.03.2025
			303, New Court Building				Proprietor Rajinder Singh Vs RKG Enterprises through its Proprietor Nishant Gupta	PUSHPDEEP SINGH(P).			24.02.2025
			303, New Court Building				OF GALAXY TEXTILE Vs LOKESH (PROPRIETOR OF L K CHILDS CARE)	ARCHIT SINGHAL(P)			01.03.2025
			303, New Court Building								
				CS(COMMERCI AL)	CS (COMM)/153/2025	11-03-2025	Manoj Vs JBMS retails	Gaurav sharma(P).			07.03.2025
			303, New Court Building								
				CS(COMMERCI AL)	CS (COMM)/154/2025	11-03-2025	Manoj Vs Muskan Bulani	Gaurav sharma(P).			07.03.2025
			303, New Court Building								
				CS(COMMERCI AL)	CS (COMM)/176/2025	20-03-2025	STATE BANK OF INDIA Vs Asha Sharma Proprietor of JSK the Fitness Gym	Suchita Dixit(P).			12.03.2025
			303, New Court Building								
				CS(COMMERCI AL)	CS (COMM) 172/25	19-03-2025	M/S DOBYDT PVT LTD VS FOLIFLEX CABLE INDIA PVT LTD	natwar rai			17.03.2025
			303, New Court Building								
				CS(COMMERCI AL)	CS (COMM) 173/25	19-03-2025	M/S PADMAVATI GARMENTS VS M.S KAKA BAZAR PVT LTD	surender kaushik			17.03.2025
			303, New Court Building								
				CS(COMMERCI AL)	CS (COMM) 147/25	07-03-2025	MAHAVEER KUMAR VS ASHOK KUMAR RAJPUROHIT	neelam malik			03.03.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDA DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building								
				CS (COMM)/133/2025	MOHD. HAROON VS JAMIATUL HUDA	MOHD. ASIF	9818576258			advmohtasif@gmail.com	03-03-2025
			COMMERCIAL								
				CS (COMM)/134/2025	ASHISH TYAGI VS SUPER CITY DEVELOPERS PVT LTD.	SHANTNU AGGARWAL	9999347367			officeofllp@gmail.com	03-03-2025
			COMMERCIAL								
				CS (COMM)/138/2025	MAMTA JAIN VS MONIKA TOMAR	ROHAN BHATIA	9971606007			RohanBhatia@gmail.com	04.03.2025
			COMMERCIAL								
				MISC DJ/243/2025	YOHESH FABRICS VS AARTI COLLECTION	PREM RATAN	9717703511			-	04.03.2025

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				COMMERCIAL	CS (COMM)/141/2025		POOJA SHARMA VS MALIK WATCH AND MOBILE R.N. DUBEY	9811179209		-	05-03-2025
				COMMERCIAL	CS (COMM)/145/2025		SUDHIR KUMAR VS GULFAM TALEWAR SINGH	7982546417		rajorapan23@gmail.com	01.03.2025
				COMMERCIAL	CS(COMM)146/2025		M/S IMPRESSIVE DATA SERVICES PVT LTD VS NATIONAL MEDICAL COMMISSION	9868334630		mahantashivanath@gmail.com	06.03.2025
				COMMERCIAL	CS(COMM)149/2025		SMT. PRATIMA GUPTA VS SHRI AJAY KUMAR AGGARWAL	9891146454		mohdbabaradv@gmail.com	07.03.2025
				COMMERCIAL	EX(COMM)49/2025		GAURAV JAIN VS PARVEZ AHMED	9899372907		rakeshjain68@yahoo.co.in	04-03-2025
				COMMERCIAL	EX(COMM)51/2025		CANARA BANK VS SHAHNEZ SIDDIQUI	9711275697		eshuadvocate@gmail.com	06-03-2025
				COMMERCIAL	EX(COMM)52/2025		CANARA BANK VS GREESH PARKASH	9711275697		eshuadvocate@gmail.com	06-03-2025
				COMMERCIAL	CS(COMM)151/2025		JAMMU & KASHMIR BANK LTD. VS SMT. SUDESH SHARMA	9800543987		SOAYIB@GMAIL.COM	10.03.2025
				COMMERCIAL	CS(COMM)157/2025		SPR PAPERS PVT. LTD. VS MRIDULA CARTON CREATORS	9717211123		gangwar@gsgangwar.com	11-03-2025
				COMMERCIAL	CS(COMM)160/2025		PAWAN KUMAR LAKHOTIA VS ANIL BHATIA	9811695953		-	11-03-2025
				COMMERCIAL	CS(COMM)161/2025		MANOJ KUMAR SHARMA VS KRITI BANSAL	9811695953		-	11-03-2025
				COMMERCIAL	CS(COMM)165/2025		GOYAL STEEL ENTERPRISES VS SD ENGINEERING SOLUTIONS	8368060074		advocatekartik98@gmail.com	17-03-2025
				COMMERCIAL	CS(COMM)169/2025		BANK OF BARODA VS LAKSHAY SHARMA	8447833470		advocate.134@gmail.com	18-03-2025
				COMMERCIAL	CS(COMM)170/2025		CANARA BANK VS MANOJ KUMAR	9811254078		manvakil378s@gmail.com	18-03-2025
				COMMERCIAL	CS(COMM)171/2025		SAROJ TEXTILE VS SONAM GARMENTS	9899565511		avneetjuneja86@gmail.com	18-03-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS(COMM)174/2025		PUNJAB NATIONAL BANK VS DEEPAK JAIN	SAYAK BANDYOPADHYAY	9818307300	sayak.law@gmail.com	19-03-2025
				COMMERCIAL	CS(COMM)177/2025		MR. SHOBHIT BHUSHAN VS ANURAG MISHRA	RAJIV RAHEJA	9811826000	rrajive@gmail.com	20-03-2025
				COMMERCIAL	OMP(COMM)3/2025		SANJEEV SINGH THAKUR VS NAVIN SINGHAL	KANISK KHARBANDA	9999457850	kanishk.kharbandazo@gmail.com	25-03-2025
				COMMERCIAL	CS(COMM)180/2025		BANK OF BARODA VS MANNAT SHARMA	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	26-03-2025
				COMMERCIAL	CS(COMM)181/2025		BANK OF BARODA VS SARVESH KUMAR	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	27-03-2025
				COMMERCIAL	EX(COMM)64/2025		RAVI KHUARANAN VS MEHARBAN	PANKAJ SINGHAL	9891475320	pankajsinghal.advocate@gmail.com	27-03-2025
				COMMERCIAL	CS(COMM)182/2025		KOTAK MAHINDRA PRIME LTD. VS AMAN	PRAMOD MISHRA	9811740125	virtuous.people@gmail.com	28-03-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								
44	SH.VINOD YADAV	NORTH-WEST	nil								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST		603	Commercial Suit CS COMM. 104/2025	01.03.2025	PUMA SE VS HIMANSHU	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	27.02.2025
				603	Commercial Suit CS COMM. 105/2025	01.03.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	27.02.2025
				603	Commercial Suit CS COM. 109/2025	03.03.2025	BABLOO SAINI VS GAURAV GROVER	NIKHLESH VASHISHT	9911363574	nikhleshvashishth@gmail.com	27.02.2025
				603	Commercial Suit CS COMM. 114/2025	05.03.2025	PUMA SE VS SANJAY GOEL	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	04.03.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			603	Commercial Suit	CS 117/2025 COMM.	06.03.2025	MAHADEV GLAZING INDIA PRIVATE LIMITED VS ROHIT SHARMA	9758321008	lawintotollp@gmail.com	17.02.2025	
			603	Commercial Suit	CS 135/2025 COMM.	18.03.2025	STATE BANK OF INDIA VS ASHOK KUMAR YADAV	9811767517	advocatebkm@gmail.com	21.02.2025	
			603	Commercial Suit	CS 137/2025 COMM.	19.03.2025	PUNJAB NATIONAL BANK VS MOHD ISRAYAL	9711900673	VSRADVISORS@GMAIL.COM	17.03.2025	
			603	Commercial Suit	CS 142/2025 COMM.	22.03.2025	UNION BANK OF INDIA VS INDO REMEDIES AND ORS	9999626126	Keshav.advi@gmail.com	19.03.2025	
			603	Commercial Suit	CS 143/2025 COMM.	22.03.2025	INDIAN BANK VS SUMIT	9899491980	AmitMahaliya@gmail.com	19.03.2025	
			603	Commercial Suit	CS 150/2025 COMM.	25.03.2025	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S SINGHAL EXPORTS	8750998800	meridianattorneys@gmail.com	10.03.2025	
			603	Commercial Suit	CS 160/2025 COMM.	28.03.2025	STATE BANK OF INDIA VS VINAY KAPOOR	9999330725	DELHILAWYERS76@YAHOO.CO.IN	27.03.2025	
			603	Commercial Suit	CS 161/2025 COMM.	28.03.2025	STATE BANK OF INDIA VS REKHA PALIWAL	9811134771	Kumarvinay65@gmail.com	25.03.2025	
			603	Commercial Suit	CS 165/2025 COMM.	29.03.2025	M/S PAVIKA POWER EQUIPMENT VS M/S PUNN SONS INDIA	9868455501	NOT GIVEN	09.12.2024	
			603	Commercial Suit	CS 166/2025 COMM.	29.03.2025	SECURITY SERVICES PVT LTD VS DIRECTOR SPORTS DEPARTMENT	9999355333	anubhav.singh@aalaw.in	25.03.2025	
			603	Commercial Suit	CS 167/2025 COMM.	29.03.2025	ARK SOLUTION PRIVATE SERVICES VS SATENDRA NARAIN PANDEY	9811299468	a.joshi@bmjlawpartners.com	20.03.2025	
			48	SH. VIKAS DHULL DISTRICT COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/108/2025	03-03-2025	IDBI BANK VS M/S KASHISH GLOBAL	Ms. Nisha Chaudhary 9899154299
			613	Commercial Suit	CS (COMM)/110/2025	03-03-2025	IDBI BANK VS M/S GOSWAMI TRADERS	Ms. Nisha Chaudhary 9899154299	nishi.eap@gmail.com	04-09-2024	
			613	Commercial Suit	CS (COMM)/118/2025	07-03-2025	KUMAR VARSHNEY VS SHRI PURNAGIRI FOOD PRODUCTS AND	Sh. sanchay Mehrotra 9953755591	sanchay.mehrotra@lexsunraj.com	04-03-2025	
			613	Commercial Suit	CS (COMM)/121/2025	07-03-2025	UNION BANK OF INDIA VS SAHIL	Ms. Rupak Srivastava 9650943775	glelawfirm16@gmail.com	25-02-2025	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/122/2025	07-03-2025	UNION BANK OF INDIA VS ANKIT KUMAR	Ms. Rupak Srivastava	9650943775	glelawfirm16@gmail.com	25-02-2025
			613	Commercial Suit	CS (COMM)/123/2025	07-03-2025	Navin Kumar Gupta Vs Mukesh Khatri Alias Mew Khatri	Sh Arvind Kumar	9810676750	arvind_kumar253@yahoo.com	03-03-2025
			613	Commercial Suit	CS (COMM)/131/2025	17-03-2025	Puma Se Vs Rajesh Garg and Anr	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	11-03-2025
			613	Commercial Suit	CS (COMM)/138/2025	20-03-2025	Asics Corporation Vs Rajesh Garg	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	18-03-2025
			613	Commercial Suit	CS (COMM)/145/2025	24-03-2025	M/s DREAMZ SERVICES Vs ALL INDIA FOOTBALL FEDERATION	Sh Rajat Gupta	9015403345	adv.guptarajat@gmail.com	12-03-2025
			613	Commercial Suit	CS (COMM)/149/2025	25-03-2025	UNION BANKS OF INDIA Vs M/s G S Fitness	Sh Rothas Kumar Jajoria	9868750997	RKJAJORIA26@gmail.com	22-03-2025
			613	Commercial Suit	CS (COMM)/155/2025	26-03-2025	LOGISTICS AND SUPPLY CHAIN PVT LTD. Vs SAHASRA ELECTRONIC SOLUTIONS	Sh. Ashish Bansal	8750998800	meridianattorneys@gmail.com	10-03-2025
			613	Commercial Suit	CS (COMM)/156/2025	27-03-2025	M/S INDOIN BIOLOFE PVT LTD Vs M/S NEW SINGLA PESTICIDES	Sh. Ashish Garg	9999277049	ashishgarglegal@gmail.com	24-02-2025
			613	Commercial Suit	CS (COMM)/157 /2025	27-03-2025	A K ELECTRICALS through its Partner Mr Dhruv Chopra Vs M/s The PICCADILY HOTELS	Sh Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	12-03-2025
			613	Commercial Suit	CS (COMM)/162/2025	28-03-2025	M/S KAVYA ENTERPRISES Vs M/S NATIONAL CONSTRUCTION COMPANY	Sh Atul Kharbanda	9811333939	r.a.g.chambers@gmail.com	28-02-2025
49	SH. AMIT BANSAL DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/103/2025	01-03-2025	LFX TECHNOLOGIES PRIVATE LIMITED VS PRANAV GADI VISHWAGURU EDUCATIONAL ACADEMY LLP	SH. PRANAV GADI	9711161468	P.GADI@GNALAWYERS.COM	13.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/106/2025	01-03-2025	PUNJAB NATIONAL BANK HARISH VS SH. SAURAV BHASIN	SH. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMIAL.COM	27.02.2025
			614	EXECUTION	Execution (Comm.)/54/2025	03-03-2025	PUNJAB NATIONAL BANK MANOJ CLEANERS VS SAURAV DRY	SH. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMIAL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/107/2025	03-03-2025	SAURABH CHADHA CLOUD INFOTECH PVT LTD VS SH. VISHAL GARG	SH. VISHAL GARG	9810171302	VISHALGARG777@GMAIL.COM	25.02.2025
			614	EXECUTION	Execution (Comm.)/57/2025	04-03-2025	PUNJAB NATIONAL BANK SATDEV JAIN VS SH. VED PRAKASH	SH. VED PRAKASH	971900673	ADVOCATEPRAKASHVED@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/111/2025	04-03-2025	CONNECTTE INTEGRATED TECHNOLOGIES PVT LTD VS NOESIS CONNECTUS LLP	SH. S. CHAKRABORTY 9810643431	ADVCHAK@GMAIL.COM	27.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/112/2025	04-03-2025	VINOD KUMAR SHARMA VS KUNDARAH TRADING CORPORATION PRIVATE LIMITED	SH. ANUJ JAIN 9810062060	ADVANUJJAIN@GMAIL.COM	02.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/115/2025	06-03-2025	PUMA SE VS ASHOK KUMAR	SH. GAUTAM BHASIN 9999093893	ELUDICATIONLEGAL@OUTLOOK.COM	04.03.2025
			614	EXECUTION	Execution (Comm.)/64/2025	07-03-2025	RAHUL GUPTA VS MANISH CHADHA	MS. NETRA PAL 9868643592	ADV.NPS80@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/119/2025	07-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS MAHENDER	SH. RUPESH GUPTA 9643008880	CONTACT@AAALEGAL.PRO	04.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/120/2025	07-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS NARENDER	SH. RUPESH GUPTA 9643008880	CONTACT@AAALEGAL.PRO	04.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/125/2025	10-03-2025	INDIANNICA LEARNING PRIVATE LIMITED VS NEW VIDYAMANDIR	SH. SANDEEP CHATTERJEE 9911558224	LEGAL@CHATTERJEE@LAW.COM	04.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/126/2025	11-03-2025	UNDER ARMOUR VS ASHOK KUMAR	SH. GAUTAM BHASIN 9999093893	ELUDICATIONLEGAL@OUTLOOK.COM	08.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/127/2025	11-03-2025	BINDU JAGGI VS JAI RAM	SH. SUNIL DUTT 9313345075	ADVOCATESUNILDUTT@GMAIL.COM	04.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/128/2025	12-03-2025	UPGRID SOLUTION PRIVATE LIMITED VS VIJENDRA KUMAR	SH. RUPESH GUPTA 9643008880	CONTACT@AAALEGAL.PRO	11.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/130/2025	17-03-2025	MASCOT HEALTH SERIES PVT LTD VS JUBILATION BIO SCIENCES PVT LTD	SH. NAVEEN CHANDRA 9810078786	NAVEENCHANDRA502@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/132/2025	18-03-2025	NAVIN KUMAR GUPTA VS KULDEEP GUPTA	SH. ARVIND KUMAR 9810676750	ARVIND_KUMAR253@GMAIL.COM	03.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/133/2025	18-03-2025	ENTERPRISES PROP ARUN KUMAR PANJIYAR VS MDX GLOBAL PROPRIETOR MR FAISAL	SH. SRANJAN KUMAR 9560511243	INFO.ANANDCO@GMAIL.COM	24.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/136/2025	19-03-2025	DREAMZ SERVICES VS SHRI BALAJI TRADERS	SH. SANJEEV BENIWAL 9810257726	ADV.SANJEEVBENIWAL29@GMAIL.COM	12.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/141/2025	21-03-2025	SINGH MATTA THROUGH SPA JAGMOHAN SINGH VS M/S DIAMOND MULTI STATE	SH. KAPIL SYADAV 9811370721	EGUNRPERITRLNTS@GULABHIL.COIN	21.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM.)/5/2025 (I)	24-03-2025	M/S ALETHIA INFOTEL PRIVATE LIMITED VS YESA BANK LIMITED	SH. RAJAN MALHOTRA	9990666940	ADV.RAJANMALHOTRA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/146/2025	24-03-2025	SI ENERGY VENTURES PVT LTD VS BUTTAR BIOFUELS PVT LTD	SH. RANJAN KUMAR RAI	850589818	ADV.RANJANRAI@GMAIL.COM	10.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/147/2025	24-03-2025	SI ENERGY VENTURES PVT LTD VS ETHANJAN BUTTAR BIOFUELS PVT LTD	SH. RANJAN KUMAR RAI	850589818	ADV.RANJANRAI@GMAIL.COM	10.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/151/2025	26-03-2025	MS SUJATA JINDAL VS MR. ANJANEYA MISHRA	MR. ANJANEYA MISHRA	9910169360	ANJANEYA.CREDENCE@GMAIL.COM	24.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/154/2025	26-03-2025	EXPRESS PVT LTD VS ALL WORLD CARGO LOGISTICS SERVICES THROUGH ITS	SH. ASHISH BANSAL	8750998800	MERIDIANATORNEVSTN@GMAIL.COM	10.03.2025
			614	MISCELLANEOUS	MISC ADJ/183/2025	26-03-2025	STATE BANK OF INDIA VS MUKESH DEVISH. SUNIL PROP ATHLEN OFSEHRAWAT	SH. SUNIL OFSEHRAWAT	9212190624	DELHILAWYERS76@YAHOO.CO.IN	NA
			614	MISCELLANEOUS	MISC ADJ/186/2025	27-03-2025	STATE BANK OF INDIA VS VIKAS RAWAT	SH. R.K. SINHA	9718814471	ADVOCATESINHA@REDIFFMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/159/2025	28-03-2025	SANTOSH KUMAR AZEEM VS SHAH ANSARI	SH. MANISH KUMAR	9910580816	MANISHKUMARADV6@GMAIL.COM	21.03.2025
			614	EXECUTION	Execution (Comm.)/79/2025	29-03-2025	CANARA BANK VS MUKESH SHARMA	SH. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	NA
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	113/2025	04.03.2025	M/S COLORS FOOT FASHION PVT LTD VS M/S CKM ENTERPRISES	NAVEEN KUMAR TRIPATHI	9810419936	navintripathi3012@gmail.com	11.02.2025
			509	OMP(COMM)	5/2025	06.03.2025	JAMIL AHMAD VS PAWAN KUMAR	SUDHIR KUMAR ROY	9899409082	sudhirroy1970@yahoo.com	NA
			509	Execution (COMM)	61/2025	06.03.2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI ANDS ANR	R & V LAW ASSOCIATE	9560905884	robinbhardwaj529@gmail.com	NA
			509	EXECUTION (COMM)	62/2025	06.03.2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI ANDS ANR	R & V LAW ASSOCIATE	9560905884	robinbhardwaj529@gmail.com	NA
			509	CS(COMM)	116/2025	06.03.2025	KISHAN LAL VS GTL INFRASTRUCTURE	NEERAJ KANT	8750443902	nkant7171@gmail.com	30.01.2025
			509	CS (COMM)	124/2025	10.03.2025	TOMMY HILFIGER EUROPE BV VS SANJAY GOEL	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	06.03.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	EXECUTION (COMM)	65/2025	18.03.2025	M/S LAMONEA S.R.L. VS MADHAV SHASTRI	9810690505	parth@mimansalaw.in	NA
			509	Execution (COMM)	66/2025	18.03.2025	LAMONEA S.R.L. THROUGH KERSTIN ANNKA SVENSSON VS GARIB DAS	9810690505	parth@mimansalaw.in	NA
			509	CS (COMM)	134/2025	18.03.2025	IDBI BANK LTD VS M/S SUGACH CHOUDHARY ENTERPRISES	9899154299	nishi.cap@gmail.com	24.02.2025
			509	EXECUTION (COMM)	67/2025	19.03.2025	JAGRAM PRASAD VS JAVED KHAN	9213392006	advmoaharsingh10@gmail.com	NA
			509	M.EX.	38/2025	19.03.2025	M/S CLARE FREIGHT INDIA PVT LTD VS M/S PBC LGS PVT LTD & ORS	9810828193	advocaqtemrj@gmail.com	NA
			509	CS (COMM)	139/2025	20.03.2025	THE SUPREME INDUSTRIES VS RAMAN GARG	9999093893	eludication.legal@outlook.com	18.03.2024
			509	CS(COMM)	140/2025	20.03.2025	BALJEET KAUR VS VIKAS MALHOTRA	9811287280	themalhotra.office@gmail.com	18.03.2025
			509	EXECUTION (COMM)	68/2025	22.03.2025	MS ACME INDIA INDUSTRIES PVT LTD VS RUDRA PRATAP SINGH	9999468603	ashishchoudhan@akassociates.org.in	NA
			509	EXECUTION (COMM)	71/2025	24.03.2025	PUNJAB NATIONAL BANK VS SATYABHARAIN AND ANR	9899138242	arunbhardwaj206@gmail.com	NA
			509	CS (COMM)	144/2025	24.03.2025	INDIAN BANK VS AMIT KUMAR	9899491980	amitmahaliyan@gmail.com	19.03.2025
			509	CS (COMM)	148/2025	24.03.2025	SI ENERGY VENTURES PVT LTD VS KARIMGANJ BIOFUELS PVT	98181326241	advranjan.ra@gmail.com	10.03.2025
			509	CS (COMM)	152/2025	26.03.2025	INEX LOGISTICS AND SUPPLY CHAIN PVT LTD VS MIL OVERSEAS EXPORT PVT LTD	8750998800	meridianattorneys@gmail.com	10.03.2025
			509	CS (COMM)	153/2025	26.03.2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS SAHASRA ELECTRONICS	8750998800	meridianattorneys@gmail.com	10.03.2025
			509	MISC DJ ADJ	182/2025	26.03.2025	RELCOM TECHNOLOGY PVT LTD VS SENCHIT SINGH BANGA	9643571789	vikram_anand1@gmail.com	NA
			509	CS (COMM)	158/2025	28.03.2025	M/S KAVYA ENTERPRISES VS M/S DELHI BUILDTECH PRIVATE LIMITED	9811113331	r.a.g.chambers@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	EXECUTION (COMM)		29.03.2025	M/S SNAKALP FIN SEC PVT LTD VS JYOTI	AMAN OBEROI	9811740707	oberoiaman.adv@gmail.com	NA
			509	CS (COMM)		29.03.2025	CONTINENTAL CARRIERS PRIVATS LIMITED VS KVN TRADE	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	26.03.2025
			509	CS (COMM)		29.03.2025	CARRIERS PRIVATS LIMITED VS SAMRAT GEMS IMPLEX PRIVATE	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	26.03.2025
TOTAL					628						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF March 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./246/2025	03-03-2025	Genuine Wears Vs Fashion Point	Shashank Sushil Mangal(P),	9999031928	office@shashankmangalandco.in	28.03.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./311/2025	19-03-2025	NIIR PROJECT CONSULTANCY SERVICES Vs SANDEEP KUMAR BANSLA	Dhruva Bhagat(P),	9910599996	B_LEGAL@OUTLOOK.COM	26.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./305/2024	18-03-2025	M/s Super Bikes World Vs Kumar Nishant	9818489589	Office@rajindersingh.co.in	24.03.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	CS	CS/COMM./216/2025	20-02-2025	CANARA BANK Vs SH NARESH GUPTA	9.87E+009	sanjiv.pandey2010@gmail.com	21.03.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	Execution (Comm.)/428/2024	27-09-2024	Rajasthan Marbles Vs RK Metal Engg Works	9811024249	tyagi_rajesh@hotmail.com	28-03-2025
			307	Civil	Execution (Comm.)/387/2024	10-09-2024	Ezyload Networks Pvt Ltd Vs Joginder Mawar	9958225381	advocatebinaypatra@gmail.com	12-03-2025
			307	Civil	CS (COMM)/1232/2024	11-11-2024	M/S PRINCE ORNAMENTS PVT LTD Vs M/S BELIRAM TARACHAND JAIN JEWELLERS PVT LTD	9810476769	gupta.varun1@gmail.com	10-03-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/435/2024	05-04-2024	M/s Umesh Yarn Agencies Vs M/s Meenakshi Creation	9560183341	associate@ayassociates.in	10.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1402/2024	19-12-2024	HERO MOTOCORP LIMITED Vs MAALJWALA ENTERPRISES through its proprietor Sandeep Mordhiya	9999757185	ip.kunalkhanna@gmail.com	10.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	7011848842	Singhamit0971@gmail.com	10.03.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/53/2025	18-01-2025	TATA CAPITAL LTD Vs MRINTYUNJAI DEEPSINGH	9811452022	Anish_bhola17@yahoo.com	10.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA Vs NAGINA AGGARWAL	8447833470	Advocate.134@gmail.com	24.03.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE TELEPHONE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	87/2023		M/S RSG DYE CHEM V/S M/S V & S INTERNATIONAL			
			401	CS COMM	22/2025	08.01.2025	M/S MITTAL ENGINEERING WELDM SAFE P LTD V/S RAJORA SAXENA MARINE TECH P VLTD & ORS	9015569297	KANISHK A RAJORA2014@GMAIL.COM	11.03.2025
			401	CS COMM	53/2025	14.01.2025	M/S GR RAHUL INTERNATAIONAL V/S GUPTA M/S SHERRAINE GLOBE PVT LTD	9711953429	RAHULGUPTA@GMAIL.COM	12.03.2025
			401	CS COMM	173/2025	07.02.2025	NIRANJAN KUMAR BANSAL V/S UKANSHARORA CREATIONS PVT LTD	9716884477	CHIRAG71@GMAIL.COM	18.03.2025
			401	CS COMM	264/2025	05.03.2025	UNION BANK OF INDIA V/S RAJ KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	11.03.2025
			401	CS COMM	247/2025	03.03.2025	ST. PETER LAW ACADEMY V/S NAVEEN SHARMA	8588938588	ADVOCATE KESHAV. VERMA@GMAIL.COM	21.03.2025
			401	OMP I COMM	93/2025	23.01.2025	TATA CAPITAL LTD V/S ANUBHAV PANDEY	9811452022	ANISHBHOLA17@YAHOO.COM	28.03.2025
			401	CS COMM	323/2025	20.03.2025	UCO BANK V/S PRANSHU MANGLA	9310019131	AD.KAMLESH TIWARI@GMAIL.COM	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	209	CS COMM	88/2025	01-02-2025	Parveen kumar Kansal Vs Ashok Gambhir	VIPIN DILAWARI	8447465059	VAIBHAVI2897@GMAIL.COM	11-03-2025
			209	OMP I COMM	90/2025	01-02-2025	Yes Bank Ltd Vs RAM CRANE SERVICE	ANJU SHARMA	9312203957	VIPINDILAWARI83@GMAIL.COM	21-03-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		COMMERCIAL	CS(COMM) 89/2025	01-02-2025	DEEPA TUTEJA Vs PAWAN DUBEY & ORS.	VAIBHAV JAIN	84465059	NOT MENTIONED	16-03-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	559 / 2023	18.10.2023	SOLOMON CAPITAL VS. BIKON WATER	MANISH DIWAN	9811898418	10.03.2025	
				CS (COMM.)	488 / 2023	01.10.2024	MOHAN TRADING PVT. LTD. VS. VENUS TRADERS	MR. RAM KAMAL JERETH	9810245874	11.03.2025	
				OMP (I) (COMM.)	07/2025	15.01.2025	HERO FINCORP LTD. VS. COSMOS FACILITES	MR. MAYANK MAHAJAN	2435324459	20.03.2025	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
				CS (COMM.)	45/2025	22.01.2025	PUNJAB NATIONAL BANK Vs NEETU SINGH	MR. SABHYA JAIN	9717610124	26.03.2025	
				CS (COMM.)	252/2025	13.03.2025	BANK OF INDIA Vs MOHD MINHAJ	MS. VANDANA	9811215181	27.03.2025	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT RECOVERY	FORCS (COMM)/70/2025	31/01/25	MANJU MEHTA VS M/s KYREEN BRANDS HOLDINGS PVT. LTD.	PUNEET SAINI	9654222460	45720	
				SUIT RECOVERY	FORCS (COMM)/113/2025	15/02/25	STATE BANK OF INDIA VS VIRENDRA SINGH	SHIV TYAGI	NOT AVAILABLE	45722	
				SUIT RECOVERY	FORCS (COMM)/143/2025	28/02/25	SUHAS CHAND GUPTA VS RAGHVENDRA NAIK	TARUN AGGARWAL	9810372045	45733	
				SUIT RECOVERY	FORCS (COMM)/176/2025	05/03/25	IQBAL CHAND MALHOTRA VS NANDO'S KARNATAKA RESTAURANTS PVT. LTD.	PREETI SAGARWA	9818660240	45735	
				SUIT RECOVERY	FORCS (COMM)/175/2025	05/03/25	RADHA KISHAN AND SONS PVT. LTD AND HORS VS ASIAN HOTELS NORTH LIMITED	AMRITESH	8076448483	45736	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1747/2025	21.02.2025	KOTAK MAHINDRA BANK LTD VS RBCL PILETECH INFRA	RAJESH JANGRA (P),	9958726491	delhi.jangraadvocate@gmail.com	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1748/2025	21.02.2025	KOTAK MAHINDRA BANK LTD VS MURSLEEN K	RAJESH JANGRA (P),	9958726491	delhi.jangraadvocate@gmail.com	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	2107/2025	07.03.2025	AXIS BANK LTD VS AKSHAY SAXENA	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	17.03.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1813/2025	25.02.2025	AXIS BANK LTD VS ARVIND KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	17.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1099/2025	07.03.2025	AXIS BANK LTD VS SHAHNAWAZ CHAUHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1658/2025	07.03.2025	KOTAK MAHINDRA BANK LTD VS MOHAMMAD IRFAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1969/2025	01.03.2025	AXIS BANK LTD VS MAYUR TRAVELS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	12.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	12000/2025	04.03.2025	AXIS BANK LTD VS KANHAIYA LAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	18.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1656/2025	19.02.2025	KOTAK MAHINDRA BANK LTD VS CHHOTU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1657/2025	19.02.2025	KOTAK MAHINDRA BANK LTD VS SMT MAHAJAN TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.03.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1657/2025	19.02.2025	KOTAK MAHINDRA BANK LTD VS SMT MAHAJAN TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.03.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/57/2025	17.01.2025	Punjab National Bank Vs Raj Kumar	Mukesh pushpam	8285926521	pushpammukesh@gmail.com	04.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/511/2024	08.11.2024	Punjab National Bank Vs Bhawna Walia	saravjeet yadav	9711785812	saravjeetyadav08@yahoo.com	17.03.2025
			6, New Court Block-I	Commercial	OMP (COMM)/9/2025	18/03/2025	AIDA FOODS PVT LTD Vs M/s Ambience Commercial Developers Pvt Ltd	Ravinder Singh(P),	9811614545	e215.rsagmail.com	21.03.2025

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			6, New Court Block-I	Commercial	CS (COMM)/86/2025	14/02/2025	M/S AAR PEE APARTMENT PVT LTD Vs DIPANKAR BASU	DEEPAK KUMAR MAURYA(P),	9999410070	MANN.GODARA1@GMAIL.COM	24.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/425/2024	05.09.2024	Aman Travels Ltd Vs Travel Tree International	Vikrant Treethudda	9990969164	adv.vikrantthudda@gmail.com05.09.2024	25.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/132/2025	17/03/2025	Bulgari SpA Vs Girish Kumar Jain Proprietor of SM Jewellers	Shravan Bansal(P),	9650682928	rishi@uniteddandunited.com	27.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/139/2025	20/03/2025	360 ONE WAM Limited Vs 360 One Solutions	Abhineet Kalia(P),	1126920500	l.abhay@amsshadrul.com	27.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/82/2025	13/02/2025	DEEPAK ARORA Vs INDUS TOWERS LIMITED	VIVEK SHEEL(P),	9555909380	LC2ASSOCIATESLAW@GMAIL.COM	27.03.2025
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/101/2025	25/02/2025	NETCOM IMPO EXPO PVT LTD THROUGH ITS DIRECTOR Vs PRADEEP KUMAR PANDEY PROPRIETOR OF HIMALAYA INTERNATIONAL	Vinod Khanna(P),	9953455478	khanna_asso@yahoo.co.in	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1143/2025	03/02/2025	AXIS BANK LTD Vs KEVLA SHANKAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1280/2025	10/02/2025	AXIS BANK LTD Vs VIPIN	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1290/2025	10/02/2025	AXIS BANK LTD Vs SUNIL	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	05.03.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/1141/2025	03/02/2025	AXIS BANK LTD Vs VIKAS SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1140/2025	03/02/2025	AXIS BANK LTD Vs SHUBHAM TRIPATHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1142/2025	03/02/2025	AXIS BANK LTD Vs MUNIYA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1138/2025	03/02/2025	AXIS BANK LTD Vs PANKAJ KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1293/2025	10/02/2025	AXIS BANK LTD Vs FURKAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/296/2024	01/07/2024	State Bank Of India Vs Vimla Devi	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	05.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12/02/2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA CONSTRUCTIONS CO	ANISHA UPADHYAY	880062511, 9650310194	anishau@gmail.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1136/2025	03/02/2025	AXIS BANK LTD Vs JAGDISH SARAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1273/2025	10/02/2025	AXIS BANK LTD Vs SUDHIR GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1139/2025	03/02/2025	AXIS BANK LTD Vs BALMUKUND GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/1277/2025	10/02/2025	AXIS BANK PVT LTD Vs RUQUAYYA SIDDIQUI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/657/2025	21/01/2025	AXIS BANK LTD Vs EXPRESS SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1262/2025	07/02/2025	AXIS BANK LTD Vs NAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1135/2025	03/02/2025	AXIS BANK LTD Vs PARVEEN KUMAR PAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1137/2025	03/02/2025	AXIS BANK LTD Vs PRADEEP KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1134/2025	03/02/2025	AXIS BANK LTD Vs PUSHPENDERA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1071/2025	31/01/2025	AXIS BANK LTD Vs ANKIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/859/2025	25/01/2025	YES BANK LTD Vs HARDIK	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1177/2025	04/02/2025	KOTAK MAHINDRA BANK Vs DINESH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1283/2025	10/02/2025	KOTAK MAHINDRA BANK Vs KANWAR PAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2025

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			29, New Court Block-II	Commercial	CS (COMM)/4/2025	04/01/2025	orchidex line private limited Vs HARRISON INDUSTRIES	9818400261, 9312249796	SUDHIR CHAND SRIVASTAVA(P),	06.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1485/2025	14/02/2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	9873347330	MAYANK MAHAJAN(P),	17.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/528/2024	20/11/2024	PUNEET CHITRA Vs Harsha Vardhan Reddy	9899886971	ROHIT AGRAWAL(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1523/2025	14/02/2025	YES BANK LTD Vs NAVEEN KUMAR	70303 78800	ANANJAY SINGH(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1522/2025	14/02/2025	YES BANK LTD Vs GOURAV GUPTA	70303 78800	ANANJAY SINGH(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1114/2025	01/02/2025	YES BANK LTD Vs RUCHI DEDHA	70303 78800	ANANJAY SINGH(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1449/2025	13/02/2025	Cnh Industrial Capital India Pvt Ltd Vs VIBGYOR TRADE	9958726491	RAJESH JANGRA(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1482/2025	14/02/2025	Axis Bank Ltd Vs AISHWARYA VERMA	9873347330	MAYANK MAHAJAN(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1484/2025	14/02/2025	Axis Bank Ltd Vs NAVEEN SRIVASTAVA	9873347330	MAYANK MAHAJAN(P),	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1486/2025	14/02/2025	Axis Bank Ltd Vs SHASHI	9873347330	MAYANK MAHAJAN(P),	17.03.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/1483/2025	14/02/2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1488/2025	14/02/2025	Axis Bank Ltd Vs ROBIN KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1669/2025	19/02/2025	AXIS BANK LTD Vs VAKEEL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1670/2025	19/02/2025	AXIS BANK LTD Vs ASHOK KUMAR CHADHA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1671/2025	19/02/2025	AXIS BANK LTD Vs MOHAMMAD ASHRAF GANIE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1672/2025	19/02/2025	AXIS BANK LTD Vs IMRAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1180/2025	04/02/2025	KOTAK MAHINDRA BANK Vs RPN CONSTRUCTIONS AND TRADING	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1666/2025	19/02/2025	KOTAK MAHINDRA BANK Vs SANJAY YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1554/2025	15/02/2025	IDFC FIRST BANK LTD Vs GAGAN DEEP	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	21.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1555/2025	15/02/2025	IDFC FIRST BANK LTD Vs DIMPLE ARORA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	21.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/1552/2025	15/02/2025	IDFC FIRST BANK LTD Vs MUKUL NARANG	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/87/2025	17/02/2025	BANK OF BARODA Vs M/S RAJ COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	21.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/88/2025	17/02/2025	BANK OF BARODA Vs M/S AGGARWAL COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	21.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/116/2025	07/03/2025	STATE BANK OF INDIA Vs RAVINDER	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	21.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/425/2023	13/07/2023	SWAMI VIDYANAND Vs YOGA ALLIANCE INTERNATIONAL YSK	Naseem Naseem(P)	9911373783	info@markshield.in	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1621/2025	17/02/2025	AXIS BANK LTD Vs RAJESH KUMAR SINGH	Dharamdev Singh(P),	9810072439	hladevlawassociates@gmail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1641/2025	18/02/2025	AXIS BANK LTD Vs NEELU KHURANA	AVINASH KUMAR	9811182985, 011-41513189	avinash.advocate@gmail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1642/2025	18/02/2025	AXIS BANK LTD Vs ANIS QORAISHI	AVINASH KUMAR	9811182985, 011-41513189	avinash.advocate@gmail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1749/2025	21/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs RANJIT SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1751/2025	21/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs DINESH KANNAUJIA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/1750/2025	21/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs SONU M	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1777/2025	22/02/2025	KOTAK MAHINDRA PRIME LIMITED Vs ANIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1905/2025	28/02/2025	AXIS BANK LTD Vs K YADAV CARGO	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1902/2025	28/02/2025	AXIS BANK LTD Vs PARA STRUCTURE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1903/2025	28/02/2025	AXIS BANK LTD Vs JAIBAJRANG BALITRANSPORT COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2164/2025	11/03/2025	AXIS BANK LTD Vs ANOOP KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1490/2025	14/02/2025	AXIS BANK LTD Vs JAGDISH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1489/2025	14/02/2025	AXIS BANK LTD Vs RAJESH KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1491/2025	14/02/2025	AXIS BANK LTD Vs SANJAY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1498/2025	14/02/2025	AXIS BANK LTD Vs PRABHAT KUMAR SINGH CHAUHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/1448/2025	13/02/2025	AXIS BANK LTD Vs SATBIR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1519/2025	14/02/2025	AXIS BANK LTD Vs KIRTI SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/446/2022	01/08/2022	USHA VARIA VS RUPINDER KAUR & ORS.	SWATI @CHANANA	7838393940	swati@zealattorneys.com	27.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/122/2025	11/03/2025	IFFCO-MC CROPS SCIENCE PRIVATE LIMITED Vs NEW PREMJEE FERTILIZER	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnaclaw.in	27.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/464/2024	01/10/2024	WD MANUFACTURING COMPANY VS KAUSAR ALI HUSSAIN KAPADIA & ORS.	SUDARSHAN KUMAR BANSAL	9810132015	unitedip@unitedworld.co.in	29.03.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/108/2025	03/03/2025	M/S BHARAT RAM RAJ KUMAR CO Vs M/S O C SWEATEERS LLP AND ORS	SANJAY GOEL(P),	9810554030	san_goel.adv@yahoo.co.in	20/03/2025
			40, New Court Block-II	Commercial	CS (COMM)/110/2025	04/03/2025	Prabhnor Chadha Vs Singh Shop Brand Pvt	Dheeraj Kumar Nayal(P),	981055260	knddheeraj2003@yahoo.co.in	19/03/2025
			40, New Court Block-II	Commercial	CS (COMM)/117/2025	07/03/2025	State Bank of India Vs Vinod	SHALINI UPADHYAY(P),	9899408618	shaliniupadhyay.advocate@gmail.com	20/03/2025
			40, New Court Block-II	Commercial	CS (COMM)/119/2025	07/03/2025	INDRAPRASTHA MEDICAL CORPORATION LTD Vs Prince Singhal	Gaurav Barathi(P),	9810526981	gbharathi@glalaw.com	21/03/2025
			40, New Court Block-II	Commercial	CS (COMM)/133/2025	18/03/2025	UNION BANK OF INDIA Vs DHARMINDER KUMAR	Hitendra Garg(P),	9810197621	hitenderagargadv@gmail.com	25/03/2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Arbitration and conciliation act	OMP (COMM.)/26/2025	06-03-2025	Energy Efficiency Services Ltd Vs M/s Merrygold Enterprises	Bharath Gangadharan(P),	9810436518	sparklegalsolutions@gmail.com	--
				Commercial suit	CS (COMM.)/207/2025	12-03-2025	R K PRINTERS Vs M/s ROLIA TISSUES PVT LTD	Swinit Gupta(P),	9582908504	SHOURYA GUPTAADV@GMAIL.COM	--
				Execution petition	EXECUTION (COMM.)/102/2025	18-03-2025	M/S KAPOOR IMAGING PVT LTD Vs SHRI PRAVEEN KUMAR	Rajendra Yadav(P),	9312046733	yadvatrzen@gmail.com	--
				Commercial suit	CS (COMM.)/217/2025	18-03-2025	Nareesh Kumar Bhardwaj Vs Satish Kumar	Rajendra Yadav(P),	9810349698	mmadvocates@gmail.com	--
				Execution petition	Ex.COMM Award by Arb. Comm./4/2025	19-03-2025	M/S BIFCO LEASING AND FINANCE PVT LTD Vs M/S Tinku Choudhary General Store AND ORS	Anoop Kumar Pandey(P),	9560815888	sanjuadvip@gmail.com	--
				Commercial suit	CS (COMM.)/220/2025	19-03-2025	Ms. Mahima Khanna Proprietor of Design Aesthetic Vs Mr. Harpreet Marwah	NAMAN ISSRANI(P),	9711330006	advnamanissrani@gmail.com	--
				Commercial suit	CS (COMM.)/221/2025	19-03-2025	MS. SUGANDHA KUMARI Vs M/S TBC BY NATURE PVT LTD	Rajendra Yadav(P),	9312046733	yadvatrzen@gmail.com	--
				Arbitration and conciliation act	OMP (COMM.)/31/2025	24-03-2025	J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.	ROHIT GAUTAM(P),	8860637476	kdlawfirm@gmail.com	--
				Execution petition	EXECUTION (COMM.)/106/2025	24-03-2025	CAPT. PAWANJIT SINGH AHLUWALIA Vs KUMAR TARANDEEP SINGH BAJAJ	MANOJ KUMAR SINGH(P),	9818203373	SASLADV@YAHOO.COM	--
				Commercial suit	CS (COMM.)/235/2025	24-03-2025	M/S APPLIED ELECTRO MAGNETICS PVT LTD Vs PUNJAB NATIONAL BANK	manish kaushik(P)	9818218885	manishkaushik.law@gmail.com	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Commercial suit	CS (COMM)/243/2025	26-03-2025	KAILASH KUMAR JHA Vs NUTECH CONTRACTS PVT LTD.	Sidharth Joshi(P),	9818509714	sidharth@sidharthjoshi.com	--
				Execution petition	EXECUTION (COMM.)/119/2025	27-03-2025	PUNJAB NATIONAL BANK Vs NANDLAL ELECTRICALS	Sheepali Patial(P),	717387978	ADVSHIIPALI@GMAIL.COM	--
				Commercial suit	CS (COMM)/249/2025	27-03-2025	ISHAAN RESEARCH LABORATORIES PRIVATE LIMITED Vs Gaurav Arora	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmec.com	--
				Commercial suit	CS (COMM)/250/2025	27-03-2025	INDIA GLYCOL LIMITED Vs ZEONK BIOTECH PRIVATE LIMITED	ABHISHEK SINGH(P),	9899809187	GAUTAM@MIMANSALAW.IN	--
				Commercial suit	CS (COMM)/251/2025	27-03-2025	CANARA BANK SUMPI LAHA Vs	CHITRA MALHOTRA(P),	9212888057	chitramalhotralegal@gmail.com	--
				Execution petition	EXECUTION (COMM.)/120/2025	28-03-2025	CEAT LIMITED COUNTRY LOGISTICS PVT LTD Vs	NIKHIL ANAND(P)	9868001254	ARVINDKUMAR2003@GMAIL.COM	--
				Commercial suit	CS (COMM)/259/2025	28-03-2025	Dayanand Rajpal Vs Rajiv Rajpal	VIDIT GUPTA(P),	9910995511	4445defcol@gmail.com	--
32	SH. BHUPESH KUMAR	SOUTH-EAST									
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST									
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	Misc DJ	165/2025	07.02.2025	Hari Singh Vs M/S Dynamic Aura LLP	Bharat Gupta	45640851	registrauxiliary@gmail.com	12.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (comm)	80/2025	27.01.2025	Trimaster Pvt Ltd Vs Punjab National Bank	Manoj Kumar	999936580	liticorporis@ts@gmail.com	28.03.2025
				Misc DJ	421/2024	24.05.2024	Meenu Sharma Vs Nines Caffeg@ Hospitality Service Pvt Ltd	Sh V K Srivastava	9891269053	vs770449@gmail.com	02.04.2025
				OMP (comm)	22/2025	27.02.2025	Angel One Ltd Vs Urmil Modi	Kartik Dey	7982732837	chamberskdey@gmail.com	11.03.2025
				CS (comm)	2939/2024	01.08.2024	M/S Balaji Enterprise Vs M/S KVS Plast India Pvt. Ltd.	Utkarsh Sharma	8860211682	utkarshlegat96@gmail.com	18.03.2025
				CS (comm)	83/2025	28.01.2025	Queen Distiller & Bottles (p) Ltd Vs Harish Chauhan	Vishal Thakur	856047570	pritesh2092@gmail.com	08.04.2025
				CS (comm)	3830/24	06.11.2024	Furnish Me Decor Vs D. Konzeptz	Mohd Irshad	8826785667	irshad.mohammed@gmail.com	04.04.2025
				CS (comm)	201/25	11.03.2025	Bhushan Dealmark Vs Vijay Kumar Sahu	SS Wani	8750618722	sswaniassociates@gmail.com	09.04.2025
				CS (comm)	53/25	18.01.2025	Boettcher India Aravali Printers	Pankaj Agarwal	9818123572	advocatepankaj@rediffmail.com	08.04.2025
				CS (comm)	2939/2024	01.08.2024	M/S Balaji Enterprise Vs M/S KVS Plast India Pvt. Ltd.	Utkarsh Sharma	8860211682	utkarshlegat96@gmail.com	30.04.2025
				CS (comm)	509/23	29.05.2023	M/S Hindustan Plywood Vs M/S KEI Industries	Ravinder Singh	9811614545	e215.rsa@gmail.com	14.04.2025

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SR. COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	293/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S ACUMEN CONTRACTORS PVT. LTD.	PRAVEEN SINGHAL	9711615956	adv.karana.rora@gmail.com	07-03-2025
			101	CS COMM	295/2024	01-10-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V/S BRAVIOR INFRASTRUCTURE PVT. LTD.	PRAVEEN SINGHAL	9711615956	adv.karana.rora@gmail.com	07-03-2025
			101	CS COMM	3/2025	07-01-2025	EAST INDIA TRANSPORT AGENCY V/S SATNAM GLOBAL INFRAPROJECTS LTD.	SANJAY KUMAR	9650410577	sanjay@justitialaw.com	12-03-2025
			101	CS COMM	53/2025	15-02-2025	MOHIT KUMAR GUPTA V/S M/S 24 SYSTEMS PVT. LTD. & ORS.	ADITYA SWAROOP	7760214223	swaroop9710@gmail.com	20-03-2025
			101	OMP(I)(COMM)	2/2025	29-01-2025	RAJSHI FINANCIAL & INVESTMENT CO. PVT. LTD. V/S NAVEEN KUMAR	SHIKHA GARG	9319615151	office@samanyavalaw.com	21-03-2025
			101	CS COMM	62/2025	27-02-2025	MADAN LAL V/S AVINASH	SAKSHAY KUMAR	8802756524	thelawoffice17@gmail.com	22-03-2025
			101	CS (COMM)	79/2024	29-02-2024	VEEPEE INTERNATIONAL PVT. LTD. V/S RAJKUMAR JAIN	K. K. IYAGI	9810497887	officialkktiyagi@gmail.com	24-03-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	NIL								
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 12/2025	07.01.2025	Vikas Jain V/s Shakti Footwear	Ruchi Jain	9811941190	ruchi642@gmail.com	12.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	OMP(I) (COMM) 10/2024	14.11.2024	Rajender Saxena V/s M/s Infrastructure & Projects Pvt. Ltd.	9891179438	singhskandcompany@gmail.com	10.03.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 540/2024	21.10.2024	Yogesh Kumar V/s Amresh Kumar Kishori	9650677902	sidhantdhingraadvocate@gmail.com	11.03.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 537/2024	19.10.2024	Sanshuti Pharmaceuticals V/s Kapil Chawla	925603427	karanarora104@gmail.com	18.03.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 383/2023	31.07.2023	Mukesh Jain V/s Arora Enterprises	8383953944	Jain.adityaraj@yahoo.com	20.03.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAJ	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 99/2025	12-02-2025	RAJESH MEHRA Vs RIHAN	8750875080	advnikhil97@gmail.com	01.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 132/2025	28-02-2025	STATE BANK OF INDIA Vs Rakesh	8896932838	agnihotrisuchita@gmail.com	06.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 323/2024	01-06-2024	Accuprobe Healthcare And Diagnostics Pvt Ltd Vs Apple Imaging	9990091115	advocatearjun63@gmail.com	07.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 113/2025	22-02-2025	CANARA BANK PRASHANT GUPTA PROP ENTERPRISES	9711142200	chopra6791@gmail.com	07.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 378/2024	09-07-2024	Punjab National Bank Vs Komal	7838389845	sunavtrust@gmail.com	06.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 519/2023	13-10-2023	ANWAR JAMAL Vs BINITA CREATION	9560083100	advvaashi.arora20@gmail.com	22.03.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE TELEPHONE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 46/2025	21-01-2025	SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs RAJENDER KUMAR SAINI PROP SANEX GARMENT	Sehdev Rana 9718565756	rakesh.nautiyal21@gmail.com	22.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 422/2024	05-08-2024	Matrix Interiors and Consultants through its Proprietor Parul Jain Vs HITIAN Chacha Private Limited	Aarzu Khattar 9718565756	rakeshnoutiyal21@gmail.com	26.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 622/2024	06-12-2024	BAL KISHAN Vs VIKAS PAL	Jatin Sharma 9718345050	trinitylawfirm87@gmail.com	27.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 139/2025	05-03-2025	M/s Balaji Trading Vs M/s Sahil Cable Industry	Chirag Chaturvedi 8285832757	chembersof tarungarg@gmail.com	27.03.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 281/2024	13-05-2024	M/s Puneet Textiles Vs M/s A A Fashion	VIVEK PATHAK 9910138852	jainlexicoonsel@gmail.com	29.03.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 01/25	03.01.2025	M/S SHREE JALPURGE DI CUTTING DIE VS M/S ARV IMPORT EXPORT OPC PVT LTD	pinkisah 8595136264	advpinkisah2022@gmail.com	29.03.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 172/25	09.03.2025	M/S DOBYDT PVT LTD VS FOLIFLEX CABLES INDIA PVT LTD	matwarrai 9670617869	aliyahaseel786@gmail.com	25.03.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 173/25	09.03.2025	M/S PADMAVATI GARMENTS V/S M/S KAKA BAZAR PVT LTD	ishal 9910703213	kaushiksunder78@gmail.com	24.03.2025
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 88/25	06.02.2025	SANJAY JAIN VS RISHABH VIJ	sachin kumarjain 9873586359	skjainadvocate@gmail.com	10.02.2025
			305, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 8/25	08.02.2025	REGAL PAINTS AND BRUSH PVT LTD V/S SUSHIL KURAGARWALA	akash 9435554101	ashishdangerr112@gmail.com	10.02.2025

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					184						

List of total no. of cases randomly allocated during the month of March-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	18
					Counter Claim	1
					OMP (I) Comm	3
					Misc. DJ	4
					Execution (Comm)	6
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	1
					M/DJ	2
					M.EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	8
					OMP (I) Comm	7
					OMP Comm	1
					Execution (Comm)	5
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					OMP (COMM)	1
					MISC. DJ	2
					EX.(COMM)	6
					OMP (I) (COMM)	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3
					EXECUTION (COMM)	1
					OMP (I) (COMM)	1

6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	18
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	8
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION +MISC EX.	4
					MISC. DJ	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP (COMM)	1
					EXECUTION (COMM)	9
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	23
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP(I)COMM	2
					EXECUTION (COMM	4
					MISC DJ	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	12
					OMP(I) COMM + OMP (COMM)	6

					EXECUTION	5
					MISC. DJ	5
TOTAL						173
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	26
					Omp	21
					Execution	2
					Misc DJ	10
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	11
					OMP COMM	25
					EXECUTION COMM	14
					MISC DJ	4
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	12
					OPM(I)/ARBITRATION/MISC COMM	19
					MISC DJ	1
					COUNTER CLAIM	1
					EXECUTION	7
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	14
					Execution (comm)	8
					OMP (COMM)	0
					OMP (I) (COMM)	18
					ARB. A (COMM)	1
					MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	13
					EX (COMM)	6

					OMP(I)(COMM)	21
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	18
					OMP(I)(COMM)	14
					EXECUTION (COMM)	10
					MISC DJ/ CIV DJ	4
TOTAL						281
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	32
					TRADE MARK	4
					ARBITRATION U/S 9	2
					ARBITRATRATION U/S 34	7
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	3
					CONTEMPT PETITION	1
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	34
					EX(COMM)	15
					OMP (COMM)	2
					OMP (I) (COMM)	12
					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	23
					SUIT FOR TRADEMARKS	1
					EXECUTION PETITION	6
					APPLICATION U/S 151 CPC	3
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	9
					PETITION UNDER SECTION 29A OF THE ARBITRATION AND CONCILIATION ACT,	1

					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	8
TOTAL						169
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	9
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	182
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	15
				503	EX. COMM.	5
				503	OMP COMM.	1
				503	OMP (I) COMM.	155
25			SH. SANDEEP YADAV	614	CS (COMM)	12
				614	EX. COMM.	2
				614	OMP (I) COMM.	152
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	15
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	164
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	17
					EX. COMM.	5
					OMP (I) COMM.	170
TOTAL						913
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	19
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	21

40			MS. KIRAN BANSAL	56	CS(Comm)	9
				56	EX COMM	4
					MISC DJ	3
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	5
					MISC.DJ CASE	3
					OMP(I)COMM	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	1
					OMP(I) COMM	-
					Ex	4
					Mis Case	1
Total						95
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	25
					OMP	84
					MISC DJ	2
					EX	5
44			SH.VINOD YADAV	759	CS(COMM)	37
					OMP	37
					MISC DJ	3
					EX	13
Total						206
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	46
					OMP(Comm)& OMP (Comm)	6
					EXECUTION	8

					Misc. Application DJ	6
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	37
					OMP(Comm)& OMP (Comm)	21
					EXECUTION	10
					MISC DJ	4
Total						138
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	14
					OMP (E) (COMM)	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	14
					OMP (COM)	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	22
					OMP (I) (COMM.)	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
				509	OMP (COM)	1
TOTAL						67
GRAND TOTAL						2161

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF March-2025

[illegible]

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
11	SH. S.S RATHI, DISTRICT JUDGE, COURT	CENTRAL COMMERCIAL	307	Civil	CS (COMM)/1463/2023	01-11-2023	PHI LEARNING PRIVATE LTD Vs PUBLISHERS AND DISTRIBUTORS	---	---	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/1188/2024	25-10-2024	VIKAS VERMA Vs MUNICIPAL CORPORATION OF DELHI	---	---	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/1014/2023	12-07-2023	ROMIT GARG Vs SURESH CHANDRA SHARMA	---	---	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/946/2021	18-09-2021	DINESH JAIN PROP OF M/S SIDDHARTH INTERNATIONAL Vs P B RETAIL PVT LTD	---	---	---	---	---	---	---	---	---
			310	CS (COMM)	CS (COMM)/131	28-11-2024	SH KUMAR AGGARWAL Vs SMT. TARUNA BANSAL	07.03.2025	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)/138	17-12-2024	SHRI ISHWAR DASS KHETWANI Vs SHRI PRAMOD KUMAR BEDI AND ORS	10.03.2025	-	As per order, referred to Delhi Mediation Centre, THC, Delhi						
			310	CS (COMM)	CS (COMM)/159	15-12-2023	Ishwar Chand Goel Vs Charan Dass Dinesh Kumar	11.03.2025	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)/127	27-09-2023	SANTOSH YADAV Vs M/S TAURUS APPARELS PVT. LTD.	12.03.2025	LC appointed for evidence recording	-						
			310	CS (COMM)	CS (COMM)/113	09-08-2023	SHRI SAMEER SETH Vs K K ENTERPRISES	18.03.2025	PE-05.04.2025	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)/480	19-04-2024	BHARTI KHUREJA MANOJ KUMAR LAMBA Vs	24.03.2025	LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						
			310	CS (COMM)	CS (COMM)/746	08-07-2024	M/s BHASIN TIMBER TRADERS Vs M/s AJAY KUMAR	27.03.2025	PE-16.04.2025	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.						

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
			310	CS (COMM)	CS (COMM)/104	19-09-2024	M/S AHUJA BOOK COMPANY PVT LTD Vs M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	28.03.2025	PE-	23.04.2025	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.				
			310	CS (COMM)	CS (COMM)/187	02-02-2024	Ashish Papers Pvt Ltd Vs Shree Om Packers	28.03.2025	PE-	13.05.2025	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1209/2024	29.10.2024	CANARA BANK V/S ANUJ VATS	27.03.2025		(14.04.2024 AND DE-TO BE GIVEN)						
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil													
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS COMM	396/2024	04-05-2024	Aaa Pharmatrade Pvt Ltd Vs My Pharmacy A Unit Of Family Health Care	13-02-2025	17-04-2025	17-04-2025	17-04-2025	--	--	-			
			CS COMM	384/2024	02-05-2024	M/s Worldfa Exports Pvt Ltd Vs M/s Rmr Brand	27-03-2025	27-03-2025	27-03-2025	27-03-2025	--	--	-			
			CS COMM	511/2023	18-08-2023	QUANTUM HI TECH MERCHANDISING P LTD Vs BANGA ELECTRONICS PVT LTD	03-02-2025	03-03-2025	03-04-2025	03-04-2025						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	nil													
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil													
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil													
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	450/2024	24.05.2024	M/s Winpro Doors And Windows L P Vs Sh Rahul Chobey	18.03.2025	WITHIN ONE WEEK	FILED	FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.06.2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER VS REGISTRAR	DATE OF CASE MANAGEMENT HEARING	WITHIN ONE WEEK	WITHIN ONE WEEK	FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT /
				CS(COMM)	485/2024	04.06.2024	SBI CAPITAL MARKETS LTD Vs BHARAT SANCHAR NIGAM LTD.	21.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK			31.05.2025
				CS(COMM)	708/2023	22.12.2023	M/S JAGANATH INDUSTRIES THROUGH ITS ARTNER MR. SAURABH ANAND Vs M/S SUPER	27.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	10.06.2025
				CS(COMM)	385/2023	08.07.2023	ICI EXPRESS LIMITED Vs PRACTIDESK SOLUTIONS INDIA LLP	28.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	06.08.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	410 / 2024	09.05.2024	Gaurav Goyal Vs M/s Nkg Infrastructure Limited	04.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 04.06.2025
				CS (COMM.)	635 / 2024	12.08.2024	Sameer Narang Vs ALLIANCE TELENET PVT. LTD.	11.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 16.05.2025
				CS (COMM.)	560 / 2024	18.07.2024	Sunil Kumar Gupta Vs Ms Silverglades Infrastructure Pvt Ltd	12.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 03.06.2025
				CS (COMM.)	671 / 2024	07.12.2023	State Bank Of India Vs Riyasat Ali Proprietor M/s Sufiya Enterprises	12.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 30.04.2025
				CS (COMM.)	360 / 2024	24.04.2024	Landschaft Atelier Llp Vs Nkg Infrastructure Ltd	17.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 09.06.2025
				CS (COMM.)	910 / 2024	14.11.2024	B L AGRO INDUSTRIES LIMITED Vs URBAN EXPORTS PRIVATE LIMITED	22.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 28.07.2025
				CS (COMM.)	415 / 2019	28.07.2018	CHOKHI DHANI RESORT PVT LTD Vs PARVATI LAXMI INFRATRUCTURE PVT. LTD.	28.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 22.07.2025
				CS (COMM.)	146 / 2023	01.09.2021	TENEX PIDILITE INDIA PVT. LTD. Vs M/S AEGIS TECHNOLOGY AND ORS.	28.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 31.07.2025
				CS (COMM.)	372 / 2024	26.04.2024	Expo Freight Pvt Ltd Vs Ritika Styles Llo	10.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 08.07.2025
				CS (COMM.)	674 / 2023	08.12.2023	PAHARPUR COOLING TOWERS LTD. Vs ROOTS COOLING SYSTEMS PVT. LTD.	19.03.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	MISC. APPREANCE 07.07.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil										

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 263/24	22.05.2024	Thieme Medical And Scientific Publishers Pvt Ltd Vs. Indian Association Of Laboratory Physician	04.03.2025 withn week	int	12.03.2025	NIL	NIL	NIL	08.04.2025
			12, New Court Block-I	Civil Suit	CS (COMM) 580/22	12.10.2022	M/ S SKB INFRATECH Vs. M/S KRISHNAMURTHY AND CO AND ORS	07.03.2025 withn week	int	02.04.2025	NIL	NIL	NIL	27.03.2025
			12, New Court Block-I	Civil Suit	CS (COMM) 399/23	01.07.2023	M/S GLOBUS TRANSITOS PRIVATE LIMITED Vs. M/S CENTURY METAL RECYCLING LIMITED	24.03.2025 withn week	int	07.04.2025	NIL	NIL	NIL	27.05.2025
			12, New Court Block-I	Civil Suit	CS (COMM) 14/24	06.01.2024	EMU LINES PVT LTD Vs. Munuswamy Rames	25.03.2025 withn week	int	24.04.2025	NIL	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 303/24	30.04.2024	Geeta Passi Vs. Amulya Homes	26.03.2025 withn week	int	09.04.2025	NIL	NIL	NIL	23.05.2025
			12, New Court Block-I	Civil Suit	CS (COMM) 24/24	10.01.2024	Rajesh Kumar Ranjan Vs. M/s Arv Studio	27.03.2025 withn week	int	16.04.2025	NIL	NIL	NIL	22.05.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil											
25	SH. SANDEEP YADAV	SOUTH	nil											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 355/2023	07.06.2023	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KBSK PIRGAIN KUTUBGANJ	09.04.2025 AND 23.04.2025	-	-	05.05.2025	19.05.2025	26.04.2025 AND 29.04.2025	
			29, New Court Block-II	Commercial	CS (COMM) 249/2024	17.05.2024	RAJ KUMAR DHINGRA VS M/S SUPER KITCHEN & BAR PVT. LTD.	24.03.2025 14.04.2025	-	-	-	-	-	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	-	09/10/2024	-	-	-	16/04/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	-	24/04/2024	-	-	-	21/04/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26/04/2024	-	-	-	25/04/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024	-	30/04/2024	-	-	-	28/04/2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024	-	-	-	-	-	21/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	TV COMMUNICATION VS JAKSON LTD.	30/05/2024	-	-	-	-	-	07/04/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICES CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024	-	-	-	-	-	14/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04/09/2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03/07/2024	-	28/10/2024	-	-	-	21/04/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27/09/2023	AKMY BUILDCON PVT. LTD. VS SMC ENTERPRISES P. LTD.	25/09/2024	-	26/11/2024	-	-	-	22/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08/10/2024	MRS. BALA DEVI MUNICIPAL CORPORATION OF DELHI	11/02/2025	-	26/11/2024	-	-	-	06/05/2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK I	CS(COMM)	760/2022	02-08-2022	PLANMAN CONSTRUCTIONS PVT LTD Vs MOHAMMED FIROZ	04-03-2025	20-03-2025	20-03-2025	25-04-2025	25-04-2025	05-04-2025	
				CS(COMM)	659/2023	15-07-2023	MAHAMMED FIROZ Vs PLANMAN CONSTRUCTIONNS PRIVATE LIMITED	04-03-2025	20-03-2025	20-03-2025	25-04-2025	25-04-2025	05-04-2025	
29	MS. NEELAM SINGH, DISSTRICIT JUDGE	SOUTH-EAST	nil											
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	nil											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	nil											
32	SH. BHUPESH KUMAR	SOUTH-EAST	nil											
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERICAL COURT)	SOUTH-EAST	nil											
34	MS. NIRJA DJ(DIGITAL)-07, EAST DISTRICT,	BHATTIA SOUTH	nil											

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil												
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	255/2024	04-09-2024	SHIVA ASPHALTIC PRODUCTS PVT.LTD.	VS. BHUWAN CHANDRA PANDEY	27-03-2025	-					P.E-17-04-2025 D.E.-24-04-2025, FINAL ARGUMENT-29-03-2025
			209	RECOVERY	345/2023	19-11-2024	MK STEEL M/S	VS. ARIEN GLOBAL RESTYLE PVT.LTD.	25-03-2025						P.E-09-04-2025 D.E.-21-04-2025, FINAL ARGUMENT-28-04-2025
			209	RECOVERY	332/2024	29-10-2024	PUNJAB NATIONAL BANK	VS. M/S VANSI ENTERPRISES	22-03-2025						P.E-19-04-2025 D.E.-25-04-2025, FINAL ARGUMENT-30-04-2025
			209	RECOVERY	383/2024	10-12-2024	ASHISH DANG VS. DIVYA ARORA		25-03-2025						P.E-16-04-2025 D.E.-23-04-2025, FINAL ARGUMENT-29-04-2025
			209	RECOVERY	346/2024	19-11-2024	RICH CREDIT FINANCE PVT.LTD.	VS. OM SAI UDYOG INDIA PVT.LTD.	27-03-2025						P.E-16-04-2025 D.E.-26-04-2025, FINAL ARGUMENT-01-05-2025
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	106/2024	VIPIN KUMAR AGGARWAL	VS. ZAHEEN BEGUM	05.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30-04-2025	25-03-2025 - P.E. -17-04-2025 - D.E. -30-04-2025 - FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	60/2024	ASHOK NISCHAL JITENDER SINGH	VS.	05.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28-04-2025	26.03.2025 - P.E. -15.04.2025 - D.E. -28.04.2025 - FINAL ARGUMENTS
				3	CS (COMMERCIAL)/CIVIL	123/2024	CENTRAL BANK OF INDIA LAXMI	VS.	11.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30-04-2025	16.04.2025 - P.E. -28.04.2025 - D.E. -30.04.2025 - FINAL ARGUMENTS
				4	CS (COMMERCIAL)/CIVIL	133/2024	LAHEEK KHAN VS. KASIM		12.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 29-04-2025	07.04.2025 - P.E. -23.04.2025 - D.E. -29.04.2025 - FINAL ARGUMENTS
				5	CS (COMMERCIAL)/CIVIL	119/2024	ANT TRAVELS PVT LTD VS MD DILSHAD		17.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 26-04-2025	01.04.2025 - P.E. -19.04.2025 - D.E. -26.04.2025 - FINAL ARGUMENTS

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON	BEFORE P.E. - D.E. - FINAL ARGUMENTS	
			6	CS (COMMERCIAL)/CIVIL	11/8/2024	SBL PVT LTD VS. DONE BY DESIGN	18.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-05-2025	BEFORE P.E. - 30.04.2025 D.E. - 13.05.2025 FINAL ARGUMENTS	
			7	CS (COMMERCIAL)/CIVIL	7/1/2024	SH MOHD AMIR VS. DIWAN SINGH YADAV	18.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-05-2025	BEFORE P.E. - 26.04.2025 D.E. - 13.05.2025 FINAL ARGUMENTS	
			8	OMP(1) (COMM)	8/2/2025	AVANSE FINANCIAL SERVICES LTD VS TAMANNA GUAIN	20.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 08-05-2025	BEFORE P.E. - 29.04.2025 D.E. - 08.05.2025 FINAL ARGUMENTS	
			9	CS (COMMERCIAL)/CIVIL	13/2/2025	PREM SHARMA PROP OF PRESTRO CREATION VS. JAKAN IMPEX PRIVATE LIMITED	25.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 19-05-2025	BEFORE P.E. - 13.05.2025 D.E. - 19.05.2025 FINAL ARGUMENTS	
			10	CS (COMMERCIAL)/CIVIL	13/7/2024	SANGEETA SHIVHARE VS. MANISH VERMA	25.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06-05-2025	BEFORE P.E. - 22.04.2025 D.E. - 06.05.2025 FINAL ARGUMENTS	
			11	CS (COMMERCIAL)/CIVIL	12/2/2025	STATE BANK OF INDIA VS AJEET SINGH	26.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2025	BEFORE P.E. - 07.05.2025 D.E. - 14.05.2025 FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building											
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 442/24	17.08.2024	PRV ALLYS LLP VS METOMATIC INDUSTRIES PVT LTD	11.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE- 08.04.2025 DE- 15.04.2025 FA- 24.04.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 518/24	03.10.2024	RAM NIWAS VS NEELU LADIA ALIAS NILU LADIA	17.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE - 02.04.2025 & 03.04.2025 DE 14.04.2025 & 15.04.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 5/23	06.01.2023	PUNJAB AND SIND BANK VS DEEPA CHAUHAN THAPA	18.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE- 04.04.2025 & 05.04.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 474/24	10.09.2024	ANU GOYAL PROP SAGAR INDUSTRIES VS SAURABH GUPTA PROP SH KISHAN AND CO	18.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE- 19.04.2025 & 21.04.2025 DE- 22.04.2025 & 23.04.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 228/24	09.04.2024	SACHIN JAIN VS FIRDOUS	20.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE- 24.04.2025 (Settled)

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONNER VS	DATE OF CASE MANAGEMENT HEARING						
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 336/24	04.06.2024	CANARA BANK VS ANUPAM SINGH	24.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-28.04.2025, DE-30.04.2025, FA-05.05.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 355/24	02.07.2024	SUNIL JAIN HAWKISH VENTURES PVT LTD	27.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-14.04.2025, DE-17.04.2025, FA-28.04.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 424/24	06.08.2024	PARITOSH JAIN VS HOUSE OF DIAGNOSTIC HEALTH CARE PVJT LTD	27.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-21.04.2025, DE-28.04.2025, FA-05.05.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM 208	NO COMMERCIAL	CS COMM 354/2024	01-07-2024	SUMITRA TEXTILES BOMBAY DRESSES PROP MUNNI DEVI VS	03.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.04.2025
			ROOM 208	NO COMMERCIAL	CS COMM 324/2024	01-06-2024	RASTOGI FASHION PVT LTD V/S SANA QURESHI	04.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.04.2025
			ROOM 208	NO COMMERCIAL	CS COMM 183/2024	20-03-2024	NIRAJ KUMAR V/S SMT RUCHI AND ORS	05.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16.04.2025
			ROOM 208	NO COMMERCIAL	CS COMM 272/2024	08-05-2024	ANIL PITTI V/S JANAK RAJ AGGARWAL	06.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07.04.2025
			ROOM 208	NO COMMERCIAL	CS COMM 657/2022	23-11-2022	MS MADHAV MEDICOS V/S NULIFE CARE	10.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.04.2025
			ROOM 208	NO COMMERCIAL	CS COMM 650/2023	23-12-2023	M/S BIOCON ELECTRIC PVT LTD THROUGH ITS AR DINESH CHAND SHARMA V/S M/S INDIAN ELECTRICALS	12.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/19.04.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM)466/2024	10-09-2024	RAVI SINGH VS UNITECH SECURITY SYSTEMS PVT LTD	06.03.2025	Not Filed	NO	Not Filed	NO	NO	22.04.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 294/2024	17.05.2024	HAVELLS INDIA LT VS ASHOK KUMAR	07.03.2025	Not Filed	NO	Not Filed	NO	NO	07.04.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 471/2024	05.09.2024	RAMANAND GUPTA VS IHBAS & ORS	10.03.2025	Not Filed	NO	Not Filed	NO	NO	26.03.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 547/2024	24.10.2024	BAJAJ SELECTIONS VS SHEEMA GARMENTS	11.03.2025	Not Filed	YES	Not Filed	YES	YES	22.03.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304				Framing the issues	Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						P.E.	
				CS(COMM)/250/2023	18-03-2025	REACH INTERNATIONAL VS JDS ENGINEERS PVT. LTD.	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 24-04-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	749/21	03.03.2025	KLAS PRODUCTS VS RAIN BOW INTERNATIONAL							
				571/22	03-03-2025	RAINBOW INTERNATIONAL VS KLAS PRODUCTS								
				29/23	04.03.2025	PHOOL KUMAR VS SHRI RAM GENERAL INSURANCE								
				65/21	10.03.2025	ETALORS TRADERS PVT. LTD VS LIBERTY SHOES LTD.								
				515/22	10.03.2025	DIL KUMARI VS HDFC ERGO GEN. INSURANCE								
				569/22	10.03.2025	VISHAL PIPES LTD. VS OM TRADING CO.								
				190/23	10.03.2025	ASSOCIATED REFRACTORIES AND MINRALS VS SANMATI EXIM PVT. LTD.								
				752/22	12.03.2025	JAGRITI PLASTICS LTD VS AARAV PACKAGING PVT. LTD.								
				377/22	18.03.2025	M/S EDGETECH AIR VS M/S AIMER AIRCONDITIO NING								
				846/22	19.03.2025	GOEL STEEL VS JETA JUGLA BABA METAL ALLOY								
				404/22	24.03.2025	PUMP SE VS BISHWAJEET AGARWAL AND ORS.								
				284/23	24.03.2025	SANJEEV GOEL VS MS VS YARNS PVT. LTD.								
				503/2022	26.03.2025	CROCS INC VS RAJASTHAN FOOTWEAR								

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
					338/21	27.03.2025	M/S CRYSTAL CROP PROTECTION LTD. VS RANDHIR SINGH						
44	SH.VINOD YADAV		316	Civil	CS/Comm./525/24	31.08.24	Sunil Niranjan Shah Vs. Laxmi Chand Ahuja						03.03.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH	nil										
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil										
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 46/2025	28.01.2025	INDIAN OVERSEAS BANK VS GEETA MEHRA	06.03.2025	13.03.2025	20.03.2025	20.03.2025	NIL	NIL
			603	Commercial suit	CS COMM 513/2024	15.10.2024	STATE BANK OF INDIA VS HIMANSHU KUMAR	10.03.2025	17.03.2025	24.03.2025	24.03.2025	NIL	NIL
			603	Commercial suit	CS COMM 444/2024	02.09.2024	MASCOT HEALTH SERIES PVT LTD VS M/S SHREE BALAJI DISTRIBUTORS	11.03.2025	18.03.2025	01.04.2025	01.04.2025	NIL	NIL
			603	Commercial suit	CS COMM 483/2024	28.09.2024	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S KITCHNRAMA FOOD SERVICES	12.03.2025	19.03.2025	26.03.2025	26.03.2025	NIL	NIL
			603	Commercial suit	CS COMM 9/2025	09.12.2024	INDIANNICA LEARNING PRIVATE LTD. VS K SQUARE EDUTAINMENT	20.03.2025	27.03.2025	03.04.2025	03.04.2025	NIL	NIL
			603	Commercial suit	CS COMM 267/2024	18.05.2024	CANARA BANK VS M/S MANGLAM DIVYA SHAKTI	24.03.2025	04.04.2024	04.04.2025	04.04.2025	NIL	NIL
			603	Commercial suit	CS COMM 524/2024	21.10.2024	M/S CHADHA CORPORATION PVT LTD VS M/S JEET LEATHERIE IMPEX	24.03.2025	01.04.2025	08.04.2025	08.04.2025	NIL	NIL
			603	Commercial suit	CS COMM 541/2024	29.10.2024	BANK OF INDIA VS BHARTI CHAUHAN	25.03.2025	25.03.2025	25.03.2025	25.03.2025	NIL	NIL
			603	Commercial suit	CS COMM 628/2024	10.12.2024	ANKIT SINGHAL VS ANKIT KUMAR JAIN	25.03.2025	01.04.2025	08.04.2025	08.04.2025	NIL	NIL
			603	Commercial suit	CS COMM 55/2025	04.02.2025	K C GUPTA TRADERS VS RONIT BHASIN	25.03.2025	01.04.2025	08.04.2025	08.04.2025	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	Commercial suit	CS COMM 502/2024	05.10.2024	STATE BANK OF INDIA PRAVEEN PRAKASH PATIL VS	27.03.2025	03.04.2025	10.04.2025	10.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 478/2024	27.09.2024	INDIAN OVERSEAS BANK HEMLATA KUMARI VS	28.03.2025	04.04.2025	11.04.2025	11.04.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS(Comm)/469/24	21-09-2024	M/S SHINE ARTS SERVICES PVT LTD - VS M/S BRAND SCAPES							02-04-2025 07-04-2025
			613	Commercial suit	CS(Comm)/517/24	16-10-2024	Puma Se Vs. Suresh							05-05-2025 08-05-2025
			613	Commercial suit	CS(Comm)/666/24	24-12-2024	ANKIT SINGHAL Vs. JAI PRAKASH JAIN							05-05-2025 08-05-2025
			613	Commercial suit	CS(Comm)/665/24	26-03-2025	ANIL SHARMA Vs. MR PANKAJ KUMAR GUPTA							02-04-2025 07-04-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 506/2024	05.10.2024	STATE Bank of India Vs. Kumare Atul Madhukar	05.03.2025	PE-02.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 214/2024	16.04.2024	Ceoma Consulting Private Limited Vs. Stup Consultants Private Limited	05.03.2025	PE-27.03.2025 & DE-09.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 226/2024	22.04.2024	Bank Of Maharashtra Vs. Bawa Electronics	01.03.2025	PE-02.04.2025 & DE-16.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 326/2024	03.07.2024	Punjab National Bank Vs. Devinder Garg	17.03.2025	PE-07.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS9COMM 434/2024	02.09.2024	Canara Bank Vs. ASHISH	17.03.2025	PE-07.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 178/2024	28.03.2024	Central Bank Of India Vs. Rahul Kumar	18.03.2025	PE-17.04.2025 & DE-30.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 377/2024	25.07.2024	State Bank Of India Vs. Sunil Daga	19.03.2025	PE-29.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 625/2024	10.12.2024	MOGLI LABS VS MAHID FASHION	19.03.2025	PE-08.04.2025	NIL	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			614	Commercial Suit	CS(COMM) 28/2025	16.01.2025	CANARA BANK Vs. ASHA BANSAL PROPRIETOR ABRETAIL STORE	24.03.2025	PE-14.04.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	540/2024	28.10.2024	COOLREF ENGINEERS VS WELCOME ENGINEERS	02.03.2024	24.04.25	24.04.2025	-	-	-	-
			509	CS(COMM)	62/2024	29.01.2024	AMBER NATH BANERJEE VS NARESH KUMAR	03.03.2025	PE-20.05.25 AND 27.05.2025 & DE-03.07.2025 AND	25.03.2025	-	-	-	-
			509	CS(COMM)	422/2024	30.08.2024	KUNAL SHARMA VS MANSI AGGARWAL	19.03.2025	21.04.2025	21.04.2025	-	-	-	-
			509	CS(COMM)	43/2022	08.02.2022	ANS GLOBAL VS SECRETARY, NATIONAL MEDICAL COMMISSION	26.03.2025	23.04.2025	23.04.2025	-	-	-	-
			509	CS(COMM)	195/2022	19.04.2022	IDBI BANK VS HARISH SINGH	28.03.2025	24.04.2025	24.04.2025	-	-	-	-

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF March-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF DAYSSECTION	ACT	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2640/2022	06.12.2022	VARUN PIPE & KAPIL DUA INDUSTRIES VS. NAYAK AND SAMEER SANITATION PVT. LTD. DEWAN	9312661143 & 9811714122	06.03.2025	821	Yes	Contested			Suit Recovery for	
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1310/2023	09.10.2023	STATE BANK OF INDIA VS. RAJENDER	SURESH KUMAR SHARMA AND M.S. RAWAT	9910643691 & 9717839984	11.03.2025	519	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-411/2021	04.02.2021	SOM DUTT DWIVEDI VS. N.D.M.C	VIKAS SHARMA AND SANJEET MALIK	9643322312 & 9212020673	17.03.2025	4502	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-378/2023	01.03.2023	RANI SAREES VS. PREM KUMAR	PRAVEEN MAHESHWARI AND DEVARANI SHARMA	8510997871 & 9868659610	19.03.2025	749	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2206/2022	19.09.2022	VKC NUTS PVT. LTD. VS. AMBROSIYA CORNER HOUSE PVT. LTD.	DEVIKA MEHRA AND CHETANYA PURI	98739632501 & 996801743	24.03.2025	917	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration & Conciliation Act.1996	OMP COMM-175/2023	04.12.2023	RAM KISHORE VS. RAHUL FASHION PVT. LTD.	KAUSHAL GAUTAM AND SHIV GUPTA	9643553123 & 7011364125	25.03.2025	477	No	Contested			Petition U/s 34 of Arbitration & Conciliation Act.1996
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	/1030/2024	18-09-2024	PANKAJ SHARMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	06-03-2025	169	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	224/2023	06-02-2023	M/S CAPRISO FINANCE LTD Vs HARISH CHANDRA AGARWAL HUF	RAKESH KUMAR	9310707170	11-03-2025	795	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	258/2022	21-01-2022	M/S ALMAS JEWELS PVT. LTD. Vs ORIENTAL INSURANCE CO. LTD.	RAMEEZUDDIN RAJA	9971824432	18-03-2025	1183	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	nil													
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/249/2024	16-02-2024	PAWAN KUMAR BHARARA Vs SANJEEV KUMAR CHHATWAL	SH. VINI BHANS	9811268978	05-03-2025	383 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/4105/2021	11-10-2021	ICICI BANK LTD Vs MUNIRAJ SINGH	SH. SATISH KUMAR	9810419742	18-03-2025	1254 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK THORE DELHI	RECOVERY	OMP (COMM.)/19/2024	14-03-2024	WASEEM KHAN Vs Bombay Mercantile Cooperative Bank Ltd And Ors	SH. MATLOOB ALAM	9810276875	21-03-2025	372 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
			307 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/767/2023	09-05-2023	NARESH CHAND GUPTA @ NARESH GUPTA VS SURESH CHAND GOEL @ SURESH CHAND	SH. SUBHASH CHANDRA	9810459344	25-03-2025	686 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil													
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (COMM)	OMP (COMM.)/102/2019	22.10.2019	DELHI DEVELOPMENT AUTHORITY VS. PRAMOD KUMAR GOEL	SH. VINEET MALIK	9999834393	19-03-2025	1975 DAYS	YES	Contested	NA	NA	PETITION U/S 34 OF ARBITRATION & CONCILIATION
			410	CS (COMM)	CS (COMM)/499/2024	23.04.2024	ANIL KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KR. SINGH	9811161525	10-03-2025	321 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	CS (COMM)/820/2024	29.07.2024	SUKESH KUMAR CHAUCHAN VS. MCD	SH. SATYENDRA KR. SINGH	9811161525	22-03-2025	236 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	CS (COMM)/792/2024	23.07.2024	MAYANK GOEL VS. MCD AND ANR.	SH. SATYENDRA KR. SINGH	9811161525	25-03-2025	2925 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	CS (COMM)/1167/2024	23.10.2024	SALEK CHAND VS. MCD	SH. SATYENDRA KR. SINGH	9811161525	26-03-2025	154 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	OMP (COMM)	CS (COMM)/463/2024	15.04.2024	DHARMEN M. SHAH VS. M/S. KRF LTD.	SH. RANJAN DOSHI	7011312145	29-03-2025	348 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	457/2021	10.02.2021	D.S. DIGITAL PVT. LTD. VS PRADEEP SINGH MADHOK	ANUJ BAGAI	9810195013	12.03.2025	1490	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	542/2023	28.03.2023	RADHEY SHYAM GUPTA VS PUNJAB & SIND BANK	AANMOL SHARMA	9958609042	22.03.2025	1460	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	1125/2023	04.08.2023	RAJESH KUMAR GUPTA VS MCD	MOHIT SINGHAL	9911692228	28.03.2025	602	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	379/2021	30.01.2021	ICICI BANK LTD. VS AMAN DEEP SINGH	SALOK KUMAR	991000126	29.03.2025	1519	NA	CONTESTED	NA	NA	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF RECOVERY
			302	CS(COMM)	608/2022	16.02.2025	ENNESS TRAVELS PRIVATE LTD. VS PROVESTMENT SERVICES LTD.	S.K TIWARI	9811479499	29.03.2025	1137	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	98/2024	16.01.2024	PRABH DAYAL PRAKASH VS MCD OM	CHETNA BHALLA	9818280772	29.03.2025	438	NA	CONTESTED	NA	NA	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	COMM/1438/2023	30-10-2023	POLYLAM PRINTER LTD. VS RACHNA OVERSEAS PVT. LTD.	P.ROHIT BAHRI	8076436001	04.03.2025	491		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	COMM/1205/2020	24-08-2020	M/S GANGA YAMUNA TRADERS PVT LTD Vs M/S LIFE STYLE FITNESS	DIWAKAR SINGH(P),	9911400404	10.03.2025	1659		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/603/2024	15-05-2024	Ajay Prakash Gupta Vs Sanjay Jain	Sandeep Jindal(P),	9810474101	05.03.2025	294		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/368/2022	01-02-2022	SAMMOHITA FASHIONS PVT LTD Vs OYO HOTELS AND HOMES PVT LTD	NAVEEN GROVER(P),	9811046554	18.03.2025	1141		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/1030/2023	15-07-2023	SH SUDHIR KUMAR Vs M/S PINJAB AND SINDH BANK	Firozuddin(P),	9818416099	03.03.2025	597		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/738/2023	03/05/23	SHEETAL SAREEN Vs M/S APEX TRADERS THROUGH ITS PROPRIETOR SH VIRENDER KUMAR	SUMIT JAIN	9871598522	29/03/25	#MACRO?	Yes	Contested	29/03/25	0	
			307	Civil	CS (COMM)/512/2024	25/04/24	LEVI STRAUSS AND COMPANY Vs SALMAN AND ANR	Shravan Bansal	9650682928	29/03/25	#MACRO?	Yes	Contested	29/03/25	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/612/2023	12.04.2023	SPG COMSUMER PRODUCTS PVT LTD	BIKRAM SINGH PATEL(P),	9886688109	19.03.2025	707	-	Contested	-	-	Recovery of Money
			COURT ROOM 310	CS (COMM)	CS (COMM)/118/2024	19.01.2024	M/s Global Medikit Limited Vs M/s Zeus Healthcare India	Nishiranjan Singh(P),	8447826840	25.03.2025	431	-	Contested	-	-	2
			COURT ROOM 310	CS (COMM)	CS (COMM)/916/2024	24.08.2024	MOHD FAHIM Vs M/S/ORIENTAL INSURANCE COMPANY LTD AND ANR	SR B Singh	9810822167	27.03.2025	215	-	Contested	-	-	Recovery of Money
			COURT ROOM 310	CS (COMM)	CS (COMM)/556/2021	12-02-2021	SUMITA AGGARWAL PROP M/S SHIV AGENCIES Vs PEPSICO INDIA HOLDINGS PRIVATE LIMITED	Parveen semwal	9990595323	28.03.2025	1505	-	Contested	-	-	Suit Declaration-34
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	MISC DJ	116/2025	24.02.2025	RAKESH GUPTA V/S RJA PROJECTS PVT LTD	AMIT NAHATA	9212545654	28.03.2025	32					
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	605/2022	16.02.2022	SATYA NARAIN CHEMICALS COMPANY VS M/S FRISCO FEB DYEING AND PRINTING PVT. LTD.	ANKIT GUPTA	9717134040	06.03.2025	1114	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	4692/2021	12.11.2021	SANJAY MALHOTRA VS M/S TRITRONICS INDIA PVT. LTD.	SIDHANT ADHINGRA	9650677902	19.03.2025	1223	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	137/2024	22.01.2024	SHISH PAL VS SHISH MUNICIPAL CORPORATION OF DELHI	SK SINGH	9811161525	29.03.2025	432	NA	CONTESTED	NA	NA	RECOVERY
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			CS (COMM)/49/2020	25-01-2020	M/S VS METALLIC PVT LTD Vs M/S K S ENGG WORKS	DR. PANKAJ GARG	9560846436	29-03-2025	1890 DAYS	Yes	PLAINT RETURNED	Nil	Nil	
					CS (COMM)/721/2022	05-09-2022	M/S. OMNIDISTRIBUTORS COMPACT ENTERPRISES PVT LTD	MAHESH KUMAR CHAUDHARY	9811211232	24-03-2025	931 DAYS	Yes	DECREE	Nil	Nil	
					CS (COMM)/896/2022	15-11-2022	M/S SERVOTECH POWER SYSTEMS LIMITED Vs AMIT SABHARWAL PROP. OF STATESMAN INDIA	NEERAJ GUPTA	9811267045	26-03-2025	862 DAYS	Yes	DECREE	Nil	Nil	
					CS (COMM)/328/2023	11-04-2023	INDO LAMINATES PVT LTD Vs MANISH KHANDLWAL PROP M/S MOHINI TIMBER AND FURNITURE HOUSE	SHIKHAR GUPTA	9999443512	28-03-2025	717 DAYS	Yes	DECREE	Nil	Nil	
					CS (COMM)/784/2023	20-10-2023	PUNJAB NATIONAL BANK Vs SHIVAM BANSAL Prop./AR/ Auth. Sign of M/S SHIVAM INDUSTRIES	PARAS AGGARWAL	9810600656	27-03-2025	524DAYS	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	561/2023	28-07-2023	SUBODH CHACHRAM PROPRIETOR OF M/S EXPOSE APPARELS Vs V2 PROMOTERS PVT LTD	K MIGLANI	011-28724901	03-03-2025	584 DAYS	No	CONTESTED	NIL	NIL	
				CS COMM	588/2023	08-08-2023	GAUTAM AGGARWAL VS M/S MULTIWINGS ELECTRIC LLP	G S SANDHU	9911404040	04-03-20265	574 DAYS	No	CONTESTED	NIL	NIL	

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				CS COMM	794/2022	06-10-2022	MRS. RUCHIKA AGARWAL(PROPRIETOR) Vs M/S VIHAAN BOARDS PRIVATE LIMITED	ANIRUDH GUPTA	9811993041	28-03-2025	904 DAYS	No	CONTESTED	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/279/2024	23/03/24	Icici Bank Ltd Vs Geeta	Pranchal Marwa Vikas Chhabra	Not Mentioned	03/03/25	345	Yes	DECREE		Nil	
					CS (COMM)/425/2023	01/06/23	MAYARA ALUMINIUM FORMWORK PVT LDT Vs SUNCITY PROJECT PVT LTD	G G Gupta Utkarsh Gupta	8459466042 8860211682	04/03/25	642	Yes	DISMISSED ON MERITS		Nil	
					Misc DJ/776/2024	05/12/24	Sandeep Murada Vs Max Publicity and Communication Pvt Ltd	Viren Chaudhary	9311405040	11/03/25	96	Yes	DISMISSED		Nil	
					Misc DJ/14/2025	08/01/25	CANARA BANK Vs JYOTI BATRA	Anil Sharma	Not Mentioned	11/03/25	62	Yes	DISMISSED		Nil	
					CS (COMM)/596/2024	15/07/24	State Bank Of India Vs Bharti	Shalini Upadhayay	9899408618	19/03/25	247	Yes	DECREE		Nil	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/417/2022	30/05/22	UNION BANK OF INDIA Vs BABA GARIBDAS SHG AND ORS	ALOK KUMAR	9911000126	11/03/25	1016	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/470/2021	07/10/21	RAJ KUMAR AND ANR Vs INVENTION INDIA (EXPORT) PRIVATE LTD	BHARAT BHUSHAN GUPTA	9711925013	19/03/25	1259	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/523/2024	01/07/24	SHALINI RAJPAL MEENAKSHI ARYA VS ARCHIT SINGHAL		958294059	22/03/25	264	NA	DECREED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/686/2024	08-08-2024	SANDEEP GUGLANI PROP. AHEAD RETAIL LEASING Vs		07-03-2025			Contested					
			CS (COMM)	CS (COMM)/142/2024	12-02-2024	Canara Bank Vs RAKESH GUPTA		12-03-2025			Contested					
			CS (COMM)	CS (COMM)/441/2019	17-09-2019	LKB ENGINEERING PVT LTD Vs MR. MOHANLAL U		19-03-2025			Contested					
			CS (COMM)	CS (COMM)/21/2020	13-01-2020	M/S CHARU MOTORS P. LTD. Vs DHARAMVIR JAWALA		26-03-2025			Contested					
			CS (COMM)	CS (COMM)/276/2019	25-07-2019	TARUN VYAS Vs MR RAJA ANUJ ANAND		28-03-2025			Contested					
			CS (COMM)	CS (COMM)/315/2019	09-08-2019	LEO ISPAT LIMITED Vs UNILEC ENGINEERS LIMITED		29-03-2025			Contested					

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST DELHI		CS (COMM)/34/2024	CS (COMM)/34/2024	15-01-2024	M/s Zeta Buildtech Pvt Ltd Vs Nova Garments Pvt Ltd.			12-03-2025			DECREE			
				CS (COMM)/290/2024	CS (COMM)/290/2024	28-03-2024	Topsia Estates Pvt Ltd Vs Super Marche 37 Traders Llp			25-03-2025			PARTLY DECREEED/DISMISS ED			
				CS (COMM)/393/2024	CS (COMM)/393/2024	03-05-2024	Shree Shyam Enterprises Vs Hardoi Bansal Goods Carrier Pvt Ltd			19-03-2025			DISMISSED			
				CS (COMM)/610/2024	CS (COMM)/610/2024	19-07-2024	Chetan Sharma Vs United India Insurance Co. Ltd.			10-03-2025			DECREE			
				CS (COMM)/644/2024	CS (COMM)/644/2024	27-07-2024	M/S Mahalaxmi Lumbers Pvt. Ltd. Vs M/s Badayas Kitchen			28-03-2025			DECREE			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP (COMM)	43/2019	22.02.2019	UNION OF INDIA VS. INDIAN AGRO MARKETING COOPERATIVE LTD.	RANJAY KUMAR RANJIT	9313828695	17.03.2025	2215	NO	DISPOSED	Nil	Nil	U/S 34
				CS (COMM)	492/2021	10.11.2021	KOTAK MAHINDRA BANK LTD. VS. AFSAR ALI	PANKAJ KUMAR	9650044113	05.03.2025	121	YES	DECREEED	Nil	Nil	RECOVERY
				CS (COMM)	38/2023	17.01.2023	MRS. CHANDRA VS. SHAILAJA SERVICES HOLDING PVT. LTD.	AGARIMA VS. CIVIC GUPTA	9165786703	22.03.2025	795	YES	DECREEED	Nil	Nil	RECOVERY
				CS (COMM)	40/2023	17.01.2023	MRS. CHANDRASEKHAR VS. CIVIC HOLDINGS PVT. LTD.	SANKAR AGARIMA VS. GUPTA SERVICE	9165786703	22.03.2025	795	YES	DECREEED	Nil	Nil	RECOVERY
				CS (COMM)	41/2023	17.01.2023	PRAMOD KUMAR VS. CIVIC HOLDINGS PVT. LTD.	AGARIMA VS. GUPTA SERVICE	9165786703	22.03.2025	795	YES	DECREEED	Nil	Nil	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	444 / 2023	03.08.2023	ORIENT OVERSEAS AND ANR. VS. RIAA SINGH FOOTWEAR PVT. LTD.	SH. VIPIAN SINGH	9999462289	10.03.2025	220	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	61 / 2024	20.03.2024	VIVEK DEEPAK NAZARE VS. LIFL HOME FINANCE LIMITED AND ARN.	SH. NIKHIL KUMAR	9892608614	18.03.2025	364	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	209 / 2024	07.10.2024	NAND KISHORE VS. IIFL HOME FINANCE LTD.	SH. SANJAY GUPTA	8073094115	18.03.2025	163	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	174 / 2023	08.12.2023	KUMAR INFRATECH AND CONSTRUCTION PVT. LTD. UNION OF INDIA	SH. OM PRAKASH	8076028046	18.03.2025	467	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				CS (COMM.)	662 / 2022	28.07.2022	AJAY SINGH PROPRIETOR M/S 4S ALFA VS. VEDANTAN COMPUTECH PVT. LTD.	SH. SATYANARAYA	NOT PROVIDED	27.03.2025	974	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				CS (COMM.)	949 / 2022	29.07.2021	BURBERRY LTD. VS. SUNIL B. SHARMA	SH. KAMAL NARESH	9990605966	28.03.2025	1339	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	962 / 2022	03.07.2019	LEVI STRAUSS AND CO. VS. UMESH CHAUHAN	SH. KAMAL NARESH	9990605966	29.03.2025	2097	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/107/2022	05/07/2022	N.S ASSOCIATES PVT LTD Vs GURMON HOTELS PVT LTD	TANVEER AHMAD	9811750070	03/03/2025	972	NO	ALLOWED	Nil	Nil	OBJECTION OF 34 ARBITRATION & CONCILIATION
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/12/2022	18/01/2022	M/S R B ENTERPRISES Vs UNION OF INDIA	GAURAV AGGARWAL	9999846566	10/03/2025	1147	NO	ALLOWED	Nil	Nil	OBJECTION OF 34 ARBITRATION & CONCILIATION
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/14/2022	18/01/2022	M/S R B ENTERPRISES Vs UNION OF INDIA	GAURAV AGGARWAL	9999846566	10/03/2025	1147	NO	ALLOWED	Nil	Nil	OBJECTION OF 34 ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/265/2020	13/02/2020	UNION BANK OF INDIA Vs M/S P R TRADING	ROHTAS KUMAR JAJORIA	NOT AVAILABLE	12/03/2025	1854	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/565/2022	09/06/2022	PUMA SE Vs HEALTH AND SPORTS AND OTHERS	HASHI PRATAP OJHA	9891584230	17/03/2025	1012	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR TRADEMARKS	CS (COMM.)/733/2022	26/08/2022	PUMA SE Vs ASHOK KUMAR	HASHI PRATAP OJHA	9891584230	17/03/2025	934	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS (COMM.)/87/2022	06/01/2022	RCS LOGISTICS PRIVATE LIMITED Vs ANANYA TIWARI INTERNATIONAL	RAJAY KUMAR	8860272688	20/03/2025	1169	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/378/2020	01/09/2020	SHUBHAM MASALE PVT. LTD. Vs MANISH VARSHNEY	GOLDIEESHRAVAN BANSAL KUMAR	9810017859	22/03/2025	1663	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS (COMM.)/387/2022	29/04/2022	M/S. NORTHERN STEELS AND GENERAL MILLS PVT. LTD. Vs NEENA SHARMA	SANJAY KUMAR	9312219064	27/03/2025	1063	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/106/2023	14/02/2023	GOLD CORP GLOBAL LOGISTICS P LTD Vs BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	NAVNEET GOYAL	9811224831	28/03/2025	773	YES	DISPOSED	Nil	Nil	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	CS (COMM)/116/2019	1-7-19	RAJ KUMAR JAIN Vs M/S RANGOLI EXIM PVT. LTD. AND ORS.	Sh. Virender Tarun	9968196623	03-03-25	2072	YES	DISMISSED	NA	NA	Suit for Revoverly
			12, New Court Block-I	Civil Suit	CS (COMM)/164/2024	6-4-24	State Bank Of India Vs. Bijender Singh	Sh. Ayan Tripathi	011-22377840	06-03-25	334	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/205/2024	24-4-24	Consolidated Carpet Industries Ltd Vs Soumya Bharech Poorv Nirman Pvt Ltd	Sh. Aditya Bharech	9811351327	07-03-25	317	YES	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYSSECTION
			12, New Court Block-I	Civil Suit	CS (COMM)/142/2019	21-5-19	GOLDSQUARE SALES INDIAN PVT LTD Vs SH. NISHTI KUMAR JAIN	Ms Geeta Malhotra 9810766150	11-03-25	2121	NO	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/386/2024	13-8-24	Raj Krishna Vs Tarvinder Singh Bhurji	Sh. Ramesh Kumar Gera 9212387774	22-03-25	221	YES	DISMISSED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil												
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Civil Suit	OMP (COMM.)/53/2021	18-8-21	C.P. RAMA RAO, Sole Proprietor Vs NATIONAL HIGHWAY AUTHORITY OF INDIA	Gautam Swarup(P) 8108703210	07-03-25	1297	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--34
			17, New Court Block-I	Civil Suit	OMP (COMM)/68/2021	11/09/2021	BANGALORE NARAYANASWAMY VISHWANATH Vs RAJIV KUMAR SHARMA	VIKRAM HEGDE(P) 9599927812	26/03/2025	1233	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996--SECTION,34
			17, New Court Block-I	Civil Suit	CS DJ/876/2018	19/09/2018	ELPIS HEALTH POINT Vs CHANDER PRAKASH GULATI	AMIT KUMAR SINGH(P) 9871291420	29/03/2025	2383	Yes	Contested	NA	NA	Recovery of Money--385680
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 232/2022	11.04.2022	PAPPU SETH VS SOUTH DELHI MUNICIPAL CORPORATION	SH. VIKAS SHARMA 9810566116	25.03.2025	1079	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	OMP (COMM) 44/2022	17.08.2022	SUNDER SINGH @SUNDER KHATRI VS DHANKESH YADAV & ANR.	SH. M.P.S. KASANA 9810065932	27.03.2025	953	NO	CONTESTED	NIL	NIL	OBJECTION/ PETITION UNDER SECTION 34 OF
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil					40, New Court Block-II Commercial	CS/COMM/186/2019	20-12-19	UNNISSI INDIA P. LTD. VS KAESAR COMPRESSOR	VIKAS TOMAR	9.96E+009	28-03-25	1925
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	480/2023	18-05-2023	SANJAY ENTERPRISES Vs SARABJEET SINGH & WADHWA	Kumar Bodhkar & Vinod Khanna, 899719099	27-03-2025	679	--	DISMISSED	--	--	
				CS(COMM)	697/2023	24-07-2023	SANJAY ENTERPRISES Vs SARABJEET SINGH & WADHWA	Kumar Bodhkar & Vinod Khanna, 899719099	27-03-2025	612	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/1216/2022	19.12.22	AVYA HEALTH AND FITNESS PRIVATE LIMITED Vs HYUNDAI MERCHANT MARINE CO.	MAYANK MEHNDRU	NA	24.03.25	826	YES	DISMISSED	-	NIL	

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				CS (COMM)/289/2020	21.10.20	DEVYANI FOOD INDUSTRIES LTD Vs SMITA IMPEX THROUGH SANJIV	PUNEET BAJAJ	NA	26.03.25	1617	YES	DISMISSED	-	-	-	-	
				CS (COMM)/1072/2023	24.11.23	ISHAN EQUIPMENTS PVT. LTD. Vs TECHNIP ENERGIES PVT. LTD.	HIMANSHU DHAWAN	NA	29.03.25	491	YES	DISPOSED OFF	-	-	-	-	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/1/2021	44202	JAWAD AHMAD SIDDQUI Vs MUQEEM AHMAD	SHARAD PANDEY	9891288692	45362	1160	NO	CONTESTED	--	--	-	-
				PETTITON U/S 34	OMP (COMM.)/35/2021	44463	THE ENGINEER H.E.PROJECT, NHPCAT KISHTWAR, DISTRICT KISHTWAR AND ORS Vs M/S K.K. CHIBBER	SAPANK MISHRA	9871185142	45381	918	NO	CONTESTED	--	--	-	-
				ARBTN U/S 34	ARBTN/219/2018	43360	DY GENERAL MANAGER (MM) PROJ RSP SAIL Vs M/S MONOTECH ENGINEERS PVT LTD	RASHISH RANA(P),	9971882200	45373	2013	NO	CONTESTED	--	--	-	-
				COMERCIAL SUIT	CS (COMM)/75/2019	43556	SSIPL LIFESTYLE PRIVATE LIMITED Vs EMPHASIS INNOVATIONS PRIVATE LIMITED	MOHD. KAMRAN(P),	9990034348	45363	1807	YES	CONTESTED	--	--	-	-
				COMERCIAL SUIT	CS (COMM)/20/2019	43511	NEERAJ KHANDELWAL Vs M/S BHIWADI FRIENDS REALTORS P LTD	RAJEEV KAPOOR(P),	9899785517	45371	1860	YES	CONTESTED	--	--	-	-
				COMERCIAL SUIT	CS (COMM)/257/2022	44630	ONE97 COMMUNICATION LTD Vs K SERA SERA MINIPLEX LTD	NIRAJ SINGH(P),	9810009829	45377	747	YES	CONTESTED	--	--	-	-
				COMERCIAL SUIT	CS (COMM)/312/2019	43729	EVERFAST FREIGHTS FORWARDERS PVT LTD Vs TS SIJUMON	SHIVAM SHARMA(P),	9654545855	45379	1650	YES	CONTESTED	--	--	-	-
				COMERCIAL SUIT	CS (COMM)/1083/2022	44867	AVNG INFRASTRUCTURES PVT. LTD Vs MUNICIPAL CORPORATION OF DELHI	SAVITA MALHOTRA	9810349696	45381	514	YES	CONTESTED	--	--	-	-
				COMERCIAL SUIT	CS (COMM)/304/2020	44130	M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL	SANURADHA MITTRA(P),	9205113671	45372	1242	YES	CONTESTED	--	--	-	-

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				COMERCIAL SUIT	Misc DJ/39/2022	44574	M/S BONZO KIDSSANJEEVANI APPARELS PVT LTD Vs MITTAL VIKAS JINDAL	9650024477	45372	798	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)133/23	44966	MUKESH BANSAL Vs.Sh. DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION	9811217093	45722	756	--	--	--	--	
				COMMERCIAL SUIT	CS (COMM)919/23	45203	MADHU GUPTA Vs.Sh. Imran Ali JAMMU AND KASHMIR BANK LTD	8979045340	45742	539	--	--	--	--	
				ARBITRATION AND CONCIALIATION ACTQ	CS (COMM)1092/23	45265	STATE BANK OF INDIA Vs. MUKESH	838773507	45743	478	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/19/2020	13-02-2020	M/S PERCEPT LIMITED THROUGH ITS DEVISION PERCEPT D MARK Vs M/S PRANAM MEGA STRUCTURE PVT	9810188705	21-03-2025	1863	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/20/2020	13-02-2020	M/S PERCEPT LIMITED Vs SHIKHAR DHAWAN	9810188705	21-03-2025	1863	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/2455/2024	30-05-2024	THE SWEET DREAMS FURNITURE Vs HSKSINGH INFRA PVT. LTD. AND ORS.	9310905051	20-03-2025	294	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/620/2023	05-07-2023	VEENA JAWA AND ORS. Vs M/S BANSAL DIGIWORLD	9650133112	28-03-2025	632	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/808/2019	16-09-2019	M/S S.S. INDUSTRIES Vs M/S TREND PORT	---	28-03-2025	2020	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/329/2023	06-04-2023	SATYA PARKASH AND BROTHERS PRIVATE LTD THROUGH ITS DIRECTOR Vs MUNICIPAL	9811062351	24-03-2025	718	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/592/2023	09-06-2023	VINAYAK OFFSET Vs A.K.SINGH DYNAMIC PRINT GRAFIX	9811689661	25-03-2025	655	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/85/2024	12-12-2024	UNION OF INDIA Vs MAHIPAL SINGH	9910950903	17-03-2025	95	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	420/21	20.09.2021	Kapoor Imaging pvt ltd Vs Triaksh CTP Print	9312046733	03.03.2025	1260	--	Plaint Return		--	
				CS (COMM)	102/24	16.02.2024	M/S Analco India V/s Viakr Group pvt ltd	9811041494	18.03.2025	396	--	Decreed		--	

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				CS(COMM)	3878/24	23.11.2024	Servotech Electricals V/S Sirur Developers	Rakesh Kumar	9891194404	19.03.2025	116	--	Disposed		--	--
				CS(COMM)	6/25	09.01.2025	Manorma V/S Bharti Airtel Limited	Ajay Kumar Singh	9871681168	20.03.2025	70	--	Disposed		--	--
				CS(COMM)	638/22	05.07.2022	Grand Slam Fitness V/S NBCC India Limited	SOP Faizi	9810077771	26.03.2025	779	--	Decreed			
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil					39	CS COMM	228/22	11.02.2022	LLOYD INSULATION INDIA VS ASIAN CONSTRUCTION	AMIT MEHRA	1E+010	19.03.25	1132
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	350/2022	18-11-2022	SPRING MAINTENANCE SERVICES AND VS. MANOJ CHAUHAN	SAURABH BHARGAVAN	-	26-03-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	219/2024	31-07-2024	ZEU INTERNATIONAL PVT.LTD. VS. INDIAN EXHIBITIONS	DEEPAK KASHYAP VS. NAVIN PANT	-	24-03-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	375/2023	09-10-2023	MERAJUDDIN VS.MOMIN	GAURAV SETH VS. YOGESH KUMAR	-	07-03-2025		YES	CONTESTED	NIL	NIL	
			209	RECOVERY	402/2022	402/2022	M/S RP GURMET PVT. LTD. VS. QUESOBEST	BL. GUPTA VS. SURENDER YADAV, RAJNEESH KAUSHIK	-	18-03-2025		YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil													
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	54/2024	09.05.2024	chandrasekhara pharma pvt ltd vs sunita devi prop of medicyl pharma	ANKIT KUMAR AND ASSOCIATES	9015505737	03.03.2025	298	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	101/2024	27.09.2024	MOHD HARIS VS QAZI MOHD AMAN	SIDDHARTHA VERMA	7011684029	06.03.2025	160	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	127/2023	02.12.2023	DEVI SINGH VS. ANIL KUMAR	VIRENDRA SINGH	9810036059	11.03.2025	465	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	30/2024	06.03.2024	M/S INDIA BELT EMPORIUM AND OTHERS VS M/S ANAND CRAZY FAHION AND OTHERS	MOHIT AGGARWAL	9811092666	20.03.2025	379	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	50/2024	03.05.2024	TRUE NORTH TECHNOLOGIES PVT LTD VS KOMAL	MANOJ KUMAR	9999036580	21.03.2025	322	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	96/2024	23.09.2024	CENTRAL BANK OF INDIA VS MADAN	ARVIND KUMAR	9716111362	26.03.2025	184	-	CONTESTED	No Execution filed till date	-	

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39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	C.S. (COMM)/	68/2024	01.07.2024	EJAJUL SHAIKH PROPRIETOR M/SKUMAR PACIFIC PRODUCTS AND SOLUTIONS VS M/S PDM UNIVERSITY	9810934875	27.03.2025	269	-	CONTESTED	No Execution filed till date			
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 242/22	02.04.2022	S K SHARMA VS SANJAY JAIN	Raj kumar jain	9212388841	06.03.2025	1069	YES	DECREED	NO	NO	1069
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ 689/24	11.09.2024	M/S LION FABRICS PVT LTD VS M/S H K TRADING CO	Sidhant Dingra	9650677902	06.03.2025	176	NO	DISMISSED	NO	NO	176
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/82/2019	16-08-2019	KAPIL GOEL Vs RAMDULARE YADAV @ GANDHI BHAI	C S BHANDARI	9313362890	12-03-2025	2010	Yes	DECREED	Execution not filed	nil	2010
			ROOM NO 208	Commercial	CS (COMM)/413/2022	05-07-2022	REGAL PAINTS AND BRUSH PVT. LTD. Vs ARVIND MITTAL	DINESH MONGA	9810626750	24-03-2025	983	Yes	DECREED	Execution not filed	nil	983
			ROOM NO 208	Commercial	CS (COMM)/317/2023	05-07-2023	ARVIND MITTAL Vs REGAL PAINTS AND BRUSH PVT LTD	KHERA AND KHERA	9810626750	24-03-2025	623	Yes	DECREED	Execution not filed	nil	623
			ROOM NO 208	Commercial	CS (COMM)/145/2021	03-03-2021	M/S KARAN OFFSET Vs SATPAL SHARMA	GAUTAM PAL	9810068868	27.03.2025	1465	Yes	DECREED	Execution not filed	nil	1465
			ROOM NO 208	Commercial	CS (COMM)/390/2022	06-06-2022	PRAKASH BROTHERS Vs M/S SHREE RADHEY KRISHNA SALES THROUGH ITS PARTNER SANJEEV KALRA	MANISH SINGHAL	9811529112	28-03-2025	1016	Yes	DECREED	Execution not filed	nil	1016
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 696/22	15/12/2022	CANARA BANK VS SOMA ENGINEERING	DEEPAK BHADWAJ	98100662291	19/03/2025	828	YES	DECREED	EXECUTION NOT FILED	NO	828
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304		MISC DJ/27/2025		M/S ENVIRO ROOTS DEVICES PVT. LTD. VS M/S PAV REALTY LIMITED	AMIT BABHAT NAGAR	9280000013	05-03-2025	54 DAYS	-	DISMISSED	Execution not filed till date		
					CS (COMM)/605/2023		MANOJ KUMAR VS MCD	ANIL KUMAR TOMAR	9868493672	24-03-2025	479 DAYS	-	DECREED	Execution not filed till date		
					CS (COMM)/66/2024		SARAOGI SUPER SALES PVT. LTD. VS IMRAN HUSSAIN	SANJAY KUMAR PANWAR	9355698917	28-03-2025	430 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)-68/2023	24.01.2023	GOEL METAL AND STRIPS COMPANY vs GOEL METAL AND STRIPS COMPANY	RAKESH MALHOTRA		07-03-2025			CONTESTED			

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					CS(COMM)-385/2022	26.10.2018	VAIBHAV GARG VS ADITYA GUPTA	SAJAY UPPAL		20-03-2025			CONTESTED			
					CS (COMM)-118/2020	06.08.2020	KRISHAN KR JINDAL Vs M/S BALAJI RUBBER INDUSTRIES AND ORS	SHAFIQ KHAN		27-03-2025			CONTESTED			
					CS (COMM)-226/2022	28.03.2022	DELHI STATE CIVIL SUPPLY CORPORATION LIMITED Vs THE NEW INDIA	GURPREET SINGH SETHI		28-03-2025			CONTESTED			
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/167/2019	04.06.19	Noble Institute of Professional Studies Vs. Bharati Vidyapeeth Deemed University	Yogesh Kr. Verma	N.A	03.03.25	2099 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/98/2024	21.02.24	Pawan Gupta HUF Vs. DSIIDC	Achin Mittal	N.A	12.03.25	385 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/118/2024	27.02.24	Hari Construction M.C.D & Ors.	Shalu Kumari	N.A	04.03.25	371 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/119/2024	27.02.24	Hari Construction M.C.D & Ors.	Shalu Kumari	N.A	04.03.25	371 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/120/2024	27.02.24	Hari Construction M.C.D & Ors.	Shalu Kumari	N.A	04.03.25	371 Days	Yes	Contested	N.A	N.A	
					OMP(Comm.)/76/22	25.05.22	R. Anuradha Vs. SBI Cards And Payment Services Ltd.	Shobha Ramamoorthy	N.A	03.03.25	1013 Days	Yes	Contested	N.A	N.A	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil													

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 94/2024	23.02.2024	AXIS BANK LTD VS MANISH SHARMA	DHARAM DEV GULSHAN KUMAR	9810072439, 9891655677	03.03.2025	374	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 491/2024	30.09.2024	PUNJAB NATIONAL BANK VS M/S SEEMAS KITCHEN	VED PRAKASH SUNIT TYAGI	9711900673, 9873888533	10.03.2025	161	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 486/2024	28.09.2024	M/S NAND RAM RAM AVTAR VS AMIT KUMAR	S.K.VASISHT, HANS RAJ CHAUHAN	9868142331, 9310906078	11.03.2025	164	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 468/2024	20.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS MANUFACTURE	RANJAN KUMAR, PRDEEP SACHDEVA	9871158578, 9891373332	22.03.2025	183	YES	DISMISSED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/347/2022	11-07-2022	M/S SHIV BHATTA CO. Vs M/S B S DWARKA	Sh. Pradeep Sehrawat	8750052500	12-03-2025	975		Dismissed	NA	NA	Commercial Recovery Suit
			613	Commercial Suit	CS (COMM)/ 380/2023	09-08-2023	AS TRADERS Vs GOPAL AGENCIES	SH Harsh Behl	9899408055	22-03-2025	591		Decreed	NA	NA	Commercial Recovery Suit
			613	Commercial Suit	CS (COMM)/36/2024	12-01-2024	S.I. Energy Ventures Pvt Ltd Vs Trackon Courier Pvt Limited	SH Ranjan Kumar Rai	8505898181	28-03-2025	441		Decreed	NA	NA	Commercial Recovery Suit
			613	Commercial Suit	CS (COMM)/93/2024	22-02-2024	Rajinder Kaur Vs Azz Infra Services Ltd.	Sh. Vivek Malhotra	8588901609	28-03-2025	400		Disposed	NA	NA	Commercial Recovery Suit
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM)316/2023	11-07-2023	CUT AND SEW VS M/S RAJPUTANA CLOTHING	SMS. ANJALI LABH	9212206431	21.03.2025	619 DAYS	NA	CONTESTED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM)5/20219	08.02.2019	M/S M.P ELECTRONICS VS M/S SARTHAK SINGH PUNDIR ELECTRONICS	SH. JITENDER SINGH	9212679967	29.03.2025	2241 DAYS	NIL	DISMISSED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	381/2023	10.08.2023	M/S SPORTS ARM PVT LTD VS AADYA SPORTS	ADV RANDHIR SINGH	9350906007	05.03.2025	573	YES	DISMISSED	-	-	-
			509	CS(COMM)	422/2023	11.09.2023	ALOK NARANG VS DINESH KUMAR BHASIN	ADV KAPIL SETHI	9990416778	12.03.2025	548	YES	DECREED	-	-	-
			509	COUNTER CLAIM	12/2024	05.04.2024	DINESH KUMAR BHASIN VS ALOK NARANG	ADV RAJIV KUMAR CHOUDHARY	9811028098	12.03.2025	341	YES	DECREED	-	-	-
			509	COUNTER CLAIM	13/2024	06.04.2024	DINESH KUMAR BHASIN VS AMIR CHAND THAKRAL	ADV RAJIV KUMAR CHOUDHARY	9811028098	12.03.2025	340	YES	DECREED	-	-	-
			509	CS(COMM)	420/2023	11.09.2022	AMIR CHAND THAKRAL VS DINESH KUMAR BHASIN	ADV KAPIL SETHI	9990416778	12.03.2025	548	YES	DECREED	-	-	-
			509	CS(COMM)	266/2023	30.05.2023	M/S SURYA VIJAY SAW MILLS VS M/S SHARDA SABURI ENGINEERS	ADV KARAN ANAND	9811867947	12.03.2025	548	YES	DECREES	-	-	-
			509	CS(COMM)	144/2024	07.03.2024	M/S FIRE ENGINEERING VS M/S TECHARTKANT SOFTWARE SOLUTIONS PVT LTD	ADV. RAVI KANT	9540222267	27.03.2025	385	YES	DISMISSED	-	-	-

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF March 2025								
Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	191	32	0	0	39	184
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	204	15	1	0	26	194
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	227	21	0	0	25	223
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	189	16	1	0	39	167
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	266	30	0	1	22	273
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	175	18	0	0	42	151
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	206	16	1	0	32	191
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	197	21	0	0	54	164
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	264	23	0	0	36	251
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	285	14	0	0	16	283
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	175	17	1	0	24	169
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	134	17	1	0	22	130
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	216	28	9	9	24	220

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	261	59	1	0	60	261
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	342	54	2	0	42	356
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	339	39	1	0	35	344
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	338	42	0	2	50	328
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	302	40	0	0	43	299
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	273	46	0	1	46	272
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	1102	53	4	2	55	1102
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	704	64	2	2	56	712
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	856	52	3	3	59	849
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	570	196	0	0	305	461
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	536	138	0	0	98	576
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	596	169	0	0	199	566
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	616	164	3	0	185	598

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non transfer during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	501	202	7	1	146	563
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	384	19	32	128	11	296
29	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	252	21	2	0	14	261
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	292	17	11	11	20	289
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	353	17	3	51	33	289
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	289	15	15	7	25	287
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	219	16	2	2	33	202
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	78	19	188	20	34	231
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	281	24	1	0	33	273
36a	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	242	28	1	0	39	232
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	648	35	0	0	5	678

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	164	36	0	0	34	166
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	206	33	1	1	37	202
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	231	28	4	0	36	227
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	192	18	1	1	17	193
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	275	26	0	0	13	288
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1876	116	1	0	101	1892
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1119	90	7	0	114	1102
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	956	85	18	7	66	986
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	969	72	4	1	72	972
47A	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	148	32	2	0	27	155
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	230	23	1	0	19	235
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	281	30	0	1	22	288
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	214	24	0	0	17	221
GRAND TOTAL			19964	2410	331	251	2602	19852

List of cases received for Pre-Institution Mediation and Settlement during the month March 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	405	142	2	291	1	253
2	West	291	117	0	103	2	303
3	East	52	50	2	29	3	68
4	North-East	16	23	0	21	0	18
5	Shahdara	113	110	1	107	0	115
6	South	115	71	0	48	1	137
7	South-East	408	152	2	171	1	386
8	New Delhi	253	133	2	110	0	274
9	North	125	148	0	78	0	195
10	North-West	133	110	1	77	0	165
11	South-West	120	80	1	107	0	92
	Total	2031	1136	11	1142	8	2006
12	DHCLSC	173	7	2	29	2	147
	Overall Total	2204	1143	13	1171	10	2153

Note: Application received through NALSA App during the month:- Nil